# Annual Report
# 2014-15

केन्द्रीय सूचना आयोग

CENTRAL INFORMATION COMMISSION

## Central Information Commission

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# Chapter 1

## INTRODUCTION

Democracy requires an informed citizenry and transparency of information which are vital for its functioning. The people of the country have a right to know every public act, everything that is done in a public way, by their public functionaries. Thus the right to know constitutes the very basis of democracy. This right is implicit in our Constitution in Article 19(1)(a) on the Right to Freedom of Speech and Expression and Article 21 on Right to Life.

The Central Information Commission came into existence in October 2005 by enactment of the Right to Information Act, 2005 (RTI Act) by the Parliament of India. This Act provides for setting out the practical regime of Right to Information for citizens to secure access to information under the control of public authorities in order to promote transparency and accountability in the working of every Public Authority.

### Legislative Intent

The legislative intent behind the enactment of the Right to Information Act is to promote transparency and accountability in the working of every Public Authority, bridge the gap between the information provider and the information seeker, enhance efficiency in administration of public authorities, mitigate corruption and promote good governance.

### Salient features of the RTI Act

### 1.1 Public Authority

As per **Section 2(h)** of the RTI Act, a Public Authority means any authority or body or institution of self government established or constituted by or under the Constitution, any other law made by the Parliament, any law made by the State Legislature and notification or order made by the appropriate government. It includes anybody owned controlled or substantially financed and non-government organizations substantially financed directly or indirectly by funds provided by the appropriate government.

## 1.2 Meaning of "Right to Information"

As per **Section 2(j)** of the RTI Act, 2005, the Right to Information means the rights of a citizen to seek any information accessible under this Act, which is held by or under control of any Public Authority and entitles him to inspect work, documents, records which includes any document, manuscript and file and any electronic records, take notes, extracts or certified copies of documents or records, take certified samples of material and obtain information as stored in any electronic mode or through print outs wherein such information is stored in a computer or in any other device.

## 1.3 Restriction from Disclosure

No Right is unfettered and therefore while promoting openness and transparency, **Sections 8 and 9** of the RTI Act impose restrictions from disclosure of certain information. Such information are exempt from disclosure which affects, the sovereignty and integrity of the country and also its security and strategic, scientific or economic interest, commercial confidence, trade secrets, or intellectual property, information causing breach of privilege of Parliament or the State Legislature, information prohibited by any court of law. It also provides provisions for protecting the privacy of an individual. Certain intelligence and security organizations have also been exempted from disclosure of information, except the information pertaining to the allegations of corruption and human rights violations. Wherever competent authority feels that larger public interest warrants disclosure, the information may be provided.

## 1.4 Suo-Motu Disclosure

Section 4 of the Act provides for an elaborate manual for mandatory disclosure on various aspects of structure and functioning of Public Authorities and requires that they make suo-motu disclosure in public interest. This is the essential ingredient for broadening and deepening of the transparency regime. The said Section also emphasizes the need for using electronic means for record upkeep, management and dissemination of information. Indeed, a robust record management is at the very heart of the transparency regime.

## 1.5 Three tier system under RTI Act

The Act provides three levels for getting access to information from a Public Authority.

**First Level is Central Assistant Public Information Officer/ Central Public Information Officer (CAPIO/CPIO)** in a Public Authority, who is required to provide sought for information to an RTI applicant within 30 days of the receipt of a request unless it is exempt from disclosure or relates to a third party or to other Public Authority in which case it should be transferred to that Public Authority within 5 days of the receipt of the application.

**Second Level is First Appellate Authority(FAA)** an officer senior in rank to CPIO in the Public Authority, to whom an RTI applicant may address his first appeal, if he does not get the required information within the specified time or is aggrieved by the decision of CPIO. Together the CPIO and the FAA constitute the cutting edge of this 'practical regime of information' as envisaged in the preamble of the Right to Information Act.

**Third Level is Central Information Commission** to whom an information seeker can file a second appeal against the order of FAA, if he is not satisfied or does not receive an order from FAA within the specified time.

### Complaint

A direct complaint can also be filed before the Commission in certain circumstances, such as (i) where the Public Authority has not appointed a CPIO or (ii) the CPIO has refused to accept a RTI application, or (iii) the CPIO has not given a response within the specified time or (iv) the CPIO has given incomplete, misleading or false information or (v) where unreasonable fee has been demanded by CPIO.

## 1.6 Powers and Functions of the Central Information Commission

The RTI Act empowers the Commission for dissemination of information through its various **Sections –18, 19 and 20,** which deal with appeals, complaints and penalties respectively.

### Preparation of Annual Report

As per the RTI Act, the Commission is required to prepare an Annual Report which is to be forwarded to the appropriate Government, which in turn is required to lay it before each house of Parliament. The section and its various sub-sections dealing with this requirement are given below:-

## 1.7 Section 25

The various clauses under Section 25 deal with preparation of the Annual Report, submission of information to the Commission by the Public Authorities for preparation of the Annual Reports. It prescribes the contents of the Annual Report. It also bestows power on the Commission to make recommendations to the Public Authority so that the Annual Report is in consonance with the provisions and the spirit of the Act.

As per section 25(3), each report shall state in respect of the year to which the report relates,-

(a) the number of requests made to each Public Authority;

(b) the number of decisions where applicants were not entitled to access to the documents pursuant to the requests, the provisions of this Act under which these decisions were made and the number of times such provisions were invoked;

(c) the number of appeals referred to the Central Information Commission or State Information Commission, as the case may be, for review, the nature of the appeals and the outcome of the appeals;

(d) particulars of any disciplinary action taken against any officer in respect of the administration of this Act;

(e) the amount of charges collected by each Public Authority under this Act;

(f) any facts which indicate an effort by the Public Authorities to administer and implement the spirit and intention of this Act;

(g) Recommendations for reform, including recommendations in respect of the particular Public Authorities, for the development, improvement, modernization, reform or amendment to this Act or other legislation or common law or any other matter relevant for operationalising the right to access information.

*Further, as per section 25(5), If it appears to Commission that the practice of a Public Authority in relation to the exercise of its functions under this Act does not conform with the provisions or spirit of this Act, it may give to the authority a recommendation specifying the steps which ought in its opinion to be taken for promoting such conformity.*

**1.7.1** The Annual Report of the Commission is based on the inputs received from the Public Authorities on the implementation of RTI Act.

# Chapter 2

## Analysis of RTI Regime: Implementation of RTI Act by Public Authorities in 2014-15

### 2.1 Institutional Arrangements

**2.1.1** For analysis of the RTI regime and to fulfill its mandate of preparing and submitting the Annual Report, the Commission invites online returns in a prescribed pro-forma from the Public Authorities in accordance with **Section 25(3)** of the RTI Act. All Public Authorities as defined under **Section 2(h)** of the RTI Act are required to be registered and known.

#### Identification of Public Authorities

**2.1.2** Generally, it is expected that all entities qualifying as Public Authorities are declared by the Ministries/Departments. It is, however, still possible that a number of entities have not yet been declared as Public Authorities. Whenever any complaints of this nature are received after examination the Commission can after its deliberation, give directions to the concerned Ministry/Department to declare an entity as Public Authority. The Commission has also taken a pro-active role and directed that a uniform pattern be followed while declaring Public Authorities. However, it is clarified that the right for inclusion and deletion of the Public Authorities vests with the Ministries/ Departments.

#### 2.1.3 Uniformity among Union Territories regarding creation of Public Authorities

The Ministry/Department is to register Public Authorities as per the definition in Section 2(h) of RTI Act. There is need to have uniformity in the creation of Public Authorities by Union Territories. It has been observed that some of the Union Territory administrations reported as a single Public Authority, whereas others have multiple departments reporting as separate Public Authorities, sometimes on the basis of geographical location of office Suitable advice in the matter has been given by the Commission to the Union Territories. The present status of Public Authorities under administrative jurisdiction of Union Territories is depicted in the table 2.1 below:

| Sl. No. | Name of UTs | Total Nos. of PA Registered during 2014-15 |
|---|---|---|
| 1 | UT of Delhi | 206 |
| 2 | UT of Chandigarh | 76 |
| 3 | UT of Lakshadweep | 1 |
| 4 | UT of Puducherry | 51 |
| 5 | UT of Dadar and Nagar Haveli | 1 |
| 6 | UT of Daman and Diu | 1 |
| 7 | UT of Andaman and Nicobar | 1 |

Table No. 2.1: No. of Public Authority registered under UTs.

### 2.1.4 Trends in registration of Public Authorities

Table 2.2 gives the trend of registration of Public Authorities during the last 5 years. The numbers may undergo change for various reasons viz creation/identification/deletion of Public Authorities, directions of the Commission or superior Courts etc.

| S. No. | Year | Number of Public Authority Registered with the Commission |
|---|---|---|
| 1 | 2010-11 | 2149 |
| 2 | 2011-12 | 2314 |
| 3 | 2012-13 | 2333 |
| 4 | 2013-14 | 2276 |
| 5 | 2014-15 | 2030 |

Table No. 2.2: No. of Public Authorities registered with the Commission in last 5 years.

## 2.2 Return Analysis - Submission of Quarterly Returns

The Commission has directed for submission of returns on quarterly basis by Public Authorities in a reporting year. Accordingly, every Public Authority has to submit four quarterly returns for assessment of their performance during a year. Any Public Authority, which fails to submit their return even for a single quarter, is treated as defaulter for this purpose. The Commission in the present report has analyzed performance of only such Public Authorities who have submitted returns for all four quarters. The details of compliance Public Authorities is given in Table 2.3. The Commission has taken up with all the Public Authorities to ensure total compliance for the submission of Quarterly Return and is continuously pursuing the matter.

| S.No | Ministry/Independent Department | Total Number of PAs | PAs who have filed Annual Return |
|---|---|---|---|
| 1 | Ministry of Finance | 208 | 139 |
| 2 | Ministry of Human Resource | 159 | 97 |
| 3 | Ministry of Health & Family Welfare | 135 | 78 |
| 4 | UT of Delhi | 206 | 163 |
| 5 | Ministry of Agriculture | 194 | 156 |
| 6 | Ministry of Labour & Employment | 58 | 22 |
| 7 | Ministry of Culture | 49 | 28 |
| 8 | UT of Pondicherry | 51 | 32 |
| 9 | Ministry of Science & Technology | 88 | 72 |
| 10 | Ministry of Micro, Small and Medium | 64 | 49 |
| 11 | Ministry of Defence | 52 | 41 |
| 12 | Ministry of Heavy Industry & Public | 36 | 25 |
| 13 | Ministry of Chemicals & Fertilizers | 33 | 24 |
| 14 | Ministry of Law & Justice | 14 | 7 |
| 15 | Ministry of Environment & Forests | 29 | 23 |
| 16 | Ministry of Commerce & Industry | 47 | 42 |
| 17 | Ministry of Development of North | 5 | 0 |
| 18 | Ministry of Social Justice & | 22 | 17 |
| 19 | Ministry of Urban Development | 21 | 16 |
| 20 | Ministry of Water Resources | 19 | 14 |
| 21 | Ministry of Steel | 15 | 11 |
| 22 | Ministry of Civil Aviation | 12 | 9 |
| 23 | Ministry of Coal | 13 | 10 |
| 24 | Ministry of Consumer Aff., Food, & | 31 | 28 |
| 25 | Ministry of Corporate Affairs | 54 | 51 |
| 26 | Ministry of Earth Sciences | 10 | 7 |
| 27 | Ministry of Home Affairs | 34 | 31 |
| 28 | Ministry of Personnel, Public | 11 | 8 |
| 29 | Ministry of Petroleum & Natural Gas | 23 | 20 |
| 30 | Ministry of Women & Child | 8 | 5 |
| 31 | Ministry of Communications & | 19 | 17 |
| 32 | Ministry of External Affairs | 4 | 2 |
| 33 | Ministry of Housing & Urban Poverty | 7 | 5 |
| 34 | Ministry of Road Transport & | 3 | 1 |
| 35 | Ministry of Shipping | 28 | 26 |
| 36 | Ministry of Tribal Affairs | 4 | 2 |
| 37 | Department of Atomic Energy | 34 | 33 |
| 38 | Ministry of Drinking Water and | 1 | 0 |
| 39 | Ministry of Mines | 9 | 8 |
| 40 | Ministry of New & Renewable Energy | 4 | 3 |
| 41 | Ministry of Overseas Indian Affairs | 1 | 0 |
| 42 | Ministry of Railways | 15 | 14 |
| 43 | Ministry of Rural Development | 5 | 4 |
| 44 | Ministry of Textiles | 19 | 18 |
| 45 | Ministry of Tourism | 25 | 24 |
| 46 | Ministry of Youth Affairs & Sports | 6 | 5 |
| 47 | Planning Commission | 1 | 0 |
| 48 | Prime Minister's Office | 2 | 1 |
| 49 | UT of Dadar & Nagar Haveli | 1 | 0 |
| 50 | UT of Lakshadweep | 1 | 0 |
| 51 | Cabinet Secretariat | 1 | 1 |
| 52 | Comptroller & Auditor General | 1 | 1 |
| 53 | Department of Space | 1 | 1 |
| 54 | Election Commission of India | 1 | 1 |
| 55 | High Court of Delhi | 1 | 1 |
| 56 | Ministry of Food Processing Industries | 1 | 1 |
| 57 | Ministry of Information & Broadcasting | 26 | 26 |
| 58 | Ministry of Minority Affairs | 7 | 7 |
| 59 | Ministry of Panchayati Raj | 1 | 1 |
| 60 | Ministry of Parliamentary Affairs | 1 | 1 |
| 61 | Ministry of Power | 17 | 17 |
| 62 | Ministry of Statistics & Programme | 2 | 2 |
| 63 | President | 1 | 1 |
| 64 | UT of Andaman & Nicobar | 1 | 1 |
| 65 | UT of Chandigarh | 76 | 76 |
| 66 | UT of Daman & Diu | 1 | 1 |
| 67 | Vice-President | 1 | 1 |
| | **Total** | **2030** | **1528** |

**Table No. 2.3: Summary of returns by the Public Authorities**

## 2.3 Analysis of Annual Returns filed by the Public Authorities

The Public Authorities have to register themselves in the database by providing various details including their category i.e. whether it is an attached office, subordinate office, government company etc. During the reporting year 2014-15, following types of Public Authorities have submitted Annual Returns:

- **Independent Ministry/Department**
- **Department under Ministry**
- **Attached Office**
- **Subordinate Office**
- **Corporation**
- **Government Company**
- **Board**
- **Society under Societies Act**
- **Government Co-operatives**
- **Others**

Table 2.4 presents the category wise registration of Public Authorities as per database of the Commission. It is seen that the Subordinate offices constiute the highest number (559) of Public Authorities being 27.5% of the total and the Government Co-operatives consitute the lowest number (6) with 0.3 percentage.

| S. No. | Category | Number of PAs | % age to the total of PAs | Number of PAs who have submitted Annual Return | % age of PAs who have submitted Annual Return |
|---|---|---|---|---|---|
| 1 | Independent Ministry/Department | 52 | 2.6 | 39 | 75.0 |
| 2 | Department under Ministry | 42 | 2.1 | 32 | 76.2 |
| 3 | Attached Office | 290 | 14.3 | 236 | 81.4 |
| 4 | Subordinate Office | 559 | 27.5 | 401 | 71.7 |
| 5 | Corporation | 79 | 3.9 | 61 | 77.2 |
| 6 | Government Company | 162 | 8.0 | 137 | 84.6 |
| 7 | Board | 48 | 2.4 | 43 | 89.6 |
| 8 | Society | 285 | 14.0 | 223 | 78.2 |
| 9 | Government Co-operatives | 6 | 0.3 | 5 | 83.3 |
| 10 | Others | 507 | 25.0 | 379 | 74.8 |
| | Grand Total | 2030 | 100 | 1556 | |

**Table 2.4: Total number of Public Authorities Registered with the Commission, the percentage of each to the total, those who have submitted Annual Returns and their percentage**

## 2.4 RTI application - Details in a nutshell

**2.4.1** Table 2.5 presents some key information on number of Public Authorities, viz:

- Those Registered with the Commission
- Percentage of Public Authorities who submitted the returns
- Total number of RTI applications pending for disposal at the end of the reporting year
- Number of requests for information rejected
- The rejection percentage vis-a-vis number of applications received during the reporting year and the last 5 years.

It is seen that the percentage of rejection of RTI application has gone up during the year in comparison to the previous year.

| Key Aspects | 2010-11 | 2011-12 | 2012-13 | 2013-14 | 2014-15 |
|---|---|---|---|---|---|
| Number of Public Authorities registered with the Commission | 2149 | 2314 | 2333 | 2276 | 2030 |
| Total number of RTI requests pending for disposal at the end of the reporting year (Based on Annual Figures) | 437744 | 705976 | 886681 | 962630 | 845032 |
| Number of requests wherein for information was rejected | 21413 | 52313 | 62231 | 60127 | 63351 |
| Percentage of rejection vis-a-vis number of applications received during the reporting year | 5.10% | 8.30% | 7.70% | 7.21% | 8.39% |

**Table 2.5: Disposal of RTI Applications by Public Authorities during this period 2010-15.**

### 2.4.2 Decline in the receipt of RTI application during the reporting year

It is observed that the RTI applications received by the Public Authorities, including the opening balances during reporting year, have decreased by 12.21% in comparison to previous year. However, an increasing trend was seen since 2010-11 to 2013-14 in receipt of RTI application by the Public Authorities.

### 2.4.3 Percentage rejection of RTI application by various categories of Public Authorities:

Table 2.6 presents category wise rejection of RTI applications by the different Public Authorities.

| S.No. | Category | No. of Requests Received | No. of Requests Rejected | Percentage of Requests Rejected |
|---|---|---|---|---|
| 1 | Independent Ministry/Department | 54821 | 4202 | 7.66% |
| 2 | Government Co-operatives | 94 | 3 | 3.19% |
| 3 | Attached Office | 85297 | 8627 | 10.11% |
| 4 | Subordinate Office | 108442 | 10611 | 9.78% |
| 5 | Corporation | 52111 | 2666 | 5.12% |
| 6 | Government Company | 120880 | 23277 | 19.26% |
| 7 | Board | 32998 | 579 | 1.75% |
| 9 | Society | 7602 | 337 | 4.43% |
| 9 | Department under Ministry | 143606 | 2742 | 1.91% |
| 10 | Others | 149396 | 10307 | 6.90% |

**Table 2.6: Distribution of application received and rejected by Public Authorities during the reporting year 2014-15.**

### 2.4.4 Public Authority-wise rejection

The Table 2.7 presents the receipt of RTI applications and their rejections by the major Ministries/Departments/Independent Public Authority of the Government of India.

| S.No. | Ministry/Independent Department | No. of Requests Received | No. of Requests Rejected |
|---|---|---|---|
| 1 | Ministry of Finance | 140324 | 28395 |
| 2 | Ministry of Home Affairs | 56514 | 7869 |
| 3 | Ministry of Defence | 35082 | 5574 |
| 4 | Ministry of Communications & Information Technology | 107048 | 3596 |
| 5 | Ministry of Petroleum & Natural Gas | 26824 | 3088 |
| 6 | Prime Minister's Office | 12674 | 2795 |
| 7 | Ministry of Personnel, Public Grievances & Pensions | 24524 | 2309 |
| 8 | Ministry of Labour & Employment | 32529 | 2098 |
| 9 | UT of Delhi | 75395 | 1156 |
| 10 | Ministry of Power | 5607 | 835 |
| 11 | Ministry of Corporate Affairs | 7273 | 520 |
| 12 | Ministry of Human Resource Development | 50716 | 481 |
| 13 | Ministry of Coal | 11459 | 473 |
| 14 | Ministry of Steel | 5314 | 321 |
| 15 | Ministry of Commerce & Industry | 6363 | 317 |
| 16 | UT of Chandigarh | 11642 | 274 |
| 17 | President | 2816 | 263 |
| 18 | Ministry of Health & Family Welfare | 13505 | 242 |
| 19 | High Court of Delhi | 839 | 241 |
| 20 | Ministry of Science & Technology | 4811 | 229 |

Table 2.7: RTI applications and their rejections by the major Ministries / Departments / Independent Public Authority.

### 2.4.5 Sections of RTI Act invoked for rejecting applications

Table 2.8 below gives the details of the various Sections of the RTI Act which were invoked for rejecting applications:

| Sections Invoked for Rejection of RTI Application | 2014-15 | 2013-14 | % Decrease/Increase |
|---|---|---|---|
| 8(1)* | 53% | 55.66% | -2.66% |
| 9** | 1% | 0.6% | 0.4% |
| 11* | 2% | 1.6% | 0.4% |
| 24** | 7% | 6.5% | 0.5% |
| Others | 37% | 35.64% | 1.36% |
| Total | 100% | 100% | |

Table 2.8: Sections invoked for Rejection of RTI Application.

***Section 8(1)** – Exempts such information from disclosure which affects, the sovereignty and integrity of the country as also its security and strategic, scientific or economic interest, commercial confidence, trade secrets, or intellectual property, or those which are expressly forbidden to be published by any court of law / tribunal or which may constitute contempt of court, as also such information causing breach of privilege of Parliament or the State Legislature, or those available to a person in his fiduciary relationship, or those received from foreign Government, those disclosures which would endanger the life or physical safety of a person, or those which would impede the process of investigation and finally Cabinet papers including deliberations of Council of Ministers, Secretaries, Officers.

****Section 9** – Exempts information from being disclosed where providing access would involve an infringement of copyright subsisting in a person other than a state

***Section 11**- Exempts information from being disclosed wherever it pertains to third party Information

****Section 24** - Exempts information from being disclosed in respect to intelligence and security organizations

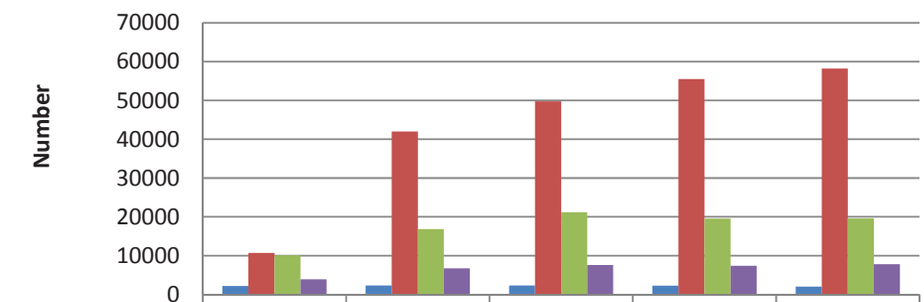
## 2.5 Number of First Appeals under section 19(1) of RTI Act and their disposal

A person who is aggrieved by the decision of CPIO can file an appeal to the officer who is designated as First Appellate Authority by the Public Authority

During the reporting year, a total of 86,944 appeals were filed under **Section 19 (1)** of RTI Act and 83,476 appeals (96%) were disposed by the designated Appellate Authorities. In comparison to the previous year 2013-14, there is a decrease by 8% in total number of appeals received by the Public Authorities and an increase by 15% in their disposal.

## 2.6 Details of officials designated as CAPIOs, CPIOs and Appellate Authorities (AAs) u/s 5 (1) and 5 (2) of the RTI Act during 2010-11, 2011-12, 2012-13, 2013-14 and 2014-15.

The designation process of CAPIOs by the Public Authorities has followed an increasing trend compared to the preceding years. However the number of CPIOs increased till 2012 and then has declined. Likewise, in designating the number of FAAs the trend has been increasing since 2011.




| | 2010-11 | 2011-12 | 2012-13 | 2013-14 | 2014-15 |
|---|---|---|---|---|---|
| No. of PAs | 2149 | 2314 | 2333 | 2276 | 2030 |
| No. of CAPIOs | 10732 | 42023 | 49752 | 55500 | 58247 |
| No. of CPIOs | 10094 | 16840 | 21204 | 19542 | 19597 |
| No. of Appellate Authorities | 3905 | 6697 | 7614 | 7366 | 7781 |

**Figure 2.1: No of designated CAPIOs, CPIOs and Appellate Authorities by Public Authorities over last 5 years.**

## 2.7 Details of amount collected by the Public Authorities as application fee, additional charges and penalty.

Total amount collected by the Public Authorities as application fees, additional charges and penalty during last five years are as follows:-

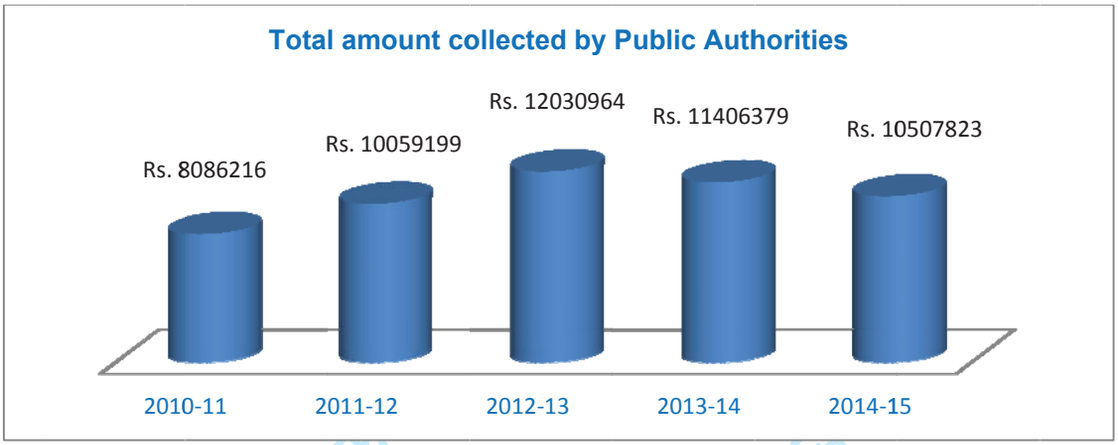



**Figure 2.2: Total Amount (in Rs.) collected by the Public Authorities over last 5 years**

During 2014-15 there has been a fall of around 7.87% in the collection of application fee, additional fee and the penalty amount reported by the Public Authorities as against the previous year.

## 2.8 Conclusion: Mandatory Disclosures under Section 4 is the essence of the Act.

All Public Authorities have to provide disclosure as mandated under Section 4 of RTI Act. For this, a pro-forma has been prescribed by the Commission.

During the reporting year, it has been observed that out of 2030 registered Public Authorities, there have been defaaulters which are of various types as given below.

| | |
|---|---|
| **Number of Public Authorities who have not uploaded RTI Manuals/Disclosures** | **358** |
| **Number of Public Authorities who have not updated RTI Manuals/Disclosures Webpage Address for last 1 Year** | **806** |

The Public Authorities have to take a time bound action in furnishing disclosure mandated under Section 4 to strengthen RTI in their organisation. Further, Public Authorities with field formations need to assess the quality, citizen friendliness and the periodicity of dissemination of information so as to institutionalize the

disclosure mechanism as mandated in section 4 of the RTI Act. Ultimately, it is the creation of a robust and dynamic citizen – government interface through sharing of information which would benefit the government in its functioning.

### 2.8.1 Implementation of Suo Motu Disclosure under Section 4 of RTI Act, 2005

Detailed guidelines on implementation of suo motu disclosure under **Section 4** of RTI Act, 2005 were issued vide DoPT's O.M. dated 15-04-2013, a part of which is reproduced below.

*"Section 4(1)(b) of the RTI Act lays down the information which should be disclosed by Public Authorities on a suo motu or proactive basis. Section 4(2) and Section 4(3) prescribe the method of dissemination of this information. The purpose of suo motu disclosures under Section 4 is to place large amount of information in public domain on a proactive basis to make the functioning of the Public Authorities more transparent and also to reduce the need for filing individual RTI applications."*

2. *Since the promulgation of the Act in 2005, large amount of information relating to functioning of the government is being put in public domain. However, the quality and quantity of proactive disclosure is not up to the desired level. It was felt that the weak implementation of the Section 4 of the RTI Act is partly due to the fact that certain provisions of this Section have not been fully detailed and, in case of certain other provisions there is need for laying down detailed guidelines. Further there is need to set up a compliance mechanism to ensure that requirements under section 4 of the RTI Act are met."*

To further strengthen the guidelines issued by DoPT, the Central Information Commission had proposed a pilot project of 3 months regarding developing detailed guidelines and methodology for monitoring the implementation of **Section 4**, including conducting audit of selected Public Authorities.

Subsequently, a Committee of experts consisting of Shri A.N. Tiwari, former Chief Information Commissioner and Dr. M.M. Ansari, former Information Commissioner was constituted to recommend, inter alia, measures to further strengthen the implementation of **Section 4** of the RTI Act.

The Committee started functioning from December 2014 and it had submitted its report in April 2015.

## 2.9 Summary of Annual Returns 2014-15

The table below gives in a nutshell the total number of Public Authorities, the RTI applications received and disposed of, the number of CPIOs/ FAAs and the number of times information denied under the **Section 8** of the RTI Act.

| Sr. No | Name | | | | Grand Total |
|---|---|---|---|---|---|
| 1 | Total number of Public Authorities | | | | 2030 |
| 2 | Total number of Public Authorities who have not submitted Annual Returns | | | | 502 |
| 3 | Total number of Public Authorities who submitted Annual Returns | | | | 1528 |
| 4 | Opening balance of Requests Received under RTI (as on 1st April 2014) | | | | 89785 |
| 5 | Number of RTI requests received during year | | | | 755247 |
| 6 | Total number of RTI requests (Rows 4+5) | | | | 845032 |
| 7 | Number of RTI requests transferred to other Public Authorities | | | | 119147 |
| 8 | Total Number of Appeals Received | | | | 86944 |
| 9 | Total Number of Appeals Disposed | | | | 83476 |
| 10 | Decisions where Applications for Information rejected | | | | 63351 (8.4%) |
| 11 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | | 4 |
| 12 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | | 10507823 |
| 13 | Number of CAPIOs appointed by Public Authorities | | | | 58247 |
| 14 | Number of CPIOs appointed by Public Authorities | | | | 19597 |
| 15 | Number of AAs appointed by Public Authorities | | | | 7781 |
| 16 | Total of (13+14+15) | | | | 85625 |
| 17 | No. of times various Provisions were invoked while Rejecting Requests | Relevant Sections of RTI Act 2005 | Section 8(1) | (a) | 341 |
| 18 | | | | (b) | 315 |
| 19 | | | | (c) | 86 |
| 20 | | | | (d) | 9774 |
| 21 | | | | (e) | 7081 |
| 22 | | | | (f) | 662 |
| 23 | | | | (g) | 1389 |
| 24 | | | | (h) | 2950 |
| 25 | | | | (i) | 1079 |
| 26 | | | | (j) | 16987 |
| 27 | | | Other Sections | 9 | 407 |
| 28 | | | | 11 | 1481 |
| 29 | | | | 24 | 5698 |
| 30 | | | | (Others) | 28444 |
| Total ( From 17 to 30) | | | | | 76694 |

Table 2.9: Summary of Annual Returns 2014-15.

# Chapter 3

## CENTRAL INFORMATION COMMISSION 2014-15

This chapter presents an overview of activities undertaken by the Central Information Commission in regard to afore-stated roles and objectives; besides an account of the performance of the Commission in disposal of Appeals and Complaints, utilization of Plan & Non-Plan Budget as well as important events during 2014-15

The Commission combines within itself the role of a regulator, adjudicator and advisor in implementing the Right to Information Act.

### 3.1 Incumbents during 2014-15

During the reporting year the Commission was headed by Shri Rajiv Mathur from 22/05/2014 to 22/08/2014. After that no CIC was in position. 7 Information Commissioners in position were viz :-

| | Name of IC | Term of Office |
|---|---|---|
| (i) | Shri Vijai Sharma | - (01.03.2012 to 01.12.2015) |
| (ii) | Shri Basant Seth | - (01.03.2012 to 15.02.2017) |
| (iii) | Shri Yashovardhan Azad | - (22.11.2013 to 21.11.2018) |
| (iv) | Shri Sharat Sabharwal | - (22.11.2013 to 22.09.2017) |
| (v) | Smt. Manjula Prasher | - (22.11.2013 to 15.01.2018) |
| (vi) | Shri M.A. Khan Yusufi | - (22.11.2013 to 31.12.2016) |
| (vii) | Prof Madabhushanam Sridhar Acharyulu | - (22.11.2013 to 21.11.2018) |

### 3.2 Disposal of Appeals / Complaints - Automatic Generation of Data

**3.2.1** All the cases in the data base pending for disposal were physically verified. To facilitate reporting of pendency and disposal figures on real time basis, the workflow system was modified. This modification resulted in automatic generation of opening balances of pending cases.

(i) This included figures on registration, disposal and closing balance of cases at the end of a particular reference period.

(ii) The system now generates expandable hyperlink for details of the cases in all four categories i.e opening balance, registration, disposal and closing balance.

(iii) Particulars of file number, name of appellant/complainant, Public Authority, date of registration, date of hearing and the date of disposal are shown against each of the above category.

(iv) The above details are shown against each Information Commissioner, unlike earlier manual arrangements which provided details in respect of the Commission as a whole. The reconciliation process resulted in generating the reporting figures on real time basis.

(v) At present the details as cited above are available under the hyperlink "Monthly Progress Report" at **http://cic.gov.in**

## Registration/Disposal

**3.2.2** The database regarding registration/disposal of the cases during the reporting year in the Commission indicates the following figures:

| | |
|---|---|
| **Registration of the cases during 2014-15** | **35396** |
| **Disposal of the cases during 2014-15** | **20181** |
| **Pending cases for disposal as on 1st January, 2015** | **35891** |
| **Pending cases for disposal as on 1st April 2015** | **37323** |

### 3.3 Imposition and realization of penalty by the Commission during 2014-2015

**3.3.1** The Central Information Commission imposed penalties amounting to Rs. 7,39,000/- under Section 20(1) of the RTI Act during the reporting year and an amount of Rs. 11,31,225/- has been received against the penalties imposed by the Commission. It may be explained here that the penalties realized may not be of the year being reported upon. During the year various High Courts have stayed the penalty order of the Commission in two cases amounting to Rs. 25,000/- and Rs. 15,000/- respectively.

### 3.4 Plan Schemes of Central Information Commission

#### 3.4.1 Construction of CIC Office Building – The Progress so far

- The Central Information Commission was allotted land measuring 2879 sq. mtrs. and 4653 sq. mtrs. adjacent to each other in the JNU Old Campus on 29th August, 2010 and 9th September, 2012 respectively.
- It is proposed to construct Office Building on the land measuring 4653 sq. mtrs. and to develop a green area in the 2879 sq. mtrs land.
- The completion period of the building project is two years.
- The Planning Commission `in principle' approved the allocation of funds for construction of the CIC Headquarters building.
- National Building Construction Corporation (NBCC) has been engaged for project management of the construction work as well as the design of the proposed building.
- The Standing Finace Committee for the proposed building was approved by the Government at a cost of Rs.42.54 crores vide their letter dated 30.07.2014.
- The requisite clearances from all the concerned local authorities have been obtained for construction of CIC Building during September-October, 2015.
- The architect and the contractor for the construction of Building have been finalized by NBCC.

- The construction work has commenced and is likely to be completed by March, 2017.

- Final furnishing and furniture works are likely to be completed by June, 2017.

### 3.4.2 Appeal, Complaints Management and Locator System ( AppCoMS – Locator)

The existing software in Central Information Commission for Appeals and Complaints management was designed with the knowledge at the initial stage and was developed on old technology. This software cannot be exploited further to cater to the growing needs of the Commission. There is a need for revamping of existing software.

- The Planning Commission has conveyed `in-principle' approval for the Central Sponsored Scheme on `Project Locator' under the Plan Revenue Scheme during the 12th Five Year Plan at an estimated cost of Rs.16.00 crores.

- However, due to some shortcomings in the proposed scheme, it has been decided by the Commission in consultation with NIC to revamp the existing IT system including a module for archiving the decisions of the Commission which was the main component of the Project Locator.

- Accordingly, the revised proposal for development of Appeal, Complaints Management and Locator System (AppCoMS-Locator) had been submitted to DoPT for approval.

- DoP&T has conveyed the approval for development of Appeals / Complaints Management and Locator System (AppCoMs-Locator) at a total cost of Rs. 1.73 Cr in December 2014 over the next three years viz 2014-2015, 2015-2016 and 2016-2017.

- A sum of Rs. 55 lakhs have been allocated for 2014-2015 and the same has been released to the Implementing Agency, M/s NICSI.

- The Agency has already issued work order in March, 2015 to M/s Silver Touch Technologies Ltd for implementing the project

### 3.4.3 Preparation of Publicity Material

This Plan Scheme has been carried forward to the 12th Five Year Plan for effective implementation of RTI Act, 2005 which has been approved by the Planning Commission. The activities planned under this Scheme are as follows:-

a) Holding of Annual Convention
b) Publicity and advertisement of themes and issues related to the Conventions to be done through audio-visual and print media.

The Commission has been organizing Annual Convention since 2006, as a major publicity event. These Conventions not only provide an opportunity and a forum for stake holders to meet and discuss critical issues related to transparency, governance, Information Rights and other related issues but also contribute significantly toward the broadening and deepening of the RTI regime by publicity.

During the last 3 years in the 12th Five Year Plan, an expenditure of Rs. 153.12 was incurred against an allocation of Rs. 181.20 lakhs as per details given below:-

| Preparation of Publicity Material | 2012-13 | 2013-14 | 2014-15 | Total (Rs. in lakhs) |
|---|---|---|---|---|
| Allocation | 100.00 | 18.20 | 63.03 | 181.20 |
| Utilization | 72.58 | 17.51 | 63.03 | 153.12 |

## 3.5 Initiatives of the Commission

### 3.5.1 Swachh Bharat Mission

As directed by Government of India, Central Information Commission has undertaken an intensive cleanliness programme from 25th September, 2014 to 2nd October, 2014. "Swacchha Shapath" (pledge) was undertaken on 2nd October, 2014 by Information Commissioners as well as the Officers and staff in the Commission followed by cleanliness drive programme and planting of saplings. The following activities have been undertaken during the above period :-

(i) Each registry and section had undertaken a cleanliness drive during the above period.

(ii) Emphasis was given on improving the general cleanliness of the corridors and common areas, repair and cleaning of all toilets, proper lighting and replacement of faulty units, cleaning of water coolers, disposal of junk items, repair of taps and sensitizing of staff for cleanliness etc.

### 3.5.2 Internship Programme

The Commission adopts various methods for enhancing the understanding of RTI law. One of the ways of doing so is to encourage law students to do an internship with the Commission wherein they get hands-on exposure to the adjudicatory process in the Commission. The internship program of the Commission has been designed for 4 – 7 weeks, during which, interns are exposed to the fundamental concepts of the RTI Act and its implementation. During 2014-15, Central Information Commission accepted internship requests from 07 candidates in the summer session and 06 candidates in the winter session.

## 3.6 Status of RTI applications and first appeals in the Commission

**3.6.1** The RTI Cell of the Central Information Commission received a total of 2667 RTI applications seeking various information from the Central Public Information Officer, CIC during 2014-15. Of these 2667 applications, 23 RTI applications were closely related to the functioning of other public authorities and were transferred. The Commission did not reject any request either under section 8 or 9 of the Act. The CPIO of the Central Information Commission received a total of Rs. 25,763/- as fee in the Government account for the reporting year.

**3.6.2** During the reporting year, 682 appeals were filed before the First Appellate Authority of the Commission u/s 19(1) of the Act. The total appeals filed before the First Appellate authority of the Commission u/s 19(1) thus, comprises of around 35% of total RTI applications received. The First Appellate Authority of the Central Information Commission disposed 594 first appeals during the reporting year.

## 3.7 RTI Seminar - 2014

**3.7.1** The RTI Seminar - 2014 was organized on 15-10-2014 in August Kranti Bhavan, Bhikaji Cama Place, New Delhi.

**3.7.2** Representatives of State Information Commissions, former Information Commissioners and representatives from the Department of Personnel & Training GOI participated in the Seminar.

### Topics Discussed during the Seminar

**3.7.3** In the Seminar, the following five topics were discussed with a view to highlight areas of concern as well as to chart the future road map for greater transparency and accountability in governance:

- The RTI Act: Is the Implementation in step with the Legislative intent?
- The Exemption from Disclosure clauses: When does the public interest override the protected interests?
- The outlook for Voluntary Disclosure: Its role in mitigating corruption.
- Compliance issues: Role of the Commission and the Public Authorities.
- Public Authorities under the RTI Act: Issues in interpretation.

Shri Sharat Sabharwal, Information Commissioner, Central Information Commission, New Delhi spoke on 'The RTI Act: Is Implementation in step with Legislative intent?'

Shri M.L. Sharma, Former Information Commissioner, Central Information Commission, New Delhi spoke on 'The Exemption from Disclosure clauses: When does the public interest override the protected interests?

Shri A.N. Tiwari, Former Chief Information Commissioner, Central Information Commission, New Delhi and Shri M.M. Ansari, Former Information Commissioner, Central Information Commission, New Delhi spoke on 'The outlook for Voluntary Disclosure: Its role in mitigating corruption'

Shri Yashovardhan Azad, Information Commissioner, Central Informaiton Commission, New Delhi spoke on 'Compliance issues: Role of the Commission and the Public Authorities.'

Prof. M.S. Acharyulu, Information Commissioner, Central Information Commission, New Delhi spoke on 'Public Authorities under the RTI Act: issues in interpretation.'

RTI Seminar 2014

RTI Seminar 2014

### 3.7.4 The conclusions of the RTI Seminar- 2014 are summarized hereunder:

The RTI Seminar – 2014 was an occasion to reflect and introspect about how the RTI Act has impacted the functioning of the government and citizens. The Commission, through its decisions, has laid down basic principles for disclosure of various classes of information which were not considered fit for disclosure so far. A large number of appeals/complaints before the Commission indicates the need for enhancement in the quality of voluntary disclosure so that information seekers are not required to join long queues for seeking such information. It was emphasized during the Seminar that Public Authorities must be proactive and voluntarily put information in the public domain for the use of citizens.

## 3.8 Allocation of Budget and Expenditure

### 3.8.1 Non-Plan (Revenue) - Establishment

**Non – Plan Revenue** (Figures Rupees in Lakhs)

| S.No | Head of Account | 2013-14 | | 2014-15 | |
|---|---|---|---|---|---|
| | | Final Allocation | Expenditure | Final Allocation | Expenditure |
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1 | Salaries | 455.70 | 443.05 | 500.00 | 498.70 |
| 2 | Wages | 163.50 | 162.61 | 175.00 | 171.63 |
| 3 | Over Time Allowance | 0.80 | 0.80 | 1.00 | 1.00 |
| 4 | Medical Treatment | 10.85 | 10.85 | 12.00 | 8.28 |
| 5 | Domestic Travel Expenses | 12.80 | 12.75 | 9.00 | 8.72 |
| 6 | Foreign Travel Expenses | 3.15 | 3.14 | 2.00 | 1.85 |
| 7 | Office Expenses | 320.00 | 318.52 | 299.00 | 298.61 |
| 8 | R.R. & T | 445.00 | 444.47 | 508.00 | 505.69 |
| 9 | Publication | 6.00 | 4.80 | 0 | 0 |
| 10 | OAE | 5.00 | 4.53 | 4.00 | 3.59 |
| 11 | Minor Works | 7.00 | 5.91 | 9.00 | 8.59 |
| 12 | Prof. Services | 62.60 | 62.49 | 74.00 | 73.28 |
| 13 | Information Technology | 20.00 | 19.68 | 20.00 | 19.99 |
| | Total: | 1512.40 | 1493.60 | 1613.00 | 1599.93 |

### 3.8.2 Plan Revenue

**Plan Revenue** ( Rupees in Lakhs)

| S.No | Head of Account | 2013-14 | | 2014-15 | |
|---|---|---|---|---|---|
| | | Final Allocation | Expenditure | Final Allocation | Expenditure |
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1 | Effective Implementation of RTI Act, 2005. | 18.20 | 17.51 | 63.00 | 63.03 |

### 3.8.3 Plan Capital

( Rupees in Lakhs)

| S.No | Head of Account | 2013-14 | | 2014-15 | |
|---|---|---|---|---|---|
| | | Final Allocation | Expenditure | Final Allocation | Expenditure |
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1 | Construction of Head Office Building for CIC. | 19.81 | Nil | 403.20 | 403.26 |
| Grand Total | | | | | 2066.22 |

## List of Abbreviations

| Acronym | Definition |
|---|---|
| AA | Appellate Authorities |
| AppCoMS | Appeal, Complaints Management and Locator System |
| CAPIO | Central Assistant Public Information Officer |
| CIC | Central Information Commission |
| CPIO | Central Public Information Officer |
| Cr | Crore |
| DoPT | Department of Personnel and Training |
| FAA | First Appellate Authority |
| GOI | Government of India |
| IC | Information Commissioner |
| IT | Information Technology |
| NBCC | National Building Contruction Corporation |
| NIC | National Informatic Centre |
| NICSI | National Informatic Centre Services Incorporated |
| No. | Number |
| OAE | Other Administrative Expenses |
| PA | Public Authority |

## List of Abbreviations

| Acronym | Definition |
|---|---|
| R.R. & T | Rent, Rate and Taxes |
| Rs. | Rupees |
| RTI | Right to Information |
| S.No | Serial Number |
| SFC | Standing Finance Committee |
| u/s | Under Section |
| UT | Union Territory |

केन्द्रीय सूचना आयोग
CENTRAL INFORMATION COMMISSION

# ANNEXURES

# Annexures 1

**Ministry-wise and Public Authority-wise Abstract of online Annual Returns**

| Sr.No | Name | | | | Grand Total |
|---|---|---|---|---|---|
| 1 | Total number of Public Authorities | | | | 2030 |
| 2 | Total number of Public Authorities who have not submitted Annual Returns | | | | 502 |
| 3 | Total number of Public Authorities who submitted Annual Returns | | | | 1528 |
| 4 | Opening balance of Requests Received under RTI (as on 1st April 2014) | | | | 89785 |
| 5 | Number of RTI eequests received during year | | | | 755247 |
| 6 | **Total number of RTI requests (Rows 4+5)** | | | | **845032** |
| 7 | Number of RTI requests transferred to other Public Authorities | | | | 119147 |
| 8 | Total Number of Appeals Received | | | | 86944 |
| 9 | Total Number of Appeals Disposed | | | | 83476 |
| 10 | Decisions where Applications for Information rejected | | | | 63351 (8.4%) |
| 11 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | | 4 |
| 12 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | | 10507823 |
| 13 | Number of CAPIOs appointed by Public Authorities | | | | 58247 |
| 14 | Number of CPIOs appointed by Public Authorities | | | | 19597 |
| 15 | Number of AAs appointed by Public Authorities | | | | 7781 |
| 16 | **Total of (13+14+15)** | | | | **85625** |
| 17 | No. of times various Provisions were invoked while Rejecting Requests | Relevant Sections of RTI Act 2005 | Section 8(1) | (a) | 341 |
| 18 | | | | (b) | 315 |
| 19 | | | | (c) | 86 |
| 20 | | | | (d) | 9774 |
| 21 | | | | (e) | 7081 |
| 22 | | | | (f) | 662 |
| 23 | | | | (g) | 1389 |
| 24 | | | | (h) | 2950 |
| 25 | | | | (i) | 1079 |
| 26 | | | | (j) | 16987 |
| 27 | | | Other Sections | 9 | 407 |
| 28 | | | | 11 | 1481 |
| 29 | | | | 24 | 5698 |
| 30 | | | | (Others) | 28444 |
| **Total ( From 17 to 30)** | | | | | **76694** |

| Sr. No | | | | 1.1 | 2.1 | 3 | 3.1 | 3.2 | 3.3 | 3.4 | 3.5 | 3.6 | 3.7 | 3.8 | 3.9 | 3.10 | 3.11 | 3.12 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Cabinet Secretariat | Comptroller & Auditor General | Department of Atomic Energy | Atomic Energy Education Society | Atomic Energy Regulatory Board | Atomic Minerals Directorate for Exploration and Research | BARC Facilities, Kalpakkam | Bhabha Atomic Resarch Centre (Tarapur) | Bhabha Atomic Research Centre | Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI) | Board of Radiation and Isotope Technology | Department of Atomic Energy | Directorate of Construction, Services & Estate Management | Directorate of Purchase and Stores | Electronics Corporation of India Ltd. |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 27 | 36 | | 0 | 0 | 2 | 0 | 1 | 17 | 0 | 1 | 0 | 9 | 1 | 15 |
| 3 | No.of Requests Received during year | | | 1061 | 796 | | 85 | 87 | 171 | 22 | 43 | 302 | 27 | 9 | 901 | 80 | 23 | 85 |
| 4 | Total no.of Requests (Column 2+3) | | | 1088 | 832 | | 85 | 87 | 173 | 22 | 44 | 319 | 27 | 10 | 901 | 89 | 24 | 100 |
| 5 | No.of Requests transferred to other PAs | | | 545 | 211 | | 0 | 2 | 4 | 1 | 7 | 30 | 0 | 1 | 636 | 1 | 1 | 0 |
| 6 | Total No. of Appeal Received | | | 147 | 188 | | 32 | 6 | 37 | 5 | 3 | 61 | 5 | 4 | 58 | 11 | 2 | 11 |
| 7 | Total No. of Appeal Disposed | | | 149 | 187 | | 32 | 6 | 36 | 5 | 3 | 62 | 5 | 3 | 58 | 11 | 2 | 9 |
| 8 | Decisions where Applications for Information rejected | | | 46 (4.3%) | 50 (6.3%) | | 2 (2.4%) | 0 (0%) | 1 (0.6%) | 3 (13.6%) | 8 (18.6%) | 78 (25.8%) | 0 (0%) | 4 (44.4%) | 6 (0.7%) | 5 (6.2%) | 0 (0%) | 29 (34.1%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 5367 | 12657 | | 1610 | 680 | 6294 | 364 | 814 | 5079 | 310 | 120 | 2221 | 2044 | 804 | 700 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | | 32 | 1 | 2 | 1 | 1 | 1 | 1 | 7 | 1 | 1 | 15 | 1 |
| 12 | No.CPIOs appointed | | | 14 | 1 | | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 13 | 1 | 8 | 1 |
| 13 | No.AAs appointed | | | 12 | 0 | | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 9 | 1 | 1 | 1 |
| 14 | Total | | | 26 | 1 | | 34 | 3 | 2 | 3 | 3 | 3 | 3 | 9 | 23 | 3 | 24 | 3 |
| 15 | * | ** | Section 8(1) (a) | 1 | 0 | | 0 | 0 | 0 | 2 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 10 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 2 | 0 | | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 8 | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 2 | 1 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 2 | 2 | | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 1 | 1 | 1 | 0 |
| 23 | | | (i) | 11 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 5 | 30 | | 2 | 0 | 1 | 3 | 1 | 10 | 0 | 2 | 3 | 4 | 1 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 1 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 24 | 0 | | 0 | 0 | 0 | 0 | 5 | 51 | 0 | 2 | 1 | 0 | 0 | 29 |
| | Total | | | 46 | 50 | | 2 | 0 | 1 | 5 | 8 | 78 | 0 | 4 | 7 | 6 | 2 | 29 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 3.13 | General Services Organisation, Kalpakkam | 12 | 23 | 16 | 3 | 0 | 0 | 1 | 0 | 6 | 3 | 0 | 0 | 2 | 0 | 5 | 4 | 0 | 348 | 7 | 0 | 0 | **476** | 123 |
| 3.14 | Harish Chandra Research Institute | 23 | 4 | 62 | 39 | 12 | 9 | 3 | 11 | 123 | 39 | 5 | 15 | 14 | 77 | 78 | 30 | 20 | 57 | 73 | 81 | 54 | **2664** | 837 |
| 3.15 | Heavy Water Plant (Manuguru) | 35 | 27 | 78 | 42 | 12 | 9 | 4 | 11 | 129 | 42 | 5 | 15 | 16 | 77 | 83 | 34 | 20 | 405 | 80 | 81 | 54 | **3140** | 960 |
| 3.16 | Heavy Water Board (CO), HWP (Thal) snd HWP (Hazira) | 4 | 0 | 4 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 6 | 1 | 1 | 0 | 3 | 0 | 0 | 1 | **705** | 12 |
| 3.17 | Heavy Water Plant (Kota) | 5 | 0 | 12 | 10 | 4 | 0 | 1 | 2 | 36 | 5 | 0 | 0 | 1 | 7 | 15 | 6 | 2 | 11 | 17 | 0 | 10 | **379** | 144 |
| 3.18 | Heavy Water Plant (Talcher) | 6 | 0 | 13 | 10 | 2 | 0 | 1 | 2 | 34 | 5 | 0 | 0 | 1 | 7 | 13 | 6 | 2 | 11 | 14 | 0 | 10 | **369** | 131 |
| 3.19 | Heavy Water Plant (Tuticorin) | 0 (0%) | 0 (0%) | 1 (1.6%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (33.3%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 2 (2.6%) | 11 (36.7%) | 0 (0%) | 0 (0%) | 46 (63%) | 0 (0%) | 3 (5.6%) | **200 (7.5%)** | 14 (1.7%) |
| 3.20 | Heavy Water Plant(Baroda) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| 3.21 | Indian Rare Earth Ltd. | 916 | 130 | 1586 | 6119 | 254 | 158 | 30 | 50 | 2572 | 646 | 40 | 80 | 464 | 884 | 3827 | 705 | 395 | 726 | 1040 | 632 | 272 | **42566** | 21109 |
| 3.22 | Indira Gandhi Centre for Atomic Research | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 6 | 1 | 1 | 1 | 3 | 1 | 1 | 1 | 0 | 1 | 1 | 0 | 1 | **88** | 17 |
| 3.23 | Institute for Plasma Research | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | **48** | 2 |
| 3.24 | Institute of Mathematical Sciences, | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | **37** | 1 |
| 3.25 | Institute of Physics (IOP) | 0 | 2 | 3 | 3 | 3 | 3 | 3 | 0 | 8 | 3 | 3 | 3 | 5 | 3 | 3 | 3 | 2 | 3 | 3 | 1 | 3 | **173** | 20 |
| 3.26 | Nuclear Fuel Complex | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **9** | 2 |
| 3.27 | Raja Ramanna Centre for Advanced Technology | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| 3.28 | Rare Materials Project (Mysore) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| 3.29 | Saha Institute of Nuclear Physics | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | **5** | 0 |
| 3.30 | Tata Institute of Fundamental Research | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 2 | **10** | 0 |
| 3.31 | Tata Memorial Centre | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | 0 |
| 3.32 | Uranium Corporation of India Ltd. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | 0 |
| 3.33 | Variable Energy Cyclotron Centre | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 2 | **12** | 0 |
| | Total | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| 4.1 | Department of Space | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 16 | 0 | 1 | **48** | 10 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | 0 |
| | | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 9 | 0 | 0 | 26 | 0 | 0 | **126** | 2 |
| | | **0** | **0** | **2** | **0** | **0** | **0** | **1** | **0** | **0** | **0** | **2** | **0** | **0** | **0** | **2** | **12** | **0** | **0** | **46** | **0** | **6** | **213** | **14** |

CENTRAL INFORMATION COMMISSION

| Sr. No | Ministry/Department/Organisation | | | | 5.1 | 6.1 | 7 | 7.1 | 7.1.1 | 7.1.2 | 7.1.3 | 7.1.4 | 7.1.5 | 7.1.6 | 7.1.7 | 7.1.8 | 7.1.9 | 7.1.10 | 7.1.11 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | | Election Commission of India | HIGH COURT OF DELHI | Ministry of Agriculture | Department of Agricultural Research & Education | Central Agricultural Research Institute (ICAR) | Central Arid Zone Research Institute (ICAR) | Central Inland Fisheries Research Institute (ICAR) | Central Institute for Arid Horticulture (ICAR) | Central Institute for Cotton Research (ICAR) | Central Institute for Research on Buffalloes (ICAR) | Central Institute for Research on Cotton Technology (ICAR) | Central Institute for Research on Goats (ICAR) | Central Institute of Agricultural Engineering (ICAR) | Central Institute of Brackishwater Aquaculture (ICAR) | Central Institute of Fisheries Education (ICAR) |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | | 103 | 1 | | | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | | 1939 | 839 | | | 9 | 30 | 6 | 8 | 11 | 19 | 3 | 37 | 17 | 10 | 16 |
| 4 | Total no.of Requests (Column 2+3) | | | | 2042 | 840 | | | 9 | 30 | 6 | 10 | 11 | 19 | 3 | 37 | 17 | 10 | 16 |
| 5 | No.of Requests transferred to other PAs | | | | 454 | 52 | | | 0 | 1 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | | 261 | 62 | | | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 1 | 0 |
| 7 | Total No. of Appeal Disposed | | | | 263 | 67 | | | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 1 | 0 |
| 8 | Decisions where Applications for Information rejected | | | | 2 (0.1%) | 241 (28.7%) | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (5.3%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | | 62909 | 52810 | | | 688 | 620 | 220 | 150 | 0 | 608 | 140 | 460 | 468 | 640 | 451 |
| 11 | No.CAPIOs appointed | | | | 1 | 1 | | | 0 | 0 | 2 | 0 | 0 | 1 | 0 | 1 | 1 | 4 | 0 |
| 12 | No.CPIOs appointed | | | | 30 | 4 | | | 1 | 18 | 1 | 1 | 1 | 1 | 0 | 1 | 25 | 1 | 1 |
| 13 | No.AAs appointed | | | | 1 | 1 | | | 0 | 1 | 1 | 2 | 0 | 1 | 0 | 0 | 2 | 1 | 1 |
| 14 | Total | | | | 32 | 6 | | | 1 | 19 | 4 | 3 | 1 | 3 | 0 | 2 | 28 | 6 | 2 |
| 15 | * | ** | Section 8(1) | (a) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | | (b) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | | (c) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | | (d) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | | (e) | 0 | 2 | | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | | (f) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | | (g) | 2 | 1 | | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | | (h) | 0 | 1 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | | (i) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | | (j) | 0 | 18 | | | 3 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections | 9 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | | 11 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | | 24 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | | (Others) | 0 | 219 | | | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 4 | 0 | 0 |
| | Total | | | | 2 | 241 | | | 3 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 4 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | |

| Sr. No | | | | 7.1.35 | 7.1.36 | 7.1.37 | 7.1.38 | 7.1.39 | 7.1.40 | 7.1.41 | 7.1.42 | 7.1.43 | 7.1.44 | 7.1.45 | 7.1.46 | 7.1.47 | 7.1.48 | 7.1.49 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Directorate of Research on Women in Agriculture (ICAR) | Directorate of Rice Research (ICAR) | Directorate of Seed Research (ICAR) | Directorate of Sorghum Research (ICAR) | Directorate of Soyabean Research (ICAR) | Directorate of Water Management (ICAR) | Directorate of Weed Science Research (ICAR) | Directorate of Wheat Research (ICAR) | ICAR Directorate of Groundnut Research | ICAR Research Complex for Eastern Region (ICAR) | ICAR Research Complex for Goa (ICAR) | ICAR Research Complex for NEH Region (ICAR) | Indian Agricultural Research Institute (ICAR) | Indian Agricultural Statistics Research Institute (ICAR) | Indian Council of Agricultural Research (ICAR) Hqrs. |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 39 |
| 3 | No.of Requests Received during year | | | 4 | 2 | 5 | 2 | 12 | 4 | 18 | 7 | 97 | 13 | 1 | 10 | 120 | 30 | 1495 |
| 4 | Total no.of Requests (Column 2+3) | | | 4 | 2 | 5 | 2 | 12 | 4 | 18 | 8 | 97 | 13 | 1 | 10 | 120 | 31 | 1534 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 7 | 0 | 290 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 7 | 3 | 222 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 7 | 3 | 218 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 3 (23.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (3.3%) | 82 (5.5%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 260 | 184 | 100 | 110 | 30 | 192 | 111 | 956 | 100 | 356 | 912 | 2350 | 2508 | 32790 |
| 11 | No.CAPIOs appointed | | | 1 | 1 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 3 | 1 | 7 | 0 | 1 | 0 |
| 12 | No.CPIOs appointed | | | 0 | 1 | 1 | 4 | 1 | 2 | 1 | 0 | 0 | 1 | 1 | 1 | 64 | 1 | 46 |
| 13 | No.AAs appointed | | | 0 | 1 | 0 | 1 | 1 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 7 | 1 | 32 |
| 14 | Total | | | 1 | 3 | 1 | 9 | 2 | 2 | 2 | 0 | 0 | 5 | 3 | 9 | 71 | 3 | 78 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 3 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 22 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 19 |
| 25 | | Other Sections | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 68 |
| | Total | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 4 | 114 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 7.1.50 | **Indian Grassland and Fodder Research Institute (ICAR)** | 33 | 56 | 89 | 0 | 19 | 19 | 0 (0%) | 0 | 540 | 0 | 0 | 1 | 1 | 2 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 14 | **14** |
| 7.1.51 | **Indian Institute of Horticultural Research (ICAR)** | 2 | 11 | 13 | 0 | 0 | 0 | 0 (0%) | 0 | 690 | 0 | 0 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.52 | **Indian Institute of Pulses Research (ICAR)** | 0 | 16 | 16 | 8 | 0 | 0 | 0 (0%) | 0 | 70 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.53 | **Indian Institute of Soil Science (ICAR)** | 0 | 10 | 10 | 0 | 0 | 0 | 1 (10%) | 0 | 70 | 0 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** |
| 7.1.54 | **Indian Institute of Spices Research (ICAR)** | 0 | 9 | 9 | 0 | 0 | 0 | 1 (11.1%) | 0 | 10 | 0 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | **1** |
| 7.1.55 | **Indian Veterinary Research Institute (ICAR)** | 18 | 226 | 244 | 162 | 58 | 53 | 10 (4.4%) | 0 | 3332 | 0 | 0 | 2 | 8 | 6 | 16 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | **10** |
| 7.1.56 | **National Academy of Agricultural Research Management (ICAR)** | 0 | 14 | 14 | 0 | 0 | 0 | 0 (0%) | 0 | 290 | 0 | 0 | 0 | 1 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.57 | **National Bureau of Agriculturally Important Insects (ICAR)** | 0 | 1 | 1 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.58 | **National Bureau of Animal Genetic Resources (ICAR)** | 0 | 6 | 6 | 0 | 0 | 0 | 0 (0%) | 0 | 530 | 0 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.59 | **National Bureau of Fish Genetic Resources (ICAR)** | 0 | 8 | 8 | 0 | 0 | 0 | 0 (0%) | 0 | 50 | 0 | 0 | 1 | 1 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.60 | **National Bureau of Plant Genetic Resources (ICAR)** | 0 | 39 | 39 | 0 | 8 | 8 | 0 (0%) | 0 | 559 | 0 | 0 | 0 | 2 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.61 | **National Bureau of Soil Survey and Land Use Planning (ICAR)** | 10 | 7 | 17 | 0 | 0 | 0 | 0 (0%) | 0 | 266 | 0 | 0 | 5 | 8 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.62 | **National Centre for Agricultural Economics and Policy Research (ICAR)** | 0 | 9 | 9 | 0 | 0 | 0 | 0 (0%) | 0 | 170 | 0 | 0 | 1 | 3 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.63 | **National Centre for Integrated Pest Management (ICAR)** | 0 | 9 | 9 | 0 | 0 | 0 | 0 (0%) | 0 | 146 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.64 | **National Dairy Research Institute (ICAR)** | 19 | 53 | 72 | 0 | 0 | 0 | 0 (0%) | 0 | 2770 | 0 | 0 | 3 | 1 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.65 | **National Institute of Abiotic Stress Management (ICAR)** | 0 | 6 | 6 | 0 | 0 | 0 | 0 (0%) | 0 | 60 | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.66 | **National Institute of Animal Nutrition and Physiology (ICAR)** | 0 | 5 | 5 | 0 | 0 | 0 | 1 (20%) | 0 | 40 | 0 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** |
| 7.1.67 | **National Institute of Research on Jute and Allied Fibre Technology (ICAR)** | 0 | 4 | 4 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.68 | **National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)** | 0 | 11 | 11 | 0 | 2 | 0 | 0 (0%) | 0 | 150 | 0 | 0 | 1 | 2 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.69 | **National Research Centre for Banana (ICAR)** | 0 | 2 | 2 | 0 | 2 | 1 | 0 (0%) | 0 | 20 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.70 | **National Research Centre for Citrus (ICAR)** | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 7.1.71 | **National Research Centre for Grapes (ICAR)** | 0 | 3 | 3 | 0 | 0 | 0 | 1 (33.3%) | 0 | 30 | 0 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **1** |
| 7.1.72 | **National Research Centre for Litchi (ICAR)** | 0 | 5 | 5 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |

| Sr. No | | | | 7.1.73 | 7.1.74 | 7.1.75 | 7.1.76 | 7.1.77 | 7.1.78 | 7.1.79 | 7.1.80 | 7.1.81 | 7.1.82 | 7.1.83 | 7.1.84 | 7.1.85 | 7.1.86 | 7.1.87 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | National Research Centre for Orchids (ICAR) | National Research Centre on Camel (ICAR) | National Research Centre on Meat (ICAR) | National Research Centre on Pig (ICAR) | National Research Centre on Plant Biotechnology (ICAR) | National Research Centre on Pomegranate (ICAR) | National Research Centre on Seed Spcies (ICAR) | National Research Centre on Yak (ICAR) | Project Directorate for Farming Systems Research (ICAR) | Project Directorate on Cattle (ICAR) | Project Directorate on Poultry (ICAR) | Sugarcane Breeding Institute (ICAR) | Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR) | Zonal Project Directorate Zone V (ICAR) | Zonal Project Directorate Zone VII (ICAR) |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 1 | 1 | 0 | 3 | 79 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 3 | No.of Requests Received during year | | | 4 | 16 | 7 | 7 | 3 | 17 | 1 | 0 | 7 | 8 | 9 | 4 | 10 | 5 | 1 |
| 4 | Total no.of Requests (Column 2+3) | | | 4 | 17 | 8 | 7 | 6 | 96 | 1 | 0 | 7 | 8 | 9 | 4 | 10 | 5 | 2 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | | | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 2 (12.5%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 20 | 460 | 303 | 60 | 110 | 109 | 0 | 30 | 378 | 140 | 40 | 40 | 116 | 50 | 0 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 0 | 0 | 2 | 0 | 1 | 1 |
| 12 | No.CPIOs appointed | | | 1 | 0 | 1 | 1 | 4 | 1 | 1 | 1 | 1 | 1 | 4 | 1 | 3 | 1 | 1 |
| 13 | No.AAs appointed | | | 1 | 0 | 1 | 3 | 0 | 1 | 0 | 1 | 1 | 0 | 0 | 1 | 0 | 1 | 1 |
| 14 | Total | | | 2 | 0 | 2 | 5 | 5 | 3 | 2 | 3 | 2 | 1 | 4 | 4 | 3 | 3 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 7.1.88 | Zonal Project Directorate, Zone II (ICAR) | 2 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 10 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.1.89 | Zonal Project Directorate, Zone III (ICAR) | 0 | 0 | 13 | 0 | 6 | 0 (0%) | 0 | 0 | 448 | 1 | 1 | 1 | 2 | 1 | 0 | 3 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.1.90 | Zonal Project Directorate, Zone IV (ICAR) | 2 | 0 | 13 | 0 | 6 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.1.91 | Zonal Project Directorate, Zone VI (ICAR) | 0 | 0 | 3 | 0 | 3 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 1 | 2 | 1 | 0 | 3 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.1.92 | Zonal Project Directorate, Zone VIII (ICAR) | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | **Department Total** | **253** | **2993** | **3246** | **483** | **348** | **337** | **129 (4.3%)** | **0** | **63835** | **91** | **300** | **110** | **501** | **0** | **0** | **0** | **9** | **5** | **0** | **1** | **29** | **2** | **47** | **0** |
| | **7.2** | **Department of Agriculture & Cooperation** | | | | | | | | | | | | | | | | | | | | | | | |
| 7.2.1 | All India Soil & Land Use Survey | 2 | 1 | 3 | 0 | 0 | 0 | 2 (200%) | 0 | 60 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.2 | Central Farm Machinery Training & Testing Institute | 0 | 9 | 9 | 0 | 1 | 1 | 0 (0%) | 0 | 80 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.3 | Central Fertiliser Quality Control & Training Institute | 0 | 7 | 7 | 0 | 0 | 0 | 0 (0%) | 0 | 60 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.4 | Central Institute of Horticulture | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.5 | Coconut Development Board | 2 | 75 | 77 | 0 | 0 | 1 | 0 (0%) | 0 | 2422 | 9 | 1 | 1 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.6 | Commission for Agricultural Cost & Prices(CACP) | 0 | 10 | 10 | 6 | 1 | 1 | 0 (0%) | 0 | 150 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.7 | Department of Agriculture & Cooperation | 17 | 2748 | 2765 | 316 | 71 | 68 | 0 (0%) | 0 | 16689 | 0 | 41 | 14 | 55 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.8 | Directorate of Arecanut and Spices Development | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 500 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.9 | Directorate of Cashewnut and Cocoa Development | 0 | 2 | 2 | 0 | 0 | 0 | 0 (0%) | 0 | 10 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.10 | Directorate of Cotton Development | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.11 | Directorate of Economics and Statistics | 0 | 15 | 15 | 3 | 2 | 2 | 0 (0%) | 0 | 160 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.12 | Directorate of Extension | 8 | 29 | 37 | 1 | 1 | 2 | 0 (0%) | 0 | 144 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.13 | Directorate of Jute Development | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.14 | Directorate of Marketing And Inspection | 8 | 122 | 130 | 39 | 14 | 16 | 3 (2.5%) | 0 | 2433 | 0 | 18 | 1 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 1 | 0 |
| 7.2.15 | Directorate of Millets Development | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.16 | Directorate of Oilseeds Development | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 2 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sr. No | | | | 7.2.17 | 7.2.18 | 7.2.19 | 7.2.20 | 7.2.21 | 7.2.22 | 7.2.23 | 7.2.24 | 7.2.25 | 7.2.26 | 7.2.27 | 7.2.28 | 7.2.29 | 7.2.30 | 7.2.31 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Directorate of Plant Protection Qurantine & Storage | Directorate of Pulses Development | Directorate of Rice Development | Directorate of Sugarcane Development | Directorate of Wheat Development | Mahalanobis National Crop Forecast Centre | National Centre for Cold Chain Development | National Centre of Organic Farming | National Cooperative Development Corporation | National Horticulture Board(NHB) | National Institute of Agricultural Extension Mgmt.(MANAGE) | National Institute of Agricultural Marketing(NIAM) | National Institute of Plant Health Management | National Oilseeds and Vegetable Oils Development Board (NOVOD Board) | National Seeds Corporation Ltd. |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 5 |
| 3 | No.of Requests Received during year | | | 184 | 0 | 2 | 0 | 2 | 1 | 0 | 38 | 12 | 63 | 14 | 14 | 7 | 2 | 71 |
| 4 | Total no.of Requests (Column 2+3) | | | 184 | 0 | 2 | 0 | 2 | 1 | 0 | 38 | 12 | 64 | 14 | 15 | 7 | 2 | 76 |
| 5 | No.of Requests transferred to other PAs | | | 50 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 5 | 0 | 0 | 1 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 5 | 0 | 0 | 1 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (2.6%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 1555 | 0 | 0 | 0 | 0 | 0 | 0 | 120 | 290 | 1550 | 140 | 40 | 20 | 60 | 1686 |
| 11 | No.CAPIOs appointed | | | 0 | 1 | 1 | 0 | 1 | 0 | 0 | 1 | 0 | 1 | 1 | 0 | 0 | 1 | 0 |
| 12 | No.CPIOs appointed | | | 69 | 2 | 1 | 1 | 1 | 1 | 1 | 7 | 1 | 24 | 1 | 0 | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 7 | 1 | 1 | 1 | 0 | 1 | 1 | 1 |
| 14 | Total | | | 70 | 4 | 3 | 2 | 2 | 1 | 2 | 15 | 2 | 26 | 3 | 0 | 2 | 3 | 2 |
| 15 | * | ** | Section 8(1) | (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 20 | | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 23 | | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| | Total | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 7.2.32 | National Seeds Research & Traing Centre (NSRTC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.33 | North Eastern Regional Farm Machinery Training & Testing Instt. | 0 | 6 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.34 | Northern Region Farm Machinery Training & Testing Institute | 1 | 9 | 10 | 0 | 6 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.35 | Protection of Plant Varieties and Farmers Rights Authority | 0 | 9 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.36 | Small Farmers Agri Business Consortium | 0 | 8 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.2.37 | Southern Region Farm Machinery Training and Testing Institute | 0 | 13 | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | **Department Total** | **45** | **3479** | **3524** | **420** | **104** | **105** | **6 (0.2%)** | **0** | **30100** | **21** | **189** | **46** | **256** | **0** | **0** | **0** | **0** | **1** | **0** | **0** | **3** | **0** | **2** | **0** | **0** | **0** | **0** | **3** |
| **7.3** | **Department of Animal Husbandry, Dairying and Fisheries** | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 7.3.1 | AQCS,Kolkatta | 0 | 11 | 11 | 11 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.2 | AQCS,Mumbai | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.3 | AQCS,New Delhi | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.4 | CCBF Suratgarh | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 116 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.5 | CCBF,Andeshnagar | 0 | 12 | 12 | 0 | 3 | 3 | 0 (0%) | 0 | 10 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.6 | CCBF,Avadi | 0 | 2 | 2 | 0 | 0 | 0 | 0 (0%) | 0 | 20 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.7 | CCBF,Chiplima | 0 | 10 | 10 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.8 | CCBF,Dhamrod | 0 | 5 | 5 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.9 | CCBF,Hesseghatta | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.10 | CCBF,Sunebeda | 0 | 10 | 10 | 0 | 0 | 0 | 0 (0%) | 0 | 10 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.11 | CCBF,Suratgarh | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 116 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.12 | Central Frozen Semen Production & Training Instt., Hesserghatta | 0 | 0 | 0 | 0 | 1 | 0 | 0 (0%) | 0 | 0 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.13 | Central Poultry Devlopment Organization(WR),Mumbai | 0 | 3 | 3 | 2 | 0 | 0 | 0 (0%) | 0 | 10 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.14 | CHRS, Ahmedabad | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7.3.15 | CHRS, Ajmer | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sr. No | | | | 7.3.16 | 7.3.17 | 7.3.18 | 7.3.19 | 7.3.20 | 7.3.21 | 7.3.22 | 7.3.23 | 7.3.24 | 7.3.25 | 7.3.26 | 7.3.27 | | | 8 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | CHRS, Ongole | CHRS,Rohtak | CICEF,Banglore | CIFNET,Cochi | CIFNET,Royapuram | Department of Animal Husbandry, Dairying and Fisheries | Fishery Survey of India,Chennai | Fishery Survey of India,Mumbai | Integrated Fishery Projects,Cochin | RSFP&D,Chennai | RSFP&D,Gandhinagar | RSFP&D,Kalyani | Department Total | Total | Ministry of Chemicals & Fertilizers |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 5 | 0 | 0 | 3 | 18 | 316 | |
| 3 | No.of Requests Received during year | | | 0 | 9 | 15 | 49 | 5 | 996 | 6 | 51 | 36 | 1 | 0 | 2 | 1232 | 7704 | |
| 4 | Total no.of Requests (Column 2+3) | | | 0 | 9 | 15 | 49 | 5 | 996 | 6 | 61 | 41 | 1 | 0 | 5 | 1250 | 8020 | |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 0 | 0 | 49 | 0 | 2 | 0 | 0 | 0 | 5 | 69 | 972 | |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 0 | 0 | 66 | 0 | 3 | 0 | 0 | 0 | 0 | 73 | 525 | |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 0 | 0 | 47 | 0 | 3 | 0 | 0 | 0 | 0 | 53 | 495 | |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 3 (6.1%) | 0 (0%) | 28 (2.8%) | 1 (16.7%) | 4 (7.8%) | 1 (2.8%) | 0 (0%) | 0 (0%) | 0 (0%) | 37 (3%) | 172 (2.2%) | |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 20 | 422 | 694 | 414 | 7609 | 30 | 1054 | 1634 | 0 | 0 | 0 | 12159 | 106094 | |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 1 | 3 | 1 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 14 | 126 | |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 1 | 2 | 25 | 1 | 1 | 1 | 1 | 1 | 1 | 52 | 541 | |
| 13 | No.AAs appointed | | | 0 | 0 | 0 | 0 | 0 | 19 | 0 | 1 | 0 | 0 | 0 | 0 | 25 | 181 | |
| 14 | Total | | | 1 | 1 | 2 | 4 | 3 | 44 | 1 | 3 | 3 | 1 | 1 | 1 | 91 | 848 | |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 32 | |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 49 | |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 28 | | | (Others) | 0 | 0 | 0 | 3 | 0 | 28 | 1 | 6 | 1 | 0 | 0 | 0 | 39 | 151 | |
| | Total | | | 0 | 0 | 0 | 3 | 0 | 28 | 1 | 6 | 1 | 0 | 0 | 0 | 39 | 251 | |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| 8.1 | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Department of Chemicals & Petrochemicals | 8.1.1 | Brahmaputra Cracker and Polymer Limited | 0 | 6 | 17 | 41 | 17 | 47 | 0 | 0 | 0 | 8 | 0 (0%) | 1 (2.4%) | 0 | 0 | 360 | 640 | 2 | 0 | 1 | 0 | 8 | 1 | 1 | 5 | 1 | 14 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 22 | 0 | 0 | 0 | 0 | 0 | 19 | 0 | 51 | 0 | 6 | 0 | 57 |
| | 8.1.2 | Central Insititute of Plastics Engineering and Technology (CIPET) | 6 | 41 | 259 | 259 | 0 | 0 | 0 | 8 | 0 | 10 | 0 (0%) | 1 (2.4%) | 0 | 0 | 640 | 0 | 0 | 0 | 8 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 22 | 0 | 0 | 0 | 0 | 0 | 19 | 0 | 51 | 0 | 6 | 0 | 57 |
| | 8.1.3 | Department of Chemicals & Petrochemicals | 0 | 0 | 259 | 259 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 1360 | 0 | 1 | 8 | 5 | 0 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.1.4 | Hindustan Organic Chemicals Ltd | 0 | 0 | 55 | 55 | 0 | 0 | 0 | 4 | 0 | 4 | 5 (9.1%) | 5 (9.1%) | 0 | 0 | 742 | 0 | 2 | 1 | 1 | 0 | 4 | 1 | 1 | 1 | 1 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 6 | 0 | 0 | 0 |
| | 8.1.5 | Office of the Welfare Commissioner Bhopal Gas | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 1824 | 0 | 1 | 1 | 1 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | Department Total | **6** | **372** | **378** | **378** | **0** | **12** | **14** | **12** | **0** | **14** | **6 (1.6%)** | **6 (1.6%)** | **0** | **0** | **4926** | **0** | **6** | **11** | **8** | 25 | **1** | **0** | **0** | **0** | **10** | **2** | **0** | **2** | **0** | **0** | **0** | **22** | **0** | **0** | **0** | **0** | **20** | **57** | | | | | | | | | | | | | | | |
| **8.2** | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Department of Fertilisers | 8.2.1 | Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL) | 2 | 15 | 17 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 160 | 0 | 0 | 1 | 3 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.2 | Department of Fertilisers | 0 | 328 | 328 | 328 | 56 | 16 | 16 | 16 | 0 | 16 | 0 (0%) | 0 (0%) | 0 | 0 | 1952 | 0 | 1 | 12 | 10 | 23 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.3 | FCI Aravali Gypsum and Minerals India Limited (FAGMIL) | 0 | 17 | 17 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 190 | 0 | 3 | 1 | 2 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.4 | Fertilizer and Chemical Travencore Limited (FACT) | 9 | 73 | 82 | 82 | 0 | 10 | 8 | 10 | 0 | 8 | 7 (9.6%) | 7 (9.6%) | 0 | 0 | 2287 | 0 | 1 | 1 | 1 | 3 | 6 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.5 | Fertilizer Corporation of India Limited (FCI) | 0 | 38 | 38 | 38 | 0 | 7 | 7 | 7 | 0 | 7 | 0 (0%) | 0 (0%) | 0 | 0 | 290 | 0 | 0 | 1 | 5 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.6 | Fertilizer Industry Co-ordination Committee (FICC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 2 | 3 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.7 | Hindustan Fertilizerls Corporation Limited (HFC) | 0 | 7 | 7 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.2.8 | National Fertilizer Ltd.(NFL) | 8 | 165 | 173 | 173 | 0 | 26 | 26 | 26 | 0 | 26 | 17 (10.3%) | 17 (10.3%) | 0 | 0 | 5529 | 0 | 8 | 8 | 8 | 24 | 0 | 4 | 4 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 22 | 0 | 0 | 0 |
| | 8.2.9 | Projects And Development of India Ltd | 2 | 20 | 22 | 22 | 0 | 3 | 3 | 3 | 0 | 3 | 1 (5%) | 1 (5%) | 0 | 0 | 406 | 0 | 3 | 1 | 1 | 5 | 0 | 1 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| | 8.2.10 | Rashtriya Chemicals and Fertilizers Ltd. (RCF) | 0 | 138 | 138 | 138 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 650 | 0 | 2 | 2 | 1 | 5 | 0 | 2 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | Department Total | **21** | **801** | **822** | **822** | **56** | **62** | **60** | **62** | **0** | **60** | **25 (3.1%)** | **25 (3.1%)** | **0** | **0** | **11464** | **0** | **18** | **29** | **32** | 79 | **0** | **0** | **1** | **5** | **4** | **0** | **0** | **2** | **0** | **0** | **0** | **7** | **0** | **0** | **2** | **0** | **9** | **30** | | | | | | | | | | | | | | | |
| **8.3** | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Department of Pharmaceuticals | 8.3.1 | Bengal Chemicals & Pharmaceuticals Ltd. | 0 | 8 | 8 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 (0%) | 0 | 0 | 80 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.3.2 | Hindustan Antibiotic Ltd. | 3 | 22 | 25 | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 3 (13.6%) | 3 (13.6%) | 0 | 0 | 404 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | 8.3.3 | Indian Drugs & Pharmaceuticals Ltd. | 3 | 34 | 37 | 37 | 5 | 8 | 8 | 8 | 0 | 8 | 8 (23.5%) | 8 (23.5%) | 0 | 0 | 150 | 0 | 6 | 1 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sr. No | | | | 8.3.4 | 8.3.5 | 8.3.6 | 8.3.7 | 8.3.8 | 8.3.9 | | | 9 | 9.1 | 9.2 | 9.3 | 9.4 | 9.5 | 9.6 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Karnataka Antibiotics & Pharmaceuticals Ltd. | National Institute of Pharmaceutical Education and Research | National Pharmaceuticals Pricing Authority | NIPER Kolkata | NIPER, Rae Bareli | Rajasthan Drugs and Pharmaceuticals Ltd. | Department Total | Total | Ministry of Civil Aviation | Airport Authority of India | Bureau of Civil Aviation Security | Commission of Railway Safety | Director General of Civil Aviation | Hotel Corp. Of India | Indira Gandhi Rashtriya Uran Akademi |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 1 | 1 | 4 | 0 | 0 | 34 | 46 | 73 | | 679 | 0 | 0 | 0 | 5 | 3 |
| 3 | No.of Requests Received during year | | | 13 | 25 | 98 | 0 | 6 | 22 | 228 | 1401 | | 4123 | 95 | 19 | 509 | 59 | 14 |
| 4 | Total no.of Requests (Column 2+3) | | | 14 | 26 | 102 | 0 | 6 | 56 | 274 | 1474 | | 4802 | 95 | 19 | 509 | 64 | 17 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 3 | 0 | 0 | 0 | 8 | 64 | | 402 | 0 | 14 | 118 | 4 | 0 |
| 6 | Total No. of Appeal Received | | | 0 | 1 | 16 | 0 | 0 | 1 | 26 | 100 | | 418 | 15 | 1 | 95 | 0 | 1 |
| 7 | Total No. of Appeal Disposed | | | 0 | 1 | 17 | 0 | 0 | 1 | 27 | 101 | | 418 | 15 | 1 | 95 | 0 | 1 |
| 8 | Decisions where Applications for Information rejected | | | 4 (30.8%) | 4 (16%) | 3 (3.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 22 (9.6%) | 53 (3.8%) | | 100 (2.4%) | 0 (0%) | 0 (0%) | 5 (1%) | 4 (6.8%) | 2 (14.3%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 120 | 230 | 1940 | 0 | 60 | 1020 | 4004 | 20394 | | 57519 | 130 | 1158 | 7522 | 600 | 230 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 1 | 0 | 0 | 0 | 7 | 31 | | 0 | 0 | 9 | 0 | 4 | 1 |
| 12 | No.CPIOs appointed | | | 0 | 2 | 1 | 0 | 0 | 1 | 7 | 47 | | 154 | 12 | 9 | 37 | 5 | 1 |
| 13 | No.AAs appointed | | | 0 | 1 | 1 | 0 | 0 | 1 | 6 | 46 | | 46 | 2 | 1 | 6 | 1 | 1 |
| 14 | Total | | | 0 | 3 | 3 | 0 | 0 | 2 | 20 | 124 | | 200 | 14 | 19 | 43 | 10 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | | 3 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 5 | 0 | 0 | 0 | 0 | 0 | 5 | 20 | | 0 | 0 | 0 | 11 | 0 | 0 |
| 19 | | | (e) | 0 | 1 | 0 | 0 | 0 | 0 | 2 | 8 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 1 | 1 | 0 | 0 | 0 | 3 | 5 | | 0 | 0 | 0 | 4 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 1 | 1 | 0 | 0 | 0 | 0 | 3 | 32 | | 3 | 0 | 0 | 3 | 8 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 4 | | 1 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 2 | 3 | 2 | 0 | 0 | 0 | 13 | 42 | | 93 | 0 | 0 | 9 | 0 | 2 |
| | Total | | | 8 | 6 | 3 | 0 | 0 | 0 | 28 | 115 | | 100 | 0 | 0 | 27 | 8 | 2 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 9.7 | Ministry of Civil Aviation | 0 | 0 | 0 | 687 | 10 | Ministry of Coal | 10.1 | Bharat Coking Coal Limited. | 53 | 3 | 0 | 0 | 32 | 320 | 39 | 14 | 38 | 80 | 579 | 11 | Ministry of Commerce & Industry | 11.1.1 | Agricultural and Processed Food Products Export Development Authority | 0 | 0 | 0 |
| 9.8 | Pawan Hans Ltd. | 352 | 7 | 8 | 5186 | | | 10.2 | Central Coalfield Limited | 2562 | 509 | 40 | 373 | 376 | 433 | 306 | 1139 | 3493 | 2228 | 11459 | 11.1 | Department of Commerce | 11.1.2 | Cochin Special Economic Zone | 30 | 16 | 101 |
| 9.9 | Principal Account Office | 352 | 7 | 8 | 5873 | | | 10.3 | Central Mine Planning and Design Institute | 2615 | 512 | 40 | 373 | 408 | 753 | 345 | 1153 | 3531 | 2308 | 12038 | | | 11.1.3 | Coffee Board | 30 | 16 | 108 |
| | Total | 170 | 0 | 4 | 712 | | | 10.4 | Coal Mines Provident Fund Organisation | 0 | 175 | 0 | 0 | 1 | 7 | 10 | 11 | 350 | 6 | 560 | | | 11.1.4 | Department of Commerce | 1 | 0 | 0 |
| | | 0 | 0 | 0 | 530 | | | 10.5 | Eastern Coalfields Limited | 244 | 87 | 0 | 112 | 145 | 30 | 77 | 314 | 490 | 184 | 1683 | | | 11.1.5 | Directorate General of Commercial Intelligence and Statistics | 0 | 0 | 27 |
| | | 0 | 0 | 0 | 530 | | | 10.6 | Mahanadi Coalfiels Limited | 233 | 62 | 0 | 112 | 153 | 14 | 69 | 334 | 444 | 184 | 1605 | | | | | 2 | 0 | 27 |
| | | 3 (0.9%) | 0 (0%) | 0 (0%) | 114 (2.2%) | | | 10.7 | Neyveli Lignite Corporation Limited | 82 (3.2%) | 0 (0%) | 0 (0%) | 11 (2.9%) | 16 (4.3%) | 20 (4.6%) | 5 (1.6%) | 220 (19.3%) | 35 (1%) | 84 (3.8%) | 473 (4.1%) | | | | | 0 (0%) | 0 (0%) | 0 (0%) |
| | | 0 | 0 | 0 | 0 | | | 10.8 | Northern Coalfield Ltd. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 |
| | | 3445 | 130 | 60 | 70794 | | | 10.9 | South Eastern Coalfields Ltd. | 26745 | 5916 | 130 | 13808 | 15515 | 17084 | 2435 | 6120 | 112163 | 50990 | 250906 | | | | | 606 | 710 | 61176 |
| | | 0 | 1 | 0 | 15 | | | 10.10 | Western Coalfileds Limited | 4 | 12 | 1 | 0 | 0 | 1 | 16 | 12 | 1 | 11 | 58 | | | | | 1 | 1 | 60 |
| | | 10 | 1 | 8 | 237 | | | | Total | 15 | 12 | 1 | 24 | 25 | 1 | 1 | 1 | 17 | 1 | 98 | | | | | 4 | 1 | 26 |
| | | 8 | 1 | 1 | 67 | | | | | 15 | 12 | 0 | 1 | 1 | 1 | 2 | 1 | 17 | 1 | 51 | | | | | 12 | 1 | 8 |
| | | 18 | 3 | 9 | 319 | | | | | 34 | 36 | 2 | 25 | 26 | 3 | 19 | 14 | 35 | 13 | 207 | | | | | 17 | 3 | 94 |
| | | 0 | 0 | 0 | 3 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 |
| | | 3 | 0 | 0 | 14 | | | | | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 6 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 2 | 0 | 5 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 3 | 0 | 5 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 4 | | | | | 9 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 1 | 0 | 12 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 14 | | | | | 24 | 0 | 0 | 8 | 8 | 6 | 5 | 9 | 31 | 0 | 91 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 1 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 6 | 0 | 11 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | | | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 104 | | | | | 47 | 0 | 0 | 3 | 8 | 8 | 0 | 206 | 9 | 84 | 365 | | | | | 0 | 0 | 0 |
| | | **3** | **0** | **0** | **140** | | | | | **82** | **0** | **0** | **11** | **16** | **21** | **5** | **220** | **58** | **84** | **497** | | | | | **0** | **0** | **0** |

| Sr. No | | | | 11.1.6 | 11.1.7 | 11.1.8 | 11.1.9 | 11.1.10 | 11.1.11 | 11.1.12 | 11.1.13 | 11.1.14 | 11.1.15 | 11.1.16 | 11.1.17 | 11.1.18 | 11.1.19 | 11.1.20 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Directorate General of Foreign Trade | Directorate General of Supplies & Disposals | ECGC LIMITED | Export Inspection Council of India | Falta Special Economic Zone | Footwear Design and Development Insitute | Hindustan Diamond Company Pvt. Ltd. | India Trade Promotion Organisation | Indian Institute of Foreign Trade | Indian Institute of Packaging | Kandla Special Economic Zone | MEPZ Special Economic Zone & HEOUs | MMTC Limited | National Centre For Trade Information ( NCTI) | Noida Special Economic Zone |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 6 | 15 | 11 | 12 | 0 | 1 | 0 | 9 | 20 | 0 | 2 | 3 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 986 | 123 | 128 | 270 | 13 | 24 | 0 | 114 | 106 | 28 | 88 | 25 | 124 | 2 | 4 |
| 4 | Total no.of Requests (Column 2+3) | | | 992 | 138 | 139 | 282 | 13 | 25 | 0 | 123 | 126 | 28 | 90 | 28 | 124 | 2 | 4 |
| 5 | No.of Requests transferred to other PAs | | | 65 | 7 | 0 | 10 | 1 | 0 | 0 | 2 | 1 | 0 | 2 | 4 | 15 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 90 | 10 | 33 | 114 | 1 | 5 | 0 | 15 | 0 | 3 | 2 | 3 | 31 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | | | 80 | 10 | 36 | 113 | 1 | 5 | 0 | 15 | 0 | 3 | 2 | 4 | 31 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 111 (11.3%) | 1 (0.8%) | 26 (20.3%) | 6 (2.2%) | 2 (15.4%) | 0 (0%) | 0 (0%) | 3 (2.6%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 16 (12.9%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 20817 | 5626 | 2490 | 3184 | 100 | 230 | 0 | 1884 | 556 | 210 | 2074 | 0 | 776 | 0 | 784 |
| 11 | No.CAPIOs appointed | | | 0 | 18 | 0 | 6 | 1 | 0 | 1 | 1 | 1 | 0 | 1 | 0 | 22 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 104 | 41 | 87 | 6 | 1 | 1 | 1 | 4 | 1 | 1 | 1 | 0 | 11 | 1 | 2 |
| 13 | No.AAs appointed | | | 42 | 11 | 18 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 |
| 14 | Total | | | 146 | 70 | 105 | 13 | 3 | 1 | 3 | 6 | 3 | 2 | 3 | 0 | 34 | 2 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 33 | 0 | 13 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 19 | | | (e) | 4 | 0 | 8 | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 3 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | 0 | 0 |
| 23 | | | (i) | 2 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 5 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 7 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 62 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| | Total | | | **113** | **1** | **27** | **6** | **2** | **0** | **0** | **3** | **0** | **0** | **0** | **0** | **16** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 11.1.21 | PEC Ltd. | 0 | 21 | 21 | 0 | 2 | 2 | 12 (57.1%) | 0 | 210 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 |
| 11.1.22 | Rubber Board | 20 | 141 | 161 | 0 | 5 | 5 | 0 (0%) | 0 | 7101 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.23 | SEEPZ Special Economic Zone | 6 | 28 | 34 | 5 | 0 | 0 | 0 (0%) | 0 | 1060 | 0 | 2 | 5 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.24 | Spices Board | 3 | 44 | 47 | 0 | 0 | 0 | 1 (2.3%) | 0 | 800 | 0 | 1 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.25 | STCL Limited | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 80 | 0 | 0 | 0 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.26 | Tea Board | 4 | 86 | 90 | 0 | 9 | 9 | 1 (1.2%) | 0 | 1592 | 0 | 0 | 0 | 6 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.27 | Tea Research Association | 0 | 8 | 8 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 3 | 2 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.28 | The Marine Products Export Development Authority | 11 | 68 | 79 | 0 | 19 | 19 | 0 (0%) | 0 | 974 | 0 | 25 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.29 | The State Trading Corporation of India Ltd. | 9 | 20 | 29 | 0 | 8 | 8 | 34 (170%) | 0 | 290 | 0 | 0 | 25 | 26 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.30 | Tobacco Board | 4 | 79 | 83 | 0 | 2 | 2 | 6 (7.6%) | 0 | 370 | 0 | 0 | 17 | 18 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.31 | UPASI Tea Research Foundation | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.1.32 | Vishakhapatnam Special Economic Zone | 0 | 66 | 66 | 0 | 0 | 0 | 0 (0%) | 0 | 1230 | 0 | 2 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Department Total | **173** | **4105** | **4278** | **706** | **467** | **466** | **306 (7.5%)** | **0** | **136439** | **227** | **391** | **130** | 748 | **1** | **0** | **2** | **61** | **14** | **0** | **1** | **24** | **3** |
| **11.2** | **Department of Industrial Policy & Promotion** | | | | | | | | | | | | | | | | | | | | | | |
| 11.2.1 | Central Pulp & Paper Research Iinstitute | 2 | 23 | 25 | 0 | 1 | 1 | 0 (0%) | 0 | 526 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.2 | Department of Industrial Policy & Promotion | 0 | 860 | 860 | 3 | 30 | 30 | 0 (0%) | 0 | 9041 | 0 | 0 | 26 | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.3 | National Council for Cement and Building Materials | 0 | 16 | 16 | 0 | 4 | 4 | 0 (0%) | 0 | 560 | 2 | 2 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.4 | National Institute of Design (NID) | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 100 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.5 | National Productivity Council | 0 | 5 | 5 | 2 | 0 | 0 | 0 (0%) | 0 | 80 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 11.2.6 | Office of Chief Controller of Accounts, Ministry of Industry | 0 | 8 | 8 | 1 | 0 | 0 | 0 (0%) | 0 | 30 | 1 | 1 | 1 | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.7 | Office of the Salt Commissioner | 0 | 335 | 335 | 0 | 12 | 10 | 11 (3.3%) | 0 | 28627 | 12 | 4 | 10 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.8 | Petroleum and Explosives Safety Organisation | 15 | 842 | 857 | 14 | 60 | 63 | 0 (0%) | 0 | 19095 | 1 | 26 | 1 | 28 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11.2.9 | Quality Council of India | 0 | 167 | 167 | 8 | 16 | 16 | 0 (0%) | 0 | 1010 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **12** | **0** | **0** | **1** | **0** | **1** | **0** | **3** | **38** | **6** | **0** | **0** | **316** | | **0** | **0** | **0** | **0** | **1** | **0** | **12** | **0** | **0** |

| Sr. No | | | | 11.2.10 | | | 12 | 12.1 | 12.1.1 | 12.1.2 | 12.1.3 | 12.1.4 | 12.1.5 | 12.1.6 | 12.1.7 | 12.1.8 | | 12.2 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Tariff Commission | Department Total | Total | Ministry of Communications & Information Tech. | Department of Information Technology | Centre for Development of Advanced Computing (CDAC) | Controller of Certifying Authorities (CCA) | Department of Information Technology | ERNET India | National Informatics Centre | NIELIT | Society for Applied Microwave Electronics Engineering and Research (SAMEER) | Standardization, Testing and Quality Certification (STQC) | Department Total | Department of Posts |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 1 | 18 | 191 | | | 0 | 0 | 9 | 2 | 0 | 0 | 22 | 0 | 33 | |
| 3 | No.of Requests Received during year | | | 2 | 2258 | 6363 | | | 352 | 19 | 467 | 18 | 310 | 635 | 48 | 45 | 1894 | |
| 4 | Total no.of Requests (Column 2+3) | | | 3 | 2276 | 6554 | | | 352 | 19 | 476 | 20 | 310 | 635 | 70 | 45 | 1927 | |
| 5 | No.of Requests transferred to other PAs | | | 0 | 28 | 734 | | | 0 | 0 | 136 | 0 | 52 | 14 | 0 | 4 | 206 | |
| 6 | Total No. of Appeal Received | | | 0 | 123 | 590 | | | 57 | 0 | 17 | 2 | 89 | 56 | 18 | 2 | 241 | |
| 7 | Total No. of Appeal Disposed | | | 0 | 124 | 590 | | | 42 | 0 | 18 | 2 | 78 | 56 | 23 | 2 | 221 | |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 11 (0.5%) | 317 (5%) | | | 15 (4.3%) | 0 (0%) | 7 (1.5%) | 0 (0%) | 39 (12.6%) | 10 (1.6%) | 2 (4.2%) | 1 (2.2%) | 74 (3.9%) | |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 40 | 59109 | 195548 | | | 4915 | 40 | 7707 | 1956 | 4020 | 6138 | 620 | 180 | 25576 | |
| 11 | No.CAPIOs appointed | | | 1 | 18 | 245 | | | 0 | 0 | 0 | 1 | 585 | 0 | 2 | 0 | 588 | |
| 12 | No.CPIOs appointed | | | 1 | 63 | 454 | | | 1 | 0 | 0 | 1 | 1 | 19 | 1 | 14 | 37 | |
| 13 | No.AAs appointed | | | 1 | 19 | 149 | | | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 6 | |
| 14 | Total | | | 3 | 100 | 848 | | | 2 | 0 | 0 | 3 | 587 | 20 | 4 | 15 | 631 | |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 1 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 16 | | | (b) | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 17 | | | (c) | 0 | 0 | 2 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 18 | | | (d) | 0 | 1 | 62 | | | 8 | 0 | 0 | 0 | 2 | 7 | 0 | 0 | 17 | |
| 19 | | | (e) | 0 | 0 | 14 | | | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 6 | |
| 20 | | | (f) | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 2 | |
| 21 | | | (g) | 0 | 0 | 1 | | | 0 | 0 | 0 | 0 | 3 | 6 | 0 | 0 | 9 | |
| 22 | | | (h) | 0 | 0 | 24 | | | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 2 | |
| 23 | | | (i) | 0 | 0 | 3 | | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | |
| 24 | | | (j) | 0 | 0 | 16 | | | 49 | 0 | 3 | 0 | 33 | 17 | 1 | 0 | 103 | |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | | | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | |
| 26 | | | 11 | 0 | 0 | 9 | | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | |
| 27 | | | 24 | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 28 | | | (Others) | 0 | 12 | 197 | | | 0 | 0 | 4 | 0 | 0 | 1 | 0 | 1 | 6 | |
| | Total | | | 0 | 13 | 329 | | | 60 | 0 | 7 | 0 | 39 | 41 | 2 | 1 | 150 | |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| 12.2.1 | | 12.3 | 12.3.1 | 12.3.2 | 12.3.3 | 12.3.4 | 12.3.5 | 12.3.6 | 12.3.7 | 12.3.8 | | | 13 | 13.1 | 13.1.1 | 13.1.2 | 13.1.3 | 13.1.4 | 13.1.5 | 13.1.6 | 13.1.7 | 13.1.8 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| **Department of Posts** | **Department Total** | **Department of Telecommunications** | **Bharat Sanchar Nigam Limited** | **C-DoT** | **Department of Telecommunications** | **ITI Limited** | **MTNL** | **Telecom Consultants of India** | **Telecom Disputes Settlement & Appellate Tribunal** | **Telecom Regulatory Authority of India** | **Department Total** | **Total** | **Ministry of Consumer Aff., Food, & Public Dist.** | **Department of Consumer Affairs** | **Bureau of Indian Standards** | **Department of Consumer Affairs** | **Indian Institute of Legal Metrology** | **National Consumer Disputes Redressal Commission** | **National Test House** | **RRSL, Ahmedabad** | **RRSL, Bangalore** | **RRSL, Bhubaneswar** |
| 6995 | **6995** | | 1355 | 0 | 0 | 33 | 141 | 5 | 0 | 46 | **1580** | **8608** | | | 13 | 14 | 0 | 29 | 0 | 0 | 0 | 0 |
| 75759 | **75759** | | 23044 | 29 | 3655 | 188 | 1958 | 56 | 4 | 461 | **29395** | **107048** | | | 676 | 659 | 5 | 561 | 47 | 0 | 5 | 0 |
| 82754 | **82754** | | 24399 | 29 | 3655 | 221 | 2099 | 61 | 4 | 507 | **30975** | **115656** | | | 689 | 673 | 5 | 590 | 47 | 0 | 5 | 0 |
| 12195 | **12195** | | 2899 | 0 | 1755 | 2 | 518 | 3 | 1 | 102 | **5280** | **17681** | | | 22 | 366 | 0 | 0 | 0 | 0 | 0 | 0 |
| 8122 | **8122** | | 2264 | 0 | 342 | 13 | 412 | 13 | 1 | 73 | **3118** | **11481** | | | 65 | 72 | 0 | 27 | 0 | 0 | 0 | 0 |
| 8101 | **8101** | | 2328 | 0 | 341 | 10 | 409 | 13 | 1 | 74 | **3176** | **11498** | | | 62 | 72 | 0 | 27 | 0 | 0 | 0 | 0 |
| 1232 (1.6%) | **1232 (1.6%)** | | 2046 (8.9%) | 0 (0%) | 110 (3%) | 21 (11.2%) | 103 (5.3%) | 10 (17.9%) | 0 (0%) | 0 (0%) | **2290 (7.8%)** | **3596 (3.4%)** | | | 22 (3.3%) | 8 (1.2%) | 0 (0%) | 0 (0%) | 1 (2.1%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 0 | **0** | | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | **2** | **2** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 620752 | **620752** | | 528639 | 292 | 29739 | 2076 | 23218 | 3600 | 10 | 6240 | **593814** | **1240142** | | | 8763 | 3718 | 20 | 5754 | 476 | 0 | 0 | 0 |
| 3671 | **3671** | | 646 | 2 | 0 | 9 | 39 | 0 | 0 | 1 | **697** | **4956** | | | 0 | 0 | 0 | 1 | 6 | 0 | 0 | 0 |
| 952 | **952** | | 521 | 1 | 70 | 1 | 66 | 1 | 1 | 1 | **662** | **1651** | | | 90 | 16 | 0 | 4 | 6 | 0 | 0 | 0 |
| 123 | **123** | | 392 | 0 | 30 | 1 | 9 | 1 | 1 | 1 | **435** | **564** | | | 90 | 13 | 0 | 1 | 1 | 0 | 0 | 0 |
| 4746 | 4746 | | 1559 | 3 | 100 | 11 | 114 | 2 | 2 | 3 | 1794 | 7171 | | | 180 | 29 | 0 | 6 | 13 | 0 | 0 | 0 |
| 11 | **11** | | 0 | 0 | 7 | 0 | 0 | 0 | 0 | 0 | **7** | **18** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14 | **14** | | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **5** | **19** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 12 | **12** | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | **13** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 87 | **87** | | 131 | 0 | 0 | 4 | 6 | 2 | 0 | 0 | **143** | **247** | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 92 | **92** | | 103 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | **105** | **203** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15 | **15** | | 15 | 0 | 21 | 0 | 0 | 0 | 0 | 0 | **36** | **53** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | **20** | | 19 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | **22** | **51** | | | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| 110 | **110** | | 72 | 0 | 2 | 3 | 3 | 0 | 0 | 0 | **80** | **192** | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 29 | **29** | | 20 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **20** | **50** | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 302 | **302** | | 739 | 0 | 12 | 1 | 68 | 1 | 0 | 0 | **821** | **1226** | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | **10** | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | **14** | | | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 54 | **54** | | 70 | 0 | 6 | 0 | 5 | 0 | 0 | 0 | **81** | **136** | | | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | **22** | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | **23** | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 454 | **454** | | 869 | 0 | 66 | 12 | 21 | 6 | 0 | 0 | **974** | **1434** | | | 12 | 8 | 0 | 0 | 0 | 0 | 0 | 0 |
| **1232** | **1232** | | **2046** | **0** | **115** | **23** | **103** | **10** | **0** | **0** | **2297** | **3679** | | | **22** | **8** | **0** | **0** | **1** | **0** | **0** | **0** |

| Sr. No | | | | 13.1.9 | 13.1.10 | | 13.2 | 13.2.1 | 13.2.2 | 13.2.3 | 13.2.4 | 13.2.5 | 13.2.6 | 13.2.7 | 13.2.8 | 13.2.9 | 13.2.10 | 13.2.11 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | RRSL, Faridabad | RRSL, Guwahati | Department Total | Department of Food & Public Distribution | Central Railside Warehouse Company Limited | Central Warehousing Corporation | Department of Food & Public Distribution | Directorate of Sugar | Directorate of Vanaspati, Vegetable Oils & Fats | Food Corporation of India | Indian Grain Storage Management & Research Institute, Field Station, Ludhiana | Indian Grain Storage Management & Research Institute, Hapur | Indian Grain Storage Management and Research Institute, Field Station, Hyderabad | National Sugar Institute, Kanpur | Quality Control Cell Bhubaneswar |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 56 | | 21 | 0 | 42 | 4 | 0 | 348 | 0 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 2 | 4 | 1959 | | 88 | 885 | 126 | 44 | 18 | 5353 | 0 | 6 | 0 | 48 | 3 |
| 4 | Total no.of Requests (Column 2+3) | | | 2 | 4 | 2015 | | 109 | 885 | 168 | 48 | 18 | 5701 | 0 | 6 | 0 | 48 | 3 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 388 | | 0 | 1 | 7 | 0 | 9 | 207 | 0 | 0 | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 164 | | 13 | 140 | 4 | 0 | 0 | 391 | 0 | 0 | 0 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 161 | | 7 | 140 | 4 | 0 | 0 | 393 | 0 | 0 | 0 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 31 (1.6%) | | 35 (39.8%) | 72 (8.1%) | 7 (5.6%) | 0 (0%) | 0 (0%) | 70 (1.3%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 0 | 18731 | | 4059 | 8744 | 3259 | 160 | 48 | 94618 | 0 | 120 | 0 | 491 | 10 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 7 | | 0 | 0 | 0 | 0 | 2 | 394 | 0 | 0 | 1 | 1 | 1 |
| 12 | No.CPIOs appointed | | | 0 | 0 | 116 | | 1 | 3 | 36 | 0 | 2 | 211 | 0 | 0 | 1 | 1 | 0 |
| 13 | No.AAs appointed | | | 0 | 0 | 105 | | 1 | 1 | 19 | 0 | 0 | 92 | 0 | 0 | 0 | 1 | 0 |
| 14 | Total | | | 0 | 0 | 228 | | 2 | 4 | 55 | 0 | 4 | 697 | 0 | 0 | 2 | 3 | 1 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 18 | | | (d) | 0 | 0 | 1 | | 4 | 4 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | | 0 | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 1 | | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 1 | | 4 | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 23 | | | (i) | 0 | 0 | 1 | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 1 | | 9 | 5 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 2 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 4 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 2 | | 0 | 3 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 20 | | 8 | 22 | 14 | 0 | 0 | 60 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 31 | | 38 | 72 | 14 | 0 | 0 | 73 | 0 | 0 | 0 | 5 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 13.2.12 | Quality Control Cell, Hyderabad | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 13.2.13 | Quality Control Cell, Bangalore | 0 | 2 | 0 | 1 | 0 | 1 | 3 | 6578 | 8537 | 50 | 102 | 1 | 86 | 575 | 244 | 106 | 1496 | 2 | 55 | 277 | 1 | 94 |
| 13.2.14 | Quality Control Cell, Bhopal | 0 | 2 | 0 | 1 | 0 | 1 | 3 | 6993 | 9008 | 50 | 102 | 1 | 89 | 594 | 257 | 112 | 1496 | 3 | 60 | 306 | 1 | 102 |
| 13.2.15 | Quality Control Cell, Kolkata | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 224 | 612 | 2 | 4 | 0 | 3 | 1 | 0 | 5 | 1121 | 0 | 5 | 0 | 0 | 0 |
| 13.2.16 | Quality Control Cell, Lucknow | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 550 | 714 | 0 | 8 | 0 | 11 | 84 | 26 | 32 | 116 | 0 | 6 | 28 | 0 | 6 |
| 13.2.17 | Quality Control Cell, Pune | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 546 | 707 | 0 | 8 | 0 | 11 | 84 | 26 | 32 | 110 | 0 | 10 | 27 | 0 | 7 |
| 13.2.18 | Storage and Research Division | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 184 (2.8%) | 215 (2.5%) | 13 (26%) | 4 (3.9%) | 0 (0%) | 13 (15.1%) | 125 (21.7%) | 0 (0%) | 1 (0.9%) | 89 (5.9%) | 0 (0%) | 6 (10.9%) | 0 (0%) | 0 (0%) | 0 (0%) |
| | Department Total | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | 0 | 0 | 0 | 0 | 0 | 0 | 160 | 111669 | 130400 | 1440 | 1480 | 10 | 1392 | 8476 | 8602 | 5907 | 23254 | 20 | 900 | 7480 | 0 | 845 |
| 14 | Ministry of Corporate Affairs | | | | | | | | | | | | | | | | | | | | | | | |
| 14.1 | Assistant Official Liquidator, Andhra Pradesh | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 400 | 407 | 1 | 0 | 0 | 1 | 7 | 5 | 1 | 0 | 1 | 1 | 1 | 0 | 1 |
| 14.2 | Company Law Board | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 258 | 374 | 1 | 9 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 2 |
| 14.3 | Competition Appellate Tribunal | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 116 | 221 | 1 | 5 | 1 | 1 | 1 | 2 | 1 | 4 | 1 | 1 | 1 | 1 | 1 |
| 14.4 | Competition Commission of India | 3 | 2 | 3 | 0 | 1 | 0 | 0 | 774 | 1002 | 3 | 14 | 2 | 3 | 9 | 8 | 3 | 5 | 3 | 3 | 3 | 2 | 4 |
| 14.5 | Institute of Chartered Accoutant of India | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.6 | Institute of Companies Secretaries of India | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.7 | Institute of Cost Accountants of India | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.8 | Ministry of Corporate Affairs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.9 | Official Liquidator Jodhpur | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 40 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.10 | Official Liquidator, Chandigarh | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.11 | Official Liquidator, Delhi and Haryana | 29 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.12 | Official Liquidator, Goa | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | 14 | 4 | 0 | 9 | 0 | 0 | 0 | 0 | 0 |
| 14.13 | Official Liquidator, Gujarat | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 94 | 102 | 0 | 6 | 6 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 1 | 2 | 1 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 277 | 306 | 0 | 28 | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 55 | 60 | 5 | 6 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 1496 | 1496 | 1121 | 116 | 110 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 2 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 1496 | 1496 | 1121 | 116 | 110 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 277 | 306 | 0 | 28 | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 55 | 60 | 5 | 6 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1

| Sr. No | | | | 14.14 | 14.15 | 14.16 | 14.17 | 14.18 | 14.19 | 14.20 | 14.21 | 14.22 | 14.23 | 14.24 | 14.25 | 14.26 | 14.27 | 14.28 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Official Liquidator, Guwahati | Official Liquidator, Jharkhand | Official Liquidator, Kerala | Official Liquidator, Madhya Pradesh and Chhatisgarh | Official Liquidator, Maharashtra | Official Liquidator, Nagpur | Official Liquidator, Rajasthan | Official Liquidator, Tamil Nadu | Official Liquidator, Uttar Pradesh and Uttrakhand | Official Liquidator, West Bengal | Regional Director (SER) | Regional Director(ER),Kolkata | Regional Director(NER),Kolkata | Regional Director(NR), NOIDA) | Regional Director(NWR), Ahmedabad |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 17 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 0 | 2 | 43 | 24 | 273 | 15 | 10 | 190 | 191 | 80 | 2 | 24 | 1 | 115 | 58 |
| 4 | Total no.of Requests (Column 2+3) | | | 0 | 2 | 43 | 41 | 273 | 15 | 10 | 191 | 191 | 80 | 2 | 24 | 1 | 115 | 58 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 46 | 49 | 36 | 57 | 44 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 6 | 20 | 0 | 2 | 8 | 8 | 6 | 1 | 0 | 1 | 10 | 1 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 5 | 20 | 0 | 2 | 11 | 8 | 6 | 1 | 0 | 1 | 7 | 1 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 6 (25%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 10 | 1065 | 210 | 2310 | 284 | 50 | 2770 | 1705 | 1894 | 60 | 404 | 10 | 1007 | 340 |
| 11 | No.CAPIOs appointed | | | 1 | 1 | 1 | 1 | 0 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 2 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 |
| 14 | Total | | | 3 | 3 | 3 | 3 | 2 | 3 | 0 | 3 | 3 | 3 | 3 | 3 | 2 | 3 | 4 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 14.29 | **Regional Director(SR), Chennai** | 5 | 78 | 83 | 33 | 3 | 3 | 0 (0%) | 0 | 373 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.30 | **Regional Director(WR),Mumbai** | 0 | 41 | 41 | 81 | 1 | 1 | 0 (0%) | 0 | 330 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.31 | **Registrar of Companies cum Official Liquidator Chhatisgarh** | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.32 | **Registrar of Companies, Andhra Pradesh** | 11 | 145 | 156 | 2 | 4 | 3 | 64 (44.1%) | 0 | 876 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.33 | **Registrar of Companies, Banglore** | 14 | 39 | 53 | 31 | 4 | 4 | 1 (2.6%) | 0 | 880 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.34 | **Registrar of Companies, Coimbatore** | 0 | 31 | 31 | 0 | 6 | 6 | 52 (167.7%) | 0 | 270 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.35 | **Registrar of Companies, Delhi and Haryana** | 28 | 473 | 501 | 59 | 52 | 52 | 0 (0%) | 0 | 5714 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.36 | **Registrar of Companies, Goa** | 6 | 16 | 22 | 0 | 2 | 2 | 0 (0%) | 0 | 196 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.37 | **Registrar of Companies, Gwalior** | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 710 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.38 | **Registrar of Companies, Kochi** | 0 | 80 | 80 | 1 | 0 | 0 | 0 (0%) | 0 | 2516 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.39 | **Registrar of Companies, Mumbai** | 0 | 706 | 706 | 17 | 53 | 53 | 113 (16%) | 0 | 7547 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.40 | **Registrar of Companies, Orissa** | 1 | 32 | 33 | 0 | 0 | 0 | 0 (0%) | 0 | 350 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.41 | **Registrar of Companies, Puducherry** | 4 | 36 | 40 | 0 | 1 | 1 | 0 (0%) | 0 | 602 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.42 | **Registrar of Companies, Pune** | 28 | 57 | 85 | 3 | 1 | 1 | 0 (0%) | 0 | 630 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.43 | **Registrar of Companies, Punjab** | 0 | 137 | 137 | 0 | 0 | 0 | 0 (0%) | 0 | 1050 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.44 | **Registrar of Companies, Rajasthan** | 17 | 78 | 95 | 0 | 8 | 9 | 0 (0%) | 0 | 950 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.45 | **Registrar of Companies, Shillong** | 0 | 33 | 33 | 0 | 0 | 0 | 0 (0%) | 0 | 130 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 14.46 | **Registrar of Companies, Tamil Nadu** | 0 | 322 | 322 | 2 | 26 | 23 | 0 (0%) | 0 | 1280 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.47 | **Registrar of Companies, UP(Kanpur)** | 15 | 219 | 234 | 9 | 21 | 20 | 0 (0%) | 0 | 1760 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.48 | **Registrar of Companies, West Bengal** | 0 | 412 | 412 | 21 | 16 | 16 | 0 (0%) | 0 | 1620 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 14.49 | **ROC cum OL, Bihar** | 0 | 55 | 55 | 0 | 5 | 5 | 0 (0%) | 0 | 783 | 2 | 2 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 |
| 14.50 | **ROC cum OL, Uttarakhand** | 0 | 89 | 89 | 0 | 2 | 2 | 0 (0%) | 0 | 180 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14.51 | **Serious Fraud Investigation Office** | 0 | 77 | 77 | 0 | 1 | 1 | 33 (42.9%) | 0 | 760 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 |
| | | | | | | | | | | | | | | | | | | | | | | | | | **33** |

| Sr. No | | | | Total | 15 | 15.1 | 15.2 | 15.3 | 15.4 | 15.5 | 15.6 | 15.7 | 15.8 | 15.9 | 15.10 | 15.11 | 15.12 | 15.13 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | | | Anthropological Survey of India | Archaeological Survey of India | Central Institute of Himalayan Culture Studies,Dahung | Central Reference Library | Central University of Tibetan Studies (Deemed University). | Centre for Cultural Resources and Training | Delhi Public Library | Gandhi Smriti Darshan Samiti | Indira Gandhi National Centre for the Arts | Kalakshetra Foundation | Khuda Bakhsh Oriental Public Library | Lalit Kala Akademi | Maulana Abul Kalam Azad Instt. of Asian Studies. |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 231 | Ministry of Culture | 6 | 791 | 0 | 180 | 0 | 0 | 9 | 0 | 4 | 4 | 2 | 3 | 0 |
| 3 | No.of Requests Received during year | | | 7273 | | 58 | 1670 | 0 | 0 | 7 | 34 | 44 | 44 | 16 | 28 | 2 | 11 | 0 |
| 4 | Total no.of Requests (Column 2+3) | | | 7504 | | 64 | 2461 | 0 | 180 | 7 | 34 | 53 | 44 | 20 | 32 | 4 | 14 | 0 |
| 5 | No.of Requests transferred to other PAs | | | 1632 | | 1 | 310 | 0 | 0 | 0 | 0 | 0 | 22 | 0 | 0 | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 586 | | 1 | 121 | 0 | 0 | 1 | 5 | 16 | 0 | 2 | 0 | 0 | 1 | 0 |
| 7 | Total No. of Appeal Disposed | | | 579 | | 2 | 139 | 0 | 0 | 1 | 5 | 16 | 0 | 2 | 0 | 0 | 1 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 520 (7.1%) | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 101432 | | 387 | 28304 | 0 | 380 | 172 | 180 | 2248 | 400 | 500 | 30 | 20 | 354 | 0 |
| 11 | No.CAPIOs appointed | | | 45 | | 0 | 0 | 1 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 8 | 0 |
| 12 | No.CPIOs appointed | | | 57 | | 1 | 83 | 1 | 1 | 1 | 0 | 0 | 0 | 1 | 1 | 0 | 6 | 1 |
| 13 | No.AAs appointed | | | 52 | | 1 | 83 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 0 | 1 | 1 |
| 14 | Total | | | 154 | | 2 | 166 | 3 | 3 | 2 | 1 | 0 | 2 | 2 | 3 | 0 | 15 | 2 |
| 15 | * | ** | Section 8(1) (a) | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 2 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 2 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 11 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 45 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 9 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 71 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 39 | | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 4 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 360 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 543 | | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 15.14 | Ministry of Culture | 0 | 551 | 551 | 202 | 38 | 29 | 0 (0%) | 0 | 1420 | 1 | 20 | 11 | 32 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.15 | National Archives of India | 0 | 68 | 68 | 0 | 47 | 47 | 0 (0%) | 0 | 1070 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.16 | National Council of Science Museums.( Hqrs./CRTL) | 0 | 65 | 65 | 10 | 31 | 34 | 3 (4.6%) | 0 | 554 | 18 | 5 | 1 | 24 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 15.17 | National Library | 0 | 69 | 69 | 0 | 0 | 0 | 8 (11.6%) | 0 | 772 | 0 | 2 | 2 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 |
| 15.18 | National Museum | 5 | 10 | 15 | 0 | 0 | 0 | 0 (0%) | 0 | 562 | 13 | 13 | 0 | 26 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.19 | National Museum Institute of History of Art Conservation and Museology Janpath New Delhi. | 0 | 11 | 11 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.20 | Nehru Memorial Museum & Library | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 890 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.21 | North East Zone Cultural Centre | 1 | 0 | 1 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.22 | Raja Rammohan Roy Library Foundation. | 2 | 41 | 43 | 0 | 0 | 0 | 0 (0%) | 0 | 130 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.23 | Salar Jung Museum | 0 | 7 | 7 | 1 | 0 | 0 | 0 (0%) | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.24 | Sangeet Natak Akademi | 0 | 47 | 47 | 0 | 0 | 0 | 0 (0%) | 0 | 490 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.25 | South Central Zone Cultural Centre | 0 | 13 | 13 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 4 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.26 | South Zone Cultural Centre | 1 | 10 | 11 | 0 | 0 | 0 | 0 (0%) | 0 | 300 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.27 | Victoria Memorial Hall | 0 | 14 | 14 | 0 | 0 | 0 | 0 (0%) | 0 | 210 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15.28 | West Zone Cultural Centre | 0 | 14 | 14 | 0 | 0 | 0 | 0 (0%) | 0 | 236 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | **1008** | **2834** | **3842** | **546** | **263** | **276** | **11 (0.4%)** | **0** | **39659** | **48** | **148** | **110** | 306 | **0** | **0** | **0** | **1** | **1** | **0** | **0** | **0** | **0** | **0** | **0** | **3** | **0** | **0** | **0** |
| **16** | **Ministry of Defence** | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| **16.1** | **Department of Defence** | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 16.1.1 | Armed Forces Films & Photo Division | 0 | 0 | 0 | 1 | 0 | 0 | 0 (0%) | 0 | 10 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16.1.2 | Border Road Organisation | 0 | 794 | 794 | 132 | 108 | 108 | 56 (7.1%) | 0 | 8457 | 23 | 1 | 23 | 47 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 56 |
| 16.1.3 | Border Roads Development Board (BRDB) | 0 | 36 | 36 | 44 | 17 | 17 | 100 (277.8%) | 0 | 370 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 100 |
| 16.1.4 | College of Defence Management | 2 | 3 | 5 | 0 | 0 | 0 | 0 (0%) | 0 | 60 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16.1.5 | Defence Services Staff College | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sr. No | | | | 16.1.6 | 16.1.7 | 16.1.8 | 16.1.9 | 16.1.10 | 16.1.11 | 16.1.12 | 16.1.13 | 16.1.14 | 16.1.15 | 16.1.16 | 16.1.17 | 16.1.18 | 16.1.19 | 16.1.20 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Director General National Cadet Corps (NCC) | Directorate General Defence Estates (DGDE) | Directorate General, Armed Forces Medical Services | Directorate of Public Relations | Headquarters Integrated Defence Staff | Himalayan Mountaineering Institute (HMI) | History Division | Indian Air Force | Indian Army | Indian Coast Guard | Indian Navy | Institute for Defence Studies and Analyses | Jawahar Institute of Mountaineering & Winter Sports (JIM) | National Defence College | Nehru Institute of Mountaineering (NIM) |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 7 | 0 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 134 | 5000 | 91 | 9 | 25 | 0 | 1 | 5901 | 15300 | 156 | 567 | 2 | 0 | 3 | 0 |
| 4 | Total no.of Requests (Column 2+3) | | | 134 | 5000 | 98 | 9 | 34 | 0 | 1 | 5901 | 15300 | 156 | 567 | 2 | 0 | 3 | 0 |
| 5 | No.of Requests transferred to other PAs | | | 39 | 398 | 87 | 7 | 32 | 0 | 2 | 356 | 2961 | 4 | 191 | 0 | 0 | 2 | 0 |
| 6 | Total No. of Appeal Received | | | 4 | 325 | 23 | 0 | 3 | 0 | 0 | 671 | 1171 | 27 | 193 | 0 | 0 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | | | 4 | 325 | 23 | 0 | 4 | 0 | 0 | 671 | 1171 | 28 | 193 | 0 | 0 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 101 (2%) | 26 (28.6%) | 0 (0%) | 6 (24%) | 0 (0%) | 0 (0%) | 1851 (31.4%) | 1691 (11.1%) | 4 (2.6%) | 69 (12.2%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 1500 | 49585 | 2431 | 20 | 552 | 0 | 10 | 48984 | 213990 | 1310 | 9437 | 20 | 0 | 10 | 0 |
| 11 | No.CAPIOs appointed | | | 94 | 66 | 0 | 1 | 0 | 1 | 0 | 72 | 0 | 5 | 0 | 0 | 1 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 48 | 185 | 1 | 1 | 9 | 0 | 1 | 8 | 890 | 1 | 1 | 0 | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 9 | 100 | 1 | 1 | 5 | 0 | 0 | 8 | 890 | 1 | 0 | 0 | 1 | 0 | 1 |
| 14 | Total | | | 151 | 351 | 2 | 3 | 14 | 1 | 1 | 88 | 1780 | 7 | 1 | 0 | 3 | 1 | 2 |
| 15 | * | ** | Section 8(1) | (a) | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 63 | 38 | 0 | 20 | 0 | 0 | 0 | 0 |
| 16 | | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | | (d) | 0 | 0 | 7 | 0 | 0 | 0 | 0 | 8 | 0 | 0 | 10 | 0 | 0 | 0 | 0 |
| 19 | | | | (e) | 0 | 23 | 2 | 0 | 0 | 0 | 0 | 44 | 52 | 0 | 5 | 0 | 0 | 0 | 0 |
| 20 | | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 5 | 0 | 0 | 0 | 0 |
| 21 | | | | (g) | 0 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 45 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | | (h) | 0 | 13 | 0 | 0 | 0 | 0 | 0 | 7 | 38 | 0 | 3 | 0 | 0 | 0 | 0 |
| 23 | | | | (i) | 0 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | | (j) | 0 | 14 | 1 | 0 | 0 | 0 | 0 | 103 | 533 | 14 | 30 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 207 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | | 11 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 120 | 0 | 11 | 0 | 0 | 0 | 0 |
| 27 | | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | | (Others) | 0 | 20 | 15 | 0 | 6 | 0 | 0 | 1625 | 648 | 2 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | | **0** | **101** | **26** | **0** | **6** | **0** | **0** | **1851** | **1691** | **16** | **84** | **0** | **0** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 16.1.21 | Office of Chief Administrative Officer (CAO) | 21 | 0 | 0 | 0 | **39** | | 16.2.1 | BEML Limited | 19 | 4 | 2 | 26 | 0 | 0 | 5 | 0 | 67 | 0 | 6 | 0 | 2763 | **2892** | | 16.3.1 | Aeronautical Development Agency | 0 | 2 |
| 16.1.22 | Security Office | 352 | 9 | 10 | 1 | **28394** | | 16.2.2 | Bharat Dynamics Ltd. | 173 | 42 | 13 | 419 | 6 | 1 | 46 | 24 | 648 | 58 | 96 | 15 | 4493 | **6034** | | 16.3.2 | Defence Institute of Advanced Technology | 3 | 10 |
| 16.1.23 | Services Sports Control Board (SSCB) | 373 | 9 | 10 | 1 | **28433** | | 16.2.3 | Directorate General of Aeronautical Quality Assurance | 192 | 46 | 15 | 445 | 6 | 1 | 51 | 24 | 715 | 58 | 102 | 15 | 7256 | **8926** | | | | 3 | 12 |
| 16.1.24 | Weapons and Electronics Systems Engineering Establishment | 108 | 0 | 0 | 1 | **4365** | | 16.2.4 | Directorate General of Quality Assurance | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 99 | 0 | 0 | 0 | 194 | **294** | | | | 0 | 0 |
| | Department Total | 52 | 0 | 0 | 0 | **2594** | | 16.2.5 | Directorate of Standardisation | 11 | 1 | 1 | 65 | 0 | 0 | 10 | 4 | 55 | 7 | 6 | 7 | 109 | **276** | | | | 0 | 0 |
| | | 54 | 1 | 0 | 0 | **2599** | | 16.2.6 | Dte of Planning and Coordination | 11 | 1 | 1 | 57 | 0 | 0 | 11 | 4 | 56 | 7 | 6 | 7 | 166 | **327** | | | | 0 | 0 |
| | | 41 (11.6%) | 0 (0%) | 0 (0%) | 0 (0%) | **3945 (13.9%)** | | 16.2.7 | Garden Reach Shipbuilders and Engineers Limited | 64 (37%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (16.7%) | 0 (0%) | 34 (73.9%) | 0 (0%) | 175 (27%) | 9 (15.5%) | 41 (42.7%) | 2 (13.3%) | 506 (11.3%) | **832 (13.8%)** | | | | 0 (0%) | 0 (0%) |
| | | 0 | 0 | 0 | 0 | **0** | | 16.2.8 | Goa Shipyard Limited | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | 0 | 0 |
| | | 532 | 120 | 80 | 0 | **337478** | | 16.2.9 | Hindustan Aeronautics Ltd. | 2085 | 1063 | 80 | 7976 | 40 | 10 | 470 | 0 | 8566 | 1358 | 930 | 280 | 110448 | **133306** | | | | 2 | 190 |
| | | 0 | 0 | 0 | 5 | **269** | | 16.2.10 | HSL | 5 | 1 | 0 | 10 | 12 | 8 | 1 | 0 | 10 | 1 | 1 | 0 | 62 | **111** | | | | 0 | 0 |
| | | 8 | 1 | 1 | 1 | **1162** | | 16.2.11 | Mazagon Dock Limited | 1 | 1 | 1 | 1 | 13 | 8 | 1 | 0 | 34 | 1 | 1 | 1 | 62 | **125** | | | | 0 | 1 |
| | | 2 | 1 | 1 | 1 | **1047** | | 16.2.12 | MIDHANI Limited | 1 | 2 | 5 | 1 | 1 | 1 | 1 | 0 | 14 | 1 | 1 | 1 | 62 | **91** | | | | 0 | 1 |
| | | 10 | 2 | 2 | 7 | 2478 | | 16.2.13 | Ordnance Factory Board | 7 | 4 | 6 | 12 | 26 | 17 | 3 | 0 | 58 | 3 | 3 | 2 | 186 | 327 | | | | 0 | 2 |
| | | 0 | 0 | 0 | 0 | **122** | | | Department Total | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 1 | 7 | **15** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **0** | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **0** | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **25** | | | | 5 | 3 | 0 | 0 | 0 | 0 | 4 | 0 | 9 | 1 | 0 | 0 | 30 | **52** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **126** | | | | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 15 | **21** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **6** | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | **2** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **56** | | | | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 14 | **16** | | | | 0 | 0 |
| | | 2 | 0 | 0 | 0 | **63** | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | 0 | 0 | 0 | 23 | **32** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **26** | | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | **4** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **695** | | | | 5 | 5 | 0 | 0 | 0 | 0 | 5 | 0 | 31 | 3 | 0 | 0 | 132 | **181** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **207** | | | | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **133** | | | | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 45 | **54** | | | | 0 | 0 |
| | | 0 | 0 | 0 | 0 | **158** | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | 7 | 0 |
| | | 39 | 0 | 0 | 0 | **2355** | | | | 45 | 8 | 0 | 0 | 1 | 0 | 27 | 0 | 117 | 5 | 41 | 1 | 350 | **595** | | | | 0 | 0 |
| | | **41** | **0** | **0** | **0** | **3972** | | | | **64** | **24** | **0** | **0** | **1** | **0** | **37** | **0** | **175** | **9** | **41** | **2** | **620** | **973** | | | | **7** | **0** |

| Sr. No | | 16.3.3 | 16.3.4 | | | 17 | 17.1 | 17.2 | 17.3 | 17.4 | 17.5 | 17.6 | 17.7 | | 18 | 18.1 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | Defence Research and Development Organization | Department of Defence Research & Development | Department Total | Total | Ministry of Earth Sciences | Centre for Marine Living Resources and Ecology | India Meteorological Department | Indian Institute of Tropical Meteorology | Indian National Centre for Ocean Information Services | Ministry of Earth Sciences | National Centre for Antarctic and Ocean Research | National Institute of Ocean Technology | Total | Ministry of Environment & Forests | Andaman & Nicobar Forest Plantation Development Corporation, Port Blair |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | 69 | 0 | **71** | **3002** | | 0 | 0 | 0 | 0 | 0 | 0 | 4 | **4** | | 0 |
| 3 | No.of Requests Received during year | 640 | 1 | **654** | **35082** | | 1 | 459 | 18 | 9 | 148 | 6 | 7 | **648** | | 9 |
| 4 | Total no.of Requests (Column 2+3) | 709 | 1 | **725** | **38084** | | 1 | 459 | 18 | 9 | 148 | 6 | 11 | **652** | | 9 |
| 5 | No.of Requests transferred to other PAs | 181 | 10 | **191** | **4850** | | 0 | 70 | 0 | 0 | 85 | 0 | 0 | **155** | | 1 |
| 6 | Total No. of Appeal Received | 250 | 0 | **250** | **3120** | | 0 | 37 | 2 | 0 | 3 | 1 | 2 | **45** | | 2 |
| 7 | Total No. of Appeal Disposed | 263 | 0 | **263** | **3189** | | 0 | 37 | 2 | 0 | 3 | 1 | 2 | **45** | | 2 |
| 8 | Decisions where Applications for Information rejected | 797 (124.5%) | 0 (0%) | **797 (121.9%)** | **5574 (15.9%)** | | 0 (0%) | 32 (7%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (14.3%) | **33 (5.1%)** | | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | 0 | 0 | **0** | **0** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | 6534 | 0 | **6726** | **477510** | | 10 | 4900 | 170 | 520 | 1100 | 280 | 120 | **7100** | | 1640 |
| 11 | No.CAPIOs appointed | 19 | 0 | **19** | **399** | | 0 | 14 | 1 | 0 | 1 | 0 | 0 | **16** | | 7 |
| 12 | No.CPIOs appointed | 61 | 1 | **63** | **1350** | | 1 | 12 | 1 | 1 | 1 | 0 | 1 | **17** | | 2 |
| 13 | No.AAs appointed | 1 | 1 | **3** | **1141** | | 0 | 12 | 1 | 1 | 0 | 0 | 1 | **15** | | 1 |
| 14 | Total | 81 | 2 | 85 | 2890 | | 1 | 38 | 3 | 2 | 2 | 0 | 2 | 48 | | 10 |
| 15 | * ** Section 8(1) (a) | 1 | 0 | **1** | **138** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 16 | (b) | 1 | 0 | **1** | **1** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 17 | (c) | 0 | 0 | **0** | **0** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 18 | (d) | 0 | 0 | **0** | **77** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 19 | (e) | 0 | 0 | **0** | **147** | | 0 | 0 | 0 | 0 | 0 | 0 | 2 | **2** | | 0 |
| 20 | (f) | 0 | 0 | **0** | **8** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 21 | (g) | 0 | 0 | **0** | **72** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 22 | (h) | 0 | 0 | **0** | **95** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 23 | (i) | 0 | 0 | **0** | **30** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 24 | (j) | 4 | 0 | **4** | **880** | | 0 | 2 | 0 | 0 | 0 | 0 | 0 | **2** | | 0 |
| 25 | Other Sections 9 | 0 | 0 | **0** | **208** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 26 | 11 | 0 | 0 | **0** | **187** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 27 | 24 | 730 | 0 | **737** | **895** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 |
| 28 | (Others) | 61 | 0 | **61** | **3011** | | 0 | 30 | 0 | 0 | 0 | 0 | 0 | **30** | | 0 |
| | Total | **797** | **0** | **804** | **5749** | | **0** | **32** | **0** | **0** | **0** | **0** | **2** | **34** | | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| 18.2 | 18.3 | 18.4 | 18.5 | 18.6 | 18.7 | 18.8 | 18.9 | 18.10 | 18.11 | 18.12 | 18.13 | 18.14 | 18.15 | 18.16 | 18.17 | 18.18 | 18.19 | 18.20 | 18.21 | 18.22 | 18.23 | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| **Botanical Survey of India, Kolkatta** | **Central Pollution Control Board, Delhi** | **Central Zoo Authority, New Delhi** | **Directorate of Forest Education, Dehradun** | **Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora** | **Indian Council of Forestry Research and Education, Dehradun** | **Indian Institute of Forests Management, Bhopal** | **Indian Plywood Industries Research and Training Institute, Bangalore** | **Indira Gandhi National Forest Academy, Dehradun** | **Ministry of Environment & Forests** | **National Biodiversity Authority** | **National Museum of Natural History, New Delhi** | **North Eastern Regional Office, Shillong** | **Regional Office, Bhopal** | **Regional Office, Bhubaneswar** | **Regional Office,Bangalore** | **Wildlife Crime Control Bureau Head Quarter** | **Wildlife Crime Control Bureau, Kolkatta** | **Wildlife Crime Control Bureau, Mumbai** | **Wildlife Crime Control Bureau, New Delhi** | **Wildlife Institute of India, Dehradun** | **Zoological Survey of India, Kotkatta** | **Total** |
| 0 | 20 | 0 | 0 | 0 | 2 | 0 | 0 | 2 | 243 | 0 | 0 | 0 | 189 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 1 | **461** |
| 27 | 364 | 50 | 9 | 5 | 312 | 54 | 11 | 17 | 3500 | 17 | 8 | 44 | 52 | 52 | 107 | 15 | 3 | 2 | 10 | 15 | 50 | **4733** |
| 27 | 384 | 50 | 9 | 5 | 314 | 54 | 11 | 19 | 3743 | 17 | 8 | 44 | 241 | 52 | 111 | 15 | 3 | 2 | 10 | 15 | 51 | **5194** |
| 0 | 71 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 162 | 0 | 2 | 0 | 19 | 10 | 9 | 1 | 0 | 0 | 1 | 0 | 1 | **282** |
| 0 | 18 | 6 | 0 | 0 | 19 | 2 | 0 | 3 | 439 | 3 | 1 | 0 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 3 | 0 | **500** |
| 0 | 18 | 4 | 0 | 0 | 19 | 2 | 0 | 3 | 364 | 1 | 1 | 0 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 3 | 0 | **421** |
| 0 (0%) | 4 (1.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 2 (3.7%) | 0 (0%) | 0 (0%) | 45 (1.3%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 4 (26.7%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | **55 (1.2%)** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 265 | 6692 | 3335 | 130 | 50 | 7102 | 1618 | 60 | 480 | 85676 | 6090 | 220 | 1944 | 4914 | 3860 | 3141 | 100 | 10 | 40 | 60 | 1230 | 460 | **129117** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 5 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **15** |
| 0 | 34 | 1 | 5 | 1 | 11 | 1 | 1 | 1 | 94 | 1 | 1 | 2 | 1 | 0 | 3 | 1 | 0 | 1 | 1 | 0 | 1 | **163** |
| 0 | 1 | 1 | 5 | 1 | 9 | 1 | 0 | 1 | 60 | 1 | 1 | 1 | 2 | 1 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | **89** |
| 0 | 35 | 2 | 10 | 2 | 20 | 2 | 1 | 3 | 154 | 2 | 2 | 3 | 8 | 3 | 4 | 2 | 1 | 1 | 1 | 0 | 1 | 267 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | **3** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 3 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **4** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 45 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | **48** |
| **0** | **4** | **0** | **0** | **0** | **0** | **2** | **0** | **0** | **45** | **0** | **0** | **0** | **0** | **0** | **0** | **4** | **0** | **0** | **0** | **0** | **0** | **55** |

| Sr. No | | | | 19 | 19.1 | 19.2 | | 20 | 20.1 | 20.1.1 | | 20.2 | 20.2.1 | 20.2.2 | 20.2.3 | 20.2.4 | 20.2.5 | 20.2.6 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Ministry of External Affairs | Ministry of External Affairs | Ministry of External Affairs CPV Division | Total | Ministry of Finance | Department of Disinvestment | Department of Disinvestment | Department Total | Department of Economic Affairs | Department of Economic Affairs | India Security Press, Nashik Road | National Savings Institute (NSI) | Securities and Exchange Board of India (SEBI), Head Office | Securities Appellate Tribunal (SAT) | Specified Undertaking of Unit Trust of India (SUUTI), Mumbai |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | | 0 | 0 | **0** | | | 0 | **0** | | 31 | 40 | 0 | 39 | 0 | 0 |
| 3 | No.of Requests Received during year | | | | 1619 | 13457 | **15076** | | | 86 | **86** | | 704 | 161 | 56 | 1104 | 13 | 27 |
| 4 | Total no.of Requests (Column 2+3) | | | | 1619 | 13457 | **15076** | | | 86 | **86** | | 735 | 201 | 56 | 1143 | 13 | 27 |
| 5 | No.of Requests transferred to other PAs | | | | 166 | 1268 | **1434** | | | 11 | **11** | | 694 | 0 | 13 | 33 | 0 | 20 |
| 6 | Total No. of Appeal Received | | | | 108 | 770 | **878** | | | 8 | **8** | | 107 | 0 | 1 | 230 | 0 | 2 |
| 7 | Total No. of Appeal Disposed | | | | 0 | 0 | **0** | | | 8 | **8** | | 82 | 0 | 1 | 225 | 0 | 2 |
| 8 | Decisions where Applications for Information rejected | | | | 0 (0%) | 0 (0%) | **0 (0%)** | | | 0 (0%) | **0 (0%)** | | 0 (0%) | 0 (0%) | 0 (0%) | 4 (0.4%) | 1 (7.7%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | | 0 | 0 | **0** | | | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | | 11978 | 85309 | **97287** | | | 960 | **960** | | 15631 | 850 | 1160 | 14214 | 110 | 100 |
| 11 | No.CAPIOs appointed | | | | 0 | 1 | **1** | | | 0 | **0** | | 0 | 1 | 0 | 18 | 0 | 0 |
| 12 | No.CPIOs appointed | | | | 87 | 38 | **125** | | | 3 | **3** | | 74 | 0 | 10 | 1 | 0 | 1 |
| 13 | No.AAs appointed | | | | 43 | 1 | **44** | | | 1 | **1** | | 50 | 1 | 1 | 1 | 0 | 1 |
| 14 | Total | | | | 130 | 40 | 170 | | | 4 | 4 | | 124 | 2 | 11 | 20 | 0 | 2 |
| 15 | * | ** | Section 8(1) | (a) | 39 | 0 | **39** | | | 0 | **0** | | 0 | 0 | 0 | 24 | 0 | 0 |
| 16 | | | | (b) | 2 | 0 | **2** | | | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | | (c) | 0 | 0 | **0** | | | 0 | **0** | | 0 | 0 | 0 | 2 | 0 | 0 |
| 18 | | | | (d) | 3 | 0 | **3** | | | 0 | **0** | | 0 | 0 | 0 | 60 | 0 | 0 |
| 19 | | | | (e) | 2 | 0 | **2** | | | 0 | **0** | | 0 | 0 | 0 | 69 | 0 | 0 |
| 20 | | | | (f) | 6 | 0 | **6** | | | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | | (g) | 0 | 5 | **5** | | | 0 | **0** | | 0 | 0 | 0 | 47 | 0 | 0 |
| 22 | | | | (h) | 1 | 0 | **1** | | | 0 | **0** | | 0 | 0 | 0 | 71 | 0 | 0 |
| 23 | | | | (i) | 4 | 88 | **92** | | | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | | (j) | 17 | 754 | **771** | | | 0 | **0** | | 0 | 0 | 0 | 55 | 0 | 0 |
| 25 | | | Other Sections | 9 | 0 | 0 | **0** | | | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | | 11 | 11 | 3 | **14** | | | 0 | **0** | | 0 | 0 | 0 | 3 | 0 | 0 |
| 27 | | | | 24 | 5 | 0 | **5** | | | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | | (Others) | 41 | 64 | **105** | | | 0 | **0** | | 0 | 0 | 0 | 1 | 13 | 2 |
| | Total | | | | **131** | **914** | **1045** | | | **0** | **0** | | **0** | **0** | **0** | **332** | **13** | **2** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 20.2.7 | SPMCIL - India Government Mint, Kolkata | 0 | 14 | 6 | 0 | 0 | 8 | 1 | 0 | 0 | 11 | **150** | | 0 | 3 | 76 | **79** | | 0 | 73 | 0 | 154 | 6510 | 38 |
| 20.2.8 | SPMCIL - India Government Mint, Mumbai | 70 | 40 | 21 | 39 | 112 | 165 | 41 | 14 | 142 | 210 | **2919** | | 695 | 79 | 819 | **1593** | | 212 | 2857 | 1176 | 4678 | 2570 | 961 |
| 20.2.9 | SPMCIL - India Government Mint, Noida | 70 | 54 | 27 | 39 | 112 | 173 | 42 | 14 | 142 | 221 | **3069** | | 695 | 82 | 895 | **1672** | | 212 | 2930 | 1176 | 4832 | 9080 | 999 |
| 20.2.10 | SPMCIL Security Printing Press Hyderabad | 0 | 0 | 0 | 2 | 0 | 0 | 4 | 1 | 0 | 3 | **770** | | 259 | 25 | 679 | **963** | | 0 | 20 | 7 | 49 | 243 | 10 |
| 20.2.11 | SPMCIL Bank Note Press | 4 | 4 | 3 | 7 | 19 | 0 | 6 | 0 | 19 | 22 | **424** | | 40 | 12 | 87 | **139** | | 11 | 569 | 261 | 630 | 288 | 153 |
| 20.2.12 | SPMCIL Corporate Office | 4 | 6 | 3 | 7 | 19 | 0 | 5 | 0 | 19 | 23 | **396** | | 40 | 17 | 87 | **144** | | 19 | 565 | 261 | 638 | 288 | 143 |
| 20.2.13 | SPMCIL Currency Note Press Nashik | 0 (0%) | 0 (0%) | 1 (4.8%) | 0 (0%) | 0 (0%) | 0 (0%) | 9 (22%) | 0 (0%) | 27 (19%) | 48 (22.9%) | **90 (3.1%)** | | 0 (0%) | 0 (0%) | 0 (0%) | **0 (0%)** | | 11 (5.2%) | 1026 (35.9%) | 648 (55.1%) | 1514 (32.4%) | 741 (28.8%) | 420 (43.7%) |
| 20.2.14 | SPMCIL India Government Mint, Hyderabad | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.2.15 | SPMCIL Security Paper Mill, Hoshangabad | 464 | 134 | 290 | 400 | 1221 | 1090 | 545 | 110 | 1111 | 2106 | **39536** | | 6321 | 1764 | 11806 | **19891** | | 1530 | 32567 | 9122 | 56005 | 22631 | 10796 |
| 20.2.16 | UTI Infrastructure Technolgoy And Services Limited | 0 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | **22** | | 1 | 1 | 0 | **2** | | 1 | 1 | 2507 | 0 | 4892 | 0 |
| | | 0 | 0 | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | **92** | | 1 | 0 | 24 | **25** | | 18 | 50 | 33 | 78 | 75 | 35 |
| | | 0 | 0 | 1 | 1 | 1 | 1 | 0 | 0 | 0 | 1 | **59** | | 1 | 1 | 18 | **20** | | 1 | 1 | 1 | 15 | 75 | 35 |
| | | 0 | 0 | 3 | 3 | 3 | 2 | 0 | 0 | 1 | 2 | 173 | | 3 | 2 | 42 | 47 | | 20 | 52 | 2541 | 93 | 5042 | 70 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | **27** | | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 1 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | **0** | | 0 | 2 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | 0 | **67** | | 0 | 1 | 0 | **1** | | 12 | 195 | 85 | 260 | 311 | 130 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 3 | 0 | **73** | | 0 | 0 | 0 | **0** | | 0 | 327 | 129 | 325 | 295 | 27 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | **0** | | 0 | 0 | 8 | 0 | 8 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **47** | | 0 | 0 | 0 | **0** | | 0 | 28 | 8 | 1 | 6 | 1 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | **72** | | 0 | 1 | 0 | **1** | | 0 | 6 | 12 | 23 | 13 | 6 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 4 | 117 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 6 | 48 | **110** | | 0 | 1 | 0 | **1** | | 0 | 305 | 217 | 300 | 453 | 230 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **3** | | 0 | 0 | 0 | **0** | | 0 | 2 | 17 | 56 | 8 | 7 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 2 |
| | | 0 | 0 | 1 | 0 | 0 | 0 | 6 | 0 | 10 | 0 | **33** | | 0 | 0 | 0 | **0** | | 0 | 386 | 346 | 549 | 132 | 82 |
| | Department Total | **0** | **0** | **1** | **0** | **0** | **0** | **11** | **0** | **27** | **48** | **434** | | **0** | **3** | **0** | **3** | | **12** | **1251** | **822** | **1514** | **1231** | **602** |
| **20.3** | **Department of Expenditure** | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.3.1 | Central Pension Accounting Office | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.3.2 | Controller General of Accounts | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.3.3 | Department of Expenditure | | | | | | | | | | | | | | | | | | | | | | | | |
| | Department Total | | | | | | | | | | | | | | | | | | | | | | | | |
| **20.4** | **Department of Financial Services** | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.4.1 | Agriculture Insurance Company of India Ltd. | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.4.2 | Allahabad Bank | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.4.3 | Andhra Bank | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.4.4 | Bank of Baroda | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.4.5 | Bank of India | | | | | | | | | | | | | | | | | | | | | | | | |
| 20.4.6 | Bank of Maharashtra | | | | | | | | | | | | | | | | | | | | | | | | |

| Sr. No | | | | 20.4.7 | 20.4.8 | 20.4.9 | 20.4.10 | 20.4.11 | 20.4.12 | 20.4.13 | 20.4.14 | 20.4.15 | 20.4.16 | 20.4.17 | 20.4.18 | 20.4.19 | 20.4.20 | 20.4.21 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Bharatiya Mahila Bank Ltd. | BIFR | Canara Bank | Central Bank of India | Corporation Bank | Debts Recovery Tribunal Chandigarh II | Debts Recovery Tribunal, Ahmedabad II | Dena Bank | Department of Financial Services | DRAT, Kolkata | DRT Cuttack | DRT II Mumbai | DRT III Kolkata | DRT, Ahmedabad | DRT, Allahabad |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 1 | 11 | 92 | 75 | 11 | 0 | 1 | 67 | 470 | 0 | 1 | 2 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 37 | 144 | 2827 | 3383 | 943 | 27 | 7 | 934 | 7858 | 7 | 12 | 14 | 2 | 14 | 26 |
| 4 | Total no.of Requests (Column 2+3) | | | 38 | 155 | 2919 | 3458 | 954 | 27 | 8 | 1001 | 8328 | 7 | 13 | 16 | 2 | 14 | 26 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 390 | 0 | 1 | 0 | 29 | 2214 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 4 | 11 | 503 | 667 | 148 | 2 | 0 | 211 | 906 | 0 | 0 | 2 | 1 | 3 | 15 |
| 7 | Total No. of Appeal Disposed | | | 4 | 12 | 515 | 593 | 159 | 2 | 1 | 214 | 937 | 0 | 0 | 0 | 1 | 3 | 15 |
| 8 | Decisions where Applications for Information rejected | | | 14 (37.8%) | 0 (0%) | 1389 (49.1%) | 1285 (38%) | 432 (45.8%) | 17 (63%) | 12 (171.4%) | 439 (47%) | 0 (0%) | 0 (0%) | 1 (8.3%) | 2 (14.3%) | 0 (0%) | 3 (21.4%) | 16 (61.5%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 444 | 21984 | 27410 | 35430 | 10390 | 1388 | 140 | 10578 | 58964 | 0 | 320 | 80 | 438 | 665 | 410 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 5675 | 93 | 2 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 1 | 1 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 48 | 93 | 46 | 1 | 1 | 28 | 25 | 1 | 1 | 1 | 1 | 1 | 0 |
| 13 | No.AAs appointed | | | 1 | 1 | 48 | 14 | 41 | 1 | 1 | 26 | 25 | 1 | 1 | 1 | 0 | 1 | 0 |
| 14 | Total | | | 2 | 2 | 5771 | 200 | 89 | 2 | 3 | 54 | 50 | 2 | 2 | 3 | 2 | 3 | 0 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 3 | 0 | 109 | 480 | 24 | 0 | 0 | 44 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 480 | 0 | 10 | 0 | 0 | 21 | 0 | 0 | 0 | 0 | 0 | 2 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 2 | 0 | 3 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 195 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 848 | 523 | 222 | 18 | 0 | 166 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 2 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 11 | 0 | 700 | 87 | 172 | 0 | 12 | 186 | 0 | 0 | 0 | 0 | 0 | 1 | 16 |
| | Total | | | **14** | **0** | **2139** | **1285** | **432** | **18** | **12** | **439** | **0** | **0** | **1** | **3** | **0** | **6** | **16** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 20.4.22 | 20.4.23 | 20.4.24 | 20.4.25 | 20.4.26 | 20.4.27 | 20.4.28 | 20.4.29 | 20.4.30 | 20.4.31 | 20.4.32 | 20.4.33 | 20.4.34 | 20.4.35 | 20.4.36 | 20.4.37 | 20.4.38 | 20.4.39 | 20.4.40 | 20.4.41 | 20.4.42 | 20.4.43 | 20.4.44 |
| **DRT, Aurangabad** | **DRT, Chandigarh** | **DRT, Chennai** | **DRT, Coimbatore** | **DRT, Ernakulam** | **DRT, Guwahati** | **DRT, Hyderabad** | **DRT, Kolkata** | **DRT, Madurai** | **DRT, Nagpur** | **DRT, Patna** | **DRT, Pune** | **DRT, Ranchi** | **DRT, Vishakhapatnam** | **DRT-II Chennai** | **DRT-II Delhi** | **DRT-III, Chennai** | **DRT-III, Delhi** | **DRT-Jabalpur** | **Export Import Bank of India (EXIM Bank)** | **General Insurance Corporation of India** | **IDBI Bank Ltd.** | **IFCI Limited (IFCI)** |
| 0 | 0 | 0 | 0 | 1 | 56 | 0 | 0 | 0 | 0 | 2 | 1 | 5 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 43 | 6 |
| 14 | 21 | 12 | 15 | 23 | 7 | 17 | 5 | 6 | 4 | 12 | 28 | 6 | 17 | 8 | 7 | 10 | 8 | 10 | 13 | 31 | 861 | 88 |
| 14 | 21 | 12 | 15 | 24 | 63 | 17 | 5 | 6 | 4 | 14 | 29 | 11 | 17 | 9 | 7 | 10 | 8 | 10 | 13 | 32 | 904 | 94 |
| 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 2 | 5 | 7 |
| 1 | 0 | 1 | 4 | 2 | 1 | 1 | 0 | 4 | 0 | 2 | 5 | 2 | 0 | 4 | 1 | 0 | 2 | 1 | 0 | 3 | 121 | 30 |
| 1 | 0 | 1 | 4 | 1 | 0 | 1 | 0 | 4 | 0 | 2 | 5 | 2 | 0 | 4 | 1 | 0 | 2 | 1 | 2 | 4 | 117 | 29 |
| 2 (14.3%) | 0 (0%) | 0 (0%) | 1 (6.7%) | 0 (0%) | 0 (0%) | 1 (5.9%) | 0 (0%) | 3 (50%) | 0 (0%) | 0 (0%) | 0 (0%) | 3 (50%) | 0 (0%) | 5 (62.5%) | 0 (0%) | 0 (0%) | 0 (0%) | 7 (70%) | 6 (46.2%) | 2 (6.5%) | 207 (24%) | 4 (4.5%) |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 570 | 330 | 130 | 235 | 330 | 40 | 740 | 30 | 60 | 660 | 190 | 390 | 10 | 290 | 90 | 160 | 480 | 230 | 30 | 140 | 316 | 16771 | 1180 |
| 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 1717 | 16 |
| 1 | 0 | 2 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 24 | 1 |
| 1 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 1 | 2 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 |
| 2 | 0 | 3 | 2 | 2 | 2 | 0 | 0 | 2 | 4 | 3 | 2 | 1 | 2 | 2 | 3 | 2 | 2 | 2 | 2 | 3 | 1742 | 18 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 4 | 0 | 119 | 6 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 1 | 132 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 13 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 2 | 0 |
| 0 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 1 | 0 | 41 | 10 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 25 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 1 | 0 | 0 | 0 | 3 | 0 | 0 | 37 | 0 |
| **3** | **0** | **0** | **1** | **0** | **0** | **1** | **0** | **6** | **0** | **0** | **0** | **3** | **0** | **5** | **0** | **0** | **0** | **7** | **7** | **2** | **373** | **16** |

| Sr. No | | | | 20.4.45 | 20.4.46 | 20.4.47 | 20.4.48 | 20.4.49 | 20.4.50 | 20.4.51 | 20.4.52 | 20.4.53 | 20.4.54 | 20.4.55 | 20.4.56 | 20.4.57 | 20.4.58 | 20.4.59 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | India Infrastructure Finance Co. Ltd. (IIFCL) | Indian Bank | Indian Overseas Bank | Life Insurance Corporation of India | Mumbai Debts Recovery Tribunal No.I | Mumbai Debts Recovery Tribunal No.Three | NABARD | National Housing Bank (NHB) | National Insurance Company Limited | Office of the Custodian | Oriental Bank of Commerce | Oriental Insurance Company Ltd. | Pension Fund Regulatory and Development Authority | Punjab & Sind Bank | Punjab National Bank |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 77 | 24 | 457 | 2 | 0 | 39 | 9 | 33 | 0 | 0 | 357 | 4 | 27 | 216 |
| 3 | No.of Requests Received during year | | | 13 | 2163 | 1866 | 14920 | 19 | 14 | 795 | 89 | 2065 | 13 | 1975 | 2141 | 56 | 1226 | 7563 |
| 4 | Total no.of Requests (Column 2+3) | | | 13 | 2240 | 1890 | 15377 | 21 | 14 | 834 | 98 | 2098 | 13 | 1975 | 2498 | 60 | 1253 | 7779 |
| 5 | No.of Requests transferred to other PAs | | | 1 | 0 | 110 | 8 | 1 | 1 | 86 | 1 | 160 | 0 | 3 | 218 | 0 | 166 | 151 |
| 6 | Total No. of Appeal Received | | | 0 | 310 | 203 | 2281 | 1 | 3 | 148 | 16 | 274 | 0 | 339 | 278 | 10 | 296 | 1203 |
| 7 | Total No. of Appeal Disposed | | | 0 | 293 | 201 | 2292 | 1 | 3 | 145 | 14 | 275 | 0 | 339 | 290 | 10 | 292 | 1206 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 258 (11.9%) | 720 (38.6%) | 1927 (12.9%) | 0 (0%) | 0 (0%) | 98 (12.3%) | 0 (0%) | 152 (7.4%) | 12 (92.3%) | 676 (34.2%) | 329 (15.4%) | 0 (0%) | 329 (26.8%) | 2121 (28%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 120 | 17266 | 23360 | 247150 | 150 | 120 | 19253 | 510 | 44480 | 170 | 36246 | 49428 | 716 | 9396 | 94958 |
| 11 | No.CAPIOs appointed | | | 0 | 39 | 59 | 3518 | 0 | 0 | 0 | 0 | 625 | 0 | 34 | 0 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 131 | 1 | 1 | 34 | 0 | 375 | 2 | 1 | 32 | 1 | 24 | 70 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 130 | 1 | 1 | 1 | 0 | 32 | 2 | 35 | 32 | 1 | 1 | 70 |
| 14 | Total | | | 2 | 41 | 61 | 3779 | 2 | 2 | 35 | 0 | 1032 | 4 | 70 | 64 | 2 | 25 | 140 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 2 | 529 | 274 | 0 | 0 | 29 | 0 | 8 | 0 | 275 | 42 | 0 | 59 | 590 |
| 19 | | | (e) | 0 | 187 | 519 | 139 | 0 | 0 | 14 | 0 | 2 | 0 | 231 | 18 | 0 | 73 | 301 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 69 | 62 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 9 | 0 | 2 | 3 |
| 22 | | | (h) | 0 | 15 | 71 | 109 | 0 | 0 | 0 | 0 | 5 | 0 | 20 | 52 | 0 | 43 | 23 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 7 | 0 | 0 | 2 | 0 |
| 24 | | | (j) | 0 | 54 | 560 | 506 | 0 | 0 | 21 | 0 | 22 | 0 | 165 | 240 | 0 | 125 | 633 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 17 | 248 | 0 | 0 | 1 | 0 | 4 | 0 | 1 | 0 | 0 | 1 | 19 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 92 | 1281 | 0 | 0 | 52 | 0 | 108 | 12 | 176 | 0 | 0 | 113 | 552 |
| | Total | | | 0 | 258 | 1857 | 2619 | 0 | 0 | 129 | 0 | 152 | 12 | 876 | 361 | 0 | 418 | 2121 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 20.4.60 | 20.4.61 | 20.4.62 | 20.4.63 | 20.4.64 | 20.4.65 | 20.4.66 | 20.4.67 | 20.4.68 | 20.4.69 | 20.4.70 | 20.4.71 | 20.4.72 | 20.4.73 | 20.4.74 | | **20.5** | 20.5.1 | 20.5.2 | 20.5.3 | 20.5.4 | 20.5.5 | 20.5.6 |
| **Reserve Bank of India** | **Small Industries Development Bank of India (SIDBI)** | **State Bank of Bikaner & Jaipur** | **State Bank of Hyderabad** | **State Bank of India** | **State Bank of Mysore** | **State Bank of Patiala** | **State Bank of Travancore** | **Syndicate Bank** | **The New India Assurance Company Ltd.** | **UCO Bank** | **Union Bank of India** | **United Bank of India** | **United India Insurance Co. Ltd.** | **Vijaya Bank** | **Department Total** | **Department of Revenue** | **CBDT Director (ITCC)** | **Central Revenues Control Laboratory** | **Chief Commissioner of Custms & Central Excise, Lucknow Zone** | **Chief Commissioner of Customs & Central Excise, Shillong Zone** | **Chief Commissioner of Customs (Preventive), Tiruchirapalli** | **Chief Commissioner of Customs and Central Excise Hyderabad Zone** |
| 36227 | 38 | 21 | 0 | 171 | 0 | 30 | 15 | 21 | 50 | 66 | 60 | 0 | 45 | 0 | **45611** | | 13 | 0 | 0 | 9 | 19 | 22 |
| 7041 | 274 | 1667 | 943 | 24612 | 682 | 1317 | 817 | 2637 | 2168 | 1890 | 2176 | 643 | 1861 | 966 | **114524** | | 1150 | 85 | 506 | 117 | 119 | 369 |
| 43268 | 312 | 1688 | 943 | 24783 | 682 | 1347 | 832 | 2658 | 2218 | 1956 | 2236 | 643 | 1906 | 966 | **160135** | | 1163 | 85 | 506 | 126 | 138 | 391 |
| 530 | 2 | 0 | 11 | 3292 | 54 | 158 | 26 | 77 | 141 | 272 | 0 | 0 | 0 | 31 | **8482** | | 1113 | 6 | 173 | 195 | 40 | 267 |
| 972 | 17 | 107 | 247 | 4768 | 79 | 133 | 141 | 368 | 315 | 262 | 323 | 162 | 206 | 133 | **18165** | | 122 | 12 | 9 | 10 | 23 | 17 |
| 1002 | 17 | 110 | 247 | 4908 | 79 | 136 | 140 | 369 | 315 | 264 | 325 | 162 | 210 | 133 | **18329** | | 125 | 12 | 9 | 10 | 22 | 18 |
| 149 (2.1%) | 0 (0%) | 377 (22.6%) | 309 (32.8%) | 4140 (16.8%) | 178 (26.1%) | 263 (20%) | 260 (31.8%) | 802 (30.4%) | 644 (29.7%) | 463 (24.5%) | 451 (20.7%) | 40 (6.2%) | 193 (10.4%) | 381 (39.4%) | **23483 (20.5%)** | | 85 (7.4%) | 21 (24.7%) | 0 (0%) | 3 (2.6%) | 53 (44.5%) | 36 (9.8%) |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 74123 | 4692 | 6627 | 7494 | 210851 | 6966 | 19432 | 5634 | 26282 | 70095 | 24354 | 21978 | 4829 | 38429 | 9514 | **1399317** | | 0 | 1150 | 5441 | 2255 | 3840 | 2924 |
| 53 | 83 | 298 | 1781 | 14478 | 1015 | 689 | 1157 | 67 | 32 | 48 | 4179 | 35 | 1860 | 1618 | **46582** | | 38 | 0 | 0 | 20 | 9 | 2 |
| 44 | 1 | 55 | 71 | 897 | 39 | 56 | 11 | 66 | 32 | 12 | 62 | 35 | 35 | 28 | **2701** | | 38 | 0 | 33 | 27 | 9 | 40 |
| 1 | 1 | 16 | 0 | 88 | 12 | 13 | 11 | 19 | 1 | 11 | 5 | 1 | 35 | 28 | **859** | | 28 | 0 | 5 | 5 | 3 | 9 |
| 98 | 85 | 369 | 1852 | 15463 | 1066 | 758 | 1179 | 152 | 65 | 71 | 4246 | 71 | 1930 | 1674 | 50142 | | 104 | 0 | 38 | 52 | 21 | 51 |
| 15 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **30** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | **12** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 3 | 6 | 0 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **14** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 31 | 25 | 282 | 53 | 1054 | 60 | 102 | 90 | 476 | 169 | 87 | 252 | 21 | 22 | 29 | **6344** | | 0 | 0 | 2 | 0 | 8 | 16 |
| 53 | 25 | 272 | 29 | 536 | 21 | 98 | 104 | 289 | 17 | 93 | 80 | 16 | 17 | 183 | **5074** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 2 | 2 | 23 | 0 | 0 | 4 | 0 | 6 | 7 | 0 | 3 | 0 | 5 | **73** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 2 | 0 | 0 | 0 | 30 | 0 | 0 | 2 | 0 | 10 | 4 | 0 | 2 | 0 | 0 | **242** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 1 | 0 | 0 | 44 | 38 | 0 | 2 | 0 | 38 | 4 | 7 | 25 | 2 | 2 | 8 | **595** | | 0 | 20 | 0 | 0 | 4 | 2 |
| 0 | 0 | 0 | 70 | 20 | 5 | 6 | 0 | 0 | 0 | 16 | 0 | 0 | 0 | 0 | **447** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 11 | 12 | 293 | 103 | 1352 | 85 | 208 | 60 | 434 | 139 | 168 | 67 | 16 | 37 | 103 | **8755** | | 0 | 0 | 1 | 0 | 3 | 6 |
| 0 | 0 | 0 | 0 | 55 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **67** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 6 | 0 | 55 | 1 | 2 | 0 | 11 | 7 | 4 | 27 | 0 | 5 | 11 | **548** | | 0 | 0 | 0 | 1 | 0 | 1 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | | 0 | 1 | 0 | 0 | 0 | 0 |
| 83 | 3 | 41 | 129 | 1513 | 6 | 25 | 61 | 452 | 292 | 77 | 0 | 2 | 109 | 42 | **7946** | | 85 | 9 | 6 | 2 | 39 | 11 |
| **196** | **65** | **896** | **437** | **4686** | **178** | **448** | **325** | **1700** | **644** | **463** | **451** | **62** | **193** | **381** | **30149** | | **85** | **30** | **9** | **3** | **54** | **36** |

| Sr. No | | | | 20.5.7 | 20.5.8 | 20.5.9 | 20.5.10 | 20.5.11 | 20.5.12 | 20.5.13 | 20.5.14 | 20.5.15 | 20.5.16 | 20.5.17 | 20.5.18 | 20.5.19 | 20.5.20 | 20.5.21 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Chief Commissioner of Customs, Delhi Zone | Chief Commissioner of Customs, Kolkata Zone | Chief Commissioner of Customs, Mumbai-I Zone | Chief Commissioner of Income Tax (CCA), Hyderabad | Chief Commissioner of Income Tax (CCA), Kochi | Chief Commissioner of Income Tax (CCA), Lucknow | Chief Commissioner of Income Tax (CCA), Bhopal | Chief Commissioner of Income Tax (CCA), Bhubaneswar | Chief Commissioner of Income Tax (CCA), Guwahati | Chief Commissioner of Income Tax (CCA), Kanpur | Chief Commissioner of Income Tax (CCA), Kolkata | Chief Commissioner of Income Tax (CCA), Mumbai | Chief Commissioner of Income Tax (CCA), Patna | Chief Commissioner of Income Tax (CCA), Bangalore | Chief Commissioner of Income Tax (CCA), Delhi |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 91 | 50 | 29 | 21 | 0 | 75 | 330 | 0 | 1 | 42 | 56 | 458 | 65 | 51 | 32 |
| 3 | No.of Requests Received during year | | | 745 | 221 | 371 | 967 | 308 | 882 | 1028 | 32 | 75 | 1240 | 410 | 1817 | 402 | 998 | 2989 |
| 4 | Total no.of Requests (Column 2+3) | | | 836 | 271 | 400 | 988 | 308 | 957 | 1358 | 32 | 76 | 1282 | 466 | 2275 | 467 | 1049 | 3021 |
| 5 | No.of Requests transferred to other PAs | | | 179 | 61 | 133 | 223 | 168 | 777 | 714 | 38 | 5 | 908 | 594 | 581 | 291 | 230 | 2182 |
| 6 | Total No. of Appeal Received | | | 271 | 23 | 59 | 39 | 13 | 25 | 62 | 3 | 0 | 148 | 2 | 47 | 52 | 75 | 186 |
| 7 | Total No. of Appeal Disposed | | | 290 | 18 | 74 | 42 | 12 | 24 | 62 | 3 | 1 | 148 | 3 | 48 | 55 | 80 | 186 |
| 8 | Decisions where Applications for Information rejected | | | 101 (13.6%) | 67 (30.3%) | 98 (26.4%) | 268 (27.7%) | 91 (29.5%) | 254 (28.8%) | 468 (45.5%) | 18 (56.2%) | 7 (9.3%) | 489 (39.4%) | 63 (15.4%) | 458 (25.2%) | 34 (8.5%) | 475 (47.6%) | 577 (19.3%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 14244 | 3059 | 11865 | 2784 | 1805 | 4268 | 2750 | 300 | 904 | 13842 | 3130 | 9143 | 3183 | 12034 | 7910 |
| 11 | No.CAPIOs appointed | | | 8 | 6 | 3 | 0 | 0 | 0 | 33 | 0 | 0 | 0 | 0 | 55 | 0 | 0 | 186 |
| 12 | No.CPIOs appointed | | | 8 | 38 | 7 | 362 | 157 | 175 | 117 | 86 | 148 | 250 | 861 | 468 | 191 | 460 | 295 |
| 13 | No.AAs appointed | | | 8 | 5 | 7 | 93 | 46 | 51 | 89 | 24 | 33 | 57 | 206 | 95 | 47 | 91 | 70 |
| 14 | Total | | | 24 | 49 | 17 | 455 | 203 | 226 | 239 | 110 | 181 | 307 | 1067 | 618 | 238 | 551 | 551 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 16 | | | (b) | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 53 | 25 | 58 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 9 | 0 | 34 | 4 |
| 20 | | | (f) | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 32 | 0 | 0 | 0 |
| 21 | | | (g) | 1 | 0 | 0 | 0 | 0 | 0 | 14 | 0 | 0 | 0 | 0 | 12 | 0 | 2 | 1 |
| 22 | | | (h) | 3 | 2 | 24 | 0 | 0 | 0 | 5 | 0 | 0 | 6 | 0 | 15 | 0 | 0 | 2 |
| 23 | | | (i) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 65 | 0 | 16 | 0 | 0 | 55 |
| 24 | | | (j) | 3 | 1 | 11 | 177 | 30 | 0 | 29 | 3 | 7 | 264 | 63 | 138 | 32 | 358 | 166 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 26 | | | 11 | 0 | 7 | 3 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 11 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 28 | | | (Others) | 36 | 33 | 55 | 102 | 61 | 254 | 424 | 15 | 0 | 146 | 0 | 238 | 8 | 74 | 330 |
| | Total | | | 101 | 68 | 151 | 285 | 91 | 254 | 479 | 18 | 7 | 489 | 63 | 460 | 40 | 475 | 577 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 20.5.22 | Chief Commissioner, Central Excise, Ahmedabad Zone | 7 | 65 | 72 | 119 | 1 | 1 | 1 (1.5%) | 0 | 1010 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.23 | Chief Commissioner, Central Excise, Chandigarh Zone | 40 | 709 | 749 | 381 | 58 | 61 | 66 (9.3%) | 0 | 23171 | 34 | 25 | 7 | 66 | 0 | 0 | 0 | 0 | 1 | 0 | 20 | 3 |
| 20.5.24 | Chief Commissioner, Central Excise, Coimbatore Zone | 12 | 146 | 158 | 257 | 13 | 10 | 54 (37%) | 0 | 3287 | 18 | 36 | 7 | 61 | 0 | 0 | 0 | 0 | 1 | 0 | 3 | 6 |
| 20.5.25 | Chief Commissioner, Central Excise, Kolkata Zone | 0 | 1062 | 1062 | 293 | 6 | 6 | 0 (0%) | 0 | 3614 | 74 | 71 | 12 | 157 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.26 | Chief Commissioner, Central Excise, Mumbai-I Zone | 74 | 602 | 676 | 457 | 73 | 72 | 98 (16.3%) | 0 | 9010 | 12 | 49 | 12 | 73 | 0 | 0 | 0 | 0 | 3 | 0 | 4 | 1 |
| 20.5.27 | Chief Commissioner, Central Excise, Mysore Zone | 0 | 107 | 107 | 68 | 8 | 8 | 0 (0%) | 0 | 2717 | 26 | 24 | 5 | 55 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.28 | Department of Revenue | 1 | 1246 | 1247 | 872 | 40 | 24 | 0 (0%) | 0 | 13333 | 3 | 15 | 9 | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.29 | Direcot General of Income Tax (Inv.) Lucknow | 0 | 22 | 22 | 91 | 1 | 1 | 0 (0%) | 0 | 180 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.30 | Director General of Incoem Tax (Inv.), Ahmedabad | 0 | 68 | 68 | 251 | 4 | 4 | 59 (86.8%) | 0 | 107 | 0 | 57 | 15 | 72 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 20.5.31 | Director General of Income Tax (Admn.) New Delhi | 10 | 187 | 197 | 71 | 15 | 15 | 6 (3.2%) | 0 | 5840 | 0 | 14 | 12 | 26 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 |
| 20.5.32 | Director General of Income Tax (Inv.) Jaipur | 4 | 43 | 47 | 80 | 3 | 2 | 37 (86%) | 0 | 310 | 0 | 30 | 10 | 40 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 20.5.33 | Director General of Income Tax (Inv.) Kolkata | 0 | 46 | 46 | 37 | 4 | 4 | 49 (106.5%) | 0 | 350 | 1 | 13 | 4 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.34 | Director General of Income Tax (Legal and Research) | 0 | 11 | 11 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.35 | Director general of Income Tax (Logistics) | 0 | 10 | 10 | 6 | 2 | 1 | 3 (30%) | 0 | 30 | 1 | 3 | 2 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.36 | Director General of Income Tax (Systems) ,New Delhi | 0 | 553 | 553 | 608 | 10 | 10 | 70 (12.7%) | 0 | 1095 | 7 | 7 | 7 | 21 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.37 | Director Genral of Income Tax (Inv.) Chandigarh | 0 | 96 | 96 | 128 | 5 | 5 | 66 (68.8%) | 0 | 300 | 4 | 25 | 9 | 38 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.38 | Directorate of Logistics | 0 | 9 | 9 | 2 | 5 | 5 | 2 (22.2%) | 0 | 508 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.39 | Directorate General of Audit | 0 | 14 | 14 | 0 | 3 | 3 | 4 (28.6%) | 0 | 1480 | 8 | 8 | 8 | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 |
| 20.5.40 | Directorate General of Central Excise Intelligence | 7 | 158 | 165 | 44 | 16 | 15 | 65 (41.1%) | 0 | 1380 | 0 | 25 | 11 | 36 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | 41 |
| 20.5.41 | Directorate General of Inspection | 1 | 47 | 48 | 5 | 2 | 2 | 0 (0%) | 0 | 1660 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.42 | Directorate General of Publicity and Public Relations | 0 | 9 | 9 | 13 | 0 | 0 | 0 (0%) | 0 | 90 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20.5.43 | Directorate General of Safeguards | 0 | 14 | 14 | 6 | 1 | 1 | 1 (7.1%) | 0 | 80 | 0 | 4 | 1 | 8 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 20.5.44 | Directorate General of Systems & Data Management | 9 | 35 | 44 | 26 | 10 | 11 | 14 (40%) | 0 | 726 | 0 | 4 | 4 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 20 | 3 | 0 | 1 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 2 | 0 | 0 | 0 |
| | | 0 | 3 | 6 | 0 | 10 | 2 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 20 | 0 | 2 | 0 | 6 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 2 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 64 | 0 | 37 | 52 | 0 | 0 | 0 | 23 | 0 | 0 | 0 | 0 | 0 |
| | | 1 | 57 | 47 | 0 | 76 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 15 | 34 | 1 | 0 | 13 | 0 | 0 |
| | | **1** | **84** | **57** | **0** | **112** | **2** | **0** | **0** | **65** | **6** | **37** | **52** | **0** | **3** | **70** | **66** | **3** | **4** | **74** | **0** | **0** |

| Sr. No | | | | 20.5.45 | | | 21 | 21.1 | | 22 | 22.1 | 22.1.1 | 22.1.2 | 22.1.3 | 22.1.4 | 22.1.5 | 22.1.6 | 22.1.7 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Pr.Chief Commissioner of Income Tax (CCA), Pune | Department Total | Total | Ministry of Food Processing Industries | Ministry of Food Processing Industries | Total | Ministry of Health & Family Welfare | Department of AYUSH | Central Council for Homoeopathy | Central Council for Indian Medicine | Central Council for Research in Ayurvedic Sciences (CCRAS) | Central Council for Research in Homoeopathy (CCRH) | Central Council for Research in Siddha | Central Council for Research in Unani Medicine(CCRUM) | Central Council for Research in Yoga & Naturopathy |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 97 | 1626 | 47466 | | 2 | 2 | | | 7 | 0 | 0 | 5 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 1112 | 21202 | 140324 | | 296 | 296 | | | 272 | 1036 | 94 | 25 | 0 | 125 | 128 |
| 4 | Total no.of Requests (Column 2+3) | | | 1209 | 22828 | 187790 | | 298 | 298 | | | 279 | 1036 | 94 | 30 | 0 | 125 | 128 |
| 5 | No.of Requests transferred to other PAs | | | 264 | 12957 | 23183 | | 141 | 141 | | | 23 | 0 | 30 | 2 | 0 | 1 | 0 |
| 6 | Total No. of Appeal Received | | | 61 | 1539 | 20275 | | 25 | 25 | | | 15 | 106 | 17 | 0 | 0 | 29 | 3 |
| 7 | Total No. of Appeal Disposed | | | 61 | 1564 | 20441 | | 26 | 26 | | | 16 | 38 | 17 | 0 | 0 | 29 | 3 |
| 8 | Decisions where Applications for Information rejected | | | 561 (50.4%) | 4822 (22.7%) | 28395 (20.2%) | | 6 (2%) | 6 (2%) | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 3710 | 180859 | 1640563 | | 4939 | 4939 | | | 10287 | 16516 | 1390 | 1166 | 190 | 1063 | 394 |
| 11 | No.CAPIOs appointed | | | 0 | 549 | 47155 | | 0 | 0 | | | 0 | 0 | 0 | 1 | 0 | 1 | 1 |
| 12 | No.CPIOs appointed | | | 350 | 4533 | 7354 | | 18 | 18 | | | 2 | 2 | 0 | 1 | 0 | 1 | 1 |
| 13 | No.AAs appointed | | | 78 | 1191 | 2130 | | 7 | 7 | | | 1 | 0 | 0 | 1 | 0 | 1 | 0 |
| 14 | Total | | | 428 | 6273 | 56639 | | 25 | 25 | | | 3 | 2 | 0 | 3 | 0 | 3 | 2 |
| 15 | * | ** | Section 8(1) (a) | 0 | 1 | 58 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 3 | 15 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 16 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 11 | 195 | 6607 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 69 | 179 | 5326 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 37 | 110 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 47 | 336 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 5 | 155 | 823 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 1 | 143 | 590 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 339 | 1682 | 10548 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 16 | 83 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 1 | 35 | 586 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 10 | 189 | 191 | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 157 | 2337 | 10316 | | 6 | 6 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 593 | 5019 | 35605 | | 6 | 6 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 22.1.8 | Department of AYUSH | 0 | 470 | 470 | 110 | 50 | 0 | 0 (0%) | 0 | 2550 | 9 | 10 | 3 | 22 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.9 | Homoeopathic Pharmacopoeia Laboratory | 0 | 15 | 15 | 0 | 0 | 0 | 0 (0%) | 0 | 80 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.10 | IMPCL | 3 | 14 | 17 | 1 | 2 | 2 | 0 (0%) | 0 | 116 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.11 | Morarji Deseai National Institute of Yoga | 0 | 39 | 39 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 8 | 1 | 1 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.12 | National Institute of Ayurveda (NIA) | 0 | 34 | 34 | 0 | 0 | 0 | 0 (0%) | 0 | 240 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.13 | National Institute of Homoeopathy | 0 | 56 | 56 | 0 | 25 | 22 | 0 (0%) | 0 | 400 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.14 | National Institute of Naturopathy | 171 | 31 | 202 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.15 | National Institute of Siddha | 0 | 13 | 13 | 0 | 2 | 2 | 6 (46.2%) | 0 | 371 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 6 |
| 22.1.16 | National Institute of Unani Medicine (NIUM) | 0 | 73 | 73 | 0 | 4 | 4 | 0 (0%) | 0 | 528 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.17 | National Medicinal Plants Board | 0 | 30 | 30 | 1 | 4 | 4 | 0 (0%) | 0 | 495 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.18 | Pharmacopoeial Laboratory for Indian Medicine | 0 | 36 | 36 | 0 | 9 | 9 | 0 (0%) | 0 | 240 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.1.19 | Rashtiya Ayurved Vidhya Peeth | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Department Total | **186** | **2491** | **2677** | **168** | **266** | **146** | **6 (0.2%)** | **0** | **36066** | **26** | **26** | **12** | 64 | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| **22.2** | **Department of Health & Family Welfare** | | | | | | | | | | | | | | | | | | | | | | |
| 22.2.1 | AIRPORT HEALTH ORGANISATION, KOLKATA | 0 | 7 | 7 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.2 | ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE,KOLKATAALTH | 0 | 33 | 33 | 0 | 9 | 7 | 0 (0%) | 0 | 280 | 2 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.3 | All India Institute of Medical Sciences | 23 | 1835 | 1858 | 923 | 156 | 158 | 82 (4.5%) | 0 | 22846 | 75 | 70 | 27 | 172 | 0 | 0 | 4 | 0 | 0 | 47 | 59 | 3 | 0 |
| 22.2.4 | All INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABLITATION,MUMBAI | 0 | 18 | 18 | 0 | 0 | 0 | 0 (0%) | 0 | 203 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.5 | All India Institute of Speech and Hearing | 0 | 32 | 32 | 2 | 6 | 6 | 8 (25%) | 0 | 2068 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.6 | ASSTT. DRUGS CONTROLLER(I),KOLKATTA | 0 | 1 | 1 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.7 | ASSTT. DRUGS CONTROLLER(I),MUMBAI | 0 | 8 | 8 | 1 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.8 | ASSTT. DRUGS CONTROLLER(I),NHAVA,MUMBAI | 0 | 8 | 8 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.9 | B. C. G. VACCINE LABORATRY, CHENNAI | 0 | 31 | 31 | 6 | 1 | 1 | 0 (0%) | 0 | 60 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **0** | **2491** | **2677** | **168** | **266** | **146** | **6 (0.2%)** | **0** | **36066** | **26** | **26** | **12** | 64 | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |

| Sr. No | | | | 22.2.10 | 22.2.11 | 22.2.12 | 22.2.13 | 22.2.14 | 22.2.15 | 22.2.16 | 22.2.17 | 22.2.18 | 22.2.19 | 22.2.20 | 22.2.21 | 22.2.22 | 22.2.23 | 22.2.24 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | CENTRAL DRUG STANDARD CONTROL ORGANISAATION,KOLKATA | CENTRAL DRUG STANDARD CONTROL ORGNISATION, DRUGS | CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION ,CHENNAI | CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION WEST ZONE MUMBAI | CENTRAL DRUGS TESTING LABORATORY, CHENNAI | CENTRAL DRUGS TESTING LABORATORY,THANE,MUMBAI | CENTRAL FOOD LABORATORY,KOLKATA | CENTRAL INSTITUTE OF PSYCHIATRY,RANCHI | CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE,CHENGALPATTU | CENTRAL RESEARCH INSTITUTE,KASAULI | CGHS, Delhi | Department of Health & Family Welfare | DEPUTY DRUGS CONTROLLER (INDIA), HYDERABAD | GOVERNMENT MEDICAL STORE DEPOT,KARNAL | GOVERNMENT MEDICAL STORE DEPOT,MUMBAI |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 41 | 0 | 3 | 99 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 5 | 0 | 14 | 24 | 3 | 2 | 13 | 81 | 25 | 47 | 518 | 2050 | 16 | 16 | 35 |
| 4 | Total no.of Requests (Column 2+3) | | | 5 | 0 | 14 | 24 | 3 | 2 | 13 | 122 | 25 | 50 | 617 | 2050 | 16 | 16 | 35 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 10 | 14 | 0 | 0 | 1 | 0 | 0 | 0 | 136 | 610 | 0 | 0 | 1 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 64 | 0 | 0 | 0 | 2 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 64 | 0 | 0 | 0 | 2 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 12 (14.8%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 7 (43.8%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 0 | 110 | 50 | 20 | 20 | 90 | 937 | 566 | 1071 | 7903 | 21300 | 70 | 250 | 1074 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 8 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 1 | 104 | 52 | 0 | 1 | 2 |
| 13 | No.AAs appointed | | | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 2 | 1 | 1 | 6 | 25 | 0 | 1 | 1 |
| 14 | Total | | | 2 | 2 | 0 | 2 | 3 | 2 | 2 | 3 | 2 | 2 | 110 | 77 | 0 | 10 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 |
| | Total | | | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **20** | **0** | **0** | **0** | **0** | **7** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 22.2.25 | GOVT. MEDICAL STORE DEPOT,CHENNAI | 0 | 5 | 5 | 0 | 116 | 0 | 0 | 7 | 4 | 3 | 2 | 0 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.26 | HLL Lifecare Limited | 0 | 142 | 25 | 262 | 445 | 40 | 2245 | 11 | 136 | 45 | 36 | 2052 | 236 | 2 | 0 | 3 | 0 | 0 | 0 | 5 | 1 | 6 | 4 |
| 22.2.27 | HSCC, India Ltd. | 0 | 147 | 30 | 262 | 561 | 40 | 2245 | 18 | 140 | 48 | 38 | 2052 | 250 | 2 | 0 | 3 | 0 | 0 | 0 | 5 | 1 | 6 | 4 |
| 22.2.28 | Indian Council of Medical Reserch | 0 | 0 | 0 | 69 | 5 | 0 | 6 | 1 | 0 | 0 | 1 | 130 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.29 | Indian Nursing Council | 1 | 19 | 2 | 0 | 25 | 3 | 135 | 2 | 4 | 13 | 4 | 91 | 8 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| 22.2.30 | International Institute of Population Sciences | 0 | 22 | 3 | 0 | 11 | 3 | 0 | 1 | 8 | 14 | 4 | 91 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 22.2.31 | Medical Council of India | 0 (0%) | 21 (14.8%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 3 (6.7%) | 0 (0%) | 91 (4.4%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 22.2.32 | National Institute of Biological | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.33 | National Institute of Mental Health & Neuro Sciences (NIMHANS) | 190 | 1656 | 1218 | 1650 | 10236 | 1908 | 34010 | 100 | 1340 | 588 | 240 | 35407 | 8933 | 86 | 0 | 0 | 0 | 0 | 0 | 50 | 10 | 0 | 10 |
| 22.2.34 | National Institute of Tuberculosis and Respiratory Diseases | 0 | 14 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 90 | 1 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.35 | Pasteur Institute of India | 1 | 1 | 1 | 0 | 0 | 0 | 6 | 1 | 11 | 1 | 2 | 83 | 1 | 1 | 0 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 1 |
| 22.2.36 | PG Institute of Medical Education & Research, Chandigarh | 0 | 1 | 1 | 0 | 0 | 1 | 1 | 0 | 1 | 1 | 1 | 11 | 1 | 1 | 0 | 1 | 1 | 0 | 0 | 1 | 0 | 1 | 1 |
| 22.2.37 | Pharmacy Council of India | 1 | 16 | 2 | 0 | 0 | 2 | 7 | 1 | 13 | 3 | 4 | 184 | 3 | 3 | 0 | 2 | 3 | 0 | 0 | 2 | 1 | 2 | 2 |
| 22.2.38 | PORT HEALTH ORGANISATION, KANDLA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.39 | PORT HEALTH ORGANISATION, KOLKATA. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.40 | PORT HEALTH ORGANISATION, MARMAGOA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 64 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.41 | PORT HEALTH ORGANISATION, MUMBAI, | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.42 | PORT HEALTH ORGANISATION,MANDAPAM CAMP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.43 | PORT HEALTH ORGANISATION,VISHAKHAPATNAM | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.44 | REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,RAIPUR | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.45 | REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE,BANKURA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.46 | REGIONAL OFFICE OF HEALTH & FAMILY WELFARE,KOLKATA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22.2.47 | REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **0** | **21** | **0** | **0** | **0** | **0** | **0** | **0** | **4** | **3** | **0** | **101** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |

| Sr. No | | | | 22.2.48 | 22.2.49 | 22.2.50 | 22.2.51 | 22.2.52 | 22.2.53 | 22.2.54 | 22.2.55 | 22.2.56 | 22.2.57 | 22.2.58 | | 22.3 | 22.3.1 | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,AHMDABAD | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHOPAL | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHENNAI | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,HYDERABAD | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,PUNE | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SHIMLA | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SRINAGAR | SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY,KOLKATA | THE DIRECTOR, JIPMER, PUDUCHERRY. | Department Total | Department of Health Research | Department of Health Research | Department Total |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | **323** | | 21 | **21** |
| 3 | No.of Requests Received during year | | | 2 | 1 | 5 | 5 | 8 | 0 | 6 | 0 | 6 | 1 | 251 | **10803** | | 211 | **211** |
| 4 | Total no.of Requests (Column 2+3) | | | 2 | 1 | 5 | 5 | 8 | 0 | 6 | 0 | 6 | 2 | 251 | **11126** | | 232 | **232** |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | **1936** | | 198 | **198** |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 59 | **610** | | 30 | **30** |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 59 | **461** | | 43 | **43** |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 12 (4.8%) | **236 (2.2%)** | | 0 (0%) | **0 (0%)** |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 30 | 0 | 20 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 5196 | **161846** | | 1250 | **1250** |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **201** | | 0 | **0** |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 106 | **472** | | 2 | **2** |
| 13 | No.AAs appointed | | | 0 | 1 | 0 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 5 | **112** | | 1 | **1** |
| 14 | Total | | | 1 | 2 | 1 | 2 | 2 | 2 | 2 | 0 | 2 | 2 | 112 | 785 | | 3 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **4** | | 0 | **0** |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **47** | | 0 | **0** |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 | **145** | | 0 | **0** |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **13** | | 0 | **0** |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | 0 | **0** |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **7** | | 0 | **0** |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **99** | | 0 | **0** |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | | 0 | **0** |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | **4** | | 0 | **0** |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **33** | | 0 | **0** |
| | Total | | | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **12** | **355** | | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| Total | 23 | 23.1 | 23.1.1 | 23.1.2 | 23.1.3 | 23.1.4 | 23.1.5 | 23.1.6 | 23.1.7 | 23.1.8 | 23.1.9 | 23.1.10 | 23.1.11 | 23.1.12 | 23.1.13 | 23.1.14 | 23.1.15 | 23.1.16 | 23.1.17 | 23.1.18 | 23.1.19 | 23.1.20 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Ministry of Heavy Industry & Public Enterprises | Department of Heavy Industries | Andrew Yule and Co. Ltd. | Automotive Research Association of India (ARAI) | Bharat Pumps and Compressors Ltd. | BHEL | Bridge and Roof Co India Ltd | Cement Corporation of India Ltd. | Department of Heavy Industries | Engineering Projects (India) Ltd. | Fluid Control Research Institute | Heavy Engineering Corporation Ltd.,Ranchi | Hindustan Cables Ltd. | Hindustan Newsprint Ltd. | Hindustan Paper Corporation Ltd. | Hindustan Photo Films Mfg. Co. Ltd. | HMT (International ) Ltd. | HMT Ltd. | HMT Watches Ltd. | Hooghly Printing Co. Ltd. | Instrumentation Ltd. | National Automotive Training and RandD Infrastructure Project |
| 530 | | | 0 | 5 | 0 | 123 | 108 | 15 | 36 | 0 | 0 | 15 | 0 | 1 | 13 | 0 | 0 | 0 | 6 | 0 | 0 | 4 |
| 13505 | | | 14 | 71 | 5 | 1323 | 30 | 52 | 620 | 49 | 3 | 100 | 57 | 31 | 32 | 18 | 8 | 64 | 25 | 1 | 76 | 2 |
| 14035 | | | 14 | 76 | 5 | 1446 | 138 | 67 | 656 | 49 | 3 | 115 | 57 | 32 | 45 | 18 | 8 | 64 | 31 | 1 | 76 | 6 |
| 2302 | | | 0 | 3 | 0 | 22 | 0 | 4 | 63 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 25 | 1 | 0 | 0 | 0 |
| 906 | | | 0 | 12 | 0 | 321 | 0 | 14 | 55 | 2 | 2 | 15 | 17 | 1 | 2 | 0 | 0 | 0 | 3 | 0 | 12 | 0 |
| 650 | | | 0 | 13 | 0 | 321 | 0 | 17 | 51 | 2 | 2 | 16 | 17 | 1 | 1 | 0 | 0 | 0 | 3 | 0 | 12 | 0 |
| 242 (1.8%) | | | 0 (0%) | 3 (4.2%) | 0 (0%) | 50 (3.8%) | 0 (0%) | 3 (5.8%) | 1 (0.2%) | 0 (0%) | 0 (0%) | 12 (12%) | 3 (5.3%) | 8 (25.8%) | 8 (25%) | 1 (5.6%) | 1 (12.5%) | 3 (4.7%) | 2 (8%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 199162 | | | 140 | 1139 | 50 | 18031 | 100 | 1620 | 3745 | 670 | 70 | 1502 | 630 | 250 | 170 | 170 | 80 | 1000 | 270 | 10 | 1453 | 50 |
| 227 | | | 1 | 1 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 1 | 0 | 3 | 0 | 1 | 1 | 0 |
| 500 | | | 8 | 1 | 1 | 18 | 1 | 4 | 26 | 0 | 1 | 1 | 4 | 1 | 1 | 1 | 0 | 1 | 1 | 2 | 1 | 0 |
| 125 | | | 1 | 1 | 0 | 1 | 0 | 1 | 11 | 0 | 1 | 1 | 4 | 0 | 1 | 1 | 0 | 1 | 4 | 1 | 1 | 0 |
| 852 | | | 10 | 3 | 1 | 20 | 2 | 5 | 37 | 0 | 2 | 2 | 8 | 1 | 4 | 3 | 0 | 5 | 5 | 4 | 3 | 0 |
| 0 | | | 0 | 0 | 0 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 47 | | | 0 | 3 | 0 | 39 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 145 | | | 0 | 0 | 0 | 44 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 13 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 1 | | | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7 | | | 0 | 0 | 0 | 18 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | | | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 99 | | | 0 | 0 | 0 | 140 | 0 | 1 | 0 | 0 | 0 | 3 | 0 | 0 | 1 | 0 | 0 | 1 | 2 | 0 | 1 | 0 |
| 2 | | | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4 | | | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | | | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39 | | | 0 | 0 | 0 | 163 | 0 | 0 | 1 | 0 | 0 | 5 | 3 | 8 | 6 | 1 | 0 | 2 | 0 | 0 | 0 | 0 |
| **361** | | | **0** | **3** | **0** | **423** | **0** | **4** | **1** | **0** | **0** | **13** | **3** | **8** | **8** | **1** | **1** | **3** | **2** | **0** | **1** | **0** |

| Sr. No | | | | 23.1.21 | 23.1.22 | 23.1.23 | 23.1.24 | | 23.2 | 23.2.1 | | | 24 | 24.1 | 24.1.1 | 24.1.2 | 24.1.3 | 24.1.4 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | NEPA Ltd. | Rajasthan Electronics & Instruments Ltd. | Richardson Cruddas Ltd. | Tungbhadra Steel Products Ltd. | Department Total | Department of Public Enterprises | Department of Public Enterprises | Department Total | Total | Ministry of Home Affairs | Department of Home | Assam Rifles | Border Security Force | Bureau of Police Research & Development | Central Forensic Science Laboratory(CBI) |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 1 | 6 | 0 | 333 | | 0 | 0 | 333 | | | 0 | 3 | 5 | 5 |
| 3 | No.of Requests Received during year | | | 27 | 25 | 21 | 1 | 2655 | | 1417 | 1417 | 4072 | | | 171 | 896 | 20 | 149 |
| 4 | Total no.of Requests (Column 2+3) | | | 27 | 26 | 27 | 1 | 2988 | | 1417 | 1417 | 4405 | | | 171 | 899 | 25 | 154 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 0 | 119 | | 202 | 202 | 321 | | | 0 | 97 | 2 | 4 |
| 6 | Total No. of Appeal Received | | | 0 | 6 | 4 | 0 | 466 | | 68 | 68 | 534 | | | 0 | 35 | 1 | 51 |
| 7 | Total No. of Appeal Disposed | | | 0 | 5 | 4 | 0 | 465 | | 0 | 0 | 465 | | | 0 | 35 | 1 | 48 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 95 (3.6%) | | 0 (0%) | 0 (0%) | 95 (2.3%) | | | 301 (176%) | 581 (64.8%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 646 | 190 | 230 | 10 | 32226 | | 10165 | 10165 | 42391 | | | 0 | 2930 | 200 | 2358 |
| 11 | No.CAPIOs appointed | | | 1 | 1 | 1 | 0 | 15 | | 0 | 0 | 15 | | | 13 | 0 | 7 | 1 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 0 | 76 | | 0 | 0 | 76 | | | 1 | 95 | 1 | 1 |
| 13 | No.AAs appointed | | | 4 | 1 | 1 | 0 | 36 | | 0 | 0 | 36 | | | 1 | 30 | 1 | 1 |
| 14 | Total | | | 6 | 3 | 3 | 0 | 127 | | 0 | 0 | 127 | | | 15 | 125 | 9 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 11 | | 0 | 0 | 11 | | | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 49 | | 0 | 0 | 49 | | | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 44 | | 0 | 0 | 44 | | | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | | | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 3 | | 0 | 0 | 3 | | | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 1 | 0 | 21 | | 0 | 0 | 21 | | | 0 | 0 | 0 | 13 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 2 | | 0 | 0 | 2 | | | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 149 | | 0 | 0 | 149 | | | 0 | 0 | 0 | 2 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 1 | | 0 | 0 | 1 | | | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 2 | | 0 | 0 | 2 | | | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 1 | | 0 | 0 | 1 | | | 301 | 575 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 189 | | 0 | 0 | 189 | | | 0 | 21 | 0 | 0 |
| | Total | | | 0 | 0 | 1 | 0 | 472 | | 0 | 0 | 472 | | | 301 | 596 | 0 | 15 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 24.1.5 | Central Industrial Security Force | 0 | 667 | 667 | 0 | 127 | 127 | 859 (128.8%) | 0 | 6769 | 48 | 33 | 8 | 89 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.6 | Central Reserve Police Force | 6 | 1491 | 1497 | 519 | 135 | 135 | 573 (38.4%) | 0 | 17175 | 227 | 97 | 34 | 358 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.7 | Delhi Police | 1793 | 29927 | 31720 | 915 | 4469 | 4444 | 2172 (7.3%) | 0 | 490334 | 54 | 54 | 38 | 146 | 3 | 20 | 0 | 0 | 35 | 0 | 97 | 883 | 0 |
| 24.1.8 | Department of Coordination(Police Wireless) | 0 | 37 | 37 | 1 | 19 | 19 | 0 (0%) | 0 | 905 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.9 | Department of Home | 60 | 13076 | 13136 | 4001 | 597 | 589 | 683 (5.2%) | 0 | 81831 | 0 | 71 | 24 | 95 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.10 | Department of Official Language | 0 | 59 | 59 | 8 | 7 | 7 | 5 (8.5%) | 0 | 2124 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.11 | Directorate General Civil Defence | 1 | 13 | 14 | 108 | 4 | 4 | 0 (0%) | 0 | 100 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.12 | Directorate of Forensic Science | 2 | 243 | 245 | 49 | 40 | 40 | 0 (0%) | 0 | 3314 | 0 | 7 | 4 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.13 | Indo Tibetan Border Police | 5 | 283 | 288 | 180 | 40 | 40 | 288 (101.8%) | 0 | 1895 | 0 | 42 | 12 | 54 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.14 | Intelligence Bureau | 12 | 1055 | 1067 | 60 | 98 | 100 | 1007 (95.5%) | 0 | 765 | 0 | 2 | 2 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.15 | Inter State Council | 0 | 4 | 4 | 1 | 1 | 1 | 0 (0%) | 0 | 0 | 1 | 2 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.16 | LNJP National Institute of Criminology & Forensic Science | 0 | 28 | 28 | 4 | 5 | 5 | 3 (10.7%) | 0 | 306 | 0 | 3 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.17 | Narcotics Control Bureau R K Puram | 0 | 34 | 34 | 15 | 5 | 5 | 47 (138.2%) | 0 | 325 | 1 | 14 | 1 | 16 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 24.1.18 | National Civil Defence College | 0 | 6 | 6 | 0 | 2 | 0 | 0 (0%) | 0 | 100 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.19 | National Crime Record Bureau | 0 | 444 | 444 | 5 | 37 | 37 | 0 (0%) | 0 | 1814 | 0 | 7 | 4 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.20 | National Disaster Management Authority | 5 | 18 | 23 | 0 | 0 | 0 | 0 (0%) | 0 | 170 | 10 | 10 | 9 | 29 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.21 | National Fire Service College | 0 | 16 | 16 | 1 | 0 | 0 | 0 (0%) | 0 | 438 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.22 | National Foundation for Communal Harmony | 0 | 13 | 13 | 0 | 0 | 0 | 0 (0%) | 0 | 130 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.23 | National Human Rights Commission | 127 | 2894 | 3021 | 320 | 199 | 194 | 0 (0%) | 0 | 32482 | 12 | 12 | 4 | 28 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.24 | National Security Guard | 0 | 17 | 17 | 3 | 0 | 0 | 37 (217.6%) | 0 | 160 | 0 | 14 | 0 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 24.1.25 | North Eastern Police Academy | 3 | 9 | 12 | 0 | 0 | 0 | 0 (0%) | 0 | 1258 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.26 | Office of the Custodian of Enemy Property for India | 4 | 135 | 139 | 0 | 24 | 23 | 0 (0%) | 0 | 6346 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24.1.27 | Repatriates Cooperative Finance and Development Bank Limited | 6 | 50 | 56 | 1 | 10 | 9 | 17 (34%) | 0 | 370 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 13 | 0 | 1 | 2 | 0 |
| | | | | | | | | | | | | | | | | | | | | | | | |
| | | 0 | 667 | 667 | 0 | 135 | 135 | 859 (128.8%) | 0 | 6769 | 48 | 33 | 8 | 89 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 6 | 1491 | 1497 | 519 | 135 | 135 | 573 (38.4%) | 0 | 17175 | 227 | 97 | 34 | 358 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 1793 | 29927 | 31720 | 915 | 4469 | 4444 | 2172 (7.3%) | 0 | 490334 | 54 | 54 | 38 | 146 | 3 | 20 | 0 | 0 | 35 | 0 | 97 | 883 | 0 |
| | | 0 | 37 | 37 | 1 | 19 | 19 | 0 (0%) | 0 | 905 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 60 | 13076 | 13136 | 4001 | 597 | 589 | 683 (5.2%) | 0 | 81831 | 0 | 71 | 24 | 95 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 59 | 59 | 8 | 7 | 7 | 5 (8.5%) | 0 | 2124 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 1 | 13 | 14 | 108 | 4 | 4 | 0 (0%) | 0 | 100 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 2 | 243 | 245 | 49 | 40 | 40 | 0 (0%) | 0 | 3314 | 0 | 7 | 4 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 5 | 283 | 288 | 180 | 40 | 40 | 288 (101.8%) | 0 | 1895 | 0 | 42 | 12 | 54 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 12 | 1055 | 1067 | 60 | 98 | 100 | 1007 (95.5%) | 0 | 765 | 0 | 2 | 2 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 4 | 4 | 1 | 1 | 1 | 0 (0%) | 0 | 0 | 1 | 2 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 28 | 28 | 4 | 5 | 5 | 3 (10.7%) | 0 | 306 | 0 | 3 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 34 | 34 | 15 | 5 | 5 | 47 (138.2%) | 0 | 325 | 1 | 14 | 1 | 16 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| | | 0 | 6 | 6 | 0 | 2 | 0 | 0 (0%) | 0 | 100 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 444 | 444 | 5 | 37 | 37 | 0 (0%) | 0 | 1814 | 0 | 7 | 4 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 5 | 18 | 23 | 0 | 0 | 0 | 0 (0%) | 0 | 170 | 10 | 10 | 9 | 29 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 16 | 16 | 1 | 0 | 0 | 0 (0%) | 0 | 438 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 13 | 13 | 0 | 0 | 0 | 0 (0%) | 0 | 130 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 127 | 2894 | 3021 | 320 | 199 | 194 | 0 (0%) | 0 | 32482 | 12 | 12 | 4 | 28 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 17 | 17 | 3 | 0 | 0 | 37 (217.6%) | 0 | 160 | 0 | 14 | 0 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| | | 3 | 9 | 12 | 0 | 0 | 0 | 0 (0%) | 0 | 1258 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 4 | 135 | 139 | 0 | 24 | 23 | 0 (0%) | 0 | 6346 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 6 | 50 | 56 | 1 | 10 | 9 | 17 (34%) | 0 | 370 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 13 | 0 | 1 | 2 | 0 |
| | **Total** | **896** | **573** | **2172** | **0** | **683** | **12** | **0** | **0** | **327** | **1107** | **0** | **14** | **47** | **0** | **0** | **0** | **0** | **0** | **0** | **37** | **0** | **0** | **17** |

| Sr. No | | | | 24.1.28 | 24.1.29 | 24.1.30 | 24.1.31 | | | 25 | 25.1 | 25.2 | 25.3 | 25.4 | 25.5 | | 26 | 26.1 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Sashastra Seema Bal, | Supreme Court of India | SVP National Police Academy, | Zonal Council Secretariat | Department Total | Total | Ministry of Housing & Urban Poverty Alleviation | Building Material and Technology Promotion Counil | Hindustan Prefab Ltd. | Housing and Urban Development Corporation Ltd. | National Building Organization | National Co-operative Housing Federation of India | Total | Ministry of Human Resource Development | Department of Higher Education |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 4 | 222 | 0 | 0 | 2263 | 2263 | | 0 | 0 | 8 | 0 | 0 | 8 | | |
| 3 | No.of Requests Received during year | | | 275 | 4447 | 37 | 0 | 56514 | 56514 | | 3 | 20 | 175 | 2 | 0 | 200 | | |
| 4 | Total no.of Requests (Column 2+3) | | | 279 | 4669 | 37 | 0 | 58777 | 58777 | | 3 | 20 | 183 | 2 | 0 | 208 | | |
| 5 | No.of Requests transferred to other PAs | | | 45 | 69 | 1 | 0 | 6409 | 6409 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 6 | Total No. of Appeal Received | | | 70 | 896 | 0 | 0 | 6872 | 6872 | | 0 | 1 | 27 | 0 | 0 | 28 | | |
| 7 | Total No. of Appeal Disposed | | | 70 | 903 | 0 | 0 | 6836 | 6836 | | 0 | 1 | 27 | 0 | 0 | 28 | | |
| 8 | Decisions where Applications for Information rejected | | | 248 (90.2%) | 1048 (23.6%) | 0 (0%) | 0 (0%) | 7869 (13.9%) | 7869 (13.9%) | | 0 (0%) | 0 (0%) | 55 (31.4%) | 0 (0%) | 0 (0%) | 55 (27.5%) | | |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 2430 | 51954 | 0 | 0 | 708983 | 708983 | | 340 | 504 | 9831 | 0 | 0 | 10675 | | |
| 11 | No.CAPIOs appointed | | | 133 | 0 | 0 | 1 | 510 | 510 | | 1 | 0 | 21 | 0 | 0 | 22 | | |
| 12 | No.CPIOs appointed | | | 35 | 1 | 0 | 1 | 512 | 512 | | 1 | 1 | 1 | 1 | 1 | 5 | | |
| 13 | No.AAs appointed | | | 11 | 1 | 0 | 1 | 194 | 194 | | 1 | 1 | 1 | 0 | 1 | 4 | | |
| 14 | Total | | | 179 | 2 | 0 | 3 | 1216 | 1216 | | 3 | 2 | 23 | 1 | 2 | 31 | | |
| 15 | * | ** | Section 8(1) (a) | 0 | 2 | 0 | 0 | 5 | 5 | | 0 | 0 | 2 | 0 | 0 | 2 | | |
| 16 | | | (b) | 0 | 58 | 0 | 0 | 78 | 78 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 14 | 0 | 0 | 14 | | |
| 19 | | | (e) | 0 | 66 | 0 | 0 | 114 | 114 | | 0 | 0 | 7 | 0 | 0 | 7 | | |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 21 | | | (g) | 0 | 33 | 0 | 0 | 131 | 131 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 899 | 899 | | 0 | 0 | 9 | 0 | 0 | 9 | | |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 1 | 0 | 0 | 1 | | |
| 24 | | | (j) | 0 | 79 | 0 | 0 | 473 | 473 | | 0 | 0 | 2 | 0 | 0 | 2 | | |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 1 | 1 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 26 | | | 11 | 0 | 2 | 0 | 0 | 182 | 182 | | 0 | 0 | 6 | 0 | 0 | 6 | | |
| 27 | | | 24 | 248 | 0 | 0 | 0 | 4197 | 4197 | | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 28 | | | (Others) | 0 | 940 | 0 | 0 | 2145 | 2145 | | 0 | 0 | 31 | 0 | 0 | 31 | | |
| | Total | | | 248 | 1180 | 0 | 0 | 8225 | 8225 | | 0 | 0 | 72 | 0 | 0 | 72 | | |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 26.1.1 | 26.1.2 | 26.1.3 | 26.1.4 | 26.1.5 | 26.1.6 | 26.1.7 | 26.1.8 | 26.1.9 | 26.1.10 | 26.1.11 | 26.1.12 | 26.1.13 | 26.1.14 | 26.1.15 | 26.1.16 | 26.1.17 | 26.1.18 | 26.1.19 | 26.1.20 | 26.1.21 | 26.1.22 | 26.1.23 | | |
| **Aligarh Muslim University** | **All India Council for Technical Education (AICTE)** | **Auroville Foundation** | **Babasaheb Bhimrao Ambedkar University, Lucknow** | **Banaras Hindu University** | **Board of Apprenticeship Training (W R) Mumbai** | **Board of Practical Training Eastern Region Kolkata** | **Central Hindi Directorate** | **Central University of Bihar** | **CENTRAL UNIVERSITY OF HARYANA** | **Central University of Kerala** | **Central University of Orissa** | **Central University of Rajasthan** | **Central University of Tamil Nadu** | **Commission for Scientific and Technical Terminology (CSTT)** | **Department of Higher Education** | **EdCIL (India) Limited** | **Guru Ghasidas Vishvidyalaya, Bilaspur** | **Hemwati Nandan Bahuguna Garhwal University** | **I I M Raipur** | **I I M Rohtak** | **I I M Tiruchirapalli** | **I I M Udaipur** | | |
| 219 | 345 | 0 | 0 | 0 | 0 | 0 | 16 | 0 | 56 | 0 | 3 | 0 | 0 | 0 | 1572 | 0 | 1 | 20 | 0 | 0 | 1 | 0 | | |
| 1634 | 6332 | 0 | 137 | 950 | 7 | 16 | 78 | 32 | 85 | 0 | 39 | 41 | 41 | 14 | 11504 | 59 | 428 | 1420 | 86 | 35 | 27 | 13 | | |
| 1853 | 6677 | 0 | 137 | 950 | 7 | 16 | 94 | 32 | 141 | 0 | 42 | 41 | 41 | 14 | 13076 | 59 | 429 | 1440 | 86 | 35 | 28 | 13 | | |
| 3 | 690 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 5042 | 12 | 0 | 4 | 0 | 0 | 0 | 0 | | |
| 316 | 673 | 0 | 13 | 235 | 0 | 0 | 10 | 2 | 0 | 0 | 0 | 1 | 0 | 4 | 1126 | 3 | 108 | 273 | 4 | 2 | 1 | 1 | | |
| 322 | 706 | 0 | 13 | 220 | 0 | 0 | 10 | 2 | 0 | 0 | 0 | 1 | 0 | 4 | 853 | 3 | 109 | 289 | 1 | 2 | 1 | 1 | | |
| 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 19 (2%) | 0 (0%) | 1 (6.2%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (2.4%) | 3 (7.3%) | 0 (0%) | 201 (1.7%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 42995 | 487069 | 80 | 1975 | 33966 | 319 | 160 | 1204 | 300 | 1850 | 1840 | 420 | 692 | 245 | 366 | 83688 | 694 | 0 | 26559 | 412 | 500 | 400 | 0 | | |
| 1 | 21 | 1 | 0 | 1 | 1 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 3 | 1 | 60 | 0 | 0 | 0 | 0 | | |
| 234 | 1 | 1 | 1 | 316 | 1 | 0 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 0 | 45 | 1 | 56 | 38 | 1 | 1 | 0 | 0 | | |
| 111 | 13 | 1 | 1 | 105 | 1 | 0 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 0 | 28 | 1 | 4 | 1 | 1 | 1 | 0 | 0 | | |
| 346 | 35 | 3 | 2 | 422 | 3 | 0 | 3 | 2 | 0 | 3 | 2 | 2 | 2 | 0 | 73 | 5 | 61 | 99 | 2 | 2 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 0 | 0 | 0 | 0 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 197 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| **0** | **0** | **0** | **0** | **19** | **0** | **1** | **0** | **0** | **0** | **0** | **0** | **1** | **3** | **0** | **201** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | | |

| Sr. No | | | | 26.1.24 | 26.1.25 | 26.1.26 | 26.1.27 | 26.1.28 | 26.1.29 | 26.1.30 | 26.1.31 | 26.1.32 | 26.1.33 | 26.1.34 | 26.1.35 | 26.1.36 | 26.1.37 | 26.1.38 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | I S M University, Dhanbad | IIT Hyderabad | IIT, Ropar | Indian Council of Historical Research (ICHR) | Indian Council of Social Science Research (ICSSR) | Indian Institute of Management, Kolkata | Indian Institute of Management, Kozhikode | Indian Institute of Advanced Studies (IIAS), | Indian Institute of Information Technology , Allahabad | Indian Institute of Information Technology , Gwalior | Indian Institute of Information Technology Design and Manufacturing Kancheepuram | Indian Institute of Management (IIM), Ahmedabad | Indian Institute of Management, Lucknow | Indian Institute of Science Education & Research (IISER), Pune | Indian Institute of Science Education and Research (IISER) Bhopal |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 2 | 0 | 2 | 0 | 8 | 0 | 3 | 4 | 7 | 0 | 0 | 2 | 0 | 1 | 0 |
| 3 | No.of Requests Received during year | | | 85 | 37 | 65 | 38 | 103 | 0 | 67 | 16 | 41 | 49 | 14 | 131 | 231 | 14 | 76 |
| 4 | Total no.of Requests (Column 2+3) | | | 87 | 37 | 67 | 38 | 111 | 0 | 70 | 20 | 48 | 49 | 14 | 133 | 231 | 15 | 76 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 0 | 2 | 0 | 2 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 19 | 2 | 0 | 4 | 15 | 0 | 5 | 0 | 7 | 7 | 1 | 6 | 12 | 0 | 15 |
| 7 | Total No. of Appeal Disposed | | | 17 | 2 | 0 | 4 | 14 | 0 | 5 | 0 | 7 | 0 | 1 | 6 | 12 | 0 | 15 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 3 (4.6%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (7.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 970 | 970 | 990 | 945 | 1060 | 940 | 1422 | 210 | 778 | 2406 | 90 | 660 | 1960 | 140 | 2900 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 0 | 0 | 1 | 7 | 1 | 0 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 1 |
| 13 | No.AAs appointed | | | 0 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 1 | 0 | 1 | 1 | 1 | 0 | 1 |
| 14 | Total | | | 0 | 0 | 2 | 9 | 2 | 0 | 1 | 0 | 2 | 1 | 2 | 2 | 4 | 0 | 2 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 2 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 3 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 26.1.39 | Indian Institute of Science Education And Research (IISER) Mohali | 0 | 23 | 23 | 1 | 4 | 4 | 0 (0%) | 0 | 390 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.40 | Indian Institute of Science Education and Research Kolkata | 9 | 36 | 45 | 3 | 0 | 0 | 0 (0%) | 0 | 200 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.41 | Indian Institute of Science Education and Research Thiruvananthapuram | 0 | 25 | 25 | 1 | 1 | 1 | 2 (8%) | 0 | 230 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.42 | Indian Institute of Technology (IIT) Patna | 0 | 38 | 38 | 0 | 1 | 1 | 2 (5.3%) | 0 | 260 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.43 | Indian Institute of Technology (IIT), Bhubaneshwar | 3 | 75 | 78 | 0 | 0 | 0 | 3 (4%) | 0 | 260 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.44 | Indian Institute of Technology (IIT), Indore | 7 | 69 | 76 | 0 | 3 | 3 | 0 (0%) | 0 | 500 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.45 | Indian Institute of Technology (IIT), Mandi | 2 | 37 | 39 | 0 | 0 | 0 | 2 (5.4%) | 0 | 390 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.46 | Indian Institute of Technology (IIT), ROORKEE | 18 | 281 | 299 | 21 | 23 | 23 | 2 (0.7%) | 0 | 23737 | 16 | 1 | 1 | 1 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.47 | Indian Institute of Technology , Mumbai | 32 | 155 | 187 | 4 | 22 | 31 | 6 (3.9%) | 0 | 3669 | 6 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.48 | Indian Institute of Technology Delhi | 29 | 271 | 300 | 7 | 31 | 31 | 20 (7.4%) | 0 | 3562 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.49 | Indian Institute of Technology Gandhinagar | 5 | 40 | 45 | 0 | 6 | 6 | 3 (7.5%) | 0 | 1092 | 5 | 1 | 1 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.50 | Indian Institute of Technology Guwahati | 0 | 66 | 66 | 1 | 10 | 10 | 0 (0%) | 0 | 854 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.51 | Indian Institute of Technology Jodhpur | 2 | 97 | 99 | 0 | 0 | 0 | 0 (0%) | 0 | 795 | 2 | 0 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.52 | Indian Institute of Technology, Kanpur | 0 | 271 | 271 | 3 | 42 | 42 | 86 (31.7%) | 0 | 3081 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.53 | Indian Institute of Technology, Kharagpur | 11 | 356 | 367 | 0 | 43 | 31 | 0 (0%) | 0 | 4549 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.54 | Indira Gandhi National Open University (IGNOU) | 0 | 1222 | 1222 | 9 | 57 | 57 | 5 (0.4%) | 0 | 16135 | 0 | 105 | 45 | 150 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.55 | JAMIA MILLIA ISLAMIA | 129 | 473 | 602 | 3 | 64 | 51 | 44 (9.3%) | 0 | 6352 | 2 | 1 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.56 | Jawaharlal Nehru University, New Delhi | 34 | 575 | 609 | 7 | 86 | 83 | 1 (0.2%) | 0 | 11808 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.57 | Kendriya Hindi Sansthan, Agra | 0 | 76 | 76 | 0 | 1 | 1 | 0 (0%) | 0 | 520 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.58 | Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan | 0 | 22 | 22 | 0 | 0 | 0 | 0 (0%) | 0 | 110 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.59 | Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya | 0 | 158 | 158 | 0 | 25 | 25 | 0 (0%) | 0 | 3968 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.60 | Malavya National Institute of Technology, Jaipur | 7 | 177 | 184 | 1 | 17 | 16 | 0 (0%) | 0 | 2658 | 6 | 1 | 1 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.61 | Maulana Azad National Institute of Technology, Bhopal | 0 | 201 | 201 | 0 | 24 | 24 | 2 (1%) | 0 | 3541 | 12 | 17 | 1 | 1 | 30 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 23 | 23 | 1 | 4 | 4 | 0 (0%) | 0 | 390 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 9 | 36 | 45 | 3 | 0 | 0 | 0 (0%) | 0 | 200 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 25 | 25 | 1 | 1 | 1 | 2 (8%) | 0 | 230 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 38 | 38 | 0 | 1 | 1 | 2 (5.3%) | 0 | 260 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 3 | 75 | 78 | 0 | 0 | 0 | 3 (4%) | 0 | 260 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 7 | 69 | 76 | 0 | 3 | 3 | 0 (0%) | 0 | 500 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 2 | 37 | 39 | 0 | 0 | 0 | 2 (5.4%) | 0 | 390 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 18 | 281 | 299 | 21 | 23 | 23 | 2 (0.7%) | 0 | 23737 | 16 | 1 | 1 | 1 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 32 | 155 | 187 | 4 | 22 | 31 | 6 (3.9%) | 0 | 3669 | 6 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 29 | 271 | 300 | 7 | 31 | 31 | 20 (7.4%) | 0 | 3562 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 5 | 40 | 45 | 0 | 6 | 6 | 3 (7.5%) | 0 | 1092 | 5 | 1 | 1 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 66 | 66 | 1 | 10 | 10 | 0 (0%) | 0 | 854 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 2 | 97 | 99 | 0 | 0 | 0 | 0 (0%) | 0 | 795 | 2 | 0 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 271 | 271 | 3 | 42 | 42 | 86 (31.7%) | 0 | 3081 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 11 | 356 | 367 | 0 | 43 | 31 | 0 (0%) | 0 | 4549 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 1222 | 1222 | 9 | 57 | 57 | 5 (0.4%) | 0 | 16135 | 0 | 105 | 45 | 150 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 129 | 473 | 602 | 3 | 64 | 51 | 44 (9.3%) | 0 | 6352 | 2 | 1 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 34 | 575 | 609 | 7 | 86 | 83 | 1 (0.2%) | 0 | 11808 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 76 | 76 | 0 | 1 | 1 | 0 (0%) | 0 | 520 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 22 | 22 | 0 | 0 | 0 | 0 (0%) | 0 | 110 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 158 | 158 | 0 | 25 | 25 | 0 (0%) | 0 | 3968 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 7 | 177 | 184 | 1 | 17 | 16 | 0 (0%) | 0 | 2658 | 6 | 1 | 1 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 201 | 201 | 0 | 24 | 24 | 2 (1%) | 0 | 3541 | 12 | 17 | 1 | 1 | 30 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **0** | **23** | **23** | **1** | **4** | **4** | **0 (0%)** | **0** | **390** | **0** | **1** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **36** | **45** | **3** | **0** | **0** | **0 (0%)** | **0** | **200** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **2** | **25** | **25** | **1** | **1** | **1** | **2 (8%)** | **0** | **230** | **0** | **1** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **2** | **38** | **38** | **0** | **1** | **1** | **2 (5.3%)** | **0** | **260** | **0** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **3** | **75** | **78** | **0** | **0** | **0** | **3 (4%)** | **0** | **260** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **69** | **76** | **0** | **3** | **3** | **0 (0%)** | **0** | **500** | **0** | **1** | **0** | **0** | **1** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **2** | **37** | **39** | **0** | **0** | **0** | **2 (5.4%)** | **0** | **390** | **0** | **0** | **1** | **1** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **2** | **281** | **299** | **21** | **23** | **23** | **2 (0.7%)** | **0** | **23737** | **16** | **1** | **1** | **1** | **18** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **6** | **155** | **187** | **4** | **22** | **31** | **6 (3.9%)** | **0** | **3669** | **6** | **0** | **1** | **1** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **20** | **271** | **300** | **7** | **31** | **31** | **20 (7.4%)** | **0** | **3562** | **0** | **0** | **0** | **1** | **1** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **3** | **40** | **45** | **0** | **6** | **6** | **3 (7.5%)** | **0** | **1092** | **5** | **1** | **1** | **1** | **7** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **66** | **66** | **1** | **10** | **10** | **0 (0%)** | **0** | **854** | **1** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **97** | **99** | **0** | **0** | **0** | **0 (0%)** | **0** | **795** | **2** | **0** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **120** | **271** | **271** | **3** | **42** | **42** | **86 (31.7%)** | **0** | **3081** | **0** | **0** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **356** | **367** | **0** | **43** | **31** | **0 (0%)** | **0** | **4549** | **0** | **0** | **0** | **0** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **5** | **1222** | **1222** | **9** | **57** | **57** | **5 (0.4%)** | **0** | **16135** | **0** | **105** | **45** | **150** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **44** | **473** | **602** | **3** | **64** | **51** | **44 (9.3%)** | **0** | **6352** | **2** | **1** | **1** | **1** | **4** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **2** | **575** | **609** | **7** | **86** | **83** | **1 (0.2%)** | **0** | **11808** | **1** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **76** | **76** | **0** | **1** | **1** | **0 (0%)** | **0** | **520** | **1** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **22** | **22** | **0** | **0** | **0** | **0 (0%)** | **0** | **110** | **0** | **1** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **9** | **158** | **158** | **0** | **25** | **25** | **0 (0%)** | **0** | **3968** | **0** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **177** | **184** | **1** | **17** | **16** | **0 (0%)** | **0** | **2658** | **6** | **1** | **1** | **1** | **8** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **3** | **201** | **201** | **0** | **24** | **24** | **2 (1%)** | **0** | **3541** | **12** | **17** | **1** | **1** | **30** | **0** | **3** | **0** | **0** | **0** | **0** | **0** | **0** |

| Sr. No | | | | 26.1.62 | 26.1.63 | 26.1.64 | 26.1.65 | 26.1.66 | 26.1.67 | 26.1.68 | 26.1.69 | 26.1.70 | 26.1.71 | 26.1.72 | 26.1.73 | 26.1.74 | 26.1.75 | 26.1.76 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Mizoram University | Motilal Nehru National Institute of Technology Allahabad | Nagaland University | National Book Trust | National Commission for Minority Educational Institutions, | National Council for Promotion of Urdu Language (NCPUL) | National Institute of Industrial Engineering (NITIE), Mumbai | National Institute of Technical Teachers Training and Research Chennai | National Institute of Technical Teachers' Training and Research, Chandigarh | National Institute of Technology, Arunachal Pradesh | National Institute of Technology, Hamirpur | National Institute of Technology, Meghalaya | National Institute of Technology, Raipur | National Institute of Technology, Silchar | National Institute of Technology, Surthkal |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 3 | 8 | 133 | 1 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 14 | 0 |
| 3 | No.of Requests Received during year | | | 101 | 214 | 35 | 43 | 272 | 48 | 47 | 17 | 65 | 60 | 94 | 24 | 93 | 66 | 90 |
| 4 | Total no.of Requests (Column 2+3) | | | 104 | 222 | 168 | 44 | 272 | 51 | 47 | 17 | 65 | 60 | 94 | 26 | 93 | 80 | 90 |
| 5 | No.of Requests transferred to other PAs | | | 4 | 8 | 0 | 0 | 3 | 0 | 0 | 0 | 2 | 0 | 3 | 0 | 1 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 0 | 9 | 0 | 9 | 185 | 6 | 0 | 0 | 19 | 0 | 1 | 0 | 18 | 0 | 4 |
| 7 | Total No. of Appeal Disposed | | | 0 | 2 | 0 | 8 | 179 | 5 | 0 | 0 | 19 | 0 | 1 | 0 | 18 | 0 | 4 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (2.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 3 (3.2%) | 0 (0%) | 1 (1.1%) | 0 (0%) | 3 (3.3%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 3428 | 2251 | 350 | 860 | 3862 | 1100 | 640 | 120 | 2930 | 7200 | 620 | 315 | 1909 | 916 | 2273 |
| 11 | No.CAPIOs appointed | | | 1 | 1 | 4 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 17 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 0 | 1 | 1 |
| 14 | Total | | | 3 | 3 | 6 | 2 | 0 | 2 | 2 | 2 | 1 | 2 | 3 | 2 | 0 | 18 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 3 | 0 | 1 | 0 | 6 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 26.1.77 | National Institute of Technology, Tiruchirappalli | 0 | 0 | 80 | 80 | 0 | 5 | 5 | 0 (0%) | 0 | 860 | 21 | 1 | 1 | 0 | 23 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.78 | National Institute of Technology, Uttarakhand | 0 | 113 | 113 | 113 | 0 | 4 | 4 | 1 (0.9%) | 0 | 2326 | 0 | 1 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 11 |
| 26.1.79 | National University of Educational Planning and Administration (NUEPA) | 0 | 19 | 19 | 19 | 0 | 3 | 3 | 0 (0%) | 0 | 422 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.80 | North Eastern Hill University | 7 | 101 | 108 | 2 | 0 | 0 | 0 | 0 (0%) | 0 | 4342 | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.81 | North Eastern Regional Institute of Science and Technology (NERIST) | 0 | 70 | 70 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 5500 | 1 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.82 | PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur | 0 | 76 | 76 | 0 | 0 | 17 | 17 | 0 (0%) | 0 | 2507 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.83 | Pondicherry University | 2 | 484 | 486 | 10 | 30 | 30 | 52 | 23 (4.8%) | 0 | 5755 | 0 | 23 | 23 | 0 | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 37 |
| 26.1.84 | Rajiv Gandhi University | 0 | 49 | 49 | 0 | 8 | 7 | 7 | 0 (0%) | 0 | 550 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.85 | Sant Longowal Institute of Engineering & Technology (SLIET) | 6 | 77 | 83 | 0 | 16 | 16 | 16 | 0 (0%) | 0 | 2363 | 3 | 1 | 1 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 26.1.86 | School of Planning and Architecture | 20 | 57 | 77 | 0 | 6 | 6 | 6 | 0 (0%) | 0 | 890 | 0 | 9 | 7 | 7 | 16 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.87 | School of Planning and Architecture (SPA), Bhopal | 0 | 9 | 9 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 80 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.88 | School of Planning and Architecture (SPA), VIjayawada | 0 | 18 | 18 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 100 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.89 | Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha | 0 | 34 | 34 | 0 | 16 | 19 | 19 | 2 (5.9%) | 0 | 1212 | 1 | 32 | 1 | 1 | 34 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 26.1.90 | Sikkim University | 0 | 53 | 53 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 856 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.91 | Tezpur University | 0 | 30 | 30 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 511 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.92 | The English and Foreign Languages University | 0 | 90 | 90 | 0 | 8 | 8 | 8 | 0 (0%) | 0 | 2242 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 26.1.93 | University Grants Commission (UGC) | 0 | #### | #### | 2089 | 1199 | 732 | 732 | 19 (0.1%) | 0 | 142115 | 0 | 39 | 24 | 24 | 63 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 19 |
| 26.1.94 | University of Delhi | 57 | 2250 | 2307 | 249 | 345 | 321 | 321 | 9 (0.4%) | 0 | 24571 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 76 |
| 26.1.95 | University of Hyderabad | 0 | 320 | 320 | 0 | 78 | 78 | 78 | 12 (3.8%) | 0 | 6470 | 1 | 12 | 1 | 1 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 |
| 26.1.96 | Visva-Bharati | 0 | 107 | 107 | 0 | 1 | 36 | 36 | 0 (0%) | 0 | 1210 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26.1.97 | Visvesvaraya National Institute of Technology, Nagpur | 0 | 73 | 73 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 694 | 1 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Department Total | **2806** | #### | #### | **8197** | **5312** | **4599** | **4599** | **481 (0.9%)** | **0** | **1025186** | **189** | **1011** | **403** | 1603 | **0** | **3** | **0** | **12** | **38** | **1** | **27** | **14** | **3** | **111** | **0** | **2** | **0** | **423** | **634** | **634** | **481 (0.9%)** | **0** | **1025186** | **189** |
| | Total | **2806** | #### | #### | **8197** | **5312** | **4599** | **4599** | **481 (0.9%)** | **0** | **1025186** | **189** | **1011** | **403** | 1603 | **0** | **3** | **0** | **12** | **38** | **1** | **27** | **14** | **3** | **111** | **0** | **2** | **0** | **423** | **634** | **634** | **481 (0.9%)** | **0** | **1025186** | **189** |

| Sr. No | | | | 27 | 27.1 | 27.2 | 27.3 | 27.4 | 27.5 | 27.6 | 27.7 | 27.8 | 27.9 | 27.10 | 27.11 | 27.12 | 27.13 | 27.14 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Ministry of Information & Broadcasting | Broadcast Engineering Constulatants India Ltd | Central Board of Film Certification(CBFC) | Childrens Film Society India | DG All India Radio | DG, Doordarshan | Directorate of Advertising and Visual Publicity | Directorate of Field Publicity | Directorate of Film Festivals | Electronic Media Monitoring Centre | Film and Television Institute, Pune | Films Division | Indian Institute of Mass Communication | Ministry of Information & Broadcasting | National Film Archives of India (NFAI) |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | | 3 | 0 | 16 | 0 | 0 | 27 | 6 | 0 | 0 | 0 | 4 | 0 | 124 | 0 |
| 3 | No.of Requests Received during year | | | | 39 | 133 | 8 | 1083 | 47 | 177 | 78 | 28 | 35 | 56 | 38 | 23 | 1474 | 0 |
| 4 | Total no.of Requests (Column 2+3) | | | | 42 | 133 | 24 | 1083 | 47 | 204 | 84 | 28 | 35 | 56 | 42 | 23 | 1598 | 0 |
| 5 | No.of Requests transferred to other PAs | | | | 0 | 0 | 0 | 0 | 50 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 863 | 0 |
| 6 | Total No. of Appeal Received | | | | 8 | 10 | 0 | 180 | 162 | 73 | 2 | 0 | 0 | 7 | 1 | 0 | 286 | 0 |
| 7 | Total No. of Appeal Disposed | | | | 8 | 4 | 0 | 180 | 150 | 83 | 2 | 0 | 0 | 7 | 1 | 0 | 324 | 0 |
| 8 | Decisions where Applications for Information rejected | | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 91 (6.2%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | | 520 | 1976 | 10 | 10015 | 18740 | 5390 | 427 | 60 | 70 | 1346 | 2078 | 472 | 24045 | 0 |
| 11 | No.CAPIOs appointed | | | | 5 | 1 | 0 | 0 | 59 | 1 | 0 | 0 | 1 | 4 | 14 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | | | | 5 | 8 | 0 | 245 | 321 | 13 | 23 | 1 | 1 | 4 | 1 | 1 | 27 | 0 |
| 13 | No.AAs appointed | | | | 1 | 1 | 1 | 25 | 24 | 2 | 23 | 0 | 1 | 1 | 1 | 0 | 17 | 0 |
| 14 | Total | | | | 11 | 10 | 1 | 270 | 404 | 16 | 46 | 1 | 3 | 9 | 16 | 1 | 44 | 0 |
| 15 | * | ** | Section 8(1) | (a) | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | | (d) | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 51 | 0 |
| 19 | | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 20 | | | | (f) | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | | (g) | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | | (h) | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | 0 |
| 23 | | | | (i) | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 0 |
| 24 | | | | (j) | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 14 | 0 |
| 25 | | | Other Sections | 9 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | | 11 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 13 | 0 |
| | Total | | | | 0 | 0 | 0 | 0 | 38 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 91 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 27.15 | NFDC | 0 | 6 | 0 | 0 | 1 | 3 | 0 | 0 | 42 | 0 | 0 | 0 | **232** | | | | | | | | | | | | | | |
| 27.16 | P A O IRLA | 20 | 69 | 6 | 21 | 99 | 98 | 391 | 41 | 803 | 0 | 34 | 46 | **4847** | | | | | | | | | | | | | | |
| 27.17 | Photo Division | 20 | 75 | 6 | 21 | 100 | 101 | 391 | 41 | 845 | 0 | 34 | 46 | **5079** | | | | | | | | | | | | | | |
| 27.18 | Pr Accounts Office | 0 | 0 | 0 | 12 | 1 | 14 | 454 | 4 | 39 | 0 | 0 | 0 | **1437** | | | | | | | | | | | | | | |
| 27.19 | Press Council of India | 1 | 9 | 3 | 1 | 0 | 23 | 55 | 4 | 106 | 0 | 0 | 5 | **936** | | | | | | | | | | | | | | |
| 27.20 | Press Information Bureau | 1 | 7 | 3 | 1 | 0 | 23 | 55 | 6 | 100 | 0 | 0 | 5 | **960** | | | | | | | | | | | | | | |
| 27.21 | Prsar Bharati Secretariat | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (0%) | 0 (0%) | 0 (0%) | **92 (1.9%)** | | | | | | | | | | | | | | |
| 27.22 | Publication Division | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 27.23 | Registrar of Newspapers of India | 168 | 1195 | 78 | 230 | 1044 | 760 | 9472 | 310 | 14557 | 0 | 64 | 980 | **94007** | | | | | | | | | | | | | | |
| 27.24 | Research Reference and Training Division | 0 | 4 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 1 | 0 | 0 | **92** | | | | | | | | | | | | | | |
| 27.25 | Satyajit Ray Film and Television Institute | 1 | 4 | 1 | 8 | 0 | 60 | 2 | 3 | 1 | 1 | 1 | 1 | **733** | | | | | | | | | | | | | | |
| 27.26 | Song and Drama Division | 1 | 1 | 1 | 0 | 0 | 18 | 1 | 2 | 1 | 0 | 1 | 1 | **124** | | | | | | | | | | | | | | |
| | **Total** | 2 | 9 | 2 | 8 | 0 | 80 | 3 | 5 | 2 | 2 | 2 | 2 | 949 | | | | | | | | | | | | | | |
| **28** | **Ministry of Labour & Employment** | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **4** | | | | | | | | | | | | | | |
| 28.1 | Board of Arbitration | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.2 | Central Board for Workers Education | 0 | 66 | 9 | 19 | 1 | 1 | 0 | 8 | 6 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.3 | Central Government Industrial Tribunal cum Labour Court, Asansol | 0 | 66 | 9 | 20 | 1 | 1 | 0 | 10 | 8 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.4 | Central Government Industrial Tribunal cum Labour Court, Bangalore | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.5 | Central Government Industrial Tribunal-cum-Labour Court, Ahmedabad | 0 | 25 | 0 | 5 | 0 | 0 | 1 | 1 | 6 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.6 | Central Government Industrial Tribunal-cum-Labour Court, Chandigarh.I | 0 | 25 | 0 | 5 | 0 | 0 | 1 | 1 | 8 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.7 | Central Government Industrial Tribunal-cum-Labour Court, Ernakulam, Cochin | 0 (0%) | 0 (0%) | 0 (0%) | 9 (47.4%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | **0** | | | | | | | | | | | | | | |
| 28.8 | Central Government Industrial Tribunal-cum-Labour Court, Guwahati | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| 28.9 | Central Government Industrial Tribunal-cum-Labour Court, Kolkata | 0 | 1274 | 0 | 210 | 0 | 10 | 0 | 0 | 20 | 0 | 1 | 1 | **0** | | | | | | | | | | | | | | |
| | | 0 | 1 | 1 | 0 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | **1** | | | | | | | | | | | | | | |
| | | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | **0** | | | | | | | | | | | | | | |
| | | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 2 | 2 | 2 | **2** | | | | | | | | | | | | | | |
| | | 2 | 3 | 2 | 2 | 2 | 3 | 2 | 2 | 2 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **10** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **3** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **14** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **8** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **20** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **14** | | | | | | | | | | | | | | |
| | | 0 | 0 | 0 | 9 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | **131** | | | | | | | | | | | | | | |

| Sr. No | | | | 28.10 | 28.11 | 28.12 | 28.13 | 28.14 | 28.15 | 28.16 | 28.17 | 28.18 | 28.19 | 28.20 | 28.21 | 28.22 | | 29 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Central Government Industrial Tribunal-cum-Labour Court, Lucknow | Central Govt. Industrial Tribunal cum Labour court, Chennai | CGIT no. I, Dhanbad | CGIT no. I, Mumbai | CGIT no. II, Dhanbad | CGIT no. II, Chandigarh | CGIT no.I I, Mumbai | Directorate General Factory Advice Service and Labour Institutes | Employees Provident Fund Organisation | Labour Bureau | Ministry of Labour & Employment | Office of The Chief Labour Commissioner (Central) | V.V. Giri National Labour Institute | Total | Ministry of Law & Justice |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 15 | 963 | 4 | 0 | 10 | 0 | **1000** | |
| 3 | No.of Requests Received during year | | | 6 | 10 | 4 | 11 | 4 | 10 | 9 | 45 | 27352 | 98 | 4539 | 319 | 12 | **32529** | |
| 4 | Total no.of Requests (Column 2+3) | | | 6 | 10 | 5 | 13 | 4 | 10 | 9 | 60 | 28315 | 102 | 4539 | 329 | 12 | **33529** | |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 1331 | 0 | 309 | 60 | 0 | **1710** | |
| 6 | Total No. of Appeal Received | | | 2 | 1 | 2 | 0 | 1 | 0 | 6 | 14 | 2419 | 9 | 352 | 14 | 3 | **2861** | |
| 7 | Total No. of Appeal Disposed | | | 2 | 1 | 2 | 0 | 1 | 0 | 6 | 13 | 2526 | 9 | 352 | 14 | 3 | **2969** | |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (25%) | 0 (0%) | 1 (11.1%) | 1 (2.2%) | 2015 (7.4%) | 0 (0%) | 71 (1.6%) | 0 (0%) | 0 (0%) | **2098 (6.4%)** | |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 70 | 50 | 40 | 160 | 30 | 0 | 145 | 780 | 296486 | 400 | 20853 | 3997 | 1520 | **326045** | |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 0 | 1 | 0 | 1 | 0 | 15 | 66 | 1 | 0 | 1 | 0 | **89** | |
| 12 | No.CPIOs appointed | | | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 117 | 1 | 26 | 1 | 0 | **161** | |
| 13 | No.AAs appointed | | | 0 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 46 | 1 | 15 | 1 | 0 | **74** | |
| 14 | Total | | | 1 | 0 | 2 | 2 | 1 | 3 | 2 | 17 | 229 | 3 | 41 | 3 | 0 | 324 | |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 129 | 0 | 0 | 0 | 0 | **133** | |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 11 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | **15** | |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 0 | **8** | |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 166 | 0 | 0 | 0 | 0 | **166** | |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 247 | 0 | 0 | 0 | 0 | **247** | |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 51 | 0 | 0 | 0 | 0 | **52** | |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 24 | 0 | 0 | 0 | 0 | **26** | |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 100 | 0 | 0 | 0 | 0 | **100** | |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 305 | 0 | 0 | 0 | 0 | **307** | |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | **10** | |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | 0 | 0 | 0 | 0 | **9** | |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 321 | 0 | 0 | 0 | 0 | **321** | |
| 28 | | | (Others) | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 1295 | 0 | 71 | 0 | 0 | **1369** | |
| | Total | | | **1** | **0** | **0** | **0** | **11** | **0** | **1** | **1** | **2669** | **0** | **71** | **0** | **0** | **2763** | |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| 29.1 | | |

| Sr. No | | | | 30.13 | 30.14 | 30.15 | 30.16 | 30.17 | 30.18 | 30.19 | 30.20 | 30.21 | 30.22 | 30.23 | 30.24 | 30.25 | 30.26 | 30.27 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | M S M E TESTING CENTRE NEW DELHI | Mahatma Gandhi Institute for Rural Industrialisation (MGIRI) | MEME DI Gangtok | Ministry of Micro, Small and Medium Enterprises | MSME TOOL ROOM HYDERABAD CITD | MSME Development Institute Agra | MSME Development Institute Chennai | MSME Development Institute karnal | MSME Development Institute,Kolkata | MSME DI JAIPUR | MSME DI SOLAN | MSME DI Guwahati | MSME DI KANPUR | MSME DIVELOPMENT INSTITUTE INDORE | MSME Testing Centre Kolkata |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 1 | 0 | 4 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 0 | 2 | 1 | 404 | 7 | 1 | 26 | 5 | 6 | 10 | 0 | 4 | 15 | 2 | 0 |
| 4 | Total no.of Requests (Column 2+3) | | | 0 | 3 | 1 | 408 | 7 | 1 | 26 | 6 | 6 | 10 | 0 | 5 | 15 | 2 | 0 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 1 | 0 | 267 | 0 | 0 | 2 | 0 | 0 | 1 | 0 | 1 | 0 | 1 | 0 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 13 | 1 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 3 | 0 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 13 | 1 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 3 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 1 (0.2%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 20 | 10 | 3572 | 480 | 10 | 170 | 50 | 24 | 114 | 0 | 10 | 5980 | 84 | 0 |
| 11 | No.CAPIOs appointed | | | 0 | 1 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 10 | 4 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 0 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 7 | 1 | 1 | 1 | 1 | 0 | 1 | 0 | 0 | 1 | 0 | 1 |
| 14 | Total | | | 2 | 3 | 2 | 17 | 9 | 2 | 2 | 2 | 0 | 2 | 2 | 1 | 2 | 0 | 2 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 30.28 | 30.29 | 30.30 | 30.31 | 30.32 | 30.33 | 30.34 | 30.35 | 30.36 | 30.37 | 30.38 | 30.39 | 30.40 | 30.41 | 30.42 | 30.43 | 30.44 | 30.45 | 30.46 | 30.47 | 30.48 | 30.49 | |
| **MSME Testing Centre, Chennai** | **MSME tool room Ahmedabad** | **MSME Tool Room Indore** | **MSMEDI Patna** | **MSMEDI Thrissur** | **MSMEDI, Cuttack** | **MSMETI Ettumanoor** | **PPDC Agra** | **PPDC Meerut** | **RTC-Mumbai** | **SEPTI Trivulla** | **SISI Agartala** | **SISI Allahabad** | **SISI Haldwani** | **SISI-Goa** | **SISI-Jammu** | **SISI-Mumabi** | **SISI-Nagpur** | **SISI-New Delhi** | **SISI-Raipur** | **The National Institute for Entrepreneurship And Small Business Development (NIESBUD)** | **The National Small Industries Corporation Ltd** | **Total** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 4 | **19** |
| 0 | 8 | 5 | 6 | 7 | 3 | 0 | 5 | 1 | 0 | 0 | 4 | 12 | 4 | 0 | 3 | 10 | 5 | 4 | 9 | 4 | 68 | **2027** |
| 0 | 8 | 5 | 6 | 7 | 3 | 0 | 5 | 1 | 0 | 0 | 7 | 12 | 4 | 0 | 3 | 10 | 5 | 5 | 9 | 4 | 72 | **2046** |
| 2 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | **358** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 10 | **156** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 12 | **156** |
| 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 2 (20%) | 0 (0%) | 1 (25%) | 0 (0%) | 0 (0%) | 9 (13.2%) | **140 (6.9%)** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 70 | 300 | 20 | 30 | 10 | 0 | 40 | 10 | 0 | 0 | 0 | 0 | 30 | 10 | 30 | 0 | 56 | 60 | 30 | 10 | 830 | **45327** |
| 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 2 | 0 | 1 | 1 | 0 | 1 | 0 | 0 | 0 | 64 | **89** |
| 1 | 0 | 1 | 1 | 1 | 3 | 1 | 1 | 1 | 1 | 0 | 1 | 2 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 69 | **242** |
| 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 0 | 1 | 0 | 2 | 1 | 1 | 0 | 1 | 0 | 23 | **96** |
| 2 | 1 | 2 | 2 | 2 | 4 | 2 | 2 | 2 | 1 | 2 | 2 | 4 | 2 | 1 | 4 | 2 | 3 | 1 | 2 | 0 | 156 | 427 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | **2** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | **7** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 1 | 0 | 0 | 4 | **136** |
| **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **2** | **0** | **1** | **0** | **0** | **13** | **146** |

| Sr. No | | 31 | 31.1 | 31.2 | 31.3 | 31.4 | 31.5 | 31.6 | 31.7 | 31.8 | | 32 | 32.1 | 32.2 | 32.3 | 32.4 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | Ministry of Mines | Geological Survey of India | Hindustan Copper Ltd. | Indian Bureau of Mines | Jawaharlal Nehru Aluminium Research Development and Design Centre. | Mineral Exploration Corporation Ltd. | Ministry of Mines | National Aluminium Company Ltd. | National Institute of Miners Health | Total | Ministry of Minority Affairs | Central Wakf Council | Dargah Committee, Dargah Khwaja Saheb | Maulana Azad Education Foundation | Ministry of Minority Affairs |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | 0 | 8 | 6 | 0 | 1 | 27 | 15 | 0 | **57** | | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | 1013 | 329 | 311 | 2 | 41 | 488 | 182 | 1 | **2367** | | 28 | 135 | 70 | 445 |
| 4 | Total no.of Requests (Column 2+3) | | 1013 | 337 | 317 | 2 | 42 | 515 | 197 | 1 | **2424** | | 28 | 135 | 70 | 445 |
| 5 | No.of Requests transferred to other PAs | | 0 | 1 | 155 | 0 | 0 | 147 | 0 | 0 | **303** | | 0 | 0 | 0 | 46 |
| 6 | Total No. of Appeal Received | | 110 | 46 | 35 | 1 | 5 | 46 | 25 | 0 | **268** | | 0 | 26 | 0 | 16 |
| 7 | Total No. of Appeal Disposed | | 110 | 47 | 35 | 1 | 5 | 39 | 25 | 0 | **262** | | 0 | 26 | 0 | 14 |
| 8 | Decisions where Applications for Information rejected | | 0 (0%) | 38 (11.6%) | 30 (9.6%) | 1 (50%) | 3 (7.3%) | 13 (2.7%) | 20 (11%) | 0 (0%) | **105 (4.4%)** | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | 0 | 5252 | 18743 | 710 | 1518 | 11414 | 7392 | 20 | **45049** | | 190 | 5905 | 370 | 3801 |
| 11 | No.CAPIOs appointed | | 10 | 0 | 0 | 0 | 0 | 0 | 9 | 1 | **20** | | 1 | 0 | 1 | 13 |
| 12 | No.CPIOs appointed | | 18 | 6 | 31 | 1 | 1 | 11 | 1 | 1 | **70** | | 1 | 1 | 1 | 13 |
| 13 | No.AAs appointed | | 10 | 1 | 4 | 1 | 1 | 17 | 1 | 1 | **36** | | 1 | 1 | 1 | 8 |
| 14 | Total | | 38 | 7 | 35 | 2 | 2 | 28 | 11 | 3 | 126 | | 3 | 2 | 3 | 34 |
| 15 | * ** Section 8(1) (a) | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | 0 | 0 | 0 | 0 |
| 16 | * ** Section 8(1) (b) | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 |
| 17 | * ** Section 8(1) (c) | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 |
| 18 | * ** Section 8(1) (d) | | 0 | 2 | 3 | 0 | 2 | 11 | 2 | 0 | **20** | | 0 | 0 | 0 | 0 |
| 19 | * ** Section 8(1) (e) | | 0 | 4 | 0 | 1 | 1 | 0 | 0 | 0 | **6** | | 0 | 0 | 0 | 0 |
| 20 | * ** Section 8(1) (f) | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | 0 | 0 | 0 | 0 |
| 21 | * ** Section 8(1) (g) | | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | | 0 | 0 | 0 | 0 |
| 22 | * ** Section 8(1) (h) | | 0 | 0 | 2 | 1 | 0 | 1 | 0 | 0 | **4** | | 0 | 0 | 0 | 0 |
| 23 | * ** Section 8(1) (i) | | 0 | 3 | 0 | 0 | 0 | 1 | 0 | 0 | **4** | | 0 | 0 | 0 | 0 |
| 24 | * ** Section 8(1) (j) | | 0 | 6 | 8 | 0 | 1 | 0 | 6 | 0 | **21** | | 0 | 0 | 0 | 0 |
| 25 | * ** Other Sections 9 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 |
| 26 | * ** Other Sections 11 | | 0 | 0 | 3 | 1 | 0 | 0 | 1 | 0 | **5** | | 0 | 0 | 0 | 0 |
| 27 | * ** Other Sections 24 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 |
| 28 | * ** Other Sections (Others) | | 0 | 29 | 14 | 0 | 0 | 0 | 11 | 0 | **54** | | 0 | 0 | 0 | 0 |
| | Total | | **0** | **48** | **30** | **3** | **4** | **13** | **20** | **0** | **118** | | **0** | **0** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | |

| Sr. No | | | | 36.3.1 | 36.3.2 | 36.3.3 | 36.3.4 | 36.3.5 | 36.3.6 | | | 37 | 37.1 | 37.2 | 37.3 | 37.4 | 37.5 | 37.6 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Central Information Commission | Central Vigilance Commission | Department of Personnel & Training | ISTM | LBSNAA | Union Public Service Commission | Department Total | Total | Ministry of Petroleum & Natural Gas | Balmer Lawrie & Co. Ltd. | Bharat Petroleum Corporation Limited (BPCL) | Biecco Lawrie Limited | Centre for High Technology (CHT) | Chennai Petroleum Corporation Limited (CPCL) | Directorate General of Hydrocarbons |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 151 | 100 | 1975 | 0 | 0 | 114 | **2340** | **2370** | | 10 | 193 | 0 | 1 | 0 | 5 |
| 3 | No.of Requests Received during year | | | 2667 | 2083 | 12081 | 21 | 43 | 6219 | **23114** | **24524** | | 42 | 3136 | 4 | 1 | 25 | 62 |
| 4 | Total no.of Requests (Column 2+3) | | | 2818 | 2183 | 14056 | 21 | 43 | 6333 | **25454** | **26894** | | 52 | 3329 | 4 | 2 | 25 | 67 |
| 5 | No.of Requests transferred to other PAs | | | 23 | 305 | 3214 | 4 | 0 | 130 | **3676** | **4080** | | 0 | 5 | 0 | 0 | 0 | 2 |
| 6 | Total No. of Appeal Received | | | 682 | 413 | 1685 | 8 | 0 | 822 | **3610** | **3725** | | 7 | 1131 | 0 | 0 | 1 | 0 |
| 7 | Total No. of Appeal Disposed | | | 594 | 414 | 751 | 7 | 0 | 816 | **2582** | **2718** | | 11 | 1130 | 0 | 1 | 1 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 241 (11.6%) | 34 (0.3%) | 0 (0%) | 0 (0%) | 1836 (29.5%) | **2111 (9.1%)** | **2309 (9.4%)** | | 2 (4.8%) | 48 (1.5%) | 0 (0%) | 0 (0%) | 7 (28%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | **0** | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 25763 | 30414 | 143068 | 70 | 350 | 54161 | **253826** | **265087** | | 1134 | 26994 | 30 | 0 | 182 | 3036 |
| 11 | No.CAPIOs appointed | | | 0 | 15 | 0 | 0 | 1 | 0 | **16** | **16** | | 0 | 0 | 1 | 0 | 0 | 1 |
| 12 | No.CPIOs appointed | | | 18 | 21 | 62 | 1 | 1 | 30 | **133** | **157** | | 1 | 85 | 1 | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 34 | 1 | 0 | 10 | **47** | **57** | | 1 | 11 | 1 | 1 | 2 | 1 |
| 14 | Total | | | 19 | 37 | 96 | 2 | 2 | 40 | 196 | 230 | | 2 | 96 | 3 | 2 | 3 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | **0** | **0** | | 1 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | **0** | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 23 | **23** | **23** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 998 | **998** | **998** | | 0 | 58 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 1 | 0 | 0 | 0 | 64 | **65** | **65** | | 0 | 35 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 59 | 0 | 0 | 0 | 77 | **136** | **136** | | 0 | 11 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 11 | 0 | 0 | 0 | 41 | **52** | **52** | | 0 | 2 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 89 | 0 | 0 | 0 | 7 | **96** | **96** | | 0 | 31 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 3 | 3 | 0 | 0 | 25 | **31** | **31** | | 0 | 16 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 29 | 17 | 0 | 0 | 142 | **188** | **188** | | 0 | 76 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 21 | 1 | 0 | 0 | 3 | **25** | **25** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | **0** | | 0 | 0 | 0 | 0 | 0 | 4 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | **0** | | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 28 | 13 | 0 | 0 | 518 | **559** | **757** | | 1 | 22 | 0 | 0 | 7 | 0 |
| | Total | | | **0** | **241** | **34** | **0** | **0** | **1898** | **2173** | **2371** | | **2** | **251** | **0** | **0** | **7** | **4** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 37.7 | Engineers India Limited (EIL) | 20 | 10 | 0 | 0 | 619 | 15 | 7 | 69 | 0 | 0 | 2 | 4 | 0 | 0 | **955** | | 3 | 0 | 1 | 2 | 0 | 0 | 18 |
| 37.8 | GAIL (India) Limited | 172 | 367 | 34 | 9874 | 10988 | 56 | 108 | 1762 | 6 | 12 | 12 | 39 | 6 | 118 | **26824** | | 8 | 850 | 23 | 33 | 122 | 51 | 326 |
| 37.9 | GAIL Gas Limited | 192 | 377 | 34 | 9874 | 11607 | 71 | 115 | 1831 | 6 | 12 | 14 | 43 | 6 | 118 | **27779** | | 11 | 850 | 24 | 35 | 122 | 51 | 344 |
| 37.10 | Hindustan Petroleum Corporation Limited (HPCL) | 4 | 4 | 2 | 0 | 319 | 0 | 0 | 16 | 4 | 2 | 3 | 15 | 0 | 2 | **378** | | 0 | 0 | 0 | 9 | 18 | 0 | 6 |
| 37.11 | Indian Oil Corporation Limited (IOCL) | 30 | 77 | 5 | 474 | 1058 | 0 | 12 | 256 | 2 | 0 | 0 | 5 | 0 | 0 | **3058** | | 0 | 50 | 4 | 2 | 15 | 13 | 52 |
| 37.12 | Mangalore Refinery and Petrochemicals Limited (MRPL) | 17 | 70 | 5 | 474 | 1115 | 0 | 11 | 311 | 2 | 0 | 0 | 4 | 0 | 0 | **3152** | | 0 | 50 | 5 | 2 | 15 | 13 | 57 |
| 37.13 | Numaligarh Refinery Limited (NRL) | 4 (2.3%) | 0 (0%) | 1 (2.9%) | 1223 (12.4%) | 1284 (11.7%) | 0 (0%) | 12 (11.1%) | 505 (28.7%) | 0 (0%) | 1 (8.3%) | 1 (8.3%) | 0 (0%) | 0 (0%) | 0 (0%) | **3088 (11.5%)** | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 19 (37.3%) | 21 (6.4%) |
| 37.14 | Oil & Natural Gas Corporation Limited (ONGC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | **Ministry of Power** | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 37.15 | Oil Industry Development Board (OIDB) | 2317 | 10500 | 3462 | 33988 | 110730 | 3575 | 2883 | 30381 | 190 | 160 | 110 | 4160 | 584 | 3820 | **238236** | | 60 | 22521 | 398 | 554 | 2800 | 560 | 5584 |
| 37.16 | Oil Industry Safety Directorate (OISD) under MOPNG | 0 | 41 | 12 | 0 | 45 | 1 | 1 | 22 | 0 | 1 | 0 | 1 | 1 | 1 | **128** | | 1 | 8 | 1 | 0 | 0 | 1 | 0 |
| 37.17 | ONGC Videsh Limited (OVL) | 1 | 1 | 1 | 186 | 45 | 2 | 1 | 2 | 1 | 1 | 1 | 1 | 1 | 1 | **335** | | 0 | 8 | 12 | 2 | 51 | 1 | 11 |
| 37.18 | Petroleum and Natural Gas Regulatory Board (PNGRB) | 1 | 7 | 1 | 34 | 34 | 1 | 1 | 1 | 1 | 2 | 1 | 1 | 1 | 1 | **104** | | 1 | 8 | 1 | 1 | 34 | 1 | 1 |
| 37.19 | Petroleum Conservation Research Association | 2 | 49 | 14 | 220 | 124 | 4 | 3 | 25 | 2 | 4 | 2 | 3 | 3 | 3 | 567 | | 2 | 24 | 14 | 3 | 85 | 3 | 12 |
| 37.20 | Petroleum Planning & Analysis Cell (PPAC) | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | **6** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 296 | 354 | 2 | 6 | 26 | 0 | 1 | 1 | 2 | 0 | 0 | **746** | | 0 | 0 | 0 | 0 | 0 | 0 | 9 |
| | | 0 | 0 | 1 | 4 | 365 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **407** | | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| | | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **13** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 22 | 97 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **122** | | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| | | 0 | 0 | 0 | 66 | 196 | 0 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | **298** | | 0 | 0 | 0 | 0 | 0 | 6 | 1 |
| | | 0 | 0 | 0 | 9 | 65 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **91** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 149 | 391 | 2 | 4 | 82 | 0 | 0 | 0 | 0 | 0 | 0 | **704** | | 0 | 0 | 0 | 0 | 0 | 11 | 2 |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 0 | 0 | 0 | 24 | 141 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | **170** | | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| | | 0 | 0 | 0 | 0 | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **24** | | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | 4 | 0 | 0 | 653 | 700 | 0 | 0 | 390 | 0 | 0 | 0 | 0 | 0 | 0 | **1777** | | 0 | 0 | 0 | 0 | 0 | 0 | 6 |
| | | **4** | **0** | **1** | **1226** | **2335** | **5** | **14** | **505** | **0** | **1** | **1** | **3** | **0** | **0** | **4359** | | **0** | **0** | **0** | **0** | **0** | **19** | **21** |

| 38 | | 38.1 | Appellate Tribunal for Electricity |
|---|---|---|---|
| | | 38.2 | Bhakra Beas Management Board |
| | | 38.3 | Bureau of Energy Efficiency |
| | | 38.4 | Central Electricity Regulatory Commission |
| | | 38.5 | Central Electricity Authority |
| | | 38.6 | Central Power Research Institute |
| | | 38.7 | Damodar Valley Corp. |

| Sr. No | | | | 38.8 | 38.9 | 38.10 | 38.11 | 38.12 | 38.13 | 38.14 | 38.15 | 38.16 | 38.17 | | 39 | 39.1 | 39.2 | 39.3 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Ministry of Power | National Power Training Institute | National Thermal Power Corporation Ltd. | NHPC Ltd. | North Eastern Electric Power Corporation | Power Finance Corporation Ltd. | Power Grid Corporation of India Ltd. | Rural Electrification Corporation Ltd. | Sutluj Jal Vidyut Nigam(NJPC) | THDC INDIA LIMITED | Total | Ministry of Railways | Bharat Wagon Engineer Company Ltd | Braithwaite and Co Ltd | Burn Standrad Co. Ltd. (Subs BBUNL) |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 17 | 55 | 10 | 7 | 1 | 37 | 2 | 0 | 24 | **177** | | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 1011 | 42 | 1214 | 394 | 33 | 102 | 972 | 244 | 76 | 106 | **5607** | | 10 | 22 | 11 |
| 4 | Total no.of Requests (Column 2+3) | | | 1011 | 59 | 1269 | 404 | 40 | 103 | 1009 | 246 | 76 | 130 | **5784** | | 10 | 22 | 11 |
| 5 | No.of Requests transferred to other PAs | | | 427 | 5 | 19 | 6 | 0 | 0 | 8 | 0 | 12 | 2 | **512** | | 0 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 86 | 2 | 390 | 63 | 0 | 9 | 67 | 20 | 7 | 14 | **794** | | 0 | 2 | 1 |
| 7 | Total No. of Appeal Disposed | | | 86 | 3 | 374 | 61 | 0 | 7 | 62 | 20 | 7 | 14 | **776** | | 0 | 2 | 1 |
| 8 | Decisions where Applications for Information rejected | | | 348 (34.4%) | 12 (28.6%) | 258 (21.3%) | 45 (11.4%) | 8 (24.2%) | 16 (15.7%) | 89 (9.2%) | 4 (1.6%) | 15 (19.7%) | 0 (0%) | **835 (14.9%)** | | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 24022 | 1070 | 17142 | 13360 | 300 | 870 | 12076 | 2096 | 1210 | 1050 | **105673** | | 80 | 280 | 0 |
| 11 | No.CAPIOs appointed | | | 0 | 1 | 45 | 40 | 0 | 1 | 0 | 19 | 1 | 4 | **122** | | 1 | 3 | 2 |
| 12 | No.CPIOs appointed | | | 26 | 1 | 1 | 1 | 0 | 1 | 16 | 1 | 1 | 1 | **134** | | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 13 | 8 | 1 | 1 | 0 | 1 | 16 | 1 | 1 | 1 | **90** | | 1 | 1 | 1 |
| 14 | Total | | | 39 | 10 | 47 | 42 | 0 | 3 | 32 | 21 | 3 | 6 | 346 | | 3 | 5 | 4 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 3 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | **6** | | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 |
| 18 | | | (d) | 1 | 0 | 63 | 4 | 2 | 0 | 0 | 0 | 5 | 0 | **84** | | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 1 | 12 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | **16** | | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **6** | | 0 | 0 | 0 |
| 22 | | | (h) | 12 | 0 | 5 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | **25** | | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **8** | | 0 | 0 | 0 |
| 24 | | | (j) | 2 | 4 | 115 | 18 | 0 | 0 | 0 | 3 | 0 | 2 | **157** | | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **5** | | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 |
| 28 | | | (Others) | 333 | 9 | 52 | 16 | 6 | 16 | 89 | 0 | 10 | 1 | **538** | | 0 | 0 | 0 |
| | Total | | | **348** | **22** | **258** | **45** | **8** | **16** | **89** | **4** | **15** | **3** | **848** | | **0** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 39.4 | Centre for Railway Information System (CRIS) | 0 | 142 | 142 | 43 | 6 | 6 | 3 (2.1%) | 0 | 2643 | 1 | 1 | 3 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.5 | Container Corporation of India Ltd. | 17 | 243 | 260 | 18 | 37 | 34 | 12 (4.9%) | 0 | 5141 | 9 | 9 | 19 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.6 | DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED | 10 | 251 | 261 | 25 | 20 | 21 | 13 (5.2%) | 0 | 5420 | 1 | 1 | 1 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.7 | Indian Railway Catering & Tourism Corpn .Ltd. | 11 | 943 | 954 | 39 | 21 | 21 | 1 (0.1%) | 0 | 6661 | 0 | 15 | 6 | 0 | 0 | 0 | 21 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.8 | Indian Railway Finance Corporation Ltd. | 1 | 33 | 34 | 0 | 0 | 0 | 0 (0%) | 0 | 190 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.9 | IRCON International Limited | 10 | 133 | 143 | 5 | 20 | 19 | 33 (24.8%) | 0 | 7894 | 1 | 5 | 3 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.10 | Konkan Railway | 11 | 187 | 198 | 13 | 34 | 37 | 0 (0%) | 0 | 2747 | 0 | 3 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.11 | Mumbai Railway Vikas Corporation Ltd. | 0 | 74 | 74 | 5 | 5 | 5 | 0 (0%) | 0 | 1658 | 1 | 1 | 3 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.12 | Rail India Technical & Economic Services (RITES) Ltd. | 7 | 178 | 185 | 11 | 44 | 47 | 33 (18.5%) | 0 | 8300 | 36 | 1 | 1 | 1 | 38 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.13 | Rail Tel Corporation of India Ltd. | 5 | 63 | 68 | 0 | 6 | 5 | 5 (7.9%) | 0 | 490 | 1 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39.14 | Rail Vikas Nigam Ltd. | 0 | 39 | 39 | 3 | 5 | 5 | 0 (0%) | 0 | 988 | 17 | 0 | 0 | 0 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | **72** | **2329** | **2401** | **162** | **201** | **203** | **100 (4.3%)** | **0** | **42492** | **73** | **41** | **20** | **8** | **8** | **0** | **4** | **0** | **0** | **40** | **6** | **1** | **0** | **38** |
| **40** | **Ministry of Road Transport & Highways** | | | | | | | | | | | | | | | | | | | | | | | |
| 40.1 | Ministry of Road Transport & Highways | 987 | 3740 | 4727 | 298 | 239 | 103 | 2 (0.1%) | 0 | 23970 | 0 | 70 | 29 | 99 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | **987** | **3740** | **4727** | **298** | **239** | **103** | **2 (0.1%)** | **0** | **23970** | **0** | **70** | **29** | **99** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **2** |
| **41** | **Ministry of Rural Development** | | | | | | | | | | | | | | | | | | | | | | | |
| **41.1** | **Department of Land Resources** | | | | | | | | | | | | | | | | | | | | | | | |
| 41.1.1 | Department of Land Resources | 0 | 258 | 258 | 102 | 2 | 2 | 0 (0%) | 0 | 570 | 0 | 6 | 6 | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Department Total | **0** | **258** | **258** | **102** | **2** | **2** | **0 (0%)** | **0** | **570** | **0** | **6** | **6** | **12** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| **41.2** | **Department of Rural Development** | | | | | | | | | | | | | | | | | | | | | | | |
| 41.2.1 | CAPART | 0 | 27 | 27 | 0 | 4 | 3 | 11 (40.7%) | 0 | 480 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **38** |
| 41.2.2 | Department of Rural Development | 0 | 538 | 538 | 56 | 31 | 31 | 0 (0%) | 0 | 15535 | 0 | 26 | 26 | 52 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 41.2.3 | National Rural Roads of Development Agency | 2 | 13 | 15 | 10 | 0 | 0 | 0 (0%) | 0 | 210 | 4 | 1 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |

| Sr. No | | | | Department Total | Total | 42 | 42.1 | 42.1.1 | 42.1.2 | 42.1.3 | 42.1.4 | 42.1.5 | 42.1.6 | 42.1.7 | 42.1.8 | 42.1.9 | | 42.2 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | | | Ministry of Science & Technology | Department of Bio-Technology | Center of Innovative and Applied Bioprocessing Mohali | Department of Bio-Technology | Institute of Life Sciences(ILS) | Natinal Institute of Animal Biotechnolgy(NIAB) | National Agri Food Biotechnology Institute (NABI) | National Brain Research Centre(NBRC) | National Centre for Cell Science(NCCS) | National Institute of Immunology (NII) | National Institute of Plant Genome Researchc (NIPGR) | Department Total | Department of Science & Technology |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 2 | 2 | | | 0 | 30 | 0 | 0 | 0 | 0 | 0 | 173 | 0 | 203 | |
| 3 | No.of Requests Received during year | | | 578 | 836 | | | 2 | 160 | 1 | 6 | 3 | 12 | 2 | 15 | 5 | 206 | |
| 4 | Total no.of Requests (Column 2+3) | | | 580 | 838 | | | 2 | 190 | 1 | 6 | 3 | 12 | 2 | 188 | 5 | 409 | |
| 5 | No.of Requests transferred to other PAs | | | 66 | 168 | | | 0 | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 13 | |
| 6 | Total No. of Appeal Received | | | 35 | 37 | | | 0 | 9 | 0 | 0 | 0 | 0 | 3 | 1 | 0 | 13 | |
| 7 | Total No. of Appeal Disposed | | | 34 | 36 | | | 0 | 6 | 0 | 0 | 0 | 0 | 3 | 2 | 0 | 11 | |
| 8 | Decisions where Applications for Information rejected | | | 11 (1.9%) | 11 (1.3%) | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 16225 | 16795 | | | 30 | 880 | 10 | 0 | 30 | 544 | 60 | 398 | 355 | 2307 | |
| 11 | No.CAPIOs appointed | | | 4 | 4 | | | 0 | 29 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 31 | |
| 12 | No.CPIOs appointed | | | 28 | 34 | | | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 8 | |
| 13 | No.AAs appointed | | | 28 | 34 | | | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 8 | |
| 14 | Total | | | 60 | 72 | | | 2 | 29 | 3 | 2 | 2 | 3 | 2 | 2 | 2 | 47 | |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 16 | | | (b) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 17 | | | (c) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 18 | | | (d) | 9 | 9 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 3 | |
| 19 | | | (e) | 9 | 9 | | | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 2 | |
| 20 | | | (f) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 21 | | | (g) | 0 | 0 | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 22 | | | (h) | 10 | 10 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 23 | | | (i) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 24 | | | (j) | 10 | 10 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 25 | | | Other Sections 9 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 26 | | | 11 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | |
| 27 | | | 24 | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 28 | | | (Others) | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | Total | | | 38 | 38 | | | 2 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 4 | 7 | |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 42.2.1 | Aryabhatta Research Institute of Observational Sciences | 0 | 25 | 25 | 0 | 0 | 0 | 0 (0%) | 0 | 1040 | 0 | 1 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.2 | Birbal Sahni Institute of Palaeobotany | 1 | 22 | 23 | 0 | 4 | 3 | 2 (9.1%) | 0 | 1196 | 0 | 2 | 1 | 1 | 4 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 5 |
| 42.2.3 | Bose Institute | 41 | 23 | 64 | 0 | 5 | 0 | 5 (21.7%) | 0 | 200 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 42.2.4 | Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research) | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.5 | Department of Science & Technology | 73 | 1630 | 1703 | 234 | 111 | 101 | 126 (7.7%) | 0 | 14938 | 0 | 0 | 27 | 1 | 28 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 126 |
| 42.2.6 | Indian Academy of Sciences | 0 | 2 | 2 | 0 | 0 | 0 | 0 (0%) | 0 | 20 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.7 | Indian Institute of Geomagnetism | 0 | 6 | 6 | 0 | 0 | 0 | 1 (16.7%) | 0 | 1902 | 0 | 0 | 1 | 1 | 2 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 42.2.8 | Indian National Science Academy | 0 | 11 | 11 | 0 | 3 | 2 | 2 (18.2%) | 0 | 204 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 42.2.9 | Indian National Academy of Engg. | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.10 | Indian Science Congress Association | 0 | 4 | 4 | 1 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.11 | Internationa Advanced Research Centre for Powder Metallurgy | 0 | 5 | 5 | 0 | 1 | 1 | 0 (0%) | 0 | 80 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.12 | National Academy of Sciences | 0 | 4 | 4 | 0 | 0 | 0 | 0 (0%) | 0 | 40 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.13 | S.N. Bose National Centre for Basic Sciences | 0 | 4 | 4 | 0 | 0 | 0 | 0 (0%) | 0 | 30 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.14 | Shree Chitra Triunal Institute for Medical Sciences and Technology | 0 | 153 | 153 | 0 | 0 | 0 | 0 (0%) | 0 | 2929 | 0 | 3 | 1 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.15 | Survey of India | 0 | 464 | 464 | 64 | 50 | 50 | 5 (1.1%) | 0 | 10016 | 0 | 0 | 19 | 19 | 38 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 42.2.16 | Technology Development Board | 0 | 13 | 13 | 1 | 0 | 0 | 0 (0%) | 0 | 140 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.2.17 | Technology Information, Forecasting and Assessment Council | 0 | 25 | 25 | 1 | 5 | 7 | 0 (0%) | 0 | 390 | 0 | 7 | 1 | 0 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 9 |
| 42.2.18 | Wadia Institute of Himalayan Geology | 2 | 15 | 17 | 0 | 0 | 1 | 0 (0%) | 0 | 366 | 0 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| | Department Total | **117** | **2409** | **2526** | **301** | **179** | **165** | **141 (5.9%)** | **0** | **33492** | **17** | **59** | **29** | 105 | **0** | **1** | **0** | **0** | **5** | **0** | **1** | **1** | **1** | **0** | **8** | **0** | **0** | **0** | **149** | **165** |
| **42.3** | Department of Scientific & Industrial Research | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 42.3.1 | Academy of Scientific and Innovative Research | 0 | 23 | 23 | 4 | 3 | 2 | 0 (0%) | 0 | 572 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 42.3.2 | Advanced Materials and Process Research Institute (AMPRI), Bhopal | 0 | 16 | 16 | 0 | 1 | 1 | 0 (0%) | 0 | 270 | 2 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 42.3.3 | CBRI, Roorkee | 0 | 26 | 26 | 0 | 10 | 10 | 0 (0%) | 0 | 498 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |

| Sr. No | | | | 42.3.4 | 42.3.5 | 42.3.6 | 42.3.7 | 42.3.8 | 42.3.9 | 42.3.10 | 42.3.11 | 42.3.12 | 42.3.13 | 42.3.14 | 42.3.15 | 42.3.16 | 42.3.17 | 42.3.18 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | CCMB, Hyderabad | CDRI, Lucknow | CECRI,Karaikudi | CEERI,Pilani | Central Electronics Limited | CFTRI,Mysore | CGCRI,Calcutta | CIMAP,Lucknow | CIMFR, Dhanbad | CMERI, Durgapur | Consultancy Development Centre | CRRI,New Delhi | CSIO,Chandigarh | CSIR Central Leather Research Institute, Chennai | CSIR Fourth Paradigm Institute |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 90 | 1 |
| 3 | No.of Requests Received during year | | | 18 | 39 | 15 | 15 | 10 | 21 | 22 | 46 | 67 | 14 | 8 | 95 | 42 | 40 | 5 |
| 4 | Total no.of Requests (Column 2+3) | | | 18 | 39 | 15 | 15 | 15 | 21 | 22 | 46 | 67 | 14 | 8 | 101 | 42 | 130 | 6 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 |
| 6 | Total No. of Appeal Received | | | 2 | 7 | 0 | 0 | 5 | 4 | 0 | 1 | 5 | 1 | 0 | 31 | 4 | 13 | 1 |
| 7 | Total No. of Appeal Disposed | | | 2 | 7 | 0 | 0 | 5 | 0 | 0 | 1 | 5 | 2 | 0 | 33 | 4 | 13 | 1 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 4 (10.3%) | 2 (13.3%) | 0 (0%) | 8 (80%) | 1 (4.8%) | 0 (0%) | 0 (0%) | 0 (0%) | 2 (14.3%) | 2 (25%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (20%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 430 | 1139 | 130 | 228 | 230 | 130 | 360 | 1060 | 1157 | 120 | 0 | 1900 | 618 | 672 | 50 |
| 11 | No.CAPIOs appointed | | | 1 | 0 | 1 | 11 | 0 | 0 | 4 | 0 | 48 | 2 | 0 | 19 | 1 | 2 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 2 | 1 | 1 | 1 | 1 | 1 | 1 | 2 | 1 | 1 | 1 | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 |
| 14 | Total | | | 3 | 3 | 3 | 13 | 2 | 2 | 6 | 1 | 51 | 4 | 2 | 21 | 3 | 4 | 2 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 2 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 4 | 1 | 0 | 2 | 1 | 0 | 1 | 0 | 0 | 2 | 0 | 0 | 0 | 2 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 4 | 2 | 0 | 8 | 1 | 0 | 1 | 0 | 2 | 2 | 4 | 0 | 0 | 5 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 42.3.19 | CSIR Hqrs.,New Delhi | 15 | 816 | 831 | 68 | 7 | 0 | 10 (1.2%) | 0 | 7362 | 16 | 1 | 1 | 18 | 0 | 0 | 0 | 0 | 0 | 27 | 26 | 19 | 6 | 10 | 0 | 0 | 0 | 0 | 0 |
| 42.3.20 | CSIR Madras Cx,Chennai | 0 | 9 | 9 | 0 | 0 | 0 | 0 (0%) | 0 | 90 | 6 | 1 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.21 | CSMCRI,Bhavnagar | 0 | 30 | 30 | 0 | 3 | 3 | 0 (0%) | 0 | 1550 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.22 | Department of Scientific & Industrial Research | 2 | 304 | 306 | 290 | 14 | 14 | 20 (6.6%) | 0 | 3750 | 2 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 20 |
| 42.3.23 | IGIB, Delhi | 2 | 9 | 11 | 0 | 1 | 1 | 3 (33.3%) | 0 | 80 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 42.3.24 | IHBT,Palampur | 0 | 8 | 8 | 0 | 1 | 1 | 0 (0%) | 0 | 298 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.25 | IICB,Calcutta | 0 | 13 | 13 | 0 | 4 | 3 | 0 (0%) | 0 | 100 | 2 | 1 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.26 | IICT,Hyderabad | 0 | 30 | 30 | 0 | 5 | 5 | 0 (0%) | 0 | 2517 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.27 | IIP,Dehradun | 0 | 32 | 32 | 0 | 6 | 6 | 5 (15.6%) | 0 | 338 | 1 | 2 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 5 | 0 | 0 | 0 | 1 | 0 |
| 42.3.28 | IITR, Lucknow | 1 | 38 | 39 | 0 | 0 | 0 | 0 (0%) | 0 | 400 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.29 | IMT,Chandigarh | 0 | 27 | 27 | 0 | 5 | 3 | 4 (14.8%) | 0 | 672 | 1 | 2 | 1 | 4 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 42.3.30 | Indian Institute of Integrative Medicine (IIIM),Jammu | 0 | 25 | 25 | 0 | 0 | 0 | 0 (0%) | 0 | 808 | 1 | 1 | 1 | 3 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.31 | Institute of Minerals & Materials Technology (IMMT), Bhubaneswar | 0 | 12 | 12 | 0 | 1 | 1 | 0 (0%) | 0 | 328 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.32 | NAL, Banglore | 2 | 42 | 44 | 0 | 8 | 8 | 0 (0%) | 0 | 1210 | 3 | 4 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 |
| 42.3.33 | National Environmental Engineering Research Institute, Nagpur | 0 | 39 | 39 | 0 | 3 | 3 | 7 (17.9%) | 0 | 280 | 6 | 1 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 42.3.34 | National Institute for Interdisciplinary Science and Technology (NIIST),Thiruvanthapuram | 0 | 22 | 22 | 0 | 0 | 0 | 0 (0%) | 0 | 1404 | 2 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.35 | National Research Development Corporation | 0 | 15 | 15 | 0 | 5 | 5 | 0 (0%) | 0 | 778 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.36 | NBRI,Lucknow | 0 | 32 | 32 | 1 | 7 | 6 | 9 (28.1%) | 0 | 422 | 1 | 2 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 42.3.37 | NCL,Pune | 3 | 14 | 17 | 0 | 2 | 2 | 4 (28.6%) | 0 | 210 | 1 | 1 | 2 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 4 |
| 42.3.38 | NGRI,Hyderabad | 5 | 21 | 26 | 0 | 3 | 4 | 0 (0%) | 0 | 200 | 3 | 1 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 2 |
| 42.3.39 | NIO,Goa | 11 | 25 | 36 | 1 | 2 | 5 | 1 (4%) | 0 | 2697 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 42.3.40 | NISCAIR,New Delhi | 0 | 13 | 13 | 0 | 6 | 6 | 0 (0%) | 0 | 1022 | 2 | 2 | 1 | 5 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42.3.41 | NISTADS, New Delhi | 0 | 43 | 43 | 37 | 0 | 0 | 0 (0%) | 0 | 500 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | **88** | **0** | **0** | **20** | **3** | **0** | **0** | **0** | **15** | **0** | **5** | **0** | **0** | **2** | **7** | **0** | **0** | **20** | **6** | **8** | **3** | **1** | **0** | | | | | | |

| Sr. No | | | | 42.3.42 | 42.3.43 | 42.3.44 | 42.3.45 | | | 43 | 43.1 | 43.2 | 43.3 | 43.4 | 43.5 | 43.6 | 43.7 | 43.8 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | NML,Jamshedpur | North East Institute of Science and Technology (NEIST), Jorhat | NPL,New Delhi | SERC,Chennai | Department Total | Total | Ministry of Shipping | Andaman Lakshadweep Harbour Works | Calcutta Dock Labour Board | Central Inland Water Transport Corporation Ltd. | Chennai Port Trust | Cochin Port Trust | Cochin Shipyard Ltd. | Directorate General of Lighthouses & Lightships | Dredging Corporation of India Limited, Visakhapatnam |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 4 | 0 | 147 | 467 | | 0 | 1 | 0 | 22 | 14 | 5 | 6 | 0 |
| 3 | No.of Requests Received during year | | | 0 | 13 | 33 | 9 | 2196 | 4811 | | 59 | 24 | 13 | 185 | 149 | 63 | 58 | 18 |
| 4 | Total no.of Requests (Column 2+3) | | | 0 | 13 | 37 | 9 | 2343 | 5278 | | 59 | 25 | 13 | 207 | 163 | 68 | 64 | 18 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 4 | 1 | 409 | 723 | | 3 | 0 | 0 | 1 | 2 | 0 | 5 | 0 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 13 | 2 | 186 | 378 | | 43 | 1 | 0 | 13 | 13 | 4 | 20 | 0 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 17 | 3 | 182 | 358 | | 43 | 1 | 0 | 15 | 12 | 0 | 20 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 5 (55.6%) | 88 (4%) | 229 (4.8%) | | 0 (0%) | 0 (0%) | 0 (0%) | 20 (10.8%) | 3 (2%) | 4 (6.3%) | 9 (15.5%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 100 | 170 | 778 | 90 | 37718 | 73517 | | 2061 | 198 | 30 | 6342 | 4942 | 1078 | 395 | 380 |
| 11 | No.CAPIOs appointed | | | 2 | 1 | 0 | 1 | 149 | 197 | | 9 | 1 | 0 | 1 | 8 | 0 | 9 | 20 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 2 | 1 | 52 | 119 | | 13 | 1 | 1 | 8 | 7 | 1 | 9 | 12 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 1 | 43 | 80 | | 6 | 0 | 1 | 9 | 1 | 0 | 1 | 3 |
| 14 | Total | | | 4 | 3 | 3 | 3 | 244 | 396 | | 28 | 2 | 2 | 18 | 16 | 1 | 19 | 35 |
| 15 | * | ** | Section 8(1) (a) | 20 | 0 | 0 | 0 | 22 | 22 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 1 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 13 | 16 | | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 14 | 21 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 27 | 27 | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 33 | 35 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 31 | 32 | | 0 | 0 | 0 | 2 | 0 | 0 | 3 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 8 | 8 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 1 | 0 | 1 | 39 | 47 | | 0 | 0 | 0 | 9 | 1 | 0 | 6 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 1 | 1 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 1 | 2 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 1 | 0 | 4 | 45 | 194 | | 0 | 0 | 0 | 11 | 1 | 4 | 0 | 0 |
| | Total | | | 20 | 2 | 0 | 5 | 234 | 406 | | 1 | 0 | 0 | 23 | 3 | 4 | 9 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 43.9 | Hooghly Dock And Port Engineers Ltd | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.10 | Inland Waterways Authority of India, Noida | 0 | 130 | 130 | 0 | 44 | 44 | 0 (0%) | 0 (0%) | 0 | 3942 | 1 | 4 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.11 | Jawaharlal Nehru (Nhava Seheva) Port Trust | 0 | 73 | 73 | 0 | 4 | 4 | 1 (1.4%) | 0 | 0 | 528 | 6 | 4 | 1 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.12 | Kamarajar Port Limited | 0 | 20 | 20 | 1 | 1 | 1 | 1 (5%) | 0 | 0 | 260 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.13 | Kandla Port Trust | 32 | 208 | 240 | 19 | 33 | 26 | 16 (7.7%) | 0 | 0 | 5509 | 3 | 15 | 1 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.14 | Kolkata Port Trust | 124 | 267 | 391 | 16 | 11 | 13 | 50 (18.7%) | 0 | 0 | 3512 | 0 | 25 | 1 | 44 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.15 | Ministry of Shipping | 43 | 435 | 478 | 16 | 33 | 40 | 3 (0.7%) | 0 | 0 | 3749 | 0 | 21 | 1 | 36 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.16 | Minor Ports Survey Organisation | 0 | 2 | 2 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 10 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.17 | Mormugao Port Trust | 0 | 82 | 82 | 1 | 1 | 1 | 3 (3.7%) | 0 | 0 | 2647 | 8 | 8 | 1 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.18 | Mumbai Port Trust | 25 | 713 | 738 | 41 | 69 | 69 | 53 (7.4%) | 0 | 0 | 10604 | 0 | 18 | 1 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.19 | New Mangalore Port Trust | 3 | 92 | 95 | 5 | 0 | 0 | 3 (3.3%) | 0 | 0 | 2168 | 0 | 0 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.20 | Paradip Port Trust | 7 | 201 | 208 | 2 | 6 | 6 | 14 (7%) | 0 | 0 | 7944 | 8 | 8 | 1 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.21 | Seamen Provident Fund Organisation, Mumbai | 2 | 7 | 9 | 0 | 1 | 1 | 0 (0%) | 0 | 0 | 80 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.22 | Sethusamudram Corporation Ltd | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.23 | Shipping Corp. of India Ltd. | 0 | 144 | 144 | 0 | 9 | 9 | 0 (0%) | 0 | 0 | 2488 | 15 | 1 | 1 | 17 | 0 | 0 | 1 | 0 | 0 | 5 | 0 | 0 | 0 |
| 43.24 | Tariff Authority for Major Ports | 1 | 11 | 12 | 0 | 1 | 1 | 0 (0%) | 0 | 0 | 3320 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.25 | V.O. Chidambarnar Port Trust | 7 | 92 | 99 | 2 | 13 | 8 | 4 (4.3%) | 0 | 0 | 2012 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.26 | Visakhapatnam Port Trust | 21 | 57 | 78 | 26 | 40 | 49 | 34 (59.6%) | 0 | 0 | 230 | 14 | 9 | 2 | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | **313** | **3103** | **3416** | **140** | **360** | **363** | **218 (7%)** | **0** | **0** | **64429** | **106** | **170** | **69** | 345 | **0** | **0** | **0** | **4** | **9** | **2** | **3** | **18** | **0** |
| **44** | **Ministry of Social Justice & Empowerment** | | | | | | | | | | | | | | | | | | | | | | | |
| 44.1 | Artificial Limbs Manufacturing Corporation of India | 186 | 51 | 237 | 0 | 7 | 7 | 0 (0%) | 0 | 0 | 720 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 |
| 44.2 | Babu Jagjiwan Ram National Foundation | 0 | 9 | 9 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 40 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 44.3 | Deendayal Upadhyay Institute for the Physically Handicapped (IPH) | 9 | 38 | 47 | 1 | 1 | 1 | 0 (0%) | 0 | 0 | 2373 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 43.9 | Hooghly Dock And Port Engineers Ltd | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.10 | Inland Waterways Authority of India, Noida | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.11 | Jawaharlal Nehru (Nhava Seheva) Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.12 | Kamarajar Port Limited | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.13 | Kandla Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.14 | Kolkata Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.15 | Ministry of Shipping | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.16 | Minor Ports Survey Organisation | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.17 | Mormugao Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.18 | Mumbai Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.19 | New Mangalore Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.20 | Paradip Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.21 | Seamen Provident Fund Organisation, Mumbai | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.22 | Sethusamudram Corporation Ltd | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.23 | Shipping Corp. of India Ltd. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.24 | Tariff Authority for Major Ports | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.25 | V.O. Chidambarnar Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 43.26 | Visakhapatnam Port Trust | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| **44** | **Ministry of Social Justice & Empowerment** | | | | | | | | | | | | | | | | | | | | | | | |
| 44.1 | Artificial Limbs Manufacturing Corporation of India | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 44.2 | Babu Jagjiwan Ram National Foundation | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 44.3 | Deendayal Upadhyay Institute for the Physically Handicapped (IPH) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sr. No | | | | 44.4 | 44.5 | 44.6 | 44.7 | 44.8 | 44.9 | 44.10 | 44.11 | 44.12 | 44.13 | 44.14 | 44.15 | 44.16 | 44.17 | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Dr. Ambedkar Foundation | Ministry of Social Justice & Empowerment | National Backward Classes Finance & Development Corporation | National Commission for Backward Classes | National Commission for Safai Karamcharis | National Handicapped Finance and Development Corporation | National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD) | National Institute for Social Defence | National Institute for the Visually Handicapped | National Safai Karmacharis Finance and Development Corporation | National Scheduled Castes Finance and Development Corporation | National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability | Office of the Chief Commissioner for Persons with Disabilities | Swami Vivekanand National Institute of Rehabilitation Training and Research | Total |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 165 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 2 | 1 | 0 | 6 | **373** |
| 3 | No.of Requests Received during year | | | 32 | 869 | 10 | 230 | 10 | 44 | 8 | 8 | 68 | 29 | 50 | 18 | 86 | 64 | **1624** |
| 4 | Total no.of Requests (Column 2+3) | | | 32 | 869 | 175 | 230 | 10 | 48 | 8 | 8 | 68 | 29 | 52 | 19 | 86 | 70 | **1997** |
| 5 | No.of Requests transferred to other PAs | | | 0 | 179 | 1 | 6 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | **193** |
| 6 | Total No. of Appeal Received | | | 0 | 87 | 2 | 15 | 0 | 2 | 0 | 0 | 0 | 0 | 4 | 1 | 18 | 29 | **166** |
| 7 | Total No. of Appeal Disposed | | | 3 | 87 | 0 | 13 | 0 | 2 | 0 | 0 | 0 | 0 | 4 | 1 | 18 | 29 | **165** |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (1.6%) | **1 (0.1%)** |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 90 | 7999 | 1140 | 5719 | 90 | 470 | 158 | 0 | 534 | 60 | 724 | 156 | 815 | 464 | **21552** |
| 11 | No.CAPIOs appointed | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 1 | **5** |
| 12 | No.CPIOs appointed | | | 1 | 21 | 2 | 3 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | **38** |
| 13 | No.AAs appointed | | | 0 | 14 | 1 | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 0 | 1 | 1 | **25** |
| 14 | Total | | | 2 | 35 | 3 | 4 | 2 | 2 | 2 | 0 | 0 | 3 | 3 | 1 | 2 | 3 | 68 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **9** |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| | Total | | | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **1** | **11** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| 45 | | |

| Sr. No | | | | 47.6 | 47.7 | 47.8 | 47.9 | 47.10 | 47.11 | 47.12 | 47.13 | 47.14 | 47.15 | 47.16 | 47.17 | 47.18 | | 48 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Handicrafts and Handlooms Exports Corpn. of India | Ministry of Textiles | National Handloom Development Corporation Limited | National Institute of Fashion Technology | National Jute Board | National Jute Manufacturing Corporation Ltd. | Office of Development Commissioner(Handicrafts) | Office of Development Commissioner(Handlooms) | Office of Jute Commissioner | Office of Textile Commissioner | Sardar Vallabhbhai Patel Institute of Textile Management | Textile Committee | The Jute Croporation of India Limited | Total | |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 7 | 0 | 2 | 18 | **63** | Ministry of Tourism |
| 3 | No.of Requests Received during year | | | 5 | 654 | 42 | 123 | 5 | 13 | 223 | 88 | 15 | 90 | 3 | 48 | 12 | **1639** | |
| 4 | Total no.of Requests (Column 2+3) | | | 5 | 656 | 42 | 123 | 5 | 13 | 223 | 89 | 15 | 97 | 3 | 50 | 30 | **1702** | |
| 5 | No.of Requests transferred to other PAs | | | 0 | 205 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 5 | 0 | 2 | 0 | **218** | |
| 6 | Total No. of Appeal Received | | | 0 | 53 | 2 | 11 | 5 | 5 | 11 | 7 | 0 | 12 | 0 | 0 | 0 | **126** | |
| 7 | Total No. of Appeal Disposed | | | 0 | 53 | 2 | 11 | 5 | 5 | 11 | 7 | 0 | 12 | 0 | 0 | 0 | **126** | |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 8 (19%) | 3 (2.4%) | 0 (0%) | 1 (7.7%) | 0 (0%) | 0 (0%) | 0 (0%) | 23 (25.6%) | 0 (0%) | 13 (27.1%) | 0 (0%) | **61 (3.7%)** | |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 80 | 5454 | 300 | 2222 | 10 | 130 | 2670 | 350 | 100 | 1230 | 30 | 728 | 100 | **22579** | |
| 11 | No.CAPIOs appointed | | | 4 | 0 | 1 | 16 | 0 | 0 | 12 | 9 | 1 | 15 | 0 | 0 | 0 | **520** | |
| 12 | No.CPIOs appointed | | | 4 | 11 | 1 | 32 | 1 | 1 | 12 | 16 | 1 | 9 | 0 | 0 | 0 | **150** | |
| 13 | No.AAs appointed | | | 1 | 9 | 1 | 16 | 1 | 1 | 1 | 7 | 1 | 1 | 0 | 0 | 0 | **46** | |
| 14 | Total | | | 9 | 20 | 3 | 64 | 2 | 2 | 25 | 32 | 3 | 25 | 0 | 0 | 0 | 716 | |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 18 | | | (d) | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **3** | |
| 19 | | | (e) | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 21 | | | (g) | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **2** | |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 24 | | | (j) | 0 | 0 | 6 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | **20** | |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 26 | | | 11 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **3** | |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | |
| 28 | | | (Others) | 0 | 0 | 0 | 3 | 0 | 1 | 0 | 0 | 0 | 23 | 0 | 10 | 0 | **38** | |
| | Total | | | **0** | **0** | **9** | **10** | **0** | **1** | **0** | **0** | **0** | **23** | **0** | **13** | **0** | **69** | |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 48.1 | 48.2 | 48.3 | 48.4 | 48.5 | 48.6 | 48.7 | 48.8 | 48.9 | 48.10 | 48.11 | 48.12 | 48.13 | 48.14 | 48.15 | 48.16 | 48.17 | 48.18 | 48.19 | 48.20 | 48.21 | 48.22 | 48.23 |
| **IHM Bangaluru** | **IHM Bhopal** | **IHM Bhubaneswar** | **IHM Chandigarh** | **IHM Chennai** | **IHM Gandhinagar** | **IHM Goa** | **IHM Gurdaspur** | **IHM Guwahati** | **IHM Gwalior** | **IHM Hajipur** | **IHM Hyderabad** | **IHM Kolkatta** | **IHM Lucknow** | **IHM Mumbai** | **IHM PUSA** | **IHM Shillong** | **IHM Shimla** | **IHM Srinagar** | **IHM Thiruvanathapuram** | **IITTM Gwalior** | **India Tourism Development Corporation (ITDC)** | **Ministry of Tourism** |
| 0 | 10 | 40 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 9 | 0 |
| 9 | 46 | 9 | 22 | 6 | 9 | 2 | 1 | 2 | 2 | 27 | 8 | 4 | 20 | 5 | 7 | 0 | 4 | 2 | 11 | 23 | 334 | 492 |
| 9 | 56 | 49 | 22 | 6 | 9 | 2 | 3 | 2 | 2 | 28 | 9 | 4 | 20 | 5 | 7 | 0 | 4 | 3 | 11 | 24 | 343 | 492 |
| 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 3 | 9 |
| 5 | 9 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 7 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 4 | 4 | 46 | 21 |
| 5 | 7 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 7 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 4 | 4 | 45 | 21 |
| 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 49 (14.7%) | 0 (0%) |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3626 | 7646 | 60 | 350 | 40 | 50 | 20 | 10 | 30 | 20 | 358 | 70 | 40 | 80 | 50 | 72 | 0 | 480 | 60 | 146 | 520 | 6279 | 11039 |
| 1 | 1 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 0 | 1 | 24 | 0 |
| 1 | 1 | 2 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 23 | 58 |
| 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 3 | 19 |
| 3 | 3 | 3 | 3 | 2 | 0 | 3 | 3 | 3 | 3 | 0 | 0 | 3 | 2 | 3 | 2 | 3 | 2 | 3 | 2 | 2 | 50 | 77 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 17 | 2 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 18 | 0 |
| **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **7** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **50** | **2** |

| Sr. No | | | | 48.24 | | 49 | 49.1 | 49.2 | | 50 | 50.1 | 50.2 | 50.3 | 50.4 | 50.5 | 50.6 | 50.7 | 50.8 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | NCHMCT NOIDA | Total | Ministry of Tribal Affairs | Ministry of Tribal Affairs | NSTFDC | Total | Ministry of Urban Development | DDG (Works) Directorate General | DDG(HQ), o/o spl.DG(DR) | DDG(HQ), o/o spl.DG(SR) | DDG(HQ), o/o spl.DG(WR) | Delhi Development Authority | Delhi Metro Rail Corporation | Delhi Urban Art Commission | Department of Publication |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 65 | | 35 | 1 | 36 | | 40 | 22 | 136 | 5 | 910 | 6278 | 0 | 3 |
| 3 | No.of Requests Received during year | | | 22 | 1067 | | 509 | 9 | 518 | | 747 | 2257 | 218 | 437 | 17989 | 1080 | 26 | 117 |
| 4 | Total no.of Requests (Column 2+3) | | | 22 | 1132 | | 544 | 10 | 554 | | 787 | 2279 | 354 | 442 | 18899 | 7358 | 26 | 120 |
| 5 | No.of Requests transferred to other PAs | | | 3 | 19 | | 116 | 0 | 116 | | 132 | 487 | 144 | 358 | 679 | 12 | 0 | 4 |
| 6 | Total No. of Appeal Received | | | 5 | 103 | | 19 | 3 | 22 | | 83 | 183 | 9 | 15 | 2264 | 154 | 1 | 8 |
| 7 | Total No. of Appeal Disposed | | | 3 | 98 | | 19 | 3 | 22 | | 70 | 184 | 9 | 15 | 2250 | 152 | 0 | 11 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 49 (4.6%) | | 0 (0%) | 2 (22.2%) | 2 (0.4%) | | 42 (5.6%) | 0 (0%) | 2 (0.9%) | 0 (0%) | 0 (0%) | 8 (0.7%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | | 0 | 0 | 0 | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 1642 | 32688 | | 2197 | 140 | 2337 | | 6894 | 18382 | 10291 | 3419 | 231062 | 14004 | 7071 | 12020 |
| 11 | No.CAPIOs appointed | | | 2 | 38 | | 0 | 0 | 0 | | 2 | 0 | 103 | 15 | 0 | 11 | 1 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 101 | | 12 | 1 | 13 | | 95 | 129 | 103 | 47 | 86 | 11 | 1 | 3 |
| 13 | No.AAs appointed | | | 1 | 40 | | 10 | 1 | 11 | | 41 | 43 | 47 | 35 | 45 | 7 | 1 | 1 |
| 14 | Total | | | 4 | 179 | | 22 | 2 | 24 | | 138 | 172 | 253 | 97 | 131 | 29 | 3 | 4 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 1 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 4 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 19 | | | (e) | 0 | 1 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| 20 | | | (f) | 0 | 1 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 2 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 5 | | 0 | 0 | 0 | | 3 | 0 | 0 | 0 | 0 | 3 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 24 | | | (j) | 0 | 25 | | 0 | 0 | 0 | | 45 | 0 | 0 | 0 | 0 | 14 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 1 | | 0 | 0 | 0 | | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 19 | | 0 | 2 | 2 | | 0 | 0 | 1 | 0 | 0 | 42 | 0 | 0 |
| | Total | | | 0 | 59 | | 0 | 2 | 2 | | 48 | 0 | 2 | 0 | 0 | 64 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 50.9 | Directorate of Printing | 0 | 304 | 304 | 42 | 20 | 20 | 0 (0%) | 0 | 3820 | 0 | 22 | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 50.10 | Ministry of Urban Development | 153 | 3200 | 3353 | 1075 | 197 | 197 | 0 (0%) | 0 | 27985 | 1 | 23 | 31 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 50.11 | National Building Construction Corporation Limited | 0 | 356 | 356 | 1 | 41 | 39 | 0 (0%) | 0 | 13674 | 32 | 1 | 34 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 26 | 0 |
| 50.12 | National Capital Region Planning Board | 2 | 81 | 83 | 3 | 3 | 3 | 0 (0%) | 0 | 8360 | 0 | 6 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 50.13 | National Institute of Urban Affairs | 1 | 7 | 8 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 50.14 | Principal Accounts Office | 0 | 31 | 31 | 12 | 20 | 20 | 2 (6.5%) | 0 | 740 | 17 | 1 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 |
| 50.15 | Rajghat Samadhi Committee | 0 | 9 | 9 | 0 | 0 | 0 | 0 (0%) | 0 | 90 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 50.16 | Town and Country Planning Organisation | 0 | 1 | 1 | 5 | 0 | 0 | 0 (0%) | 0 | 10 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | **Total** | **7550** | **26860** | **34410** | **2954** | **2998** | **2970** | **54 (0.2%)** | **1** | **357822** | **182** | **530** | **236** | 948 | **0** | **0** | **0** | **2** | **1** | **0** | **0** | **9** | **10** | **82** | **0** |
| **51** | **Ministry of Water Resources** | | | | | | | | | | | | | | | | | | | | | | | | |
| 51.1 | Betwa River Board | 0 | 19 | 19 | 0 | 0 | 0 | 0 (0%) | 0 | 238 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.2 | Brahmaputra Board | 0 | 15 | 15 | 1 | 1 | 1 | 0 (0%) | 0 | 1802 | 17 | 1 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.3 | Central Ground Water Board | 41 | 636 | 677 | 174 | 22 | 21 | 13 (2%) | 0 | 7702 | 9 | 20 | 1 | 30 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.4 | Central Soil & Materials Research Station | 0 | 33 | 33 | 0 | 8 | 8 | 0 (0%) | 0 | 440 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.5 | Central Water and Power Research Station | 6 | 20 | 26 | 0 | 0 | 0 | 0 (0%) | 0 | 250 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.6 | Central Water Commission | 0 | 764 | 764 | 106 | 8 | 8 | 0 (0%) | 0 | 7697 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.7 | Farakka Barrage Project | 0 | 20 | 20 | 0 | 0 | 0 | 0 (0%) | 0 | 262 | 1 | 14 | 4 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.8 | Ministry of Water Resources | 3 | 946 | 949 | 275 | 45 | 40 | 10 (1.1%) | 0 | 7555 | 0 | 32 | 24 | 56 | 0 | 0 | 1 | 0 | 0 | 0 | 2 | 4 | 1 | 0 | 0 |
| 51.9 | National Projects Construction Corporation Limited | 0 | 175 | 175 | 0 | 0 | 0 | 0 (0%) | 0 | 4550 | 23 | 1 | 1 | 25 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 30 | 0 |
| 51.10 | National Water Development Agency | 0 | 53 | 53 | 4 | 3 | 3 | 3 (5.7%) | 0 | 3520 | 0 | 11 | 3 | 14 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.11 | Pay & Accounts Office | 0 | 40 | 40 | 0 | 4 | 4 | 0 (0%) | 0 | 420 | 0 | 6 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.12 | Sardar Sarovar Construction Advisory Committee | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 1 | 10 | 3 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 51.13 | Tungabhadra Board | 0 | 16 | 16 | 4 | 0 | 0 | 0 (0%) | 0 | 50 | 7 | 10 | 1 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **0** | **16** | **16** | **4** | **0** | **0** | **0 (0%)** | **0** | **50** | **7** | **10** | **1** | **18** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |

CENTRAL INFORMATION COMMISSION

| Sr. No | | 51.14 | | 52 | 52.1 | 52.2 | 52.3 | 52.4 | 52.5 | | 53 | 53.1 | 53.2 | 53.3 | 53.4 | 53.5 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | Upper Yamuna River Board | Total | Ministry of Women & Child Development | Central Adoption Resource Agency | Central Social Welfare Board | National Commission for Protection of Child Rights | National Commission for Women (NCW) | National Institute of Public Coperation and Child Development (NIPCCD) | Total | Ministry of Youth Affairs & Sports | Lakshmibai National Institute of Physical Education | Ministry of Youth Affairs & Sports | National Service Scheme | Rajiv Gandhi National Institute of Youth Development | Sports Authority of India |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | 0 | **50** | | 0 | 1 | 8 | 51 | 3 | **63** | | 0 | 0 | 0 | 0 | 23 |
| 3 | No.of Requests Received during year | 0 | **2737** | | 19 | 50 | 78 | 634 | 44 | **825** | | 32 | 367 | 6 | 29 | 402 |
| 4 | Total no.of Requests (Column 2+3) | 0 | **2787** | | 19 | 51 | 86 | 685 | 47 | **888** | | 32 | 367 | 6 | 29 | 425 |
| 5 | No.of Requests transferred to other PAs | 0 | **564** | | 5 | 0 | 2 | 38 | 0 | **45** | | 0 | 0 | 0 | 0 | 37 |
| 6 | Total No. of Appeal Received | 0 | **91** | | 2 | 0 | 17 | 64 | 7 | **90** | | 6 | 38 | 0 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | 0 | **85** | | 2 | 0 | 17 | 74 | 7 | **100** | | 6 | 38 | 0 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | 0 (0%) | **26 (0.9%)** | | 0 (0%) | 0 (0%) | 2 (2.6%) | 1 (0.2%) | 0 (0%) | **3 (0.4%)** | | 8 (25%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | 30 | **34516** | | 390 | 1931 | 1080 | 5560 | 2248 | **11209** | | 3720 | 35136 | 200 | 268 | 7484 |
| 11 | No.CAPIOs appointed | 0 | **59** | | 0 | 7 | 0 | 1 | 0 | **8** | | 0 | 0 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | 0 | **98** | | 1 | 6 | 0 | 1 | 0 | **8** | | 1 | 12 | 16 | 0 | 31 |
| 13 | No.AAs appointed | 0 | **39** | | 1 | 7 | 0 | 0 | 0 | **8** | | 1 | 9 | 2 | 0 | 10 |
| 14 | Total | 0 | 196 | | 2 | 20 | 0 | 2 | 0 | 24 | | 2 | 21 | 18 | 0 | 41 |
| 15 | * ** Section 8(1) (a) | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 16 | * ** Section 8(1) (b) | 0 | **1** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 17 | * ** Section 8(1) (c) | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 18 | * ** Section 8(1) (d) | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 19 | * ** Section 8(1) (e) | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 20 | * ** Section 8(1) (f) | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 21 | * ** Section 8(1) (g) | 0 | **2** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 22 | * ** Section 8(1) (h) | 0 | **8** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 23 | * ** Section 8(1) (i) | 0 | **1** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 24 | * ** Section 8(1) (j) | 0 | **30** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 25 | * ** Other Sections 9 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 26 | * ** Other Sections 11 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 27 | * ** Other Sections 24 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | 0 | 0 | 0 | 0 |
| 28 | * ** Other Sections (Others) | 0 | **19** | | 0 | 0 | 5 | 1 | 0 | **6** | | 9 | 0 | 0 | 0 | 0 |
| | Total | **0** | **61** | | **0** | **0** | **5** | **1** | **0** | **6** | | **9** | **0** | **0** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| Total | | |

| Sr. No | | | | 57.13 | 57.14 | 57.15 | 57.16 | 57.17 | 57.18 | 57.19 | 57.20 | 57.21 | 57.22 | 57.23 | 57.24 | 57.25 | 57.26 | 57.27 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Chandigarh Industrial Tourism Development Corporation Limited | Chandigarh S.C. B.C. and Development Corporation Limited | Chandigarh State Consumer Disputes Redressal Commission | Chandigarh Transport Undertaking | Chandigrh College of Engineering Technology | Chief Engineer | Construction Circle | Controller Civil Defence | Cooperative Societies | Department of Urban Planning (Town Planning) | Director Health Services | Director Public Instructions (S) | Directorate of Ayurveda, Yoga and Naturapathy, Unani Siddha and Homeopathy | Election Department | Electrical Circle |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 139 | 18 | 25 | 180 | 10 | 135 | 104 | 193 | 119 | 23 | 445 | 483 | 6 | 102 | 94 |
| 4 | Total no.of Requests (Column 2+3) | | | 139 | 18 | 25 | 180 | 10 | 135 | 104 | 193 | 119 | 23 | 445 | 483 | 6 | 102 | 94 |
| 5 | No.of Requests transferred to other PAs | | | 1 | 0 | 3 | 0 | 0 | 70 | 42 | 68 | 2 | 4 | 48 | 238 | 3 | 0 | 44 |
| 6 | Total No. of Appeal Received | | | 31 | 2 | 4 | 8 | 2 | 22 | 19 | 37 | 19 | 0 | 21 | 34 | 1 | 5 | 1 |
| 7 | Total No. of Appeal Disposed | | | 20 | 2 | 4 | 8 | 2 | 17 | 17 | 34 | 19 | 0 | 20 | 34 | 1 | 5 | 1 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 4 (16%) | 0 (0%) | 1 (10%) | 4 (3%) | 9 (8.7%) | 22 (11.4%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 4872 | 796 | 790 | 3104 | 242 | 3863 | 1404 | 5326 | 12556 | 3288 | 6983 | 6547 | 174 | 2180 | 616 |
| 11 | No.CAPIOs appointed | | | 11 | 1 | 1 | 4 | 1 | 0 | 5 | 0 | 0 | 0 | 9 | 3 | 0 | 1 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 1 | 1 | 1 | 2 | 9 | 7 | 1 | 1 | 10 | 3 | 1 | 1 | 3 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 4 | 1 | 1 | 2 | 5 | 1 | 1 | 1 | 3 | 1 | 1 | 1 |
| 14 | Total | | | 13 | 3 | 3 | 9 | 3 | 3 | 16 | 12 | 2 | 2 | 20 | 9 | 2 | 3 | 4 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 4 | 0 | 1 | 4 | 6 | 22 | 0 | 0 | 3 | 0 | 0 | 0 | 0 |
| | Total | | | **0** | **0** | **4** | **0** | **1** | **4** | **9** | **22** | **0** | **0** | **3** | **0** | **0** | **0** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 57.28 | Electricity OP Circle | 0 | 160 | 160 | 34 | 46 | 46 | 9 (5.6%) | 0 | 3218 | 21 | 5 | 1 | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 6 | **9** |
| 57.29 | Employment Exchange | 0 | 20 | 20 | 2 | 1 | 1 | 0 (0%) | 0 | 544 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.30 | Environment Department | 0 | 2 | 2 | 0 | 0 | 0 | 0 (0%) | 0 | 10 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.31 | Estate Office | 0 | 2853 | 2853 | 19 | 46 | 46 | 67 (2.3%) | 0 | 133760 | 0 | 17 | 1 | 19 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 63 | 0 | 3 | **67** |
| 57.32 | Excise Taxation | 0 | 143 | 143 | 3 | 0 | 0 | 0 (0%) | 0 | 1530 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.33 | Food Supplies Department | 0 | 107 | 107 | 0 | 5 | 5 | 0 (0%) | 0 | 1655 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.34 | Forest Wildlife Department | 0 | 17 | 17 | 3 | 1 | 1 | 0 (0%) | 0 | 40 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.35 | Government Polytechnic for Women | 0 | 0 | 0 | 0 | 1 | 1 | 0 (0%) | 0 | 130 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.36 | Govt. College of Arts | 0 | 53 | 53 | 2 | 11 | 11 | 0 (0%) | 0 | 2150 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.37 | Govt. Insitute for Mentally Retarded Children | 0 | 15 | 15 | 3 | 2 | 2 | 1 (6.7%) | 0 | 1294 | 1 | 6 | 1 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **1** |
| 57.38 | Govt. Medical College Hospital | 0 | 357 | 357 | 25 | 36 | 33 | 39 (10.9%) | 0 | 13639 | 30 | 45 | 1 | 76 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **39** |
| 57.39 | Govt. Museum Art Gallery | 0 | 12 | 12 | 0 | 0 | 0 | 0 (0%) | 0 | 90 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.40 | Higher Education | 0 | 121 | 121 | 12 | 4 | 4 | 0 (0%) | 0 | 2490 | 13 | 13 | 1 | 27 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.41 | Home Department | 0 | 482 | 482 | 299 | 2 | 2 | 31 (6.4%) | 0 | 10323 | 0 | 10 | 4 | 14 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 26 | **31** |
| 57.42 | Home Guards | 0 | 4 | 4 | 0 | 10 | 9 | 0 (0%) | 0 | 1208 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.43 | Hospitality Department | 0 | 13 | 13 | 0 | 0 | 0 | 0 (0%) | 0 | 20 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.44 | Industries Department | 0 | 14 | 14 | 0 | 3 | 3 | 0 (0%) | 0 | 290 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.45 | Information Technology Department | 0 | 31 | 31 | 11 | 0 | 0 | 0 (0%) | 0 | 880 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.46 | ITI | 0 | 8 | 8 | 1 | 0 | 0 | 0 (0%) | 0 | 347 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.47 | Labour Department | 0 | 46 | 46 | 0 | 7 | 7 | 0 (0%) | 0 | 1084 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.48 | Law Prosecution Department | 0 | 32 | 32 | 5 | 0 | 0 | 1 (3.1%) | 0 | 528 | 0 | 2 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | **1** |
| 57.49 | Local Audit | 0 | 8 | 8 | 0 | 0 | 0 | 0 (0%) | 0 | 120 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |
| 57.50 | Municipal Corporation | 0 | 870 | 870 | 29 | 55 | 55 | 0 (0%) | 0 | 15362 | 1 | 34 | 6 | 41 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** |

| Sr. No | | | | 57.51 | 57.52 | 57.53 | 57.54 | 57.55 | 57.56 | 57.57 | 57.58 | 57.59 | 57.60 | 57.61 | 57.62 | 57.63 | 57.64 | 57.65 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | NCC | Planning Evaluation Organization | Police Department | Printing Stationery Department | Prison Department | Public Health Department | Public Relation Department | Punjab Engineering College | Red Cross Society | Registring Licensing Authority | Science Technology | Social Welfare | Sports Department | State Legal Services Authority | State Transport Authority |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | No.of Requests Received during year | | | 1 | 1 | 2807 | 11 | 60 | 88 | 3 | 93 | 0 | 251 | 0 | 102 | 18 | 3 | 0 |
| 4 | Total no.of Requests (Column 2+3) | | | 1 | 1 | 2807 | 11 | 60 | 88 | 3 | 93 | 0 | 251 | 0 | 102 | 18 | 3 | 0 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 190 | 0 | 0 | 32 | 0 | 0 | 0 | 8 | 0 | 33 | 0 | 3 | 0 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 50 | 1 | 1 | 1 | 1 | 16 | 0 | 22 | 0 | 6 | 0 | 0 | 0 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 50 | 1 | 1 | 1 | 1 | 16 | 0 | 22 | 0 | 6 | 0 | 0 | 0 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 53 (1.9%) | 0 (0%) | 15 (25%) | 2 (2.3%) | 0 (0%) | 0 (0%) | 0 (0%) | 3 (1.2%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 0 | 10 | 84610 | 182 | 1125 | 1442 | 256 | 3424 | 0 | 5310 | 0 | 1789 | 290 | 210 | 0 |
| 11 | No.CAPIOs appointed | | | 5 | 0 | 0 | 1 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 2 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 14 | 1 | 1 | 4 | 1 | 1 | 1 | 1 | 1 | 2 | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 |
| 14 | Total | | | 7 | 2 | 15 | 3 | 2 | 5 | 3 | 3 | 2 | 2 | 2 | 5 | 1 | 2 | 2 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 31 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 22 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 25 | | Other Sections | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 15 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 53 | 0 | 15 | 2 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 57.66 | Statistical Cell | 0 | 8 | 8 | 0 | 0 | 0 (0%) | 0 | 110 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.67 | Sub Divisional Magistrate (East) | 0 | 13 | 13 | 3 | 0 | 0 (0%) | 0 | 30 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.68 | Sub Divisional Magistrate (South) | 0 | 10 | 10 | 1 | 0 | 0 (0%) | 0 | 44 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.69 | Technical Education | 0 | 8 | 8 | 8 | 3 | 0 (0%) | 3 | 762 | 0 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.70 | Tourism Department | 0 | 7 | 7 | 0 | 2 | 0 (0%) | 2 | 190 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.71 | Urban Planning Architecture Department | 0 | 29 | 29 | 2 | 0 | 0 (0%) | 0 | 2432 | 0 | 2 | 2 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.72 | UT of Chandigarh | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.73 | Vigilance Department | 0 | 18 | 18 | 3 | 2 | 0 (0%) | 2 | 218 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.74 | Weights Measure | 0 | 8 | 8 | 1 | 4 | 0 (0%) | 4 | 100 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.75 | Zila Parishad | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 57.76 | Zila Sainik Welfare Board | 0 | 7 | 7 | 0 | 0 | 0 (0%) | 0 | 70 | 0 | 0 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | **0** | **11642** | **11642** | **1395** | **606** | **274 (2.4%)** | **0** | **358692** | **144** | **260** | **93** | 497 | **0** | **0** | **0** | **1** | **34** | **5** | **0** | **37** | **22** | **5** | **0** |
| **58** | **UT of Daman & Diu** | | | | | | | | | | | | | | | | | | | | | | | |
| 58.1 | UT of Daman & Diu | 30 | 935 | 965 | 177 | 111 | 91 | 13 (1.4%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 7 | 2 | 0 | 8 | 1 |
| | Total | **30** | **935** | **965** | **177** | **111** | **91** | **13 (1.4%)** | **0** | **0** | **0** | **0** | 0 | **0** | **0** | **0** | **6** | **0** | **0** | **7** | **2** | **0** | **8** | **1** |
| **59** | **UT of Delhi** | | | | | | | | | | | | | | | | | | | | | | | |
| 59.1 | A and U Tibbia College and Hospital | 12 | 71 | 83 | 8 | 13 | 13 | 0 (0%) | 0 | 2290 | 2 | 2 | 1 | 5 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 2 |
| 59.2 | Acharayashree Bhikshu Government Hospital | 7 | 46 | 53 | 1 | 5 | 4 | 0 (0%) | 0 | 906 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.3 | Acharya Narendra Dev College | 0 | 8 | 8 | 0 | 2 | 2 | 0 (0%) | 0 | 70 | 2 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.4 | Administrative Reforms Department | 4 | 17 | 21 | 31 | 2 | 3 | 0 (0%) | 0 | 350 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.5 | Ambedkar University Delhi | 1 | 35 | 36 | 0 | 6 | 6 | 0 (0%) | 0 | 682 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.6 | Art, Culture and Language Department | 4 | 40 | 44 | 44 | 16 | 17 | 0 (0%) | 0 | 480 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.7 | Aruna Asaf Ali Government Hospital | 36 | 117 | 153 | 0 | 29 | 17 | 0 (0%) | 0 | 960 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **0** | **935** | **965** | **177** | **111** | **91** | **13 (1.4%)** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **6** | **0** | **0** | **7** | **2** | **0** | **8** | **1** |
| | | **0** | **71** | **83** | **8** | **13** | **13** | **0 (0%)** | **0** | **2290** | **2** | **2** | **1** | **5** | **0** | **0** | **0** | **0** | **1** | **0** | **0** | **0** | **0** | **2** |
| | | **0** | **46** | **53** | **1** | **5** | **4** | **0 (0%)** | **0** | **906** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **8** | **8** | **0** | **2** | **2** | **0 (0%)** | **0** | **70** | **2** | **1** | **1** | **4** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **17** | **21** | **31** | **2** | **3** | **0 (0%)** | **0** | **350** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **4** | **35** | **36** | **0** | **6** | **6** | **0 (0%)** | **0** | **682** | **0** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **4** | **40** | **44** | **44** | **16** | **17** | **0 (0%)** | **0** | **480** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **36** | **117** | **153** | **0** | **29** | **17** | **0 (0%)** | **0** | **960** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |

| Sr. No | | | | 59.8 | 59.9 | 59.10 | 59.11 | 59.12 | 59.13 | 59.14 | 59.15 | 59.16 | 59.17 | 59.18 | 59.19 | 59.20 | 59.21 | 59.22 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Attar Sain Jain Eye and General Hospital | Babu Jagjivan Ram Memorial Hospital | Bhagini Nivedita College | Board of Homoeopathic System of Medicine Delhi | Board of Technical Education | Central Jail Tihar | Ch Brham Prakash Government Engineering College | Chacha Nehru Bal Chikitsalaya | College of Art | Commission for OBC | Deen Dayal Upadhyaya College | Delhi Agricultural Marketing Board | Delhi Bharatiya Chikitsa Parishad | Delhi Cantonment Board | Delhi Co Operative Housing Finance Corporation Limited |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 0 | 0 | 4 | 5 | 0 | 0 | 0 | 0 | 8 | 0 | 8 | 6 |
| 3 | No.of Requests Received during year | | | 11 | 233 | 24 | 9 | 96 | 523 | 9 | 54 | 7 | 22 | 14 | 176 | 30 | 255 | 84 |
| 4 | Total no.of Requests (Column 2+3) | | | 11 | 233 | 24 | 9 | 96 | 527 | 14 | 54 | 7 | 22 | 14 | 184 | 30 | 263 | 90 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 26 | 0 | 5 | 13 | 42 | 0 | 1 | 0 | 18 | 2 | 34 | 3 | 3 | 2 |
| 6 | Total No. of Appeal Received | | | 0 | 14 | 0 | 4 | 7 | 87 | 0 | 1 | 0 | 0 | 0 | 25 | 3 | 35 | 14 |
| 7 | Total No. of Appeal Disposed | | | 0 | 14 | 0 | 4 | 4 | 77 | 0 | 1 | 0 | 0 | 0 | 25 | 3 | 40 | 12 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 25 (10.7%) | 0 (0%) | 0 (0%) | 0 (0%) | 28 (5.4%) | 0 (0%) | 16 (29.6%) | 0 (0%) | 0 (0%) | 1 (7.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 110 | 1371 | 848 | 70 | 952 | 5565 | 90 | 525 | 70 | 210 | 5234 | 9284 | 450 | 4480 | 1480 |
| 11 | No.CAPIOs appointed | | | 0 | 1 | 9 | 1 | 0 | 0 | 1 | 0 | 1 | 1 | 2 | 15 | 1 | 7 | 2 |
| 12 | No.CPIOs appointed | | | 0 | 1 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 15 | 1 | 1 | 1 |
| 13 | No.AAs appointed | | | 0 | 1 | 0 | 1 | 0 | 0 | 1 | 1 | 1 | 1 | 1 | 0 | 0 | 1 | 1 |
| 14 | Total | | | 0 | 3 | 9 | 3 | 0 | 0 | 3 | 2 | 3 | 3 | 4 | 30 | 2 | 9 | 4 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 2 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 4 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 5 | 0 | 0 | 0 | 29 | 0 | 16 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 25 | 0 | 0 | 0 | 34 | 0 | 16 | 0 | 0 | 1 | 0 | 0 | 0 | 0 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 59.23 | **Delhi Commission for Safai Karamcharis** | 0 | 17 | 17 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.24 | **Delhi Commission for Women** | 3 | 227 | 230 | 12 | 11 | 0 (0%) | 0 | 10015 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 0 |
| 59.25 | **Delhi Consumers Cooperative Wholesale Store Limited** | 0 | 11 | 11 | 0 | 1 | 1 (9.1%) | 1 | 110 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 2 | 2 |
| 59.26 | **Delhi Dental Council** | 0 | 6 | 6 | 1 | 2 | 0 (0%) | 0 | 60 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 0 |
| 59.27 | **Delhi Electricity Regulatory Commission** | 19 | 239 | 258 | 32 | 39 | 0 (0%) | 0 | 3757 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 0 |
| 59.28 | **Delhi Financial Corporation** | 0 | 21 | 21 | 0 | 5 | 0 (0%) | 0 | 1073 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 2 |
| 59.29 | **Delhi Fire Services** | 27 | 373 | 400 | 48 | 38 | 2 (0.5%) | 0 | 5699 | 0 | 7 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 2 | 2 |
| 59.30 | **Delhi Institute of Heritage Research and Management** | 3 | 5 | 8 | 0 | 0 | 0 (0%) | 0 | 50 | 1 | 1 | 0 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 0 |
| 59.31 | **Delhi Institute of Pharmaceutical Sciences and Research** | 1 | 19 | 20 | 0 | 0 | 0 (0%) | 0 | 130 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 0 |
| 59.32 | **Delhi Jal Board** | 163 | 6173 | 6336 | 191 | 671 | 0 (0%) | 0 | 61785 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.33 | **Delhi Labour Welfare Board** | 0 | 14 | 14 | 12 | 0 | 0 (0%) | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.34 | **Delhi Legislative Assembly Secretariat** | 0 | 150 | 150 | 64 | 1 | 0 (0%) | 0 | 2264 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.35 | **Delhi Nursing Council** | 0 | 19 | 19 | 6 | 0 | 0 (0%) | 0 | 170 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.36 | **Delhi Pharmacy Council** | 0 | 3 | 3 | 7 | 0 | 0 (0%) | 0 | 80 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.37 | **Delhi Pollution Control Committee** | 44 | 234 | 278 | 5 | 35 | 3 (1.3%) | 0 | 4675 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.38 | **Delhi Sanskrit Academy** | 0 | 14 | 14 | 0 | 0 | 0 (0%) | 0 | 436 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.39 | **Delhi SC ST OBC Minority Handicapped Finance and Dev Corp** | 0 | 60 | 60 | 0 | 2 | 0 (0%) | 0 | 758 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.40 | **Delhi State AIDS Control Society** | 5 | 23 | 28 | 3 | 8 | 0 (0%) | 0 | 860 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 0 |
| 59.41 | **Delhi State Civil Supplies Corporation Limited** | 0 | 58 | 58 | 2 | 21 | 0 (0%) | 0 | 1945 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.42 | **Delhi State Consumer Disputes Redressal Commission** | 0 | 125 | 125 | 32 | 21 | 0 (0%) | 0 | 1140 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.43 | **Delhi State Industrial and Infrastructure Development Corporation Limited** | 4 | 661 | 665 | 61 | 0 | 0 (0%) | 0 | 12540 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.44 | **Delhi State Legal Services Authority** | 3 | 130 | 133 | 4 | 17 | 36 (27.7%) | 0 | 1896 | 2 | 1 | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 36 | 36 |
| 59.45 | **Delhi Subordinate Services Selection Board** | 71 | 2425 | 2496 | 144 | 299 | 228 | 0 | 28719 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| Sr. No | | | | 59.46 | 59.47 | 59.48 | 59.49 | 59.50 | 59.51 | 59.52 | 59.53 | 59.54 | 59.55 | 59.56 | 59.57 | 59.58 | 59.59 | 59.60 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Delhi Technological University | Delhi Tourism and Transporation Development Corporation Limited | Delhi Transco Limited | Delhi Transport Corporation | Delhi Wakf Board | Department for the Welfare of SC, ST, OBC and Minorities | Department of Archaeology | Department of Delhi Archives | Department of Environment | Department of Food Safety | Department of Forest and Wild Life | Department of Industries | Department of Law, Justice and Legislative Affairs | Department of Power | Department of Trade and Taxes |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 51 | 5 | 1259 | 0 | 17 | 0 | 0 | 0 | 7 | 10 | 18 | 3 | 19 | 32 |
| 3 | No.of Requests Received during year | | | 154 | 110 | 181 | 706 | 267 | 115 | 22 | 36 | 111 | 90 | 185 | 1506 | 178 | 96 | 965 |
| 4 | Total no.of Requests (Column 2+3) | | | 154 | 161 | 186 | 1965 | 267 | 132 | 22 | 36 | 111 | 97 | 195 | 1524 | 181 | 115 | 997 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 5 | 6 | 19 | 12 | 53 | 0 | 0 | 71 | 4 | 89 | 58 | 74 | 63 | 0 |
| 6 | Total No. of Appeal Received | | | 41 | 27 | 39 | 405 | 33 | 9 | 3 | 6 | 6 | 9 | 7 | 78 | 0 | 40 | 80 |
| 7 | Total No. of Appeal Disposed | | | 40 | 26 | 40 | 289 | 53 | 7 | 3 | 6 | 6 | 10 | 7 | 76 | 0 | 44 | 78 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (1.1%) | 1 (0.5%) | 0 (0%) | 0 (0%) | 0 (0%) | 11 (1.1%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 18312 | 4650 | 5849 | 41685 | 8957 | 1848 | 20 | 420 | 384 | 960 | 3488 | 207272 | 954 | 4060 | 7405 |
| 11 | No.CAPIOs appointed | | | 1 | 15 | 1 | 45 | 1 | 1 | 0 | 0 | 0 | 1 | 0 | 5 | 1 | 1 | 106 |
| 12 | No.CPIOs appointed | | | 1 | 15 | 4 | 10 | 1 | 1 | 0 | 0 | 0 | 1 | 4 | 10 | 1 | 1 | 106 |
| 13 | No.AAs appointed | | | 1 | 1 | 4 | 1 | 1 | 1 | 0 | 0 | 0 | 1 | 0 | 1 | 1 | 1 | 1 |
| 14 | Total | | | 3 | 31 | 9 | 56 | 3 | 3 | 0 | 0 | 0 | 3 | 4 | 16 | 3 | 3 | 213 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 11 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 |
| | Total | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 11 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 59.61 | Department of Training and Technical Education | 0 | 422 | 422 | 65 | 52 | 84 | 0 (0%) | 0 | 11244 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.62 | Department of Urban Development | 0 | 619 | 619 | 454 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.63 | Department of Women and Child Development | 5 | 90 | 95 | 237 | 120 | 120 | 0 (0%) | 0 | 4566 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.64 | Development Department | 3 | 70 | 73 | 82 | 15 | 14 | 0 (0%) | 0 | 1284 | 4 | 4 | 3 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.65 | Directorate General of Home Guards GNCTD | 0 | 86 | 86 | 7 | 8 | 8 | 0 (0%) | 0 | 3570 | 4 | 1 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.66 | Directorate of Agricultural Marketing | 0 | 8 | 8 | 0 | 0 | 0 | 0 (0%) | 0 | 70 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.67 | Directorate of Audit | 0 | 12 | 12 | 1 | 0 | 0 | 0 (0%) | 0 | 310 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.68 | Directorate of Education | 478 | 6045 | 6523 | 2496 | 1335 | 1383 | 10 (0.2%) | 0 | 87916 | 0 | 0 | 6 | 21 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.69 | Directorate of Employment | 5 | 67 | 72 | 0 | 0 | 0 | 0 (0%) | 0 | 670 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.70 | Directorate of Family Welfare | 4 | 77 | 81 | 27 | 0 | 0 | 0 (0%) | 0 | 810 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.71 | Directorate of Gurudwara Election | 0 | 16 | 16 | 0 | 1 | 1 | 0 (0%) | 0 | 160 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.72 | Directorate of Health Services Head Quarter | 0 | 1116 | 1116 | 311 | 71 | 71 | 4 (0.4%) | 0 | 8850 | 1 | 1 | 0 | 15 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 |
| 59.73 | Directorate of Higher Education | 9 | 61 | 70 | 69 | 0 | 0 | 0 (0%) | 0 | 958 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.74 | Directorate of Indian System of Medicine and Homoeopathy | 24 | 196 | 220 | 41 | 23 | 2 | 0 (0%) | 0 | 1090 | 2 | 2 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.75 | Directorate of Information and Publicity | 1 | 35 | 36 | 8 | 2 | 2 | 0 (0%) | 0 | 700 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.76 | Directorate of Prohibition | 0 | 1 | 1 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.77 | Directorate of Prosecution Delhi | 0 | 64 | 64 | 35 | 9 | 5 | 0 (0%) | 0 | 1178 | 5 | 1 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.78 | Directorate of Small Savings and Lotteries | 0 | 7 | 7 | 1 | 0 | 0 | 0 (0%) | 0 | 90 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.79 | Directorate of Training UTCS | 0 | 4 | 4 | 0 | 0 | 0 | 0 (0%) | 0 | 378 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.80 | Directorate of Vigilance and Anti Corruption | 17 | 323 | 340 | 66 | 65 | 63 | 31 (9.6%) | 0 | 4874 | 0 | 0 | 5 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 29 | 0 |
| 59.81 | Dr Goswami Giridhari Lal Shastri Prachya Vidya Pratishthan | 0 | 2 | 2 | 15 | 0 | 0 | 0 (0%) | 0 | 0 | 1 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.82 | Dr. B.R. Sur Homoeopathic Medical College and Hospital | 0 | 9 | 9 | 0 | 0 | 0 | 0 (0%) | 0 | 90 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.83 | Dr. Baba Saheb Ambedkar Hospital | 0 | 279 | 279 | 13 | 0 | 0 | 0 (0%) | 0 | 1350 | 1 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 0 |
| | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | |

| Sr. No | | | | 59.84 | 59.85 | 59.86 | 59.87 | 59.88 | 59.89 | 59.90 | 59.91 | 59.92 | 59.93 | 59.94 | 59.95 | 59.96 | 59.97 | 59.98 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Dr. Hedgewar Arogya Sansthan | Dr. N.C. Joshi Memorial Hospital | Drug Control Department | Dte. of Economics and Statistics | East Delhi Municipal Corporation Engineering Deptt | East Delhi Municipal Corporation HQ | Excise Entertainment and Luxury Tax | Food Supply and Consumers Affairs | G.B. Pant Hospital | General Administration Department | Guru Gobind Singh Government Hospital | Guru Gobind Singh Indraprastha University | Guru Nanak Eye Centre | Guru Teg Bahadur Hospital | Health and Family Welfare Department |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 46 | 3 | 6 | 0 | 0 | 40 | 0 | 0 | 0 | 13 | 8 | 0 | 0 | 38 | 0 |
| 3 | No.of Requests Received during year | | | 68 | 10 | 175 | 14 | 675 | 861 | 163 | 2424 | 133 | 91 | 47 | 466 | 32 | 291 | 502 |
| 4 | Total no.of Requests (Column 2+3) | | | 114 | 13 | 181 | 14 | 675 | 901 | 163 | 2424 | 133 | 104 | 55 | 466 | 32 | 329 | 502 |
| 5 | No.of Requests transferred to other PAs | | | 1 | 0 | 30 | 7 | 454 | 1691 | 4 | 117 | 1 | 59 | 0 | 0 | 0 | 15 | 457 |
| 6 | Total No. of Appeal Received | | | 9 | 1 | 27 | 1 | 0 | 0 | 29 | 343 | 29 | 17 | 2 | 115 | 0 | 57 | 75 |
| 7 | Total No. of Appeal Disposed | | | 9 | 1 | 27 | 2 | 0 | 0 | 25 | 345 | 29 | 17 | 3 | 115 | 0 | 60 | 75 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 37 (1.5%) | 2 (1.5%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 57 (19.6%) | 0 (0%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 1078 | 100 | 4291 | 100 | 3018 | 7621 | 3122 | 28977 | 1396 | 1356 | 938 | 7950 | 320 | 3202 | 5954 |
| 11 | No.CAPIOs appointed | | | 1 | 0 | 0 | 1 | 0 | 773 | 0 | 72 | 0 | 1 | 1 | 1 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 0 | 0 | 1 | 0 | 21 | 8 | 11 | 0 | 1 | 1 | 1 | 0 | 1 | 0 |
| 13 | No.AAs appointed | | | 1 | 0 | 0 | 1 | 0 | 354 | 1 | 5 | 0 | 1 | 1 | 1 | 0 | 1 | 0 |
| 14 | Total | | | 3 | 0 | 0 | 3 | 0 | 1148 | 9 | 88 | 0 | 3 | 3 | 3 | 0 | 2 | 0 |
| 15 | * | ** | Section 8(1) | (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 |
| 22 | | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 |
| 23 | | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | | (j) | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 31 | 0 |
| 25 | | | Other Sections | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | | (Others) | 0 | 0 | 0 | 0 | 0 | 0 | 38 | 0 | 0 | 0 | 0 | 0 | 25 | 0 |
| | Total | | | | **8** | **0** | **0** | **0** | **0** | **0** | **0** | **38** | **2** | **0** | **2** | **0** | **0** | **57** | **0** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 59.99 | Hindi Academy Delhi | 5 | 16 | 21 | 1 | 3 | 3 | 0 (0%) | 0 | 1854 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.100 | Home Department GNCTD | 8 | 260 | 268 | 282 | 20 | 20 | 4 (1.5%) | 0 | 9637 | 5 | 4 | 2 | 11 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.101 | Human Rights Committee for Arrestees Delhi | 0 | 1 | 1 | 0 | 0 | 0 | 0 (0%) | 0 | 10 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.102 | Institute of Human Behaviour and Allied Sciences | 23 | 203 | 226 | 4 | 29 | 27 | 50 (24.6%) | 0 | 2515 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 3 | 42 | 0 | 0 | 1 |
| 59.103 | Irrigation and Flood Control Department | 46 | 485 | 531 | 19 | 76 | 76 | 0 (0%) | 0 | 16130 | 24 | 1 | 1 | 26 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.104 | Keshav Mahavidyalaya | 1 | 10 | 11 | 0 | 6 | 6 | 0 (0%) | 0 | 172 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.105 | Labour Department Delhi | 4 | 1073 | 1077 | 408 | 165 | 157 | 0 (0%) | 0 | 10118 | 18 | 18 | 12 | 48 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.106 | Land and Building Department | 261 | 268 | 529 | 164 | 203 | 194 | 0 (0%) | 0 | 39657 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.107 | Lok Nayak Hospital | 37 | 352 | 389 | 21 | 78 | 75 | 0 (0%) | 0 | 4402 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 14 | 0 | 0 | 0 |
| 59.108 | Lt. Governors Secretariat | 55 | 2777 | 2832 | 1618 | 266 | 265 | 0 (0%) | 0 | 26796 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.109 | Maharishi Valmiki Hospital | 0 | 38 | 38 | 1 | 2 | 2 | 0 (0%) | 0 | 670 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.110 | Maharshi Valmiki College of Education | 13 | 8 | 21 | 1 | 1 | 1 | 0 (0%) | 0 | 70 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.111 | Mahatma Gandhi Institute for Combating Climate Change | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 20 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.112 | Maithili Bhojpui Academy Delhi | 0 | 1 | 1 | 0 | 1 | 1 | 0 (0%) | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.113 | Maulana Azad Institute of Dental Sciences | 5 | 28 | 33 | 0 | 5 | 5 | 0 (0%) | 0 | 280 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.114 | Maulana Azad Medical College | 3 | 126 | 129 | 40 | 0 | 0 | 0 (0%) | 0 | 2190 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.115 | National Law University, Delhi | 3 | 25 | 28 | 1 | 2 | 2 | 0 (0%) | 0 | 260 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.116 | NCC Department | 0 | 7 | 7 | 0 | 0 | 0 | 0 (0%) | 0 | 110 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.117 | Nehru Homoeopathic Medical College and Hospital | 5 | 8 | 13 | 2 | 0 | 0 | 12 (150%) | 0 | 562 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.118 | Netaji Subhas Institute of Technology | 0 | 174 | 174 | 0 | 0 | 0 | 0 (0%) | 0 | 9980 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.119 | New Delhi Municipal Council | 0 | 1358 | 1358 | 53 | 0 | 0 | 653 (48.1%) | 0 | 36204 | 1 | 58 | 30 | 89 | 0 | 0 | 0 | 490 | 75 | 0 | 414 | 0 |
| 59.120 | North Delhi Municipal Corporation HQ | 81 | 6008 | 6089 | 2531 | 246 | 250 | 138 (2.3%) | 0 | 25825 | 0 | 5 | 5 | 1 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.121 | North Delhi Municipal Corporation Karol Bagh Zone | 0 | 0 | 0 | 0 | 71 | 71 | 0 (0%) | 0 | 0 | 5 | 5 | 1 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | |

| Sr. No | | | | 59.122 | 59.123 | 59.124 | 59.125 | 59.126 | 59.127 | 59.128 | 59.129 | 59.130 | 59.131 | 59.132 | 59.133 | 59.134 | 59.135 | 59.136 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | North Delhi Municipal Corporation Rohini Zone | North Delhi Municipal Corporation Sadar Pahar Ganj Zone | Office of the Chief Electoral Officer | Office of the Chief Minister Delhi | Office of the Chief Secretary Delhi | Office of the Deputy Commissioner New Delhi | Office of the Deputy Commissioner North East | Office of the Deputy Commissioner North West | Office of the Deputy Commissioner South West | Office of the Deputy Commissioner West | Office of the Lokayukta Delhi | Office of the Registrar Cooperative Societies | Planning Department | Principal Accoun Office | Pt Madan Mohan Malviya Hospital |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 62 | 0 | 3 | 0 | 80 | 121 | 236 | 51 | 2 | 0 | 2 | 50 | 1 |
| 3 | No.of Requests Received during year | | | 4565 | 3246 | 750 | 389 | 940 | 492 | 297 | 917 | 959 | 749 | 19 | 1549 | 25 | 324 | 42 |
| 4 | Total no.of Requests (Column 2+3) | | | 4565 | 3246 | 812 | 389 | 943 | 492 | 377 | 1038 | 1195 | 800 | 21 | 1549 | 27 | 374 | 43 |
| 5 | No.of Requests transferred to other PAs | | | 497 | 91 | 1072 | 377 | 1146 | 57 | 357 | 634 | 729 | 363 | 4 | 55 | 28 | 97 | 0 |
| 6 | Total No. of Appeal Received | | | 493 | 845 | 106 | 21 | 61 | 63 | 56 | 223 | 201 | 201 | 0 | 387 | 0 | 47 | 1 |
| 7 | Total No. of Appeal Disposed | | | 493 | 845 | 115 | 21 | 61 | 83 | 52 | 176 | 102 | 201 | 0 | 387 | 0 | 43 | 1 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 1 (0.1%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (4%) | 0 (0%) | 3 (7.1%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 26515 | 25416 | 28118 | 3890 | 9770 | 1715 | 3240 | 13556 | 5882 | 7530 | 170 | 37627 | 395 | 2520 | 672 |
| 11 | No.CAPIOs appointed | | | 25 | 10 | 0 | 1 | 0 | 3 | 0 | 6 | 1 | 0 | 0 | 0 | 0 | 0 | 1 |
| 12 | No.CPIOs appointed | | | 15 | 10 | 80 | 1 | 0 | 3 | 0 | 6 | 7 | 0 | 0 | 11 | 0 | 0 | 1 |
| 13 | No.AAs appointed | | | 3 | 3 | 10 | 1 | 0 | 1 | 0 | 1 | 1 | 0 | 0 | 3 | 0 | 0 | 1 |
| 14 | Total | | | 43 | 23 | 90 | 3 | 0 | 7 | 0 | 13 | 9 | 0 | 0 | 14 | 0 | 0 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | | | **0** | **0** | **1** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **1** | **0** | **3** |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 59.137 | Public Grievance Commission | 22 | 368 | 390 | 54 | 50 | 50 | 0 (0%) | 0 | 11883 | 2 | 2 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.138 | Public Works Department Delhi | 0 | 900 | 900 | 0 | 291 | 294 | 0 (0%) | 0 | 37248 | 110 | 110 | 32 | 252 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.139 | Rajiv Gandhi Super Speciality Hospital | 0 | 26 | 26 | 2 | 7 | 7 | 1 (3.8%) | 0 | 210 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.140 | Rajya Sainik Board Delhi | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.141 | Rao Tula Ram Memorial Hospital | 11 | 86 | 97 | 1 | 16 | 16 | 0 (0%) | 0 | 2276 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 11 | 0 | 0 | 0 |
| 59.142 | Registrar Chit Fund | 2 | 10 | 12 | 3 | 0 | 0 | 0 (0%) | 0 | 132 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.143 | Revenue Department | 0 | 1297 | 1297 | 2256 | 225 | 225 | 0 (0%) | 0 | 12295 | 7 | 4 | 1 | 12 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.144 | Sahitya Kala Parishad | 2 | 7 | 9 | 1 | 0 | 0 | 0 (0%) | 0 | 85 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.145 | Samajik Suvidha Sangam | 0 | 20 | 20 | 2 | 4 | 4 | 0 (0%) | 0 | 230 | 123 | 123 | 1 | 247 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.146 | Sanjay Gandhi Memorial Hospital | 12 | 118 | 130 | 6 | 3 | 3 | 17 (14.4%) | 0 | 1162 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 17 |
| 59.147 | Sardar Vallabh Bhai Patel Hospital | 6 | 27 | 33 | 1 | 9 | 8 | 1 (3.7%) | 0 | 340 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 59.148 | Satyawadi Raja Harishchandra Hospital | 0 | 42 | 42 | 2 | 11 | 11 | 2 (4.8%) | 0 | 540 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 59.149 | Services Department | 28 | 223 | 251 | 15 | 73 | 70 | 0 (0%) | 0 | 4219 | 6 | 6 | 1 | 13 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.150 | Shaheed Sukhdev College of Business Studies | 0 | 9 | 9 | 1 | 1 | 1 | 0 (0%) | 0 | 222 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.151 | Sindhi Academy | 0 | 21 | 21 | 0 | 0 | 0 | 0 (0%) | 0 | 3532 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.152 | South Delhi Municipal Corporation Central Zone | 0 | 5141 | 5141 | 138 | 426 | 426 | 6 (0.1%) | 0 | 30793 | 23 | 12 | 4 | 39 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 |
| 59.153 | South Delhi Municipal Corporation Education Department | 0 | 102 | 102 | 138 | 13 | 13 | 0 (0%) | 0 | 1764 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.154 | South Delhi Municipal Corporation Engineering Deptt | 0 | 759 | 759 | 327 | 33 | 33 | 1 (0.1%) | 0 | 80 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 |
| 59.155 | South Delhi Municipal Corporation Finance Deptt | 0 | 3 | 3 | 21 | 28 | 28 | 0 (0%) | 0 | 115 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.156 | South Delhi Municipal Corporation Najafgarh Zone | 0 | 509 | 509 | 85 | 0 | 0 | 0 (0%) | 0 | 4790 | 4 | 1 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.157 | South Delhi Municipal Corporation South Zone | 0 | 994 | 994 | 522 | 0 | 0 | 0 (0%) | 0 | 5450 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.158 | State Council of Educational Research and Training | 0 | 87 | 87 | 21 | 9 | 9 | 0 (0%) | 0 | 1296 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 59.159 | State Election Commission Delhi | 0 | 99 | 99 | 47 | 0 | 0 | 0 (0%) | 0 | 554 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | **Total** | **0** | **900** | **900** | **54** | **291** | **294** | **0 (0%)** | **0** | **37248** | **110** | **110** | **32** | **252** | **0** | **0** | **0** | **0** | **0** | **0** | **11** | **0** | **0** | **17** |
| | | **0** | **0** | **0** | **0** | **7** | **7** | **1 (3.8%)** | **0** | **210** | **0** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **1** | **26** | **26** | **1** | **16** | **16** | **0 (0%)** | **0** | **2276** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **14** | **0** | **1** | **0** |
| | | **0** | **0** | **0** | **3** | **0** | **0** | **0 (0%)** | **0** | **132** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **0** | **0** | **0** | **225** | **225** | **0 (0%)** | **0** | **12295** | **7** | **4** | **1** | **12** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **0** | **0** | **0** | **0** | **0** | **0 (0%)** | **0** | **85** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **20** | **20** | **2** | **4** | **4** | **0 (0%)** | **0** | **230** | **123** | **123** | **1** | **247** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **17** | **118** | **130** | **6** | **3** | **3** | **17 (14.4%)** | **0** | **1162** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **17** |
| | | **1** | **27** | **33** | **1** | **9** | **8** | **1 (3.7%)** | **0** | **340** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **1** | **1** |
| | | **2** | **42** | **42** | **2** | **11** | **11** | **2 (4.8%)** | **0** | **540** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **2** |
| | | **0** | **28** | **28** | **15** | **73** | **70** | **0 (0%)** | **0** | **4219** | **6** | **6** | **1** | **13** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **9** | **9** | **1** | **1** | **1** | **0 (0%)** | **0** | **222** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **21** | **21** | **0** | **0** | **0** | **0 (0%)** | **0** | **3532** | **0** | **1** | **1** | **2** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **6** | **5141** | **5141** | **138** | **426** | **426** | **6 (0.1%)** | **0** | **30793** | **23** | **12** | **4** | **39** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **6** | **0** |
| | | **0** | **102** | **102** | **138** | **13** | **13** | **0 (0%)** | **0** | **1764** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **759** | **759** | **327** | **33** | **33** | **1 (0.1%)** | **0** | **80** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **1** | **0** | **0** | **0** | **1** |
| | | **0** | **3** | **3** | **21** | **28** | **28** | **0 (0%)** | **0** | **115** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **509** | **509** | **85** | **0** | **0** | **0 (0%)** | **0** | **4790** | **4** | **1** | **1** | **6** | **0** | **0** | **0** | **0** | **0** | **1** | **0** | **0** | **0** | **0** |
| | | **0** | **994** | **994** | **522** | **0** | **0** | **0 (0%)** | **0** | **5450** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **87** | **87** | **21** | **9** | **9** | **0 (0%)** | **0** | **1296** | **1** | **1** | **1** | **3** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |
| | | **0** | **99** | **99** | **47** | **0** | **0** | **0 (0%)** | **0** | **554** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** | **0** |

| Sr. No | | | | 59.160 | 59.161 | 59.162 | 59.163 | | 60 | 60.1 | 60.2 | 60.3 | 60.4 | 60.5 | 60.6 | 60.7 | 60.8 | 60.9 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Tourism Department Delhi | Transport Department Delhi | Urdu Academy Delhi | Weights and Measures Department | Total | UT of Pondicherry | Accounts and Treasuries | Adi Dravidar Welfare Department | Agriculture Department | Animal Husbandry and Animal Welfare | Art and Culture | Chief of Government Pharmacy | Civil Supplies and Consumer Affairs | Collectorate Karaikal | Commercial Taxes Department |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 3 | 154 | 0 | 7 | 3964 | | 0 | 5 | 9 | 6 | 0 | 0 | 0 | 0 | 1 |
| 3 | No.of Requests Received during year | | | 24 | 2798 | 8 | 54 | 75395 | | 48 | 142 | 168 | 20 | 38 | 0 | 109 | 100 | 60 |
| 4 | Total no.of Requests (Column 2+3) | | | 27 | 2952 | 8 | 61 | 79359 | | 48 | 147 | 177 | 26 | 38 | 0 | 109 | 100 | 61 |
| 5 | No.of Requests transferred to other PAs | | | 6 | 59 | 1 | 5 | 22442 | | 0 | 0 | 37 | 1 | 0 | 0 | 7 | 69 | 6 |
| 6 | Total No. of Appeal Received | | | 1 | 0 | 4 | 6 | 9712 | | 17 | 0 | 47 | 5 | 0 | 0 | 42 | 36 | 2 |
| 7 | Total No. of Appeal Disposed | | | 2 | 0 | 4 | 6 | 9382 | | 16 | 0 | 19 | 5 | 0 | 0 | 42 | 36 | 2 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1156 (1.5%) | | 0 (0%) | 0 (0%) | 9 (5.4%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 1 (1%) | 18 (30%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 1 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 539 | 30381 | 685 | 560 | 1186363 | | 842 | 1310 | 1186 | 360 | 524 | 10 | 396 | 225 | 140 |
| 11 | No.CAPIOs appointed | | | 1 | 1 | 0 | 0 | 1501 | | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 12 | No.CPIOs appointed | | | 1 | 33 | 0 | 1 | 832 | | 22 | 1 | 0 | 4 | 0 | 0 | 0 | 1 | 10 |
| 13 | No.AAs appointed | | | 1 | 13 | 0 | 1 | 566 | | 1 | 1 | 0 | 1 | 0 | 0 | 0 | 1 | 0 |
| 14 | Total | | | 3 | 47 | 0 | 2 | 2899 | | 23 | 3 | 0 | 5 | 0 | 0 | 0 | 2 | 10 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 3 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 12 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 0 | 0 | 500 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 135 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 11 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 1 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 417 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 68 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 2 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 267 | | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 9 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 9 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 36 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 480 | | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 3 | 6 |
| | Total | | | 0 | 0 | 0 | 0 | 1930 | | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 3 | 44 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 60.10 | Cooperative Department | 0 | 50 | 50 | 12 | 28 | 31 | 0 (0%) | 0 | 1828 | 5 | 5 | 1 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.11 | Deputy Collector (Excise) | 6 | 82 | 88 | 0 | 1 | 1 | 0 (0%) | 0 | 48 | 2 | 2 | 1 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.12 | Deputy Collector (South) | 7 | 79 | 86 | 21 | 9 | 7 | 0 (0%) | 0 | 1035 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.13 | Deputy Collector North | 0 | 104 | 104 | 7 | 10 | 10 | 0 (0%) | 0 | 2612 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.14 | Directorate of Higher and Technical Education | 4 | 42 | 46 | 20 | 0 | 0 | 3 (7.1%) | 0 | 430 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.15 | DIRECTORATE OF STATIONERY AND PRINTING | 0 | 16 | 16 | 0 | 1 | 1 | 0 (0%) | 0 | 180 | 0 | 5 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.16 | District Industries Centre | 0 | 7 | 7 | 0 | 0 | 0 | 0 (0%) | 0 | 70 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.17 | Economics and Statistics | 0 | 2 | 2 | 2 | 0 | 0 | 0 (0%) | 0 | 20 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.18 | Elections Department | 0 | 39 | 39 | 30 | 0 | 0 | 2 (5.1%) | 0 | 764 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.19 | Electricity Department | 38 | 379 | 417 | 58 | 33 | 36 | 0 (0%) | 0 | 902 | 0 | 15 | 5 | 18 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.20 | Fire Service | 0 | 21 | 21 | 1 | 2 | 2 | 2 (9.5%) | 0 | 200 | 0 | 5 | 1 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.21 | Indian Reserve Batallion | 0 | 7 | 7 | 0 | 0 | 0 | 1 (14.3%) | 0 | 18 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.22 | Industries and Commerce | 0 | 56 | 56 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.23 | Information Technology | 0 | 0 | 0 | 0 | 0 | 0 | 0 (0%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.24 | Judicial Department | 10 | 48 | 58 | 1 | 0 | 0 | 32 (66.7%) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 37 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.25 | L.G. Secretariat | 1 | 83 | 84 | 35 | 14 | 14 | 0 (0%) | 0 | 904 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.26 | Land and Survey Department | 16 | 316 | 332 | 38 | 18 | 18 | 0 (0%) | 0 | 846 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.27 | Law Department, Director of Prosecution | 0 | 55 | 55 | 24 | 2 | 2 | 0 (0%) | 0 | 310 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.28 | Legislative Assembly Secretariat | 0 | 23 | 23 | 5 | 0 | 0 | 0 (0%) | 0 | 304 | 0 | 0 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.29 | Mahatma Gandhi Post Graduate Institute of Dental Science | 2 | 10 | 12 | 0 | 0 | 0 | 2 (20%) | 0 | 130 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 |
| 60.30 | Office of Sub Registrar (Puducherry) | 0 | 47 | 47 | 21 | 0 | 0 | 0 (0%) | 0 | 214 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.31 | Office of Sub Registrar (Villianur) | 0 | 3 | 3 | 0 | 0 | 0 | 0 (0%) | 0 | 120 | 0 | 1 | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 60.32 | Office of the Council of Ministers | 0 | 37 | 37 | 5 | 2 | 2 | 6 (16.2%) | 0 | 18 | 0 | 6 | 1 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | **0** | **1** | **0** | **0** | **3** | **0** | **0** | **0** | **2** | **0** | **2** | **1** | **0** | **0** | **38** | **0** | **0** | **0** | **0** | **3** | **0** | **0** | **6** |

CENTRAL INFORMATION COMMISSION

| Sr. No | | | | 60.33 | 60.34 | 60.35 | 60.36 | 60.37 | 60.38 | 60.39 | 60.40 | 60.41 | 60.42 | 60.43 | 60.44 | 60.45 | 60.46 | 60.47 |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Ministry/Department/Organisation | | | Office of the Sub Registrar ( Bahour ) | Office of the Sub Registrar ( Oulgaret ) | Planninig and Research | Pondicehrry State Wakf Board | Pondicherry Cooperative Housing Society | Pondicherry Coopertaive Spinning Mills Ltd | Pondicherry Engineering College | Pondicherry Market Committee | Public Works Department | Puducherry Agro Products, Food and Civil Supplies Corporation Limited | Puducherry Agro Service and Industries Corporation Limited | Puducherry Road Transport Corporation Limited | Puducherry Tourism Development Corporation | Registration Department | Revenue and Disaster management |
| 2 | Opening balance of Requests Received under RTI (as on 1st April) | | | 0 | 0 | 0 | 5 | 0 | 0 | 3 | 0 | 35 | 0 | 0 | 2 | 1 | 0 | 12 |
| 3 | No.of Requests Received during year | | | 10 | 20 | 20 | 27 | 2 | 24 | 75 | 0 | 475 | 36 | 34 | 20 | 15 | 77 | 285 |
| 4 | Total no.of Requests (Column 2+3) | | | 10 | 20 | 20 | 32 | 2 | 24 | 78 | 0 | 510 | 36 | 34 | 22 | 16 | 77 | 297 |
| 5 | No.of Requests transferred to other PAs | | | 0 | 0 | 13 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 34 | 87 |
| 6 | Total No. of Appeal Received | | | 0 | 0 | 0 | 1 | 0 | 7 | 0 | 0 | 0 | 15 | 30 | 0 | 0 | 22 | 31 |
| 7 | Total No. of Appeal Disposed | | | 0 | 0 | 0 | 2 | 0 | 7 | 0 | 0 | 0 | 2 | 10 | 0 | 0 | 22 | 40 |
| 8 | Decisions where Applications for Information rejected | | | 0 (0%) | 0 (0%) | 1 (5%) | 0 (0%) | 0 (0%) | 11 (45.8%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | 21 (7.4%) |
| 9 | Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 10 | Total Amount Collected (fee+addl. charges+penalty) (Rs.) | | | 100 | 340 | 200 | 228 | 0 | 72 | 720 | 22 | 11659 | 908 | 236 | 482 | 60 | 490 | 1756 |
| 11 | No.CAPIOs appointed | | | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 7 | 0 | 0 | 0 | 1 |
| 12 | No.CPIOs appointed | | | 1 | 1 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 1 | 1 | 0 | 1 | 0 | 1 |
| 13 | No.AAs appointed | | | 1 | 1 | 0 | 1 | 1 | 1 | 0 | 0 | 0 | 0 | 1 | 3 | 0 | 1 | 1 |
| 14 | Total | | | 2 | 2 | 0 | 2 | 3 | 3 | 0 | 0 | 0 | 1 | 9 | 3 | 1 | 1 | 3 |
| 15 | * | ** | Section 8(1) (a) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 16 | | | (b) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 17 | | | (c) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | | | (d) | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | | | (e) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | | | (f) | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | | | (g) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 22 | | | (h) | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 23 | | | (i) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 24 | | | (j) | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 |
| 25 | | | Other Sections 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | | | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | | | 24 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | | | (Others) | 0 | 0 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 13 |
| | Total | | | 0 | 0 | 1 | 0 | 0 | 16 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 22 |

* No. of times various Provisions were invoked while Rejecting Requests

** Relevant Sections of RTI Act 2005

| | | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 60.48 | Sainic Welfare | 0 | 64 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | **230** | | 0 | **0** | **89785** |
| 60.49 | School Education | 3 | 464 | 2 | 9 | 0 | 25 | 31 | 39 | 37 | 0 | 33 | 141 | 55 | **4150** | | 147 | **147** | **755247** |
| 60.50 | State Election Commission | 3 | 528 | 2 | 9 | 0 | 25 | 31 | 39 | 40 | 0 | 33 | 141 | 55 | **4380** | | 147 | **147** | **845032** |
| 60.51 | Superintendent of Police (CID) | 0 | 32 | 1 | 0 | 0 | 1 | 0 | 6 | 5 | 0 | 17 | 2 | 5 | **604** | | 122 | **122** | **119147** |
| 60.52 | Superitendent of Police(Special Branch) | 0 | 60 | 1 | 0 | 0 | 0 | 8 | 2 | 0 | 0 | 5 | 12 | 7 | **470** | | 3 | **3** | **86944** |
| 60.53 | Taluk Office Bahour | 0 | 69 | 1 | 0 | 0 | 0 | 8 | 2 | 0 | 0 | 5 | 0 | 7 | **419** | | 3 | **3** | **83476** |
| 60.54 | Taluk Office Oulgaret | 0 (0%) | 1 (0.2%) | 0 (0%) | 0 (0%) | 0 (0%) | 6 (24%) | 0 (0%) | 0 (0%) | 1 (2.7%) | 0 (0%) | 0 (0%) | 0 (0%) | 0 (0%) | **117 (2.8%)** | | 0 (0%) | **0 (0%)** | **63351 (8.4%)** |
| 60.55 | Taluk Office Villianur | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** | **4** |
| 60.56 | Taluk Office, Puducherry | 30 | 10614 | 1 | 90 | 0 | 0 | 488 | 360 | 1142 | 0 | 120 | 1410 | 575 | **48049** | | 1643 | **1643** | **10507823** |
| 60.57 | The Pondicherry Central Cop. Processing Supply and Marketing Society Ltd. | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 1 | 0 | 0 | 4 | 3 | 1 | **33** | | 1 | **1** | **58247** |
| 60.58 | Town and Country Planning Department | 1 | 26 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 4 | 2 | **137** | | 1 | **1** | **19597** |
| 60.59 | Transport Department | 1 | 1 | 1 | 1 | 0 | 1 | 1 | 1 | 0 | 0 | 1 | 1 | 1 | **60** | | 1 | **1** | **7781** |
| 60.60 | Women and Child Development Department | 2 | 27 | 2 | 2 | 1 | 3 | 3 | 3 | 0 | 1 | 6 | 8 | 4 | 230 | | 3 | 3 | 85625 |
| | **Total** | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **1** | | 0 | **0** | **341** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **37** | | 0 | **0** | **315** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** | **86** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **11** | | 0 | **0** | **9774** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **12** | | 0 | **0** | **7081** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **4** | | 0 | **0** | **662** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **4** | | 0 | **0** | **1389** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **8** | | 0 | **0** | **2950** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** | **1079** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **25** | | 0 | **0** | **16987** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** | **407** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **4** | | 0 | **0** | **1481** |
| | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | **0** | | 0 | **0** | **5698** |
| | | 0 | 1 | 0 | 0 | 0 | 6 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | **54** | | 0 | **0** | **28444** |
| | | **0** | **1** | **0** | **0** | **0** | **6** | **0** | **0** | **1** | **0** | **0** | **0** | **0** | **160** | | **0** | **0** | **76694** |
| **61** | **Vice-President** | | | | | | | | | | | | | | | | | | |
| 61.1 | **Vice-President** | 0 | 147 | 147 | 122 | 3 | 3 | 0 (0%) | 0 | 1643 | 1 | 1 | 1 | 3 | 0 | 0 | 0 | 0 | 0 |
| | **Total** | **0** | **147** | **147** | **122** | **3** | **3** | **0 (0%)** | **0** | **1643** | **1** | **1** | **1** | 3 | **0** | **0** | **0** | **0** | **0** |
| | **Grand Total** | **89785** | **755247** | **845032** | **119147** | **86944** | **83476** | **63351 (8.4%)** | **4** | **10507823** | **58247** | **19597** | **7781** | 85625 | **341** | **315** | **86** | **9774** | **7081** |
| | | **662** | **1389** | **2950** | **1079** | **16987** | **407** | **1481** | **5698** | **28444** | **76694** | | | | | | | | |

# Annexures 2

## Status Report on the Submission of RTI Annual Return

| S.No | Ministry/Independent Department | Total Number of Public Authority | No.of PAs for whom Annual Return is filed | No.of PAs for whom Annual Return is not filed |
|---|---|---|---|---|
| 1 | Cabinet Secretariat | 1 | 1 | 0 |
| 2 | Comptroller & Auditor General | 1 | 1 | 0 |
| 3 | Department of Atomic Energy | 34 | 33 | 1 |
| 4 | Department of Space | 1 | 1 | 0 |
| 5 | Election Commission of India | 1 | 1 | 0 |
| 6 | High Court of Delhi | 1 | 1 | 0 |
| 7 | Ministry of Agriculture | 194 | 156 | 38 |
| 8 | Ministry of Chemicals & Fertilizers | 33 | 24 | 9 |
| 9 | Ministry of Civil Aviation | 12 | 9 | 3 |
| 10 | Ministry of Coal | 13 | 10 | 3 |
| 11 | Ministry of Commerce & Industry | 47 | 42 | 5 |
| 12 | Ministry of Communications & Information Tech. | 19 | 17 | 2 |
| 13 | Ministry of Consumer Aff., Food, & Public Dist. | 31 | 28 | 3 |
| 14 | Ministry of Corporate Affairs | 54 | 51 | 3 |
| 15 | Ministry of Culture | 49 | 28 | 21 |
| 16 | Ministry of Defence | 52 | 41 | 11 |
| 17 | Ministry of Development of North Eastern Region | 5 | 0 | 5 |
| 18 | Ministry of Drinking Water and Sanitation | 1 | 0 | 1 |
| 19 | Ministry of Earth Sciences | 10 | 7 | 3 |
| 20 | Ministry of Environment & Forests | 29 | 23 | 6 |
| 21 | Ministry of External Affairs | 4 | 2 | 2 |
| 22 | Ministry of Finance | 208 | 139 | 69 |
| 23 | Ministry of Food Processing Industries | 1 | 1 | 0 |
| 24 | Ministry of Health & Family Welfare | 135 | 78 | 57 |
| 25 | Ministry of Heavy Industry & Public Enterprises | 36 | 25 | 11 |
| 26 | Ministry of Home Affairs | 34 | 31 | 3 |
| 27 | Ministry of Housing & Urban Poverty Alleviation | 7 | 5 | 2 |
| 28 | Ministry of Human Resource Development | 159 | 97 | 62 |
| 29 | Ministry of Information & Broadcasting | 26 | 26 | 0 |
| 30 | Ministry of Labour & Employment | 58 | 22 | 36 |
| 31 | Ministry of Law & Justice | 14 | 7 | 7 |
| 32 | Ministry of Micro, Small and Medium Enterprises | 64 | 49 | 15 |
| 33 | Ministry of Mines | 9 | 8 | 1 |
| 34 | Ministry of Minority Affairs | 7 | 7 | 0 |
| 35 | Ministry of New & Renewable Energy | 4 | 3 | 1 |
| 36 | Ministry of Overseas Indian Affairs | 1 | 0 | 1 |
| 37 | Ministry of Panchayati Raj | 1 | 1 | 0 |
| 38 | Ministry of Parliamentary Affairs | 1 | 1 | 0 |
| 39 | Ministry of Personnel, Public Grievances & | 11 | 8 | 3 |
| 40 | Ministry of Petroleum & Natural Gas | 23 | 20 | 3 |
| 41 | Ministry of Power | 17 | 17 | 0 |
| 42 | Ministry of Railways | 15 | 14 | 1 |
| 43 | Ministry of Road Transport & Highways | 3 | 1 | 2 |
| 44 | Ministry of Rural Development | 5 | 4 | 1 |
| 45 | Ministry of Science & Technology | 88 | 72 | 16 |
| 46 | Ministry of Shipping | 28 | 26 | 2 |
| 47 | Ministry of Social Justice & Empowerment | 22 | 17 | 5 |
| 48 | Ministry of Statistics & Programme Implementation | 2 | 2 | 0 |
| 49 | Ministry of Steel | 15 | 11 | 4 |

| | | | | |
|---|---|---|---|---|
| 50 | Ministry of Textiles | 19 | 18 | 1 |
| 51 | Ministry of Tourism | 25 | 24 | 1 |
| 52 | Ministry of Tribal Affairs | 4 | 2 | 2 |
| 53 | Ministry of Urban Development | 21 | 16 | 5 |
| 54 | Ministry of Water Resources | 19 | 14 | 5 |
| 55 | Ministry of Women & Child Development | 8 | 5 | 3 |
| 56 | Ministry of Youth Affairs & Sports | 6 | 5 | 1 |
| 57 | Planning Commission | 1 | 0 | 1 |
| 58 | President | 1 | 1 | 0 |
| 59 | Prime Minister's Office | 2 | 1 | 1 |
| 60 | UT of Andaman & Nicobar | 1 | 1 | 0 |
| 61 | UT of Chandigarh | 76 | 76 | 0 |
| 62 | UT of Dadar & Nagar Haveli | 1 | 0 | 1 |
| 63 | UT of Daman & Diu | 1 | 1 | 0 |
| 64 | UT of Delhi | 206 | 163 | 43 |
| 65 | UT of Lakshadweep | 1 | 0 | 1 |
| 66 | UT of Pondicherry | 51 | 32 | 19 |
| 67 | Vice-President | 1 | 1 | 0 |
| | **Total** | **2030** | **1528** | **502** |

केन्द्रीय सूचना आयोग
CENTRAL INFORMATION COMMISSION

# Annexures 3

**Ministry-wise List of Public Authorities who have not submitted Annual Return**

| S.No. | Ministry/Department | PAs who have not submitted AR |
|---|---|---|
| 1 | **Department of Atomic Energy** | |
| 1.1 | | Nuclear Power Corporation of India |
| 2 | **Ministry of Agriculture** | |
| 2.1 | **Department of Agricultural Research & Education** | |
| 2.1.1 | | Central Agricultural University, Imphal |
| 2.1.2 | | Central Avian Research Institute (ICAR) |
| 2.1.3 | | Central Institute for Subtropical Horticulture (ICAR) |
| 2.1.4 | | Central Rice Research Institute (ICAR) |
| 2.1.5 | | Department of Agricultural Research & Education |
| 2.1.6 | | Directorate of Medicinal and Aromatic Plants Research (ICAR) |
| 2.1.7 | | Indian Institute of Natural Resins and Gums (ICAR) |
| 2.1.8 | | Indian Institute of Sugarcane Research (ICAR) |
| 2.1.9 | | Indian Institute of Vegetable Research (ICAR) |
| 2.1.10 | | National Bureau of Agriculturally Important Microorganisms (ICAR) |
| 2.1.11 | | National Research Centre for Agroforestry (ICAR) |
| 2.1.12 | | National Research Centre on Equines (ICAR) |
| 2.1.13 | | National Research Centre on Mithun (ICAR) |
| 2.1.14 | | Project Directorate on Foot and Mouth Disease (ICAR) |
| 2.1.15 | | Zonal Project Directorate (ZPD), Zone I (ICAR) |
| 2.2 | **Department of Agriculture & Cooperation** | |
| 2.2.1 | | Directorate of Tobacco Development |
| 2.2.2 | | State Farms Corpn. of India |
| 2.3 | **Department of Animal Husbandry, Dairying and Fisheries** | |
| 2.3.1 | | AQCS,Chennai |
| 2.3.2 | | Central Fodder Seed Production Farm, Hessarghatta |
| 2.3.3 | | Central Poultry Devlopment Organization(ER),Bhubneshwar |
| 2.3.4 | | Central Poultry Devlopment Organization(NR),Chandigarh |
| 2.3.5 | | Central Poultry Devlopment Organization,Hessarghatta |
| 2.3.6 | | Central Sheep Breeding Farm,Hissar |
| 2.3.7 | | CIFNET,Vishakhapatnam |
| 2.3.8 | | Delhi Milk Scheme, New Delhi |
| 2.3.9 | | Fisheries Survey of India, Mumbai Base |
| 2.3.10 | | Fisheries Survey of India, Porbandar Base |
| 2.3.11 | | Fishery Survey of India,Bogda |
| 2.3.12 | | Fishery Survey of India,Cochin |
| 2.3.13 | | Fishery Survey of India,Portblair |
| 2.3.14 | | Fishery Survey of India,Vishakhapatnam |
| 2.3.15 | | NIAH,Baghpat |
| 2.3.16 | | Office I.F.P, Vishakhapatnam |
| 2.3.17 | | Random Sample Poultry Production Testing Centre,Gurgoan |
| 2.3.18 | | RSFP&D, Hissar |
| 2.3.19 | | RSFP&D,Hyderabad |
| 2.3.20 | | RSFP&D,Jammu |

| | | |
|---|---|---|
| 2.3.21 | | RSFP&D,Sriganganagar |
| 3 | **Ministry of Chemicals & Fertilizers** | |
| 3.1 | **Department of Chemicals & Petrochemicals** | |
| 3.1.1 | | Hindustan Insecticide Ltd. |
| 3.1.2 | | Institute of Pesticide Formulation Technology |
| 3.2 | **Department of Fertilisers** | |
| 3.2.1 | | Madras Fertilizer Ltd.(MFL) |
| 3.3 | **Department of Pharmaceuticals** | |
| 3.3.1 | | Department of Pharmaceuticals |
| 3.3.2 | | Indian Drugs and Pharmaceuticals Ltd. |
| 3.3.3 | | NIPER Ahmedabad |
| 3.3.4 | | NIPER, Guwahati |
| 3.3.5 | | NIPER, Hajipur |
| 3.3.6 | | NIPER, Hyderabad |
| 4 | **Ministry of Civil Aviation** | |
| 4.1 | | Aero Club of India |
| 4.2 | | Air India |
| 4.3 | | Airports Economic Regulatory Authority of India |
| 5 | **Ministry of Coal** | |
| 5.1 | | Coal Controller Organisation |
| 5.2 | | Coal India Limited |
| 5.3 | | Ministry of Coal |
| 6 | **Ministry of Commerce & Industry** | |
| 6.1 | **Department of Industrial Policy & Promotion** | |
| 6.1.1 | | Central Manufacturing Technology Institute |
| 6.1.2 | | Indian Rubber Manufacturers Research Association |
| 6.1.3 | | National Manufacturing Competitiveness Council |
| 6.1.4 | | Office of the Controller General of Patents, Designs and Trade Marks |
| 6.1.5 | | Office of the Economic Adviser |
| 7 | **Ministry of Communications & Information Tech.** | |
| 7.1 | **Department of Information Technology** | |
| 7.1.1 | | Centre for Materials for Electronics Technology (C MET) |
| 7.1.2 | | Software Technology Parks of India (STPI) |
| 8 | **Ministry of Consumer Aff., Food, & Public Dist.** | |
| 8.1 | **Department of Consumer Affairs** | |
| 8.1.2 | | Forward Markets Commission |
| 8.2 | **Department of Food & Public Distribution** | |
| 8.2.1 | | Hindustan Vegetable Oils Corporation |
| 8.2.2 | | Indian Grain Storage Management & Research Institute, Field Station, Jorhat |
| 9 | **Ministry of Corporate Affairs** | |
| 9.1 | | Official Liquidator, Karnataka |
| 9.2 | | Registrar of Companies, Gujarat |
| 9.3 | | Registrar of Companies, Jammu |
| 10 | **Ministry of Culture** | |
| 10.1 | | Allahabad Museum |
| 10.2 | | Asiatic Society |

| | | |
|---|---|---|
| **10.3** | | Central Institute of Buddhist Studies. |
| **10.4** | | Eastern Zonal Cultural Centre |
| **10.5** | | Indian Museum |
| **10.6** | | Indira Gandhi Rashtriya Manav Sangrahalaya |
| **10.7** | | Khuda Baksh Oriental Public Library |
| **10.8** | | National Council of Science Museums, Unit- Birla Industrial & Technological Museum |
| **10.9** | | National Council of Science Museums, Unit- National Science Centre |
| **10.10** | | National Council of Science Museums.-, Unit- Science City |
| **10.11** | | National Culture Fund |
| **10.12** | | National Gallery of Modern Arts |
| **10.13** | | National Research Laboratory for Conservation of Cultural Property. |
| **10.14** | | National School of Drama |
| **10.15** | | Nava Nalanda Mahavihara |
| **10.16** | | Nehru Science Centre, Mumbai |
| **10.17** | | North Central Zone Cultural Centre Allahabad |
| **10.18** | | North Zone Cultural Centre, Patiala |
| **10.19** | | Rampur Raza Library |
| **10.20** | | Sahitya Akademi |
| **10.21** | | Viswesaraya Industrial & Technological Museum, Bangalore |
| **11** | **Ministry of Defence** | |
| **11.1** | **Department of Defence** | |
| **11.1.1** | | Army Purchase Organisation |
| **11.1.2** | | Controller General of Defence Accounts (CGDA) |
| **11.1.3** | | Department of Defence |
| **11.1.4** | | Military Engineer Services |
| **11.1.5** | | School of Foreign Languages |
| **11.2** | **Department of Defence Production** | |
| **11.2.1** | | Bharat Electronics Ltd. |
| **11.2.2** | | Defence Exhibition Organisation |
| **11.2.3** | | Department of Defence Production |
| **11.2.4** | | Department of Defence Production Sectt. |
| **11.3** | **Department of Defence Research & Development** | |
| **11.3.1** | | Society for Integrated circuit Technology and Applied Research |
| **11.4** | **Department of Ex-Servicemen Welfare** | |
| **11.4.1** | | Department of Ex-Servicemen Welfare |
| **12** | **Ministry of Development of North Eastern Region** | |
| **12.1** | | Ministry of Development of North Eastern Region |
| **12.2** | | North Eastern Council (NEC) |
| **12.3** | | North Eastern Development Finance Corp. (NEDFi) |
| **12.4** | | North Eastern Handicrafts and Handlooms Development Corporation |
| **12.5** | | North Eastern Regional Agricultural Marketing Corporation |
| **13** | **Ministry of Drinking Water and Sanitation** | |
| **13.1** | | Ministry of Drinking Water and Sanitation |
| **14** | **Ministry of Earth Sciences** | |
| **14.1** | | Integrated Coastal and Marine Area Management Project Directorate |
| **14.2** | | National Centre for Medium Range Weather Forecasting |

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|---|---|---|
| **14.3** | | PAO, MoES |
| **15** | **Ministry of Environment & Forests** | |
| **15.1** | | Animal welfare Board of India, Chennai |
| **15.2** | | Central Regional Office, Lucknow |
| **15.3** | | Forest Survey of India, Dehradun |
| **15.4** | | National Zoological Park, New Delhi |
| **15.5** | | Northern Regional Office, Chandigarh |
| **15.6** | | Wildlife Crime Control Bureau, Chennai |
| **16** | **Ministry of External Affairs** | |
| **16.1** | | Indian Council for Cultural Relations |
| **16.2** | | Indian Council of World Affairs |
| **17** | **Ministry of Finance** | |
| **17.1** | **Department of Financial Services** | |
| **17.1.1** | | AAIFR |
| **17.1.2** | | Department of Financial Services |
| **17.1.3** | | DRAT, Allahabad |
| **17.1.4** | | DRAT, Chennai |
| **17.1.5** | | DRAT, Delhi |
| **17.1.6** | | DRAT, Mumbai |
| **17.1.7** | | DRT, Bangalore |
| **17.1.8** | | DRT, Cochin |
| **17.1.9** | | DRT, Delhi |
| **17.1.10** | | DRT, Jaipur |
| **17.1.11** | | DRT, Lucknow |
| **17.1.12** | | DRT, Mumbai |
| **17.1.13** | | Industrial Investment Bank of India (IIBI) |
| **17.1.14** | | Insurance Regulatory and Development Authority |
| **17.1.15** | | State Bank of Indore |
| **17.1.16** | | Stresssed Assets Stabilization Fund (SASF) |
| **17.2** | **Department of Revenue** | |
| **17.2.1** | | CBEC |
| **17.2.2** | | Chief Commissioner Central Excise, Cochin Zone |
| **17.2.3** | | Chief Commissioner of Central Excise & Customs, Pune Zone |
| **17.2.4** | | Chief Commissioner of Custms & Central Excise, Nagpur Zone |
| **17.2.5** | | Chief Commissioner of Custms & Central Excise, Vadodara Zone |
| **17.2.6** | | Chief Commissioner of Customs & Central Excise, Vishakhapatnam Zone |
| **17.2.7** | | Chief Commissioner of Customs and Central Excise, Bhopal Zone |
| **17.2.8** | | Chief Commissioner of Customs and Central Excise, Meerut Zone |
| **17.2.9** | | Chief Commissioner of Customs Preventive, Delhi Zone |
| **17.2.10** | | Chief Commissioner of Customs, Ahmedabad Zone |
| **17.2.11** | | Chief Commissioner of Customs, Bangalore Zone |
| **17.2.12** | | Chief Commissioner of Customs, Chennai Zone |
| **17.2.13** | | Chief Commissioner of Customs, Mumbai-II Zone |
| **17.2.14** | | Chief Commissioner of Customs, Mumbai-III Zone |
| **17.2.15** | | Chief Commissioner of Customs, Patna |
| **17.2.16** | | Chief Commissioner of Income Tax (CCA) , Jaipur |

| | | |
|---|---|---|
| **17.2.17** | | Chief Commissioner of Income Tax (CCA) , Nagpur |
| **17.2.18** | | Chief Commissioner of Income Tax (CCA) , Ahmedabad |
| **17.2.19** | | Chief Commissioner of Income Tax (CCA) , Chandigrah |
| **17.2.20** | | Chief Commissioner of Income Tax (CCA), Chennai |
| **17.2.21** | | Chief Commissioner, Central Excise & Service Tax, Ranchi Zone,Patna |
| **17.2.22** | | Chief Commissioner, Central Excise, Bangalore Zone |
| **17.2.23** | | Chief Commissioner, Central Excise, Bhubaneshwar Zone |
| **17.2.24** | | Chief Commissioner, Central Excise, Chennai Zone |
| **17.2.25** | | Chief Commissioner, Central Excise, Delhi Zone |
| **17.2.26** | | Chief Commissioner, Central Excise, Jaipur Zone |
| **17.2.27** | | Chief Commissioner, Central Excise, Mumbai-II Zone |
| **17.2.28** | | Customs Commissionerate, Tiruchirapalli |
| **17.2.29** | | Director General of Income Tax (Inv.) New Delhi |
| **17.2.30** | | Director General of Income Tax (Exemption) New Delhi |
| **17.2.31** | | Director General of Income Tax (HRD), New Delhi |
| **17.2.32** | | Director General of Income Tax (Intelligence) |
| **17.2.33** | | Director General of Income Tax (International taxation)New Delhi |
| **17.2.34** | | Director General of Income Tax (Inv). Patna |
| **17.2.35** | | Director General of Income Tax (Inv.) Bangalore |
| **17.2.36** | | Director General of Income Tax (Inv.) Bhopal |
| **17.2.37** | | Director General of Income Tax (Inv.) Mumbai |
| **17.2.38** | | Director General of Income Tax (Inv.) Pune |
| **17.2.39** | | Director General of Income Tax (Inv.), Hyderabad |
| **17.2.40** | | Director General of Income Tax(Inv.) Kochi |
| **17.2.41** | | Director General of Income Tax(Inv.),Chennai |
| **17.2.42** | | Director General of Income Tax, NADT |
| **17.2.43** | | Director General of Income Tax, Vigilance |
| **17.2.44** | | Directorate of Housing & Welfare |
| **17.2.45** | | Directorate of Legal Affairs |
| **17.2.46** | | Directorate of Organisation & Personnel Management |
| **17.2.47** | | Directorate of Revenue Intelligence |
| **17.2.48** | | Directorate General NACEN |
| **17.2.49** | | Directorate General of Export Promotion |
| **17.2.50** | | Directorate General of Service Tax |
| **17.2.51** | | Directorate General of Valuation |
| **17.2.52** | | Directorate General of Vigilance |
| **17.2.53** | | LTU-Bangalore |
| **18** | **Ministry of Health & Family Welfare** | |
| **18.1** | **Department of AIDS Control** | |
| **18.1.1** | | Department of AIDS Control |
| **18.2** | **Department of Health & Family Welfare** | |
| **18.2.1** | | AIRPORT BORDER QUARANTINE,AMRITSAR |
| **18.2.2** | | AIRPORT HEALTH ORGANISATION, DELHI |
| **18.2.3** | | AIRPORT HEALTH ORGANISATION, MUMBAI |
| **18.2.4** | | AIRPORT HEALTH ORGANISATION,CHENNAI |
| **18.2.5** | | AIRPORT HEALTH ORGANISATION,TIRUCHIRAPALLI |

CENTRAL INFORMATION COMMISSION

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| **18.2.6** | | ASSTT. DRUGS CONTROLLER(I),AHMEDABAD |
| **18.2.7** | | ASSTT. DRUGS CONTROLLER(I),CHENNAI |
| **18.2.8** | | ASSTT. DRUGS CONTROLLER(I),NEW DELHI |
| **18.2.9** | | Central Council for Homeopathy |
| **18.2.10** | | Central Council for Research in Ayurveda & Siddha |
| **18.2.11** | | Central Council for Research in Homoeopathy |
| **18.2.12** | | Central Council for Research in Yoga & Naturopathy |
| **18.2.13** | | Central Council for Resrch in Unani Medicine |
| **18.2.14** | | Central Council of Indian Medicine |
| **18.2.15** | | CENTRAL DRUGS LABORATORY, KOLKATA |
| **18.2.16** | | CENTRAL DRUGS STANDARD CONTROL ORGANISATION ,COCHIN. |
| **18.2.17** | | CENTRAL DRUGS STANDARD CONTROL ORGANISATION ,GHAZIABAD. |
| **18.2.18** | | CENTRAL INDIAN PHARMACOPOEIA LABORATORY, GHAZIABAD. |
| **18.2.19** | | Chintranjan National Cancer Institute. |
| **18.2.20** | | Dental Council of India |
| **18.2.21** | | Directorate of General of Health Services |
| **18.2.22** | | DR. R. M. L. HOSPITAL,NEW DELHI |
| **18.2.23** | | FOOD RESEARCH AND STANDARDISATION LABORATORY, GHAZIABAD |
| **18.2.24** | | Food Safety and Standard Authority of India |
| **18.2.25** | | GOVERNMENT MEDICAL STORE DEPOT,GUWAHATI |
| **18.2.26** | | GOVERNMENT MEDICAL STORE DEPOT,HYDERABAD |
| **18.2.27** | | GOVERNMENT MEDICAL STORE DEPOT,NEW DELHI |
| **18.2.28** | | GOVT. MEDICAL SRORE DEPOT,KOLKATA |
| **18.2.29** | | Indian Medicines Pharmaceutical Corporation Ltd. |
| **18.2.30** | | KALAWATI SARAN CHILDRENS HOSPITAL,NEW DELHI |
| **18.2.31** | | LHMC AND SMT. S.K. HOSPITAL, NEW DELHI. |
| **18.2.32** | | Morarji Desai Institute of Yoga. |
| **18.2.33** | | National Board of Examinations |
| **18.2.34** | | NATIONAL CENTRE FOR DISEASE CONTROL, DELHI |
| **18.2.35** | | National Institute of Ayurveda |
| **18.2.36** | | National Institute of Health & Family Welfare |
| **18.2.37** | | National Institute of Homeopathy |
| **18.2.38** | | National Institute of Naturaopathy |
| **18.2.39** | | National Institute of Unani Medicine |
| **18.2.40** | | NATIONAL T. B. INSTITUTE,BANGLORE |
| **18.2.41** | | NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI |
| **18.2.42** | | NE Indira Gandhi Regional Institute of Health and Medical Sciences. |
| **18.2.43** | | PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI |
| **18.2.44** | | PORT HEALTH ORGANISATION, COCHIN |
| **18.2.45** | | PORT HEALTH ORGANISATION,CHENNAI |
| **18.2.46** | | Rashtriya Ayurveda Vidyapeeth |
| **18.2.47** | | REGIONAL DRUG TESTING LABORATORY,GUWAHATI |
| **18.2.48** | | Regional Drugs Testing Lab |
| **18.2.49** | | REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,GANJAM,ASKA |
| **18.2.50** | | Regional Office for Health and Family Welfare |
| **18.2.51** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG |

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| 18.2.52 | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHUBENESWAR |
| 18.2.53 | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHANDIGARH |
| 18.2.54 | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,JAIPUR |
| 18.2.55 | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,LUCKNOW |
| 18.2.56 | | SAFDARJUNG HOSPITAL,NEW DELHI |
| **19** | **Ministry of Heavy Industry & Public Enterprises** | |
| **19.1** | **Department of Heavy Industries** | |
| 19.1.1 | | BBJ Construction Co. Ltd. |
| 19.1.2 | | Bharat Bhari Udyog Nigam Ltd. |
| 19.1.3 | | Bharat Heavy Plate & Vessels Ltd. |
| 19.1.4 | | Hindustan Salts Ltd. |
| 19.1.5 | | HMT Bearings Ltd. |
| 19.1.6 | | HMT Chinar Watches Ltd. |
| 19.1.7 | | HMT Machine Tools Ltd. |
| 19.1.8 | | Sambhar Salts Ltd |
| 19.1.9 | | Scooters India Ltd. |
| 19.1.10 | | Triveni Structurals Ltd. |
| 19.1.11 | | Tyre Corporation of India Ltd. |
| **20** | **Ministry of Home Affairs** | |
| **20.1** | **Department of Home** | |
| 20.1.1 | | Central Translation Bureau Department of Official Language, MHA |
| 20.1.2 | | Department of Justice |
| 20.1.3 | | Office of the Registrar General of India |
| **21** | **Ministry of Housing & Urban Poverty Alleviation** | |
| 21.1 | | Central Govt. Employees Welfare Housing Organisation |
| 21.2 | | Ministry of Housing & Urban Poverty Alleviation |
| **22** | **Ministry of Human Resource Development** | |
| **22.1** | **Department of Higher Education** | |
| 22.1.1 | | Assam University |
| 22.1.2 | | Board of Apprenticeship Training (BOAT) (NR) Kanpur |
| 22.1.3 | | Board of Apprenticeship Training, Chennai |
| 22.1.4 | | CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT) |
| 22.1.5 | | Central Institute of Indian Languages (CIIL) |
| 22.1.6 | | Central University of Gujarat |
| 22.1.7 | | Central University of Himachal Pradesh |
| 22.1.8 | | Central University of Jharkhand |
| 22.1.9 | | CENTRAL UNIVERSITY OF KARNATAKA |
| 22.1.10 | | Central University of Kashmir |
| 22.1.11 | | Central University of Punjab |
| 22.1.12 | | Council of Architecture |
| 22.1.13 | | Dr. B.R. Ambedkar National Institute of Technology, Jallandhar |
| 22.1.14 | | Dr. Harisingh Gaur Vishwa Vidyalaya |
| 22.1.15 | | I I M Kashipur |
| 22.1.16 | | I I M Ranchi |
| 22.1.17 | | Indian Council of Philosophical Research (ICPR), |
| 22.1.18 | | Indian Institute of Management Indore |

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| **22.1.19** | | Indian Institute of Management, Bangalore |
| **22.1.20** | | Indian Institute of Science, Bangalore |
| **22.1.21** | | Indian Institute of Technology (BHU), Varanasi |
| **22.1.22** | | Indian Institute of Technology , Madras |
| **22.1.23** | | Indira Gandhi National Tribal University, Amarkantak |
| **22.1.24** | | Manipur University |
| **22.1.25** | | Maulana Azad National Urdu University (MANUU) |
| **22.1.26** | | National Council for Promotion of Sindhi Language, |
| **22.1.27** | | National Council of Rural Institutes (NCRI), Hyderabad |
| **22.1.28** | | National Institute of Foundry and Forge Technology (NIFFT) |
| **22.1.29** | | National Institute of Technical Teachers' Training and Research, Bhopal |
| **22.1.30** | | National Institute of Technical Teachers' Training and Research, Kolkata |
| **22.1.31** | | National Institute of Technology, Agartala |
| **22.1.32** | | National Institute of Technology, Calicut |
| **22.1.33** | | National Institute of Technology, Delhi |
| **22.1.34** | | National Institute of Technology, Durgapur |
| **22.1.35** | | National Institute of Technology, Goa |
| **22.1.36** | | National Institute of Technology, Jamshedpur |
| **22.1.37** | | National Institute of Technology, Kurukshetra |
| **22.1.38** | | National Institute of Technology, Manipur |
| **22.1.39** | | National Institute of Technology, Mizoram |
| **22.1.40** | | National Institute of Technology, Nagaland |
| **22.1.41** | | National Institute of Technology, Patna |
| **22.1.42** | | National Institute of Technology, Puducherry |
| **22.1.43** | | National Institute of Technology, Rourkela |
| **22.1.44** | | National Institute of Technology, Sikkim |
| **22.1.45** | | National Institute of Technology, Srinagar |
| **22.1.46** | | National Institute of Technology, Warangal |
| **22.1.47** | | Rajiv Gandhi Indian Institute of Management, Shillong |
| **22.1.48** | | Rashtriya Sanskrit Sansthan |
| **22.1.49** | | Rashtriya Sanskrit Vidyapeetha |
| **22.1.50** | | S.V. National Institute of Technology, Surat |
| **22.1.51** | | Tripura University |
| **22.1.52** | | University of Allahabad |
| **22.2** | **Department of School Education and Literacy** | |
| **22.2.1** | | Central Board of Secondary Education |
| **22.2.2** | | Central Tibetan Schools Administration, Delhi |
| **22.2.3** | | Department of School Education and Literacy |
| **22.2.4** | | Directorate of Adult Education |
| **22.2.5** | | Kendriya Vidyalaya Sangathan |
| **22.2.6** | | National Bal Bhavan |
| **22.2.7** | | National Council for Teacher Education |
| **22.2.8** | | National Council of Educational Research & Training |
| **22.2.9** | | National Institute of Open Schooling |
| **22.2.10** | | Navodaya Vidyalaya Samiti |
| **23** | **Ministry of Labour & Employment** | |

NOISS
CENTRAL INSTITUTE OF EDUCATION

| | | |
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| **23.1** | | Central Government Industrial Tribunal cum Labour Court, Bhubneshwar |
| **23.2** | | Central Government Industrial Tribunal-cum-Labour Court, Jabalpur |
| **23.3** | | Central Government Industrial Tribunal-cum-Labour Court, Jaipur |
| **23.4** | | Central Government Industrial Tribunal-cum-Labour Court, Kanpur |
| **23.5** | | Central Government Industrial Tribunal-cum-Labour Court, Nagpur |
| **23.6** | | CGIT no. I, Delhi |
| **23.7** | | CGIT no. II, Delhi |
| **23.8** | | CGIT, Hyderabad |
| **23.9** | | Directorate General of Employment and Training |
| **23.10** | | Directorate General of Labour & Welfare, Head Quarter |
| **23.11** | | Directorate General of Mines Safety |
| **23.12** | | Employees State Insurance Corporation |
| **23.13** | | ESIC Model Hospital Industrial Area II Chandigarh |
| **23.14** | | Labour and Employment (Main Secretariate) |
| **23.15** | | Office of Dy. CLC(C), Bangalore |
| **23.16** | | Office of RLC(C) Raipur |
| **23.17** | | Office of the DY. CLC(C), Chennai |
| **23.18** | | Office of the DY. CLC(C), Jabalpur |
| **23.19** | | Office of the Dy. CLC(C), Kanpur |
| **23.20** | | Office of the DY. CLC(C), Mumbai |
| **23.21** | | Office of the Dy.CLC(C), Chandigarh |
| **23.22** | | Office of the RLC(C) Ahmedabad |
| **23.23** | | Office of the RLC(C), Asansole, Bardhman |
| **23.24** | | Office of the RLC(C), Bhopal |
| **23.25** | | Office of the RLC(C), Nagpur |
| **23.26** | | Office of the RLC(C), Patna |
| **23.27** | | Office of the RLC(C), Ranchi |
| **23.28** | | Office of the Welfare Commissioner, Ajmer |
| **23.29** | | Office of The Welfare Commissioner, Allahabad |
| **23.30** | | Office of the Welfare Commissioner, Bangalore |
| **23.31** | | Office of the Welfare Commissioner, Bhubaneswar |
| **23.32** | | Office of The Welfare Commissioner, Hyderabad |
| **23.33** | | Office of the Welfare Commissioner, Jabalpur |
| **23.34** | | Office of the Welfare Commissioner, Koderma |
| **23.35** | | Office of the Welfare Commissioner, Kolkatta |
| **23.36** | | Office of The Welfare Commissioner, Nagpur |
| **24** | **Ministry of Law & Justice** | |
| **24.1** | **Department of Justice** | |
| **24.1.1** | | Department of Justice |
| **24.1.2** | | Supreme Court of India |
| **24.2** | **Department of Legal Affairs** | |
| **24.2.1** | | Appellate Tribunal for Foreign Exchange |
| **24.2.2** | | Department of Legal Affairs |
| **24.2.3** | | Litigation (Lower Court) |
| **24.2.4** | | Litigation(High Court) Section |
| **24.3** | **Legislative Department** | |

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| 24.3.1 | | Legislative Department |
| 25 | **Ministry of Micro, Small and Medium Enterprises** | |
| 25.1 | | CFTI Agra |
| 25.2 | | CFTI Chennai |
| 25.3 | | CIHT Jalandhar |
| 25.4 | | CTRTC KolKata |
| 25.5 | | HTDDTC Nagaur |
| 25.6 | | MSME Development Institute Banglore |
| 25.7 | | MSME Development Institute, Ludhiana |
| 25.8 | | MSME DI Hubli |
| 25.9 | | MSME DI Hyderabad |
| 25.10 | | MSME Muzaffarpur |
| 25.11 | | MSME TOOL ROOM GUWAHATI |
| 25.12 | | MSMEDIAhmedabad |
| 25.13 | | National Institute of Micro Small and Medium Enterprises (NIMSME) |
| 25.14 | | SISI-Imphal |
| 25.15 | | SISI-Ranchi |
| 26 | **Ministry of Mines** | |
| 26.1 | | National Institute of Rock Mechanics |
| 27 | **Ministry of New & Renewable Energy** | |
| 27.1 | | Indian Renewable Energy Development Agency |
| 28 | **Ministry of Overseas Indian Affairs** | |
| 28.1 | | Ministry of Overseas Indian Affairs |
| 29 | **Ministry of Personnel, Public Grievances & Pensions** | |
| 29.1 | **Department of Personnel & Training** | |
| 29.1.1 | | CBI |
| 29.1.2 | | Central Administrative Tribunal |
| 29.1.3 | | Staff Selection Commission |
| 30 | **Ministry of Petroleum & Natural Gas** | |
| 30.1 | | Bongaigaon Refinery & Petrochemicals Ltd. (BRPL) |
| 30.2 | | Ministry of Petroleum & Natural Gas |
| 30.3 | | Oil India Limited (OIL) |
| 31 | **Ministry of Railways** | |
| 31.1 | | Ministry of Railways |
| 32 | **Ministry of Road Transport & Highways** | |
| 32.1 | | Indian Academy of Highway Engineers (IAHE) |
| 32.2 | | National Highways Authority of India (NHAI) |
| 33 | **Ministry of Rural Development** | |
| 33.1 | **Department of Rural Development** | |
| 33.1.1 | | NIRD |
| 34 | **Ministry of Science & Technology** | |
| 34.1 | **Department of Bio-Technology** | |
| 34.1.1 | | Bharat Immunolgicals & Biologicals Corp. Ltd.(BIBCOL) |
| 34.1.2 | | Centre for DNA Fingerprinting and Diagnostics(CDFD) |
| 34.1.3 | | Indian Vaccines Corporation Limited (IVCOL) |
| 34.1.4 | | Institute of Bioresources & Sustainable Development(IBSD) |

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| **34.1.5** | | National Institute of Biomedical Genomics |
| **34.1.6** | | Rajiv Gandhi Centre for Biotechnology |
| **34.1.7** | | Translational Health Science and Technology Institute |
| **34.2** | **Department of Science & Technology** | |
| **34.2.1** | | Aghakar Research Institute |
| **34.2.2** | | Indian Assoication for the cultivation of Science |
| **34.2.3** | | Indian Institute of Astro Physics |
| **34.2.4** | | jawarhal Lal Nehru Centre for Advanced Scientific Research |
| **34.2.5** | | National Accreditation Board for Testing and Calebration Laboratories |
| **34.2.6** | | National Agri Food Biotechnology Institute (NABI) |
| **34.2.7** | | National Atlas & Thematic Mapping Organisation |
| **34.2.8** | | Raman Research Institute |
| **34.2.9** | | Vigyan Prasar |
| **35** | **Ministry of Shipping** | |
| **35.1** | | Directorate General of Shipping DG(S) |
| **35.2** | | Indian Maritime University, Chennai |
| **36** | **Ministry of Social Justice & Empowerment** | |
| **36.1** | | Ali Yavar Jung, National Institute for the Hearing Handicapped |
| **36.2** | | National Commission for Scheduled Castes |
| **36.3** | | National Institute for Orthopaedically Handicapped |
| **36.4** | | National Institute for the Mentally Handicapped |
| **36.5** | | Rehabilitation Council of India |
| **37** | **Ministry of Steel** | |
| **37.1** | | Bird Group of Companies |
| **37.2** | | Institute of Steel Developemnt Growth (INSDAG) |
| **37.3** | | National Institute of Secondary Steel Technology(NISST) |
| **37.4** | | Rashtraiya Ispat Nigam Ltd. |
| **38** | **Ministry of Textiles** | |
| **38.1** | | National Textiles Corporation Ltd. |
| **39** | **Ministry of Tourism** | |
| **39.1** | | IHM Jaipur |
| **40** | **Ministry of Tribal Affairs** | |
| **40.1** | | NCST |
| **40.2** | | TRIFED |
| **41** | **Ministry of Urban Development** | |
| **41.1** | | DDG(HQ), o/o spl.DG(ER) |
| **41.2** | | DDG(HQ), o/o spl.DG(NR) |
| **41.3** | | Directorate of Estates |
| **41.4** | | Government of India Stationery Office |
| **41.5** | | Land and Development Office |
| **42** | **Ministry of Water Resources** | |
| **42.1** | | Bansagar Control Board |
| **42.2** | | Ganga Flood Control Commission |
| **42.3** | | Narmada Control Authority |
| **42.4** | | National Institute of Hydrology |
| **42.5** | | WAPCOS Limited |

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| **43** | **Ministry of Women & Child Development** | |
| **43.1** | | Ministry of Women & Child Development |
| **43.2** | | Ministry of Women and Child Development |
| **43.3** | | Rashtriya Mahila Kosh |
| **44** | **Ministry of Youth Affairs & Sports** | |
| **44.1** | | Nehru Yuva Kendra Sangathan |
| **45** | **Planning Commission** | |
| **45.1** | | Planning Commission |
| **46** | **Prime Minister's Office** | |
| **46.1** | | National Advisory Council |
| **47** | **UT of Dadar & Nagar Haveli** | |
| **47.1** | | UT of Dadar & Nagar Haveli |
| **48** | **UT of Delhi** | |
| **48.1** | | Aditi Mahavidyalaya |
| **48.2** | | Aryabhat Institute of Technology |
| **48.3** | | Bhagwan Mahavir Hospital |
| **48.4** | | Bhaskaracharaya College of Applied Science |
| **48.5** | | Bhim Rao Ambedkar College |
| **48.6** | | Centralised Accident and Trauma Services |
| **48.7** | | Deen Dayal Upadhyay Hospital |
| **48.8** | | Delhi Institute of Hotel Management and Catering Technology |
| **48.9** | | Delhi Khadi and Village Industries Board |
| **48.10** | | Delhi Metro Rail Corporation Ltd |
| **48.11** | | Delhi Minorities Commission |
| **48.12** | | Delhi State Cooperative Bank Limited |
| **48.13** | | Delhi State Haj Committee |
| **48.14** | | Department of Social Welfare GNCT of Delhi |
| **48.15** | | East Delhi Municipal Corporation Shahdara North Zone |
| **48.16** | | East Delhi Municipal Corporation Shahdara South Zone |
| **48.17** | | Finance Department |
| **48.18** | | Indira Gandhi Institute of Physical Education and Sports Sciences |
| **48.19** | | Information and Technology Department |
| **48.2** | | Jag Pravesh Chandra Hospital |
| **48.21** | | Lal Bahadur Shastri Hospital |
| **48.22** | | Maharaja Agrasen College Delhi |
| **48.23** | | North Delhi Municipal Corporation City Zone |
| **48.24** | | North Delhi Municipal Corporation Civil Line Zone |
| **48.25** | | North Delhi Municipal Corporation Engineering Deptt |
| **48.26** | | North Delhi Municipal Corporation Narela Zone |
| **48.27** | | Office of the Deputy Commissioner Central |
| **48.28** | | Office of the Deputy Commissioner East |
| **48.29** | | Office of the Deputy Commissioner North |
| **48.3** | | Office of the Deputy Commissioner South |
| **48.31** | | Office of the Minister of Food and Civil Supplies |
| **48.32** | | Office of the Minister of Health, Industries and Gurudwara Elections |
| **48.33** | | Office of the Minister of Home Power Health PWD and Industries |

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| **48.34** | | Office of the Minister of Industries Labour and Elections |
| **48.35** | | Office of the Minister of Power |
| **48.36** | | Office of the Minister of Transport Development GAD Employment and Labour |
| **48.37** | | Office of the Minister of Transport Law and Election |
| **48.38** | | Punjabi Academy Delhi |
| **48.39** | | Shaheed Rajguru College of Applied Sciences for Women |
| **48.40** | | South Delhi Municipal Corporation Head Quarter |
| **48.41** | | South Delhi Municipal Corporation Health Department |
| **48.42** | | South Delhi Municipal Corporation West Zone |
| **48.43** | | UT of Delhi |
| **49** | **UT of Lakshadweep** | |
| **49.1** | | UT of Lakshadweep |
| **50** | **UT of Pondicherry** | |
| **50.1** | | CHIEF SECRETARIAT, RTI RETURNS |
| **50.2** | | Chief Vigilance Office |
| **50.3** | | Department of Science Technology and Environment |
| **50.4** | | Directorate of Rural Development |
| **50.5** | | Fisheries |
| **50.6** | | Forest and Wild life |
| **50.7** | | Health and Family Welfare |
| **50.8** | | Information and Publicity |
| **50.9** | | Labour Department |
| **50.10** | | Local Administration |
| **50.11** | | NCC Group Head Quarters Puducherry |
| **50.12** | | Office of the Regional Administrator, Yanam |
| **50.13** | | Office of the Chief Minister |
| **50.14** | | Office of the Regional Administrator Mahe |
| **50.15** | | Office of the Resident Commissioner |
| **50.16** | | Social Welfare |
| **50.17** | | Superindent of Police ( Mahe ) |
| **50.18** | | Tourism Department |
| **50.19** | | UT of Pondicherry |

# Annexures 4

**Ministry-wise List of Public Authorities who have submitted Annual Return**

| S.No. | Ministry/Department | PAs who have submitted AR |
|---|---|---|
| 1 | **Cabinet Secretariat** | |
| 1.1 | Cabinet Secretariat | |
| 2 | **Comptroller & Auditor General** | |
| 2.1 | Comptroller & Auditor General | |
| 3 | **Department of Atomic Energy** | |
| 3.1 | | Atomic Energy Education Society |
| 3.2 | | Atomic Energy Regulatory Board |
| 3.3 | | Atomic Minerals Directorate for Exploration and Research |
| 3.4 | | BARC Facilities, Kalpakkam |
| 3.5 | | Bhabha Atomic Resarch Centre (Tarapur) |
| 3.6 | | Bhabha Atomic Research Centre |
| 3.7 | | Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI) |
| 3.8 | | Board of Radiation and Isotope Technology |
| 3.9 | | Department of Atomic Energy |
| 3.10 | | Management |
| 3.11 | | Directorate of Purchase and Stores |
| 3.12 | | Electronics Corporation of India Ltd. |
| 3.13 | | General Services Organisation, Kalpakkam |
| 3.14 | | Harish Chandra Research Institute |
| 3.15 | | Heavy Water Plant (Manuguru) |
| 3.16 | | Heavy Water Board (CO), HWP (Thal) snd HWP (Hazira) |
| 3.17 | | Heavy Water Plant (Kota) |
| 3.18 | | Heavy Water Plant (Talcher) |
| 3.19 | | Heavy Water Plant (Tuticorin) |
| 3.2 | | Heavy Water Plant(Baroda) |
| 3.21 | | Indian Rare Earth Ltd. |
| 3.22 | | Indira Gandhi Centre for Atomic Research |
| 3.23 | | Institute for Plasma Research |
| 3.24 | | Institute of Mathematical Sciences, |
| 3.25 | | Institute of Physics (IOP) |
| 3.26 | | Nuclear Fuel Complex |
| 3.27 | | Raja Ramanna Centre for Advanced Technology |
| 3.28 | | Rare Materials Project (Mysore) |
| 3.29 | | Saha Institute of Nuclear Physics |
| 3.3 | | Tata Institute of Fundamental Research |
| 3.31 | | Tata Memorial Centre |
| 3.32 | | Uranium Corporation of India Ltd. |
| 3.33 | | Variable Energy Cyclotron Centre |
| 4 | **Department of Space** | |
| 4.1 | | Department of Space |
| 5 | **Election Commission of India** | |
| 5.1 | | Election Commission of India |
| 6 | **HIGH COURT OF DELHI** | |
| 6.1 | | HIGH COURT OF DELHI |

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| **7** | **Ministry of Agriculture** | |
| **7.1** | **Department of Agricultural Research & Education** | |
| **7.1.1** | | Central Agricultural Research Institute (ICAR) |
| **7.1.2** | | Central Arid Zone Research Institute (ICAR) |
| **7.1.3** | | Central Inland Fisheries Research Institute (ICAR) |
| **7.1.4** | | Central Institute for Arid Horticulture (ICAR) |
| **7.1.5** | | Central Institute for Cotton Research (ICAR) |
| **7.1.6** | | Central Institute for Research on Buffalloes (ICAR) |
| **7.1.7** | | Central Institute for Research on Cotton Technology (ICAR) |
| **7.1.8** | | Central Institute for Research on Goats (ICAR) |
| **7.1.9** | | Central Institute of Agricultural Engineering (ICAR) |
| **7.1.10** | | Central Institute of Brackishwater Aquaculture (ICAR) |
| **7.1.11** | | Central Institute of Fisheries Education (ICAR) |
| **7.1.12** | | Central Institute of Fisheries Technology (ICAR) |
| **7.1.13** | | Central Institute of Freshwater Aquaculture (ICAR) |
| **7.1.14** | | Central Institute of Post Harvest Engineering and Technology (ICAR) |
| **7.1.15** | | Central Institute of Temperate Horticulture (ICAR) |
| **7.1.16** | | Central Marine Fisheries Research Institute (ICAR) |
| **7.1.17** | | Central Plantation Crops Research Institute (ICAR) |
| **7.1.18** | | Central Potato Research Institute (ICAR) |
| **7.1.19** | | Central Research Institute for Dryland Agriculture (ICAR) |
| **7.1.20** | | Central Research Institute for Jute and Allied Fibre (ICAR) |
| **7.1.21** | | Central Sheep and Wool Research Institute (ICAR) |
| **7.1.22** | | Training Institute (ICAR) |
| **7.1.23** | | Central Soil Salinity Research Institute (ICAR) |
| **7.1.24** | | Central Tobacco Research Institute (ICAR) |
| **7.1.25** | | Central Tuber Crops Research Institute (ICAR) |
| **7.1.26** | | Directorate of Cashew Research (ICAR) |
| **7.1.27** | | Directorate of Coldwater Fisheries Research (ICAR) |
| **7.1.28** | | Directorate of Floricultural Research (ICAR) |
| **7.1.29** | | Directorate of Maize Research (ICAR) |
| **7.1.30** | | Directorate of Mushroom Research (ICAR) |
| **7.1.31** | | Directorate of Oil Palm Research (ICAR) |
| **7.1.32** | | Directorate of Oilseeds Research (ICAR) |
| **7.1.33** | | Directorate of Onion and Garlic Research (ICAR) |
| **7.1.34** | | Directorate of Rapeseed Mustard Research (ICAR) |
| **7.1.35** | | Directorate of Research on Women in Agriculture (ICAR) |
| **7.1.36** | | Directorate of Rice Research (ICAR) |
| **7.1.37** | | Directorate of Seed Research (ICAR) |
| **7.1.38** | | Directorate of Sorghum Research (ICAR) |
| **7.1.39** | | Directorate of Soyabean Research (ICAR) |
| **7.1.40** | | Directorate of Water Management (ICAR) |
| **7.1.41** | | Directorate of Weed Science Research (ICAR) |
| **7.1.42** | | Directorate of Wheat Research (ICAR) |
| **7.1.43** | | ICAR Directorate of Groundnut Research |
| **7.1.44** | | ICAR Research Complex for Eastern Region (ICAR) |
| **7.1.45** | | ICAR Research Complex for Goa (ICAR) |

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| **7.1.46** | | ICAR Research Complex for NEH Region (ICAR) |
| **7.1.47** | | Indian Agricultural Research Institute (ICAR) |
| **7.1.48** | | Indian Agricultural Statistics Research Institute (ICAR) |
| **7.1.49** | | Indian Council of Agricultural Research (ICAR) Hqrs. |
| **7.1.50** | | Indian Grassland and Fodder Research Institute (ICAR) |
| **7.1.51** | | Indian Institute of Horticultural Research (ICAR) |
| **7.1.52** | | Indian Institute of Pulses Research (ICAR) |
| **7.1.53** | | Indian Institute of Soil Science (ICAR) |
| **7.1.54** | | Indian Institute of Spices Research (ICAR) |
| **7.1.55** | | Indian Veterinary Research Institute (ICAR) |
| **7.1.56** | | National Academy of Agricultural Research Management (ICAR) |
| **7.1.57** | | National Bureau of Agriculturally Important Insects (ICAR) |
| **7.1.58** | | National Bureau of Animal Genetic Resources (ICAR) |
| **7.1.59** | | National Bureau of Fish Genetic Resources (ICAR) |
| **7.1.60** | | National Bureau of Plant Genetic Resources (ICAR) |
| **7.1.61** | | National Bureau of Soil Survey and Land Use Planning (ICAR) |
| **7.1.62** | | National Centre for Agricultural Economics and Policy Research (ICAR) |
| **7.1.63** | | National Centre for Integrated Pest Management (ICAR) |
| **7.1.64** | | National Dairy Research Institute (ICAR) |
| **7.1.65** | | National Institute of Abiotic Stress Management (ICAR) |
| **7.1.66** | | National Institute of Animal Nutrition and Physiology (ICAR) |
| **7.1.67** | | National Institute of Research on Jute and Allied Fibre Technology (ICAR) |
| **7.1.68** | | National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI) |
| **7.1.69** | | National Research Centre for Banana (ICAR) |
| **7.1.70** | | National Research Centre for Citrus (ICAR) |
| **7.1.71** | | National Research Centre for Grapes (ICAR) |
| **7.1.72** | | National Research Centre for Litchi (ICAR) |
| **7.1.73** | | National Research Centre for Orchids (ICAR) |
| **7.1.74** | | National Research Centre on Camel (ICAR) |
| **7.1.75** | | National Research Centre on Meat (ICAR) |
| **7.1.76** | | National Research Centre on Pig (ICAR) |
| **7.1.77** | | National Research Centre on Plant Biotechnology (ICAR) |
| **7.1.78** | | National Research Centre on Pomegranate (ICAR) |
| **7.1.79** | | National Research Centre on Seed Spcies (ICAR) |
| **7.1.80** | | National Research Centre on Yak (ICAR) |
| **7.1.81** | | Project Directorate for Farming Systems Research (ICAR) |
| **7.1.82** | | Project Directorate on Cattle (ICAR) |
| **7.1.83** | | Project Directorate on Poultry (ICAR) |
| **7.1.84** | | Sugarcane Breeding Institute (ICAR) |
| **7.1.85** | | Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR) |
| **7.1.86** | | Zonal Project Directorate Zone V (ICAR) |
| **7.1.87** | | Zonal Project Directorate Zone VII (ICAR) |
| **7.1.88** | | Zonal Project Directorate, Zone II (ICAR) |
| **7.1.89** | | Zonal Project Directorate, Zone III (ICAR) |
| **7.1.90** | | Zonal Project Directorate, Zone IV (ICAR) |
| **7.1.91** | | Zonal Project Directorate, Zone VI (ICAR) |
| **7.1.92** | | Zonal Project Directorate, Zone VIII (ICAR) |

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| **7.2** | **Department of Agriculture & Cooperation** | |
| **7.2.1** | | All India Soil & Land Use Survey |
| **7.2.2** | | Central Farm Machinery Training & Testing Institute |
| **7.2.3** | | Central Fertiliser Quality Control & Training Institute |
| **7.2.4** | | Central Institute of Horticulture |
| **7.2.5** | | Coconut Development Board |
| **7.2.6** | | Commission for Agricultural Cost & Prices(CACP) |
| **7.2.7** | | Department of Agriculture & Cooperation |
| **7.2.8** | | Directorate of Arecanut and Spices Development |
| **7.2.9** | | Directorate of Cashewnut and Cocoa Development |
| **7.2.10** | | Directorate of Cotton Development |
| **7.2.11** | | Directorate of Economics and Statistics |
| **7.2.12** | | Directorate of Extension |
| **7.2.13** | | Directorate of Jute Development |
| **7.2.14** | | Directorate of Marketing And Inspection |
| **7.2.15** | | Directorate of Millets Development |
| **7.2.16** | | Directorate of Oilseeds Development |
| **7.2.17** | | Directorate of Plant Protection Qurantine & Storage |
| **7.2.18** | | Directorate of Pulses Development |
| **7.2.19** | | Directorate of Rice Development |
| **7.2.20** | | Directorate of Sugarcane Development |
| **7.2.21** | | Directorate of Wheat Development |
| **7.2.22** | | Mahalanobis National Crop Forecast Centre |
| **7.2.23** | | National Centre for Cold Chain Development |
| **7.2.24** | | National Centre of Organic Farming |
| **7.2.25** | | National Cooperative Development Corporation |
| **7.2.26** | | National Horticulture Board(NHB) |
| **7.2.27** | | National Institute of Agricultural Extension Mgmt (MANAGE). |
| **7.2.28** | | National Institute of Agricultural Marketing(NIAM) |
| **7.2.29** | | National Institute of Plant Health Management |
| **7.2.30** | | National Oilseeds and Vegetable Oils Development Board (NOVOD Board) |
| **7.2.31** | | National Seeds Corporation Ltd. |
| **7.2.32** | | National Seeds Research & Traing Centre (NSRTC) |
| **7.2.33** | | North Eastern Regional Farm Machinery Training & Testing Instt. |
| **7.2.34** | | Northern Region Farm Machinery Training & Testing Institute |
| **7.2.35** | | Protection of Plant Varieties and Farmers Rights Authority |
| **7.2.36** | | Small Farmers Agri Business Consortium |
| **7.2.37** | | Southern Region Farm Machinery Training and Testing Institute |
| **7.3** | **Department of Animal Husbandry, Dairying and Fisheries** | |
| **7.3.1** | | AQCS,Kolkatta |
| **7.3.2** | | AQCS,Mumbai |
| **7.3.3** | | AQCS,New Delhi |
| **7.3.4** | | CCBF Suratgarh |
| **7.3.5** | | CCBF,Andeshnagar |
| **7.3.6** | | CCBF,Avadi |
| **7.3.7** | | CCBF,Chiplima |
| **7.3.8** | | CCBF,Dhamrod |

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| 7.3.9 | | CCBF,Hesseghatta |
| 7.3.10 | | CCBF,Sunebeda |
| 7.3.11 | | CCBF,Suratgarh |
| 7.3.12 | | Central Frozen Semen Production & Training Instt., Hesserghatta |
| 7.3.13 | | Central Poultry Devlopment Organization(WR),Mumbai |
| 7.3.14 | | CHRS, Ahmedabad |
| 7.3.15 | | CHRS, Ajmer |
| 7.3.16 | | CHRS, Ongole |
| 7.3.17 | | CHRS,Rohtak |
| 7.3.18 | | CICEF,Banglore |
| 7.3.19 | | CIFNET,Cochi |
| 7.3.20 | | CIFNET,Royapuram |
| 7.3.21 | | Department of Animal Husbandry, Dairying and Fisheries |
| 7.3.22 | | Fishery Survey of India,Chennai |
| 7.3.23 | | Fishery Survey of India,Mumbai |
| 7.3.24 | | Integrated Fishery Projects,Cochin |
| 7.3.25 | | RSFP&D,Chennai |
| 7.3.26 | | RSFP&D,Gandhinagar |
| 7.3.27 | | RSFP&D,Kalyani |
| **8** | **Ministry of Chemicals & Fertilizers** | |
| **8.1** | **Department of Chemicals & Petrochemicals** | |
| 8.1.1 | | Brahmaputra Cracker and Polymer Limited |
| 8.1.2 | | Central Insititute of Plastics Engineering and Technology (CIPET) |
| 8.1.3 | | Department of Chemicals & Petrochemicals |
| 8.1.4 | | Hindustan Organic Chemicals Ltd |
| 8.1.5 | | Office of the Welfare Commissioner Bhopal Gas |
| **8.2** | **Department of Fertilisers** | |
| 8.2.1 | | Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL) |
| 8.2.2 | | Department of Fertilisers |
| 8.2.3 | | FCI Aravali Gypsum and Minerals India Limited (FAGMIL) |
| 8.2.4 | | Fertilizer and Chemical Travencore Limited (FACT) |
| 8.2.5 | | Fertilizer Corporation of India Limited (FCI) |
| 8.2.6 | | Fertilizer Industry Co-ordination Committee (FICC) |
| 8.2.7 | | Hindustan Fertilizerls Corporation Limited (HFC) |
| 8.2.8 | | National Fertilizer Ltd.(NFL) |
| 8.2.9 | | Projects And Development of India Ltd |
| 8.2.10 | | Rashtriya Chemicals and Fertilizers Ltd. (RCF) |
| **8.3** | **Department of Pharmaceuticals** | |
| 8.3.1 | | Bengal Chemicals & Pharmaceuticals Ltd. |
| 8.3.2 | | Hindustan Antibiotic Ltd. |
| 8.3.3 | | Indian Drugs & Pharmaceuticals Ltd. |
| 8.3.4 | | Karnataka Antibiotics & Pharmaceuticals Ltd. |
| 8.3.5 | | National Institute of Pharmaceutical Education and Research |
| 8.3.6 | | National Pharmaceuticals Pricing Authority |
| 8.3.7 | | NIPER Kolkata |
| 8.3.8 | | NIPER, Rae Bareli |
| 8.3.9 | | Rajasthan Drugs and Pharmaceuticals Ltd. |

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| **9** | **Ministry of Civil Aviation** | |
| **9.1** | | Airport Authority of India |
| **9.2** | | Bureau of Civil Aviation Security |
| **9.3** | | Commission of Railway Safety |
| **9.4** | | Director General of Civil Aviation |
| **9.5** | | Hotel Corp. Of India |
| **9.6** | | Indira Gandhi Rashtriya Uran Akademi |
| **9.7** | | Ministry of Civil Aviation |
| **9.8** | | Pawan Hans Ltd. |
| **9.9** | | Principal Account Office |
| **10** | **Ministry of Coal** | |
| **10.1** | | Bharat Coking Coal Limited. |
| **10.2** | | Central Coalfield Limited |
| **10.3** | | Central Mine Planning and Design Institute |
| **10.4** | | Coal Mines Provident Fund Organisation |
| **10.5** | | Eastern Coalfields Limited |
| **10.6** | | Mahanadi Coalfiels Limited |
| **10.7** | | Neyveli Lignite Corporation Limited |
| **10.8** | | Northern Coalfield Ltd. |
| **10.9** | | South Eastern Coalfields Ltd. |
| **10.10** | | Western Coalfileds Limited |
| **11** | **Ministry of Commerce & Industry** | |
| **11.1** | **Department of Commerce** | |
| **11.1.1** | | Agricultural and Processed Food Products Export Development Authority |
| **11.1.2** | | Cochin Special Economic Zone |
| **11.1.3** | | Coffee Board |
| **11.1.4** | | Department of Commerce |
| **11.1.5** | | Directorate General of Commercial Intelligence and Statistics |
| **11.1.6** | | Directorate General of Foreign Trade |
| **11.1.7** | | Directorate General of Supplies & Disposals |
| **11.1.8** | | ECGC LIMITED |
| **11.1.9** | | Export Inspection Council of India |
| **11.1.10** | | Falta Special Economic Zone |
| **11.1.11** | | Footwear Design and Development Insitute |
| **11.1.12** | | Hindustan Diamond Company Pvt. Ltd. |
| **11.1.13** | | India Trade Promotion Organisation |
| **11.1.14** | | Indian Institute of Foreign Trade |
| **11.1.15** | | Indian Institute of Packaging |
| **11.1.16** | | Kandla Special Economic Zone |
| **11.1.17** | | MEPZ Special Economic Zone & HEOUs |
| **11.1.18** | | MMTC Limited |
| **11.1.19** | | National Centre For Trade Information ( NCTI ) |
| **11.1.20** | | Noida Special Economic Zone |
| **11.1.21** | | PEC Ltd. |
| **11.1.22** | | Rubber Board |
| **11.1.23** | | SEEPZ Special Economic Zone |
| **11.1.24** | | Spices Board |

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| **11.1.25** | | STCL Limited |
| **11.1.26** | | Tea Board |
| **11.1.27** | | Tea Research Association |
| **11.1.28** | | The Marine Products Export Development Authority |
| **11.1.29** | | The State Trading Corporation of India Ltd. |
| **11.1.30** | | Tobacco Board |
| **11.1.31** | | UPASI Tea Research Foundation |
| **11.1.32** | | Vishakhapatnam Special Economic Zone |
| **11.2** | **Department of Industrial Policy & Promotion** | |
| **11.2.1** | | Central Pulp & Paper Research Iinstitute |
| **11.2.2** | | Department of Industrial Policy & Promotion |
| **11.2.3** | | National Council for Cement and Building Materials |
| **11.2.4** | | National Institute of Design (NID) |
| **11.2.5** | | National Productivity Council |
| **11.2.6** | | Office of Chief Controller of Accounts, Ministry of Industry |
| **11.2.7** | | Office of the Salt Commissioner |
| **11.2.8** | | Petroleum and Explosives Safety Organisation |
| **11.2.9** | | Quality Council of India |
| **11.2.10** | | Tariff Commission |
| **12** | **Ministry of Communications & Information Tech.** | |
| **12.1** | **Department of Information Technology** | |
| **12.1.1** | | Centre for Development of Advanced Computing (CDAC) |
| **12.1.2** | | Controller of Certifying Authorities (CCA) |
| **12.1.3** | | Department of Information Technology |
| **12.1.4** | | ERNET India |
| **12.1.5** | | National Informatics Centre |
| **12.1.6** | | NIELIT |
| **12.1.7** | | Society for Applied Microwave Electronics Engineering and Research (SAMEER) |
| **12.1.8** | | Standardization, Testing and Quality Certification (STQC) |
| **12.2** | **Department of Posts** | |
| **12.2.1** | | Department of Posts |
| **12.3** | **Department of Telecommunications** | |
| **12.3.1** | | Bharat Sanchar Nigam Limited |
| **12.3.2** | | C-DoT |
| **12.3.3** | | Department of Telecommunications |
| **12.3.4** | | ITI Limited |
| **12.3.5** | | MTNL |
| **12.3.6** | | Telecom Consultants of India |
| **12.3.7** | | Telecom Disputes Settlement & Appellate Tribunal |
| **12.3.8** | | Telecom Regulatory Authority of India |
| **13** | **Ministry of Consumer Aff., Food, & Public Dist.** | |
| **13.1** | **Department of Consumer Affairs** | |
| **13.1.1** | | Bureau of Indian Standards |
| **13.1.2** | | Department of Consumer Affairs |
| **13.1.3** | | Indian Institute of Legal Metrology |
| **13.1.4** | | National Consumer Disputes Redressal Commission |
| **13.1.5** | | National Test House |

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| 13.1.6 | | RRSL, Ahmedabad |
| 13.1.7 | | RRSL, Bangalore |
| 13.1.8 | | RRSL, Bhubaneswar |
| 13.1.9 | | RRSL, Faridabad |
| 13.1.10 | | RRSL, Guwahati |
| 13.2 | **Department of Food & Public Distribution** | |
| 13.2.1 | | Central Railside Warehouse Company Limited |
| 13.2.2 | | Central Warehousing Corporation |
| 13.2.3 | | Department of Food & Public Distribution |
| 13.2.4 | | Directorate of Sugar |
| 13.2.5 | | Directorate of Vananspati, Vegetable Oils & Fats |
| 13.2.6 | | Food Corporation of India |
| 13.2.7 | | Indian Grain Storage Management & Research Institute, Field Station, Ludhiana |
| 13.2.8 | | Indian Grain Storage Management & Research Institute,Hapur |
| 13.2.9 | | Indian Grain Storage Management and Research Institute, Field Station, Hyderabad |
| 13.2.10 | | National Sugar Institute, Kanpur |
| 13.2.11 | | Quality Control Cell Bhubaneswar |
| 13.2.12 | | Quality Control Cell, Hyderabad |
| 13.2.13 | | Quality Control Cell, Bangalore |
| 13.2.14 | | Quality Control Cell, Bhopal |
| 13.2.15 | | Quality Control Cell, Kolkata |
| 13.2.16 | | Quality Control Cell, Lucknow |
| 13.2.17 | | Quality Control Cell, Pune |
| 13.2.18 | | Storage and Research Division |
| 14 | **Ministry of Corporate Affairs** | |
| 14.1 | | Assistant Official Liquidator, Andhra Pradesh |
| 14.2 | | Company Law Board |
| 14.3 | | Competition Appellate Tribunal |
| 14.4 | | Competition Commission of India |
| 14.5 | | Institute of Chartered Accoutant of India |
| 14.6 | | Institute of Companies Secretaries of India |
| 14.7 | | Institute of Cost Accountants of India |
| 14.8 | | Ministry of Corporate Affairs |
| 14.9 | | Official Liquidator Jodhpur |
| 14.10 | | Official Liquidator, Chandigarh |
| 14.11 | | Official Liquidator, Delhi and Haryana |
| 14.12 | | Official Liquidator, Goa |
| 14.13 | | Official Liquidator, Gujarat |
| 14.14 | | Official Liquidator, Guwahati |
| 14.15 | | Official Liquidator, Jharkhand |
| 14.16 | | Official Liquidator, Kerala |
| 14.17 | | Official Liquidator, Madhya Pradesh and Chhatisgarh |
| 14.18 | | Official Liquidator, Maharashtra |
| 14.19 | | Official Liquidator, Nagpur |
| 14.2 | | Official Liquidator, Rajasthan |
| 14.21 | | Official Liquidator, Tamil Nadu |
| 14.22 | | Official Liquidator, Uttar Pradesh and Uttrakhand |

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| **14.23** | | Official Liquidator, West Bengal |
| **14.24** | | Regional Director (SER) |
| **14.25** | | Regional Director(ER),Kolkata |
| **14.26** | | Regional Director(NER),Kolkata |
| **14.27** | | Regional Director(NR), NOIDA) |
| **14.28** | | Regional Director(NWR), Ahmedabad |
| **14.29** | | Regional Director(SR), Chennai |
| **14.3** | | Regional Director(WR),Mumbai |
| **14.31** | | Registrar of Companies cum Official Liquidator Chhatisgarh |
| **14.32** | | Registrar of Companies, Andhra Pradesh |
| **14.33** | | Registrar of Companies, Banglore |
| **14.34** | | Registrar of Companies, Coimbatore |
| **14.35** | | Registrar of Companies, Delhi and Haryana |
| **14.36** | | Registrar of Companies, Goa |
| **14.37** | | Registrar of Companies, Gwalior |
| **14.38** | | Registrar of Companies, Kochi |
| **14.39** | | Registrar of Companies, Mumbai |
| **14.40** | | Registrar of Companies, Orissa |
| **14.41** | | Registrar of Companies, Puducherry |
| **14.42** | | Registrar of Companies, Pune |
| **14.43** | | Registrar of Companies, Punjab |
| **14.44** | | Registrar of Companies, Rajasthan |
| **14.45** | | Registrar of Companies, Shillong |
| **14.46** | | Registrar of Companies, Tamil Nadu |
| **14.47** | | Registrar of Companies, UP(Kanpur) |
| **14.48** | | Registrar of Companies, West Bengal |
| **14.49** | | ROC cum OL, Bihar |
| **14.5** | | ROC cum OL, Uttarakhand |
| **14.51** | | Serious Fraud Investigation Office |
| **15** | **Ministry of Culture** | |
| **15.1** | | Anthropological Survey of India |
| **15.2** | | Archaeological Survey of India |
| **15.3** | | Central Institute of Himalayan Culture Studies,Dahung |
| **15.4** | | Central Reference Library |
| **15.5** | | Central University of Tibetan Studies (Deemed University). |
| **15.6** | | Centre for Cultural Resources and Training |
| **15.7** | | Delhi Public Library |
| **15.8** | | Gandhi Smriti Darshan Samiti |
| **15.9** | | Indira Gandhi National Centre for the Arts |
| **15.10** | | Kalakshetra Foundation |
| **15.11** | | Khuda Bakhsh Oriental Public Library |
| **15.12** | | Lalit Kala Akademi |
| **15.13** | | Maulana Abul Kalam Azad Instt. of Asian Studies. |
| **15.14** | | Ministry of Culture |
| **15.15** | | National Archives of India |
| **15.16** | | National Council of Science Museums.( Hqrs./CRTL) |
| **15.17** | | National Library |

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| **15.18** | | National Museum |
| **15.19** | | National Museum Institute of History of Art Conservation and Museology Janpath New Delhi. |
| **15.2** | | Nehru Memorial Museum & Library |
| **15.21** | | North East Zone Cultural Centre |
| **15.22** | | Raja Rammohan Roy Library Foundation. |
| **15.23** | | Salar Jung Museum |
| **15.24** | | Sangeet Natak Akademi |
| **15.25** | | South Central Zone Cultural Centre |
| **15.26** | | South Zone Cultural Centre |
| **15.27** | | Victoria Memorial Hall |
| **15.28** | | West Zone Cultural Centre |
| **16** | **Ministry of Defence** | |
| **16.1** | **Department of Defence** | |
| **16.1.1** | | Armed Forces Films & Photo Division |
| **16.1.2** | | Border Road Organisation |
| **16.1.3** | | Border Roads Development Board (BRDB) |
| **16.1.4** | | College of Defence Management |
| **16.1.5** | | Defence Services Staff College |
| **16.1.6** | | Director General National Cadet Corps (NCC) |
| **16.1.7** | | Directorate General Defence Estates (DGDE) |
| **16.1.8** | | Directorate General, Armed Forces Medical Services |
| **16.1.9** | | Directorate of Public Relations |
| **16.1.10** | | Headquarters Integrated Defence Staff |
| **16.1.11** | | Himalayan Mountaineering Institute (HMI) |
| **16.1.12** | | History Division |
| **16.1.13** | | Indian Air Force |
| **16.1.14** | | Indian Army |
| **16.1.15** | | Indian Coast Guard |
| **16.1.16** | | Indian Navy |
| **16.1.17** | | Institute for Defence Studies and Analyses |
| **16.1.18** | | Jawahar Institute of Mountaineering & Winter Sports (JIM) |
| **16.1.19** | | National Defence College |
| **16.1.20** | | Nehru Institute of Mountaineering (NIM) |
| **16.1.21** | | Office of Chief Administrative Officer (CAO) |
| **16.1.22** | | Security Office |
| **16.1.23** | | Services Sports Control Board (SSCB) |
| **16.1.24** | | Weapons and Electronics Systems Engineering Establishment |
| **16.2** | **Department of Defence Production** | |
| **16.2.1** | | BEML Limited |
| **16.2.2** | | Bharat Dynamics Ltd. |
| **16.2.3** | | Directorate General of Aeronautical Quality Assurance |
| **16.2.4** | | Directorate General of Quality Assurance |
| **16.2.5** | | Directorate of Standardisation |
| **16.2.6** | | Dte of Planning and Coordination |
| **16.2.7** | | Garden Reach Shipbuilders and Engineers Limited |
| **16.2.8** | | Goa Shipyard Limited |
| **16.2.9** | | Hindustan Aeronautics Ltd. |

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| 16.2.10 | | HSL |
| 16.2.11 | | Mazagon Dock Limited |
| 16.2.12 | | MIDHANI Limited |
| 16.2.13 | | Ordnance Factory Board |
| 16.3 | **Department of Defence Research & Development** | |
| 16.3.1 | | Aeronautical Development Agency |
| 16.3.2 | | Defence Institute of Advanced Technology |
| 16.3.3 | | Defence Research and Development Organization |
| 16.3.4 | | Department of Defence Research & Development |
| 17 | **Ministry of Earth Sciences** | |
| 17.1 | | Centre for Marine Living Resources and Ecology |
| 17.2 | | India Meteorological Department |
| 17.3 | | Indian Institute of Tropical Meteorology |
| 17.4 | | Indian National Centre for Ocean Information Services |
| 17.5 | | Ministry of Earth Sciences |
| 17.6 | | National Centre for Antarctic and Ocean Research |
| 17.7 | | National Institute of Ocean Technology |
| 18 | **Ministry of Environment & Forests** | |
| 18.1 | | Andaman & Nicobar Forest Plantation Development Corporation, Port Blair |
| 18.2 | | Botanical Survey of India, Kolkatta |
| 18.3 | | Central Pollution Control Board, Delhi |
| 18.4 | | Central Zoo Authority, New Delhi |
| 18.5 | | Directorate of Forest Education, Dehradun |
| 18.6 | | Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora |
| 18.7 | | Indian Council of Forestry Research and Education, Dehradun |
| 18.8 | | Indian Institute of Forests Management, Bhopal |
| 18.9 | | Indian Plywood Industries Research and Training Institute, Bangalore |
| 18.10 | | Indira Gandhi National Forest Academy, Dehradun |
| 18.11 | | Ministry of Environment & Forests |
| 18.12 | | National Biodiversity Authority |
| 18.13 | | National Museum of Natural History, New Delhi |
| 18.14 | | North Eastern Regional Office, Shillong |
| 18.15 | | Regional Office, Bhopal |
| 18.16 | | Regional Office, Bhubaneswar |
| 18.17 | | Regional Office,Bangalore |
| 18.18 | | Wildlife Crime Control Bureau Head Quarter |
| 18.19 | | Wildlife Crime Control Bureau, Kolkatta |
| 18.2 | | Wildlife Crime Control Bureau, Mumbai |
| 18.21 | | Wildlife Crime Control Bureau, New Delhi |
| 18.22 | | Wildlife Institute of India, Dehradun |
| 18.23 | | Zoological Survey of India, Kotkatta |
| 19 | **Ministry of External Affairs** | |
| 19.1 | | Ministry of External Affairs |
| 19.2 | | Ministry of External Affairs CPV Division |
| 20 | **Ministry of Finance** | |
| 20.1 | **Department of Disinvestment** | |
| 20.1.1 | | Department of Disinvestment |

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| **20.2** | **Department of Economic Affairs** | |
| **20.2.1** | | Department of Economic Affairs |
| **20.2.2** | | India Security Press, Nashik Road |
| **20.2.3** | | National Savings Institute (NSI) |
| **20.2.4** | | Securities and Exchange Board of India (SEBI), Head Office |
| **20.2.5** | | Securities Appellate Tribunal (SAT) |
| **20.2.6** | | Specified Undertaking of Unit Trust of India (SUUTI), Mumbai |
| **20.2.7** | | SPMCIL - India Government Mint, Kolkata |
| **20.2.8** | | SPMCIL - India Government Mint, Mumbai |
| **20.2.9** | | SPMCIL - India Government Mint, Noida |
| **20.2.10** | | SPMCIL Security Printing Press Hyderabad |
| **20.2.11** | | SPMCIL Bank Note Press |
| **20.2.12** | | SPMCIL Corporate Office |
| **20.2.13** | | SPMCIL Currency Note Press Nashik |
| **20.2.14** | | SPMCIL India Government Mint, Hyderabad |
| **20.2.15** | | SPMCIL Security Paper Mill, Hoshangabad |
| **20.2.16** | | UTI Infrastructure Technolgoy And Services Limited |
| **20.3** | **Department of Expenditure** | |
| **20.3.1** | | Central Pension Accounting Office |
| **20.3.2** | | Controller General of Accounts |
| **20.3.3** | | Department of Expenditure |
| **20.4** | **Department of Financial Services** | |
| **20.4.1** | | Agriculture Insurance Company of India Ltd. |
| **20.4.2** | | Allahabad Bank |
| **20.4.3** | | Andhra Bank |
| **20.4.4** | | Bank of Baroda |
| **20.4.5** | | Bank of India |
| **20.4.6** | | Bank of Maharashtra |
| **20.4.7** | | Bharatiya Mahila Bank Ltd. |
| **20.4.8** | | BIFR |
| **20.4.9** | | Canara Bank |
| **20.4.10** | | Central Bank of India |
| **20.4.11** | | Corporation Bank |
| **20.4.12** | | Debts Recovery Tribunal Chandigarh II |
| **20.4.13** | | Debts Recovery Tribunal, Ahmedabad II |
| **20.4.14** | | Dena Bank |
| **20.4.15** | | Department of Financial Services |
| **20.4.16** | | DRAT, Kolkata |
| **20.4.17** | | DRT Cuttack |
| **20.4.18** | | DRT II Mumbai |
| **20.4.19** | | DRT III Kolkata |
| **20.4.20** | | DRT, Ahmedabad |
| **20.4.21** | | DRT, Allahabad |
| **20.4.22** | | DRT, Aurangabad |
| **20.4.23** | | DRT, Chandigarh |
| **20.4.24** | | DRT, Chennai |
| **20.4.25** | | DRT, Coimbatore |

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| **20.4.26** | | DRT, Ernakulam |
| **20.4.27** | | DRT, Guwahati |
| **20.4.28** | | DRT, Hyderabad |
| **20.4.29** | | DRT, Kolkata |
| **20.4.30** | | DRT, Madurai |
| **20.4.31** | | DRT, Nagpur |
| **20.4.32** | | DRT, Patna |
| **20.4.33** | | DRT, Pune |
| **20.4.34** | | DRT, Ranchi |
| **20.4.35** | | DRT, Vishakhapatnam |
| **20.4.36** | | DRT-II Chennai |
| **20.4.37** | | DRT-II Delhi |
| **20.4.38** | | DRT-III, Chennai |
| **20.4.39** | | DRT-III, Delhi |
| **20.4.40** | | DRT-Jabalpur |
| **20.4.41** | | Export Import Bank of India (EXIM Bank) |
| **20.4.42** | | General Insurance Corporation of India |
| **20.4.43** | | IDBI Bank Ltd. |
| **20.4.44** | | IFCI Limited (IFCI) |
| **20.4.45** | | India Infrastructure Finance Co. Ltd. (IIFCL) |
| **20.4.46** | | Indian Bank |
| **20.4.47** | | Indian Overseas Bank |
| **20.4.48** | | Life Insurance Corporation of India |
| **20.4.49** | | Mumbai Debts Recovery Tribunal No.I |
| **20.4.50** | | Mumbai Debts Recovery Tribunal No.Three |
| **20.4.51** | | NABARD |
| **20.4.52** | | National Housing Bank (NHB) |
| **20.4.53** | | National Insurance Company Limited |
| **20.4.54** | | Office of the Custodian |
| **20.4.55** | | Oriental Bank of Commerce |
| **20.4.56** | | Oriental Insurance Company Ltd. |
| **20.4.57** | | Pension Fund Regulatory and Development Authority |
| **20.4.58** | | Punjab & Sind Bank |
| **20.4.59** | | Punjab National Bank |
| **20.4.60** | | Reserve Bank of India |
| **20.4.61** | | Small Industries Development Bank of India (SIDBI) |
| **20.4.62** | | State Bank of Bikaner & Jaipur |
| **20.4.63** | | State Bank of Hyderabad |
| **20.4.64** | | State Bank of India |
| **20.4.65** | | State Bank of Mysore |
| **20.4.66** | | State Bank of Patiala |
| **20.4.67** | | State Bank of Travancore |
| **20.4.68** | | Syndicate Bank |
| **20.4.69** | | The New India Assurance Company Ltd. |
| **20.4.70** | | UCO Bank |
| **20.4.71** | | Union Bank of India |
| **20.4.72** | | United Bank of India |

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| **20.4.73** | | United India Insurance Co. Ltd. |
| **20.4.74** | | Vijaya Bank |
| **20.5** | **Department of Revenue** | |
| **20.5.1** | | CBDT Director (ITCC) |
| **20.5.2** | | Central Revenues Control Laboratory |
| **20.5.3** | | Chief Commissioner of Custms & Central Excise, Lucknow Zone |
| **20.5.4** | | Chief Commissioner of Customs & Central Excise, Shillong Zone |
| **20.5.5** | | Chief Commissioner of Customs (Preventive), Tiruchirapalli |
| **20.5.6** | | Hyderabad Zone |
| **20.5.7** | | Chief Commissioner of Customs, Delhi Zone |
| **20.5.8** | | Chief Commissioner of Customs, Kolkata Zone |
| **20.5.9** | | Chief Commissioner of Customs, Mumbai-I Zone |
| **20.5.10** | | Chief Commissioner of Income Tax (CCA) , Hyderabad |
| **20.5.11** | | Chief Commissioner of Income Tax (CCA) , Kochi |
| **20.5.12** | | Chief Commissioner of Income Tax (CCA) , Lucknow |
| **20.5.13** | | Chief Commissioner of Income Tax (CCA) , Bhopal |
| **20.5.14** | | Chief Commissioner of Income Tax (CCA) , Bhubaneswar |
| **20.5.15** | | Chief Commissioner of Income Tax (CCA) , Guwahati |
| **20.5.16** | | Chief Commissioner of Income Tax (CCA) , Kanpur |
| **20.5.17** | | Chief Commissioner of Income Tax (CCA) , Kolkata |
| **20.5.18** | | Chief Commissioner of Income Tax (CCA) , Mumbai |
| **20.5.19** | | Chief Commissioner of Income Tax (CCA) , Patna |
| **20.5.20** | | Chief Commissioner of Income Tax (CCA), Bangalore |
| **20.5.21** | | Chief Commissioner of Income Tax (CCA), Delhi |
| **20.5.22** | | Chief Commissioner, Central Excise, Ahmedabad Zone |
| **20.5.23** | | Chief Commissioner, Central Excise, Chandigarh Zone |
| **20.5.24** | | Chief Commissioner, Central Excise, Coimbatore Zone |
| **20.5.25** | | Chief Commissioner, Central Excise, Kolkata Zone |
| **20.5.26** | | Chief Commissioner, Central Excise, Mumbai-I Zone |
| **20.5.27** | | Chief Commissioner, Central Excise, Mysore Zone |
| **20.5.28** | | Department of Revenue |
| **20.5.29** | | Direcot General of Income Tax (Inv.) Lucknow |
| **20.5.30** | | Director General of Incoem Tax (Inv.), Ahmedabad |
| **20.5.31** | | Director General of Income Tax (Admn.) New Delhi |
| **20.5.32** | | Director General of Income Tax (Inv.) Jaipur |
| **20.5.33** | | Director General of Income Tax (Inv.) Kolkata |
| **20.5.34** | | Director General of Income Tax (Legal and Research) |
| **20.5.35** | | Director general of Income Tax (Logistics) |
| **20.5.36** | | Director General of Income Tax (Systems) ,New Delhi |
| **20.5.37** | | Director Genral of Income Tax (Inv.) Chandigarh |
| **20.5.38** | | Directorate of Logistics |
| **20.5.39** | | Directorate General of Audit |
| **20.5.40** | | Directorate General of Central Excise Intelligence |
| **20.5.41** | | Directorate General of Inspection |
| **20.5.42** | | Directorate General of Publicity and Public Relations |
| **20.5.43** | | Directorate General of Safeguards |
| **20.5.44** | | Directorate General of Systems & Data Management |

CENTRAL INFORMATION COMMISSION

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| 20.5.45 | | Pr.Chief Commissioner of Income Tax (CCA), Pune |
| 21 | **Ministry of Food Processing Industries** | |
| 21.1 | | Ministry of Food Processing Industries |
| 22 | **Ministry of Health & Family Welfare** | |
| 22.1 | **Department of AYUSH** | |
| 22.1.1 | | Central Council for Homoeopathy |
| 22.1.2 | | Central Council for Indian Medicine |
| 22.1.3 | | Central Council for Research in Ayurvedic Sciences (CCRAS) |
| 22.1.4 | | Central Council for Research in Homoeopathy (CCRH) |
| 22.1.5 | | Central Council for Research in Siddha |
| 22.1.6 | | Central Council for Research in Unani Medicine(CCRUM) |
| 22.1.7 | | Central Council for Research in Yoga & Naturopathy |
| 22.1.8 | | Department of AYUSH |
| 22.1.9 | | Homoeopathic Pharmacopoeia Laboratory |
| 22.1.10 | | IMPCL |
| 22.1.11 | | Morarji Deseai National Institute of Yoga |
| 22.1.12 | | National Institute of Ayurveda (NIA) |
| 22.1.13 | | National Institute of Homoeopathy |
| 22.1.14 | | National Institute of Naturopathy |
| 22.1.15 | | National Institute of Siddha |
| 22.1.16 | | National Institute of Unani Medicine (NIUM) |
| 22.1.17 | | National Medicinal Plants Board |
| 22.1.18 | | Pharmacopoeial Laboratory for Indian Medicine |
| 22.1.19 | | Rashtiya Ayurved Vidhya Peeth |
| 22.2 | **Department of Health & Family Welfare** | |
| 22.2.1 | | AIRPORT HEALTH ORGANISATION, KOLKATA |
| 22.2.2 | | HE,KOLKATAALTH |
| 22.2.3 | | All India Institute of Medical Sciences |
| 22.2.4 | | REHABLITATION,MUMBAI |
| 22.2.5 | | All India Institute of Speech and Hearing |
| 22.2.6 | | ASSTT. DRUGS CONTROLLER(I),KOLKATTA |
| 22.2.7 | | ASSTT. DRUGS CONTROLLER(I),MUMBAI |
| 22.2.8 | | ASSTT. DRUGS CONTROLLER(I),NHAVA,MUMBAI |
| 22.2.9 | | B. C. G. VACCINE LABORATRY, CHENNAI |
| 22.2.10 | | ORGANISAATION,KOLKATA |
| 22.2.11 | | DRUGS INSPECTORS.TRAINING SCHEME, MUMBAI |
| 22.2.12 | | ATION ,CHENNAI |
| 22.2.13 | | ATION WEST ZONE MUMBAI |
| 22.2.14 | | CENTRAL DRUGS TESTING LABORATORY, CHENNAI |
| 22.2.15 | | LABORATORY,THANE,MUMBAI |
| 22.2.16 | | CENTRAL FOOD LABORATORY,KOLKATA |
| 22.2.17 | | CENTRAL INSTITUTE OF PSYCHIATRY,RANCHI |
| 22.2.18 | | INSTITUTE,CHENGALPATTU |
| 22.2.19 | | CENTRAL RESEARCH INSTITUTE,KASAULI |
| 22.2.20 | | CGHS, Delhi |
| 22.2.21 | | Department of Health & Family Welfare |
| 22.2.22 | | DEPUTY DRUGS CONTROLLER (INDIA), HYDERABAD |

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| **22.2.23** | | GOVERNMENT MEDICAL STORE DEPOT,KARNAL |
| **22.2.24** | | GOVERNMENT MEDICAL STORE DEPOT,MUMBAI |
| **22.2.25** | | GOVT. MEDICAL STORE DEPOT,CHENNAI |
| **22.2.26** | | HLL Lifecare Limited |
| **22.2.27** | | HSCC, India Ltd. |
| **22.2.28** | | Indian Council of Medical Reserch |
| **22.2.29** | | Indian Nursing Council |
| **22.2.30** | | International Institute of Population Sciences |
| **22.2.31** | | Medical Council of India |
| **22.2.32** | | National Institute of Biological |
| **22.2.33** | | (NIMHANS) |
| **22.2.34** | | National Institute of Tuberculosis and Respiratory Diseases |
| **22.2.35** | | Pasteur Institute of India |
| **22.2.36** | | PG Institute of Medical Education & Research, Chandigarh |
| **22.2.37** | | Pharmacy Council of India |
| **22.2.38** | | PORT HEALTH ORGANISATION, KANDLA |
| **22.2.39** | | PORT HEALTH ORGANISATION, KOLKATA. |
| **22.2.40** | | PORT HEALTH ORGANISATION, MARMAGOA |
| **22.2.41** | | PORT HEALTH ORGANISATION, MUMBAI, |
| **22.2.42** | | PORT HEALTH ORGANISATION,MANDAPAM CAMP |
| **22.2.43** | | PORT HEALTH ORGANISATION,VISHAKHAPATNAM |
| **22.2.44** | | REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,RAIPUR |
| **22.2.45** | | REGIONAL OFFICE OF HEALTH & FAMILY INSTITUTE,BANKURA |
| **22.2.46** | | REGIONAL OFFICE OF HEALTH & FAMILY WELFARE,KOLKATA |
| **22.2.47** | | REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA |
| **22.2.48** | | REGIONAL OFFICE OF HEALTH AND FAMILY ,THIRUVANTHAPURAM |
| **22.2.49** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE |
| **22.2.50** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,AHMDABAD |
| **22.2.51** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHOPAL |
| **22.2.52** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHENNAI |
| **22.2.53** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,HYDERABAD |
| **22.2.54** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,PUNE |
| **22.2.55** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SHIMLA |
| **22.2.56** | | SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE WELFARE,SRINAGAR |
| **22.2.57** | | REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE OF SEROLOGY,KOLKATA |
| **22.2.58** | | THE DIRECTOR, JIPMER, PUDUCHERRY. |
| **22.3** | **Department of Health Research** | |
| **22.3.1** | | Department of Health Research |
| **23** | **Ministry of Heavy Industry & Public Enterprises** | |
| **23.1** | **Department of Heavy Industries** | |
| **23.1.1** | | Andrew Yule and Co. Ltd. |
| **23.1.2** | | Automotive Research Association of India (ARAI) |
| **23.1.3** | | Bharat Pumps and Compressors Ltd. |
| **23.1.4** | | BHEL |
| **23.1.5** | | Bridge and Roof Co India Ltd |
| **23.1.6** | | Cement Corporation of India Ltd. |
| **23.1.7** | | Department of Heavy Industries |

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| **23.1.8** | | Engineering Projects (India) Ltd. |
| **23.1.9** | | Fluid Control Research Institute |
| **23.1.10** | | Heavy Engineering Corporation Ltd.,Ranchi |
| **23.1.11** | | Hindustan Cables Ltd. |
| **23.1.12** | | Hindustan Newsprint Ltd. |
| **23.1.13** | | Hindustan Paper Corporation Ltd. |
| **23.1.14** | | Hindustan Photo Films Mfg. Co. Ltd. |
| **23.1.15** | | HMT (International ) Ltd. |
| **23.1.16** | | HMT Ltd. |
| **23.1.17** | | HMT Watches Ltd. |
| **23.1.18** | | Hooghly Printing Co. Ltd. |
| **23.1.19** | | Instrumentation Ltd. |
| **23.1.20** | | National Automotive Training and RandD Infrastructure Project |
| **23.1.21** | | NEPA Ltd. |
| **23.1.22** | | Rajasthan Electronics & Instruments Ltd. |
| **23.1.23** | | Richardson Cruddas Ltd. |
| **23.1.24** | | Tungbhadra Steel Products Ltd. |
| **23.2** | **Department of Public Enterprises** | |
| **23.2.1** | | Department of Public Enterprises |
| **24** | **Ministry of Home Affairs** | |
| **24.1** | **Department of Home** | |
| **24.1.1** | | Assam Rifles |
| **24.1.2** | | Border Security Force |
| **24.1.3** | | Bureau of Police Research & Development |
| **24.1.4** | | Central Forensic Science Laboratory(CBI) |
| **24.1.5** | | Central Industrial Security Force |
| **24.1.6** | | Central Reserve Police Force |
| **24.1.7** | | Delhi Police |
| **24.1.8** | | Department of Coordination(Police Wireless) |
| **24.1.9** | | Department of Home |
| **24.1.10** | | Department of Official Language |
| **24.1.11** | | Directorate General Civil Defence |
| **24.1.12** | | Directorate of Forensic Science |
| **24.1.13** | | Indo Tibetan Border Police |
| **24.1.14** | | Intelligence Bureau |
| **24.1.15** | | Inter State Council |
| **24.1.16** | | LNJP National Institute of Criminology & Forensic Science |
| **24.1.17** | | Narcotics Control Bureau R K Puram |
| **24.1.18** | | National Civil Defence College |
| **24.1.19** | | National Crime Record Bureau |
| **24.1.20** | | National Disaster Management Authority |
| **24.1.21** | | National Fire Service College |
| **24.1.22** | | National Foundation for Communal Harmony |
| **24.1.23** | | National Human Rights Commission |
| **24.1.24** | | National Security Guard |
| **24.1.25** | | North Eastern Police Academy |
| **24.1.26** | | Office of the Custodian of Enemy Property for India |

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| **24.1.27** | | Repatriates Cooperative Finance and Development Bank Limited |
| **24.1.28** | | Sashastra Seema Bal, |
| **24.1.29** | | Supreme Court of India |
| **24.1.30** | | SVP National Police Academy, |
| **24.1.31** | | Zonal Council Secretariat |
| **25** | **Ministry of Housing & Urban Poverty Alleviation** | |
| **25.1** | | Building Material and Technology Promotion Counil |
| **25.2** | | Hindustan Prefab Ltd. |
| **25.3** | | Housing and Urban Development Corporation Ltd. |
| **25.4** | | National Building Organization |
| **25.5** | | National Co-operative Housing Federation of India |
| **26** | **Ministry of Human Resource Development** | |
| **26.1** | **Department of Higher Education** | |
| **26.1.1** | | Aligarh Muslim University |
| **26.1.2** | | All India Council for Technical Education (AICTE) |
| **26.1.3** | | Auroville Foundation |
| **26. 1.4** | | Babasaheb Bhimrao Ambedkar University, Lucknow |
| **26.1.5** | | Banaras Hindu University |
| **26.1.6** | | Board of Apprenticeship Training (W R) Mumbai |
| **26.1.7** | | Board of Practical Training Eastern Region Kolkata |
| **26.1.8** | | Central Hindi Directorate |
| **26.1.9** | | Central University of Bihar |
| **26.1.10** | | CENTRAL UNIVERSITY OF HARYANA |
| **26.1.11** | | Central University of Kerala |
| **26.1.12** | | Central University of Orissa |
| **26.1.13** | | Central University of Rajasthan |
| **26.1.14** | | Central University of Tamil Nadu |
| **26.1.15** | | Commission for Scientific and Technical Terminology (CSTT) |
| **26.1.16** | | Department of Higher Education |
| **26.1.17** | | EdCIL (India) Limited |
| **26.1.18** | | Guru Ghasidas Vishvidyalaya, Bilaspur |
| **26.1.19** | | Hemwati Nandan Bahuguna Garhwal University |
| **26.1.20** | | I I M Raipur |
| **26.1.21** | | I I M Rohtak |
| **26.1.22** | | I I M Tiruchirapalli |
| **26.1.23** | | I I M Udaipur |
| **26.1.24** | | I S M University, Dhanbad |
| **26.1.25** | | IIT Hyderabad |
| **26.1.26** | | IIT, Ropar |
| **26.1.27** | | Indian Council of Historical Research (ICHR) |
| **26.1.28** | | Indian Council of Social Science Research (ICSSR) |
| **26.1.29** | | Indian Institute of Management, Kolkata |
| **26.1.30** | | Indian Institute of Management, Kozhikode |
| **26.1.31** | | Indian Institute of Advanced Studies (IIAS), |
| **26.1.32** | | Indian Institute of Information Technology , Allahabad |
| **26.1.33** | | Indian Institute of Information Technology , Gwalior |
| **26.1.34** | | Indian Institute of Information Technology Design and Manufacturing Kancheepuram |

केन्द्रीय सूचना आयोग CENTRAL INFORMATION COMMISSION

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| **26.1.35** | | Indian Institute of Management (IIM), Ahmedabad |
| **26.1.36** | | Indian Institute of Management, Lucknow |
| **26.1.37** | | Indian Institute of Science Education & Research (IISER), Pune |
| **26.1.38** | | Indian Institute of Science Education and Research (IISER) Bhopa |
| **26.1.39** | | Indian Institute of Science Education And Research (IISER) Mohali |
| **26.1.40** | | Indian Institute of Science Education and Research Kolkata |
| **26.1.41** | | Thiruvananthapuram |
| **26.1.42** | | Indian Institute of Technology (IIT) Patna |
| **26.1.43** | | Indian Institute of Technology (IIT), Bhubaneshwar |
| **26.1.44** | | Indian Institute of Technology (IIT), Indore |
| **26.1.45** | | Indian Institute of Technology (IIT), Mandi |
| **26.1.46** | | Indian Institute of Technology (IIT), ROORKEE |
| **26.1.47** | | Indian Institute of Technology , Mumbai |
| **26.1.48** | | Indian Institute of Technology Delhi |
| **26.1.49** | | Indian Institute of Technology Gandhinagar |
| **26.1.50** | | Indian Institute of Technology Guwahati |
| **26.1.51** | | Indian Institute of Technology Jodhpur |
| **26.1.52** | | Indian Institute of Technology, Kanpur |
| **26.1.53** | | Indian Institute of Technology, Kharagpur |
| **26.1.54** | | Indira Gandhi National Open University (IGNOU) |
| **26.1.55** | | JAMIA MILLIA ISLAMIA |
| **26.1.56** | | Jawaharlal Nehru University, New Delhi |
| **26.1.57** | | Kendriya Hindi Sansthan, Agra |
| **26.1.58** | | Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan |
| **26.1.59** | | Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya |
| **26.1.60** | | Malavya National Institute of Technology, Jaipur |
| **26.1.61** | | Maulana Azad National Institute of Technology, Bhopal |
| **26.1.62** | | Mizoram University |
| **26.1.63** | | Motilal Nehru National Institute of Technology Allahabad |
| **26.1.64** | | Nagaland University |
| **26.1.65** | | National Book Trust |
| **26.1.66** | | National Commission for Minority Educational Institutions, |
| **26.1.67** | | National Council for Promotion of Urdu Language (NCPUL) |
| **26.1.68** | | National Institute of Industrial Engineering (NITIE), Mumbai |
| **26.1.69** | | National Institute of Technical Teachers Training and Research Chennai |
| **26.1.70** | | National Institute of Technical Teachers' Training andResearch, Chandigarh |
| **26.1.71** | | National Institute of Technology, Arunachal Pradesh |
| **26.1.72** | | National Institute of Technology, Hamirpur |
| **26.1.73** | | National Institute of Technology, Meghalaya |
| **26.1.74** | | National Institute of Technology, Raipur |
| **26.1.75** | | National Institute of Technology, Silchar |
| **26.1.76** | | National Institute of Technology, Surthkal |
| **26.1.77** | | National Institute of Technology, Tiruchirappalli |
| **26.1.78** | | National Institute of Technology, Uttarakhand |
| **26.1.79** | | National University of Educational Planning and Administration (NUEPA) |
| **26.1.80** | | North Eastern Hill University |
| **26.1.81** | | North Eastern Regional Institute of Science andTechnology (NERIST) |

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| **26.1.82** | | PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur |
| **26.1.83** | | Pondicherry University |
| **26.1.84** | | Rajiv Gandhi University |
| **26.1.85** | | Sant Longowal Institute of Engineering & Technology(SLIET) |
| **26.1.86** | | School of Planning and Architecture |
| **26.1.87** | | School of Planning and Architecture (SPA), Bhopal |
| **26.1.88** | | School of Planning and Architecture (SPA), VIjayawada |
| **26.1.89** | | Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha |
| **26.1.90** | | Sikkim University |
| **26.1.91** | | Tezpur University |
| **26.1.92** | | The English and Foreign Languages University |
| **26.1.93** | | University Grants Commission (UGC) |
| **26.1.94** | | University of Delhi |
| **26.1.95** | | University of Hyderabad |
| **26.1.96** | | Visva-Bharati |
| **26.1.97** | | Visvesvaraya National Institute of Technology, Nagpur |
| **27** | **Ministry of Information & Broadcasting** | |
| **27.1** | | Broadcast Engineering Constulatants India Ltd |
| **27.2** | | Central Board of Film Certification(CBFC) |
| **27.3** | | Childrens Film Society India |
| **27.4** | | DG All India Radio |
| **27.5** | | DG, Doordarshan |
| **27.6** | | Directorate of Advertising and Visual Publicity |
| **27.7** | | Directorate of Field Publicity |
| **27.8** | | Directorate of Film Festivals |
| **27.9** | | Electronic Media Monitoring Centre |
| **27.10** | | Film and Television Institute, Pune |
| **27.11** | | Films Division |
| **27.12** | | Indian Institute of Mass Communication |
| **27.13** | | Ministry of Information & Broadcasting |
| **27.14** | | National Film Archives of India (NFAI) |
| **27.15** | | NFDC |
| **27.16** | | P A O IRLA |
| **27.17** | | Photo Division |
| **27.18** | | Pr Accounts Office |
| **27.19** | | Press Council of India |
| **27.20** | | Press Information Bureau |
| **27.21** | | Prsar Bharati Secretariat |
| **27.22** | | Publication Division |
| **27.23** | | Registrar of Newspapers of India |
| **27.24** | | Research Reference and Training Division |
| **27.25** | | Satyajit Ray Film and Television Institute |
| **27.26** | | Song and Drama Division |
| **28** | **Ministry of Labour & Employment** | |
| **28.1** | | Board of Arbitration |
| **28.2** | | Central Board for Workers Education |
| **28.3** | | Central Government Industrial Tribunal cum Labour Court,Asansol |

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| 28.4 | | Central Government Industrial Tribunal cum Labour Court, Bangalore |
| 28.5 | | Central Government Industrial Tribunal-cum-Labour Court, Ahmedabad |
| 28.6 | | Central Government Industrial Tribunal-cum-Labour Court, Chandigarh.I |
| 28.7 | | Central Government Industrial Tribunal-cum-Labour Court, Ernakulam,Cochin |
| 28.8 | | Central Government Industrial Tribunal-cum-Labour Court, Guwahati |
| 28.9 | | Central Government Industrial Tribunal-cum-Labour Court, Kolkata |
| 28.10 | | Central Government Industrial Tribunal-cum-Labour Court, Lucknow |
| 28.11 | | Central Govt. Industrial Tribunal cum Labour court,Chennai |
| 28.12 | | CGIT no. I, Dhanbad |
| 28.13 | | CGIT no. I, Mumbai |
| 28.14 | | CGIT no. II, Dhanbad |
| 28.15 | | CGIT no. II, Chandigarh |
| 28.16 | | CGIT no.I I, Mumbai |
| 28.17 | | Directorate General Factory Advice Service and Labour Institutes |
| 28.18 | | Employees Provident Fund Organisation |
| 28.19 | | Labour Bureau |
| 28.20 | | Ministry of Labour & Employment |
| 28.21 | | Office of The Chief Labour Commissioner (Central) |
| 28.22 | | V.V. Giri National Labour Institute |
| 29 | **Ministry of Law & Justice** | |
| 29.1 | **Department of Legal Affairs** | |
| 29.1.1 | | Branch Sectt. Bangalore |
| 29.1.2 | | Branch Sectt. Mumbai |
| 29.1.3 | | Branch Sectt. Chennai |
| 29.1.4 | | Branch Sectt. Kolkata |
| 29.1.5 | | Central Agency Section, |
| 29.1.6 | | Law Commission of India |
| 29.1.7 | | NATIONAL LEGAL SERVICES AUTHORITY |
| 30 | **Ministry of Micro, Small and Medium Enterprises** | |
| 30.1 | | CDGI Ferozabad |
| 30.2 | | Coir Board |
| 30.3 | | CTR Ludhiana |
| 30.4 | | CTRTC Bhubneswar |
| 30.5 | | Development Commissioner (Micro Small and Medium Enterprises) |
| 30.6 | | ESTC Ramnagar |
| 30.7 | | FFDC Kannauj |
| 30.8 | | IDEMI Mumbai |
| 30.9 | | IDTR Jamshedpur |
| 30.10 | | IGTR Aurangabad |
| 30.11 | | Indian Institute of Entrepreneurship |
| 30.12 | | Khadi & Village Industries Commission |
| 30.13 | | M S M E TESTING CENTRE NEW DELHI |
| 30.14 | | Mahatma Gandhi Institute for Rural Industrialisation (MGIRI) |
| 30.15 | | MEME DI Gangtok |
| 30.16 | | Ministry of Micro, Small and Medium Enterprises |
| 30.17 | | MSME TOOL ROOM HYDERABAD CITD |
| 30.18 | | MSME Development Institute Agra |

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| **30.19** | | MSME Development Institute Chennai |
| **30.20** | | MSME Development Institute karnal |
| **30.21** | | MSME Development Institute,Kolkata |
| **30.22** | | MSME DI JAIPUR |
| **30.23** | | MSME DI SOLAN |
| **30.24** | | MSME DI Guwahati |
| **30.25** | | MSME DI KANPUR |
| **30.26** | | MSME DIVELOPMENT INSTITUTE INDORE |
| **30.27** | | MSME Testing Centre Kolkata |
| **30.28** | | MSME Testing Centre, Chennai |
| **30.29** | | MSME tool room Ahmedabad |
| **30.30** | | MSME Tool Room Indore |
| **30.31** | | MSMEDI Patna |
| **30.32** | | MSMEDI Thrissur |
| **30.33** | | MSMEDI, Cuttack |
| **30.34** | | MSMETI Ettumanoor |
| **30.35** | | PPDC Agra |
| **30.36** | | PPDC Meerut |
| **30.37** | | RTC-Mumbai |
| **30.38** | | SEPTI Trivulla |
| **30.39** | | SISI Agartala |
| **30.40** | | SISI Allahabad |
| **30.41** | | SISI Haldwani |
| **30.42** | | SISI-Goa |
| **30.43** | | SISI-Jammu |
| **30.44** | | SISI-Mumabi |
| **30.45** | | SISI-Nagpur |
| **30.46** | | SISI-New Delhi |
| **30.47** | | SISI-Raipur |
| **30.48** | | The National Institute for Entrepreneurship And Small Business Development (NIESBUD) |
| **30.49** | | The National Small Industries Corporation Ltd |
| **31** | **Ministry of Mines** | |
| **31.1** | | Geological Survey of India |
| **31.2** | | Hindustan Copper Ltd. |
| **31.3** | | Indian Bureau of Mines |
| **31.4** | | Jawaharlal Nehru Aluminium Research Development and Design Centre. |
| **31.5** | | Mineral Exploration Corporation Ltd. |
| **31.6** | | Ministry of Mines |
| **31.7** | | National Aluminium Company Ltd. |
| **31.8** | | National Institute of Miners Health |
| **32** | **Ministry of Minority Affairs** | |
| **32.1** | | Central Wakf Council |
| **32.2** | | Dargah Committee, Dargah Khwaja Saheb |
| **32.3** | | Maulana Azad Education Foundation |
| **32.4** | | Ministry of Minority Affairs |
| **32.5** | | National Commission for Minorities |
| **32.6** | | National Minorities Development and Finance Corporation |

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| 32.7 | | Office of the Commissioner for Linguistic Minorities |
| 33 | **Ministry of New & Renewable Energy** | |
| 33.1 | | Center for Wind Energy Technology |
| 33.2 | | Ministry of New & Renewable Energy |
| 33.3 | | Sardar Swaran Singh National Institute of Renewable Energy |
| 34 | **Ministry of Panchayati Raj** | |
| 34.1 | | Ministry of Panchayati Raj |
| 35 | **Ministry of Parliamentary Affairs** | |
| 35.1 | | Ministry of Parliamentary Affairs |
| 36 | **Ministry of Personnel, Public Grievances & Pensions** | |
| 36.1 | **Department of Administrative Reforms & PG** | |
| 36.1.1 | | Department of Administrative Reforms & PG |
| 36.2 | **Department of Pensions & Pensioners Welfare** | |
| 36.2.1 | | Department of Pensions & Pensioners Welfare |
| 36.3 | **Department of Personnel & Training** | |
| 36.3.1 | | Central Information Commission |
| 36.3.2 | | Central Vigilance Commission |
| 36.3.3 | | Department of Personnel & Training |
| 36.3.4 | | ISTM |
| 36.3.5 | | LBSNAA |
| 36.3.6 | | Union Public Service Commission |
| 37 | **Ministry of Petroleum & Natural Gas** | |
| 37.1 | | Balmer Lawrie & Co. Ltd. |
| 37.2 | | Bharat Petroleum Corporation Limited (BPCL) |
| 37.3 | | Biecco Lawrie Limited |
| 37.4 | | Centre for High Technology (CHT) |
| 37.5 | | Chennai Petroleum Corporation Limited (CPCL) |
| 37.6 | | Directorate General of Hydrocarbons |
| 37.7 | | Engineers India Limited (EIL) |
| 37.8 | | GAIL (India) Limited |
| 37.9 | | GAIL Gas Limited |
| 37.10 | | Hindustan Petroleum Corporation Limited (HPCL) |
| 37.11 | | Indian Oil Corporation Limited (IOCL) |
| 37.12 | | Mangalore Refinery and Petrochemicals Limited (MRPL) |
| 37.13 | | Numaligarh Refinery Limited (NRL) |
| 37.14 | | Oil & Natural Gas Corporation Limited (ONGC) |
| 37.15 | | Oil Industry Development Board (OIDB) |
| 37.16 | | Oil Industry Safety Directorate (OISD) under MOPNG |
| 37.17 | | ONGC Videsh Limited (OVL) |
| 37.18 | | Petroleum and Natural Gas Regulatory Board (PNGRB) |
| 37.19 | | Petroleum Conservation Research Association |
| 37.20 | | Petroleum Planning & Analysis Cell (PPAC) |
| 38 | **Ministry of Power** | |
| 38.1 | | Appellate Tribunal for Electricity |
| 38.2 | | Bhakra Beas Management Board |
| 38.3 | | Bureau of Energy Efficiency |
| 38.4 | | Central Electiricity Regulatory Commission |

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| 38.5 | | Central Electricity Authority |
| 38.6 | | Central Power Research Institute |
| 38.7 | | Damodar Valley Corp. |
| 38.8 | | Ministry of Power |
| 38.9 | | National Power Training Institute |
| 38.10 | | National Thermal Power Corporation Ltd. |
| 38.11 | | NHPC Ltd. |
| 38.12 | | North Eastern Electric Power Corporation |
| 38.13 | | Power Finance Corporation Ltd. |
| 38.14 | | Power Grid Corporation of India Ltd. |
| 38.15 | | Rural Electrification Corporation Ltd. |
| 38.16 | | Sutluj Jal Vidyut Nigam(NJPC) |
| 38.17 | | THDC INDIA LIMITED |
| 39 | **Ministry of Railways** | |
| 39.1 | | Bharat Wagon Engineer Company Ltd |
| 39.2 | | Braithwaite and Co Ltd |
| 39.3 | | Burn Standrad Co. Ltd. (Subs BBUNL) |
| 39.4 | | Centre for Railway Information System (CRIS) |
| 39.5 | | Container Corporation of India Ltd. |
| 39.6 | | DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED |
| 39.7 | | Indian Railway Catering & Tourism Corpn .Ltd. |
| 39.8 | | Indian Railway Finance Corporation Ltd. |
| 39.9 | | IRCON International Limited |
| 39.10 | | Konkan Railway |
| 39.11 | | Mumbai Railway Vikas Corporation Ltd. |
| 39.12 | | Rail India Technical & Economic Services (RITES) Ltd. |
| 39.13 | | Rail Tel Corporation of India Ltd. |
| 39.14 | | Rail Vikas Nigam Ltd. |
| 40 | **Ministry of Road Transport & Highways** | |
| 40.1 | | Ministry of Road Transport & Highways |
| 41 | **Ministry of Rural Development** | |
| 41.1 | **Department of Land Resources** | |
| 41.1.1 | | Department of Land Resources |
| 41.2 | **Department of Rural Development** | |
| 41.2.1 | | CAPART |
| 41.2.2 | | Department of Rural Development |
| 41.2.3 | | National Rural Roads of Development Agency |
| 42 | **Ministry of Science & Technology** | |
| 42.1 | **Department of Bio-Technology** | |
| 42.1.1 | | Center of Innovative and Applied Bioprocessing Mohali |
| 42.1.2 | | Department of Bio-Technology |
| 42.1.3 | | Institute of Life Sciences(ILS) |
| 42.1.4 | | Natinal Institute of Animal Biotechnolgy(NIAB) |
| 42.1.5 | | National Agri Food Biotechnology Institute (NABI) |
| 42.1.6 | | National Brain Research Centre(NBRC) |
| 42.1.7 | | National Centre for Cell Science(NCCS) |
| 42.1.8 | | National Institute of Immunology (NII) |

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| 42.1.9 | | National Institute of Plant Genome Researchc (NIPGR) |
| 42.2 | **Department of Science & Technology** | |
| 42.2.1 | | Aryabhatta Research Institute of Observational Sciences |
| 42.2.2 | | Birbal Sahni Institute of Palaeobotany |
| 42.2.3 | | Bose Institute |
| 42.2.4 | | Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research) |
| 42.2.5 | | Department of Science & Technology |
| 42.2.6 | | Indian Academy of Sciences |
| 42.2.7 | | Indian Institute of Geomagnetism |
| 42.2.8 | | Indian National Science Academy |
| 42.2.9 | | Indian National Academy of Engg. |
| 42.2.10 | | Indian Science Congress Association |
| 42.2.11 | | Internationa Advanced Research Centre for Powder Metallurgy |
| 42.2.12 | | National Academy of Sciences |
| 42.2.13 | | S.N. Bose National Centre for Basic Sciences |
| 42.2.14 | | Shree Chitra Triunal Institute for Medical Sciences and Technology |
| 42.2.15 | | Survey of India |
| 42.2.16 | | Technology Development Board |
| 42.2.17 | | Technology Information, Forecasting and Assessment Council |
| 42.2.18 | | Wadia Institute of Himalayan Geology |
| 42.3 | **Department of Scientific & Industrial Research** | |
| 42.3.1 | | Academy of Scientific and Innovative Research |
| 42.3.2 | | (AMPRI), Bhopal |
| 42.3.3 | | CBRI, Roorkee |
| 42.3.4 | | CCMB, Hyderabad |
| 42.3.5 | | CDRI, Lucknow |
| 42.3.6 | | CECRI,Karaikudi |
| 42.3.7 | | CEERI,Pilani |
| 42.3.8 | | Central Electronics Limited |
| 42.3.9 | | CFTRI,Mysore |
| 42.3.10 | | CGCRI,Calcutta |
| 42.3.11 | | CIMAP,Lucknow |
| 42.3.12 | | CIMFR, Dhanbad |
| 42.3.13 | | CMERI, Durgapur |
| 42.3.14 | | Consultancy Development Centre |
| 42.3.15 | | CRRI,New Delhi |
| 42.3.16 | | CSIO,Chandigarh |
| 42.3.17 | | CSIR Central Leather Research Institute, Chennai |
| 42.3.18 | | CSIR Fourth Paradigm Institute |
| 42.3.19 | | CSIR Hqrs.,New Delhi |
| 42.3.20 | | CSIR Madras Cx,Chennai |
| 42.3.21 | | CSMCRI,Bhavnagar |
| 42.3.22 | | Department of Scientific & Industrial Research |
| 42.3.23 | | IGIB, Delhi |
| 42.3.24 | | IHBT,Palampur |
| 42.3.25 | | IICB,Calcutta |
| 42.3.26 | | IICT,Hyderabad |

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| 42.3.27 | | IIP,Dehradun |
| 42.3.28 | | IITR, Lucknow |
| 42.3.29 | | IMT,Chandigarh |
| 42.3.30 | | Indian Institute of Integrative Medicine (IIIM),Jammu |
| 42.3.31 | | Institute of Minerals & Materials Technology (IMMT), Bhubaneswar |
| 42.3.32 | | NAL, Banglore |
| 42.3.33 | | National Environmental Engineering Research Institute,Nagpur |
| 42.3.34 | | National Institute for Interdisciplinary Science andTechnology (NIIST),Thiruvanthapuram |
| 42.3.35 | | National Research Development Corporation |
| 42.3.36 | | NBRI,Lucknow |
| 42.3.37 | | NCL,Pune |
| 42.3.38 | | NGRI,Hyderabad |
| 42.3.39 | | NIO,Goa |
| 42.3.40 | | NISCAIR,New Delhi |
| 42.3.41 | | NISTADS, New Delhi |
| 42.3.42 | | NML,Jamshedpur |
| 42.3.43 | | North East Institute of Science and Technology (NEIST), Jorhat |
| 42.3.44 | | NPL,New Delhi |
| 42.3.45 | | SERC,Chennai |
| 43 | **Ministry of Shipping** | |
| 43.1 | | Andaman Lakshadweep Harbour Works |
| 43.2 | | Calcutta Dock Labour Board |
| 43.3 | | Central Inland Water Transport Corporation Ltd. |
| 43.4 | | Chennai Port Trust |
| 43.5 | | Cochin Port Trust |
| 43.6 | | Cochin Shipyard Ltd. |
| 43.7 | | Directorate General of Lighthouses & Lightships |
| 43.8 | | Dredging Corporation of India Limited, Visakhapatnam |
| 43.9 | | Hooghly Dock And Port Engineers Ltd |
| 43.10 | | Inland Waterways Authority of India, Noida |
| 43.11 | | Jawaharlal Nehru (Nhava Seheva) Port Trust |
| 43.12 | | Kamarajar Port Limited |
| 43.13 | | Kandla Port Trust |
| 43.14 | | Kolkata Port Trust |
| 43.15 | | Ministry of Shipping |
| 43.16 | | Minor Ports Survey Organisation |
| 43.17 | | Mormugao Port Trust |
| 43.18 | | Mumbai Port Trust |
| 43.19 | | New Mangalore Port Trust |
| 43.20 | | Paradip Port Trust |
| 43.21 | | Seamen Provident Fund Organisation, Mumbai |
| 43.22 | | Sethusamudram Corporation Ltd |
| 43.23 | | Shipping Corp. of India Ltd. |
| 43.24 | | Tariff Authority for Major Ports |
| 43.25 | | V.O. Chidambarnar Port Trust |
| 43.26 | | Visakhapatnam Port Trust |
| 44 | **Ministry of Social Justice & Empowerment** | |

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|---|---|---|
| 44.1 | | Artificial Limbs Manufacturing Corporation of India |
| 44.2 | | Babu Jagjiwan Ram National Foundation |
| 44.3 | | Deendayal Upadhyay Institute for the Physically Handicapped (IPH) |
| 44.4 | | Dr. Ambedkar Foundation |
| 44.5 | | Ministry of Social Justice & Empowerment |
| 44.6 | | National Backward Classes Finance & Development Corporation |
| 44.7 | | National Commission for Backward Classes |
| 44.8 | | National Commission for Safai Karamcharis |
| 44.9 | | National Handicapped Finance and Development Corporation |
| 44.10 | | National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD) |
| 44.11 | | National Institute for Social Defence |
| 44.12 | | National Institute for the Visually Handicapped |
| 44.13 | | National Safai Karmacharis Finance and Development Corporation |
| 44.14 | | National Scheduled Castes Finance and Development Corporation |
| 44.15 | | National Trust for the Persons with Cerebral Palsy, Autism, |
| 44.16 | | Office of the Chief Commissioner for Persons with Disabilities |
| 44.17 | | Swami Vivekanand National Institute of Rehabilitation Mental Retardation & Multiple Disability Training and Research |
| 45 | **Ministry of Statistics & Programme Implementation** | |
| 45.1 | | Indian Statistical Institute |
| 45.2 | | Ministry of Statistics & Programme Implementation |
| 46 | **Ministry of Steel** | |
| 46.1 | | Biju Patnaik National Steel Institute |
| 46.2 | | Ferro Scrap Nigam Limited |
| 46.3 | | Hindustan Steelworks Construction Ltd.(HSCL) |
| 46.4 | | Joint Plant Committee |
| 46.5 | | KIOCL Limited |
| 46.6 | | MECON Limited |
| 46.7 | | Ministry of Steel |
| 46.8 | | MOIL LIMITED |
| 46.9 | | MSTC Limited |
| 46.10 | | NMDC Ltd. |
| 46.11 | | Steel Authority of India Ltd. (SAIL) |
| 47 | **Ministry of Textiles** | |
| 47.1 | | British India corporation |
| 47.2 | | Central Cottage Industries Corporation of India Ltd. |
| 47.3 | | Central Silk Board |
| 47.4 | | Central Wool Development Board |
| 47.5 | | Cotton Corporation of India Ltd. |
| 47.6 | | Handicrafts and Handlooms Exports Corpn. of India |
| 47.7 | | Ministry of Textiles |
| 47.8 | | National Handloom Development Corporation Limited |
| 47.9 | | National Institute of Fashion Technology |
| 47.10 | | National Jute Board |
| 47.11 | | National Jute Manufacturing Corporation Ltd. |
| 47.12 | | Office of Development Commissioner(Handicrafts) |
| 47.13 | | Office of Development Commissioner(Handlooms) |
| 47.14 | | Office of Jute Commissioner |

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| **47.15** | | Office of Textile Commissioner |
| **47.16** | | Sardar Vallabhbhai Patel Institute of Textile Management |
| **47.17** | | Textile Committee |
| **47.18** | | The Jute Croporation of India Limited |
| **48** | **Ministry of Tourism** | |
| **48.1** | | IHM Bangaluru |
| **48.2** | | IHM Bhopal |
| **48.3** | | IHM Bhubaneswar |
| **48.4** | | IHM Chandigarh |
| **48.5** | | IHM Chennai |
| **48.6** | | IHM Gandhinagar |
| **48.7** | | IHM Goa |
| **48.8** | | IHM Gurdaspur |
| **48.9** | | IHM Guwahati |
| **48.10** | | IHM Gwalior |
| **48.11** | | IHM Hajipur |
| **48.12** | | IHM Hyderabad |
| **48.13** | | IHM Kolkatta |
| **48.14** | | IHM Lucknow |
| **48.15** | | IHM Mumbai |
| **48.16** | | IHM PUSA |
| **48.17** | | IHM Shillong |
| **48.18** | | IHM Shimla |
| **48.19** | | IHM Srinagar |
| **48.20** | | IHM Thiruvanathapuram |
| **48.21** | | IITTM Gwalior |
| **48.22** | | India Tourism Development Corporation (ITDC) |
| **48.23** | | Ministry of Tourism |
| **48.24** | | NCHMCT NOIDA |
| **49** | **Ministry of Tribal Affairs** | |
| **49.1** | | Ministry of Tribal Affairs |
| **49.2** | | NSTFDC |
| **50** | **Ministry of Urban Development** | |
| **50.1** | | DDG (Works) Directorate General |
| **50.2** | | DDG(HQ), o/o spl.DG(DR) |
| **50.3** | | DDG(HQ), o/o spl.DG(SR) |
| **50.4** | | DDG(HQ), o/o spl.DG(WR) |
| **50.5** | | Delhi Development Authority |
| **50.6** | | Delhi Metro Rail Corporation |
| **50.7** | | Delhi Urban Art Commission |
| **50.8** | | Department of Publication |
| **50.9** | | Directorate of Printing |
| **50.10** | | Ministry of Urban Development |
| **50.11** | | National Building Construction Corporation Limited |
| **50.12** | | National Capital Region Planning Board |
| **50.13** | | National Institute of Urban Affairs |
| **50.14** | | Principal Accounts Office |

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| 50.15 | | Rajghat Samadhi Committee |
| 50.16 | | Town and Country Planning Organisation |
| 51 | **Ministry of Water Resources** | |
| 51.1 | | Betwa River Board |
| 51.2 | | Brahmaputra Board |
| 51.3 | | Central Ground Water Board |
| 51.4 | | Central Soil & Materials Research Station |
| 51.5 | | Central Water and Power Research Station |
| 51.6 | | Central Water Commission |
| 51.7 | | Farakka Barrage Project |
| 51.8 | | Ministry of Water Resources |
| 51.9 | | National Projects Construction Corporation Limited |
| 51.10 | | National Water Development Agency |
| 51.11 | | Pay & Accounts Office |
| 51.12 | | Sardar Sarovar Construction Advisory Committee |
| 51.13 | | Tungabhadra Board |
| 51.14 | | Upper Yamuna River Board |
| 52 | **Ministry of Women & Child Development** | |
| 52.1 | | Central Adoption Resource Agency |
| 52.2 | | Central Social Welfare Board |
| 52.3 | | National Commission for Protection of Child Rights |
| 52.4 | | National Commission for Women (NCW) |
| 52.5 | | National Institute of Public Coperation and Child Development (NIPCCD) |
| 53 | **Ministry of Youth Affairs & Sports** | |
| 53.1 | | Lakshmibai National Institute of Physical Education |
| 53.2 | | Ministry of Youth Affairs & Sports |
| 53.3 | | National Service Scheme |
| 53.4 | | Rajiv Gandhi National Institute of Youth Development |
| 53.5 | | Sports Authority of India |
| 54 | **President** | |
| 54.1 | | President |
| 55 | **Prime Minister's Office** | |
| 55.1 | | Prime Minister's Office |
| 56 | **UT of Andaman & Nicobar** | |
| 56.1 | | UT of Andaman & Nicobar |
| 57 | **UT of Chandigarh** | |
| 57.1 | | AC (FA) Rents |
| 57.2 | | Administrator office |
| 57.3 | | Agricultural Census |
| 57.4 | | Agriculture Department |
| 57.5 | | Agriculture Marketing Board |
| 57.6 | | Animal Husbandry |
| 57.7 | | Block Development Panchayat Officer |
| 57.8 | | Central Craft Institute |
| 57.9 | | Central Treasury |
| 57.10 | | Chandigarh Child Women Development Corporation Limited |
| 57.11 | | Chandigarh College of Architecture |

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| **57.12** | | Chandigarh Housing Board |
| **57.13** | | Chandigarh Industrial Tourism Development Corporation Limited |
| **57.14** | | Chandigarh S.C. B.C. and Development Corporation Limited |
| **57.15** | | Chandigarh State Consumer Disputes Redressal Commission |
| **57.16** | | Chandigarh Transport Undertaking |
| **57.17** | | Chandigrh College of Engineering Technology |
| **57.18** | | Chief Engineer |
| **57.19** | | Construction Circle |
| **57.20** | | Controller Civil Defence |
| **57.21** | | Cooperative Societies |
| **57.22** | | Department of Urban Planning (Town Planning) |
| **57.23** | | Director Health Services |
| **57.24** | | Director Public Instructions (S) |
| **57.25** | | Directorate of Ayurveda, Yoga and Naturapathy, Unani Siddha and Homeopathy |
| **57.26** | | Election Department |
| **57.27** | | Electrical Circle |
| **57.28** | | Electricity OP Circle |
| **57.29** | | Employment Exchange |
| **57.30** | | Environment Department |
| **57.31** | | Estate Office |
| **57.32** | | Excise Taxation |
| **57.33** | | Food Supplies Department |
| **57.34** | | Forest Wildlife Department |
| **57.35** | | Government Polytechnic for Women |
| **57.36** | | Govt. College of Arts |
| **57.37** | | Govt. Insitute for Mentally Retarded Children |
| **57.38** | | Govt. Medical College Hospital |
| **57.39** | | Govt. Museum Art Gallery |
| **57.40** | | Higher Education |
| **57.41** | | Home Department |
| **57.42** | | Home Guards |
| **57.43** | | Hospitality Department |
| **57.44** | | Industries Department |
| **57.45** | | Information Technology Department |
| **57.46** | | ITI |
| **57.47** | | Labour Department |
| **57.48** | | Law Prosecution Department |
| **57.49** | | Local Audit |
| **57.50** | | Municipal Corporation |
| **57.51** | | NCC |
| **57.52** | | Planning Evaluation Organization |
| **57.53** | | Police Department |
| **57.54** | | Printing Stationery Department |
| **57.55** | | Prison Department |
| **57.56** | | Public Health Department |
| **57.57** | | Public Relation Department |
| **57.58** | | Punjab Engineering College |

CENTRAL INFORMATION COMMISSION

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| **57.59** | | Red Cross Society |
| **57.60** | | Registring Licensing Authority |
| **57.61** | | Science Technology |
| **57.62** | | Social Welfare |
| **57.63** | | Sports Department |
| **57.64** | | State Legal Services Authority |
| **57.65** | | State Transport Authority |
| **57.66** | | Statistical Cell |
| **57.67** | | Sub Divisional Magistrate (East) |
| **57.68** | | Sub Divisional Magistrate (South) |
| **57.69** | | Technical Education |
| **57.70** | | Tourism Department |
| **57.71** | | Urban Planning Architecture Department |
| **57.72** | | UT of Chandigarh |
| **57.73** | | Vigilance Department |
| **57.74** | | Weights Measure |
| **57.75** | | Zila Parishad |
| **57.76** | | Zila Sainik Welfare Board |
| **58** | **UT of Daman & Diu** | |
| **58.1** | | UT of Daman & Diu |
| **59** | **UT of Delhi** | |
| **59.1** | | A and U Tibbia College and Hospital |
| **59.2** | | Acharayashree Bhikshu Government Hospital |
| **59.3** | | Acharya Narendra Dev College |
| **59.4** | | Administrative Reforms Department |
| **59.5** | | Ambedkar University Delhi |
| **59.6** | | Art, Culture and Language Department |
| **59.7** | | Aruna Asaf Ali Government Hospital |
| **59.8** | | Attar Sain Jain Eye and General Hospital |
| **59.9** | | Babu Jagjivan Ram Memorial Hospital |
| **59.10** | | Bhagini Nivedita College |
| **59.11** | | Board of Homoeopathic System of Medicine Delhi |
| **59.12** | | Board of Technical Education |
| **59.13** | | Central Jail Tihar |
| **59.14** | | Ch Brham Prakash Government Engineering College |
| **59.15** | | Chacha Nehru Bal Chikitsalaya |
| **59.16** | | College of Art |
| **59.17** | | Commission for OBC |
| **59.18** | | Deen Dayal Upadhyaya College |
| **59.19** | | Delhi Agricultural Marketing Board |
| **59.20** | | Delhi Bharatiya Chikitsa Parishad |
| **59.21** | | Delhi Cantonment Board |
| **59.22** | | Delhi Co Operative Housing Finance Corporation Limited |
| **59.23** | | Delhi Commission for Safai Karamcharis |
| **59.24** | | Delhi Commission for Women |
| **59.25** | | Delhi Consumers Cooperative Wholesale Store Limited |
| **59.26** | | Delhi Dental Council |

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| **59.27** | | Delhi Electricity Regulatory Commission |
| **59.28** | | Delhi Financial Corporation |
| **59.29** | | Delhi Fire Services |
| **59.30** | | Delhi Institute of Heritage Research and Management |
| **59.31** | | Delhi Institute of Pharmaceutical Sciences and Research |
| **59.32** | | Delhi Jal Board |
| **59.33** | | Delhi Labour Welfare Board |
| **59.34** | | Delhi Legislative Assembly Secretariat |
| **59.35** | | Delhi Nursing Council |
| **59.36** | | Delhi Pharmacy Council |
| **59.37** | | Delhi Pollution Control Committee |
| **59.38** | | Delhi Sanskrit Academy |
| **59.39** | | Delhi SC ST OBC Minority Handicapped Finance and Dev Corp |
| **59.40** | | Delhi State AIDS Control Society |
| **59.41** | | Delhi State Civil Supplies Corporation Limited |
| **59.42** | | Delhi State Consumer Disputes Redressal Commission |
| **59.43** | | Delhi State Industrial and Infrastructure Development Corporation Limited |
| **59.44** | | Delhi State Legal Services Authority |
| **59.45** | | Delhi Subordinate Services Selection Board |
| **59.46** | | Delhi Technological University |
| **59.47** | | Delhi Tourism and Transporation Development Corporation Limited |
| **59.48** | | Delhi Transco Limited |
| **59.49** | | Delhi Transport Corporation |
| **59.50** | | Delhi Wakf Board |
| **59.51** | | Department for the Welfare of SC, ST, OBC and Minorities |
| **59.52** | | Department of Archaeology |
| **59.53** | | Department of Delhi Archives |
| **59.54** | | Department of Environment |
| **59.55** | | Department of Food Safety |
| **59.56** | | Department of Forest and Wild Life |
| **59.57** | | Department of Industries |
| **59.58** | | Department of Law, Justice and Legislative Affairs |
| **59.59** | | Department of Power |
| **59.60** | | Department of Trade and Taxes |
| **59.61** | | Department of Training and Technical Education |
| **59.62** | | Department of Urban Development |
| **59.63** | | Department of Women and Child Development |
| **59.64** | | Development Department |
| **59.65** | | Directorate General of Home Guards GNCTD |
| **59.66** | | Directorate of Agricultural Marketing |
| **59.67** | | Directorate of Audit |
| **59.68** | | Directorate of Education |
| **59.69** | | Directorate of Employment |
| **59.70** | | Directorate of Family Welfare |
| **59.71** | | Directorate of Gurudwara Election |
| **59.72** | | Directorate of Health Services Head Quarter |
| **59.73** | | Directorate of Higher Education |

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| **59.74** | | Directorate of Indian System of Medicine and Homoeopathy |
| **59.75** | | Directorate of Information and Publicity |
| **59.76** | | Directorate of Prohibition |
| **59.77** | | Directorate of Prosecution Delhi |
| **59.78** | | Directorate of Small Savings and Lotteries |
| **59.79** | | Directorate of Training UTCS |
| **59.80** | | Directorate of Vigilance and Anti Corruption |
| **59.81** | | Dr Goswami Giridhari Lal Shastri Prachya Vidya Pratishthan |
| **59.82** | | Dr. B.R. Sur Homoeopathic Medical College and Hospital |
| **59.83** | | Dr. Baba Saheb Ambedkar Hospital |
| **59.84** | | Dr. Hedgewar Arogya Sansthan |
| **59.85** | | Dr. N.C. Joshi Memorial Hospital |
| **59.86** | | Drug Control Department |
| **59.87** | | Dte. of Economics and Statistics |
| **59.88** | | East Delhi Municipal Corporation Engineering Deptt |
| **59.89** | | East Delhi Municipal Corporation HQ |
| **59.90** | | Excise Entertainment and Luxury Tax |
| **59.91** | | Food Supply and Consumers Affairs |
| **59.92** | | G.B. Pant Hospital |
| **59.93** | | General Administration Department |
| **59.94** | | Guru Gobind Singh Government Hospital |
| **59.95** | | Guru Gobind Singh Indraprastha University |
| **59.96** | | Guru Nanak Eye Centre |
| **59.97** | | Guru Teg Bahadur Hospital |
| **59.98** | | Health and Family Welfare Department |
| **59.99** | | Hindi Academy Delhi |
| **59.100** | | Home Department GNCTD |
| **59.101** | | Human Rights Committee for Arrestees Delhi |
| **59.102** | | Institute of Human Behaviour and Allied Sciences |
| **59.103** | | Irrigation and Flood Control Department |
| **59.104** | | Keshav Mahavidyalaya |
| **59.105** | | Labour Department Delhi |
| **59.106** | | Land and Building Department |
| **59.107** | | Lok Nayak Hospital |
| **59.108** | | Lt. Governors Secretariat |
| **59.109** | | Maharishi Valmiki Hospital |
| **59.110** | | Maharshi Valmiki College of Education |
| **59.111** | | Mahatma Gandhi Institute for Combating Climate Change |
| **59.112** | | Maithili Bhojpui Academy Delhi |
| **59.113** | | Maulana Azad Institute of Dental Sciences |
| **59.114** | | Maulana Azad Medical College |
| **59.115** | | National Law University, Delhi |
| **59.116** | | NCC Department |
| **59.117** | | Nehru Homoeopathic Medical College and Hospital |
| **59.118** | | Netaji Subhas Institute of Technology |
| **59.119** | | New Delhi Municipal Council |
| **59.120** | | North Delhi Municipal Corporation HQ |

CENTRAL INFORMATION COMMISSION

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|---|---|---|
| **59.121** | | North Delhi Municipal Corporation Karol Bagh Zone |
| **59.122** | | North Delhi Municipal Corporation Rohini Zone |
| **59.123** | | North Delhi Municipal Corporation Sadar Pahar Ganj Zone |
| **59.124** | | Office of the Chief Electoral Officer |
| **59.125** | | Office of the Chief Minister Delhi |
| **59.126** | | Office of the Chief Secretary Delhi |
| **59.127** | | Office of the Deputy Commissioner New Delhi |
| **59.128** | | Office of the Deputy Commissioner North East |
| **59.129** | | Office of the Deputy Commissioner North West |
| **59.130** | | Office of the Deputy Commissioner South West |
| **59.131** | | Office of the Deputy Commissioner West |
| **59.132** | | Office of the Lokayukta Delhi |
| **59.133** | | Office of the Registrar Cooperative Societies |
| **59.134** | | Planning Department |
| **59.135** | | Principal Accoun Office |
| **59.136** | | Pt Madan Mohan Malviya Hospital |
| **59.137** | | Public Grievance Commission |
| **59.138** | | Public Works Department Delhi |
| **59.139** | | Rajiv Gandhi Super Speciality Hospital |
| **59.140** | | Rajya Sainik Board Delhi |
| **59.141** | | Rao Tula Ram Memorial Hospital |
| **59.142** | | Registrar Chit Fund |
| **59.143** | | Revenue Department |
| **59.144** | | Sahitya Kala Parishad |
| **59.145** | | Samajik Suvidha Sangam |
| **59.146** | | Sanjay Gandhi Memorial Hospital |
| **59.147** | | Sardar Vallabh Bhai Patel Hospital |
| **59.148** | | Satyawadi Raja Harishchandra Hospital |
| **59.149** | | Services Department |
| **59.150** | | Shaheed Sukhdev College of Business Studies |
| **59.151** | | Sindhi Academy |
| **59.152** | | South Delhi Municipal Corporation Central Zone |
| **59.153** | | South Delhi Municipal Corporation Education Department |
| **59.154** | | South Delhi Municipal Corporation Engineering Deptt |
| **59.155** | | South Delhi Municipal Corporation Finance Deptt |
| **59.156** | | South Delhi Municipal Corporation Najafgarh Zone |
| **59.157** | | South Delhi Municipal Corporation South Zone |
| **59.158** | | State Council of Educational Research and Training |
| **59.159** | | State Election Commission Delhi |
| **59.160** | | Tourism Department Delhi |
| **59.161** | | Transport Department Delhi |
| **59.162** | | Urdu Academy Delhi |
| **59.163** | | Weights and Measures Department |
| **60** | **UT of Pondicherry** | |
| **60.1** | | Accounts and Treasuries |
| **60.2** | | Adi Dravidar Welfare Department |
| **60.3** | | Agriculture Department |

CENTRAL INFORMATION COMMISSION

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| **60.4** | | Animal Husbandry and Animal Welfare |
| **60.5** | | Art and Culture |
| **60.6** | | Civil Supplies and Consumer Affairs |
| **60.7** | | Collectorate Karaikal |
| **60.8** | | Commercial Taxes Department |
| **60.9** | | Cooperative Department |
| **60.10** | | Directorate of Higher and Technical Education |
| **60.11** | | DIRECTORATE OF STATIONERY AND PRINTING |
| **60.12** | | Economics and Statistics |
| **60.13** | | Elections Department |
| **60.14** | | Electricity Department |
| **60.15** | | Fire Service |
| **60.16** | | Industries and Commerce |
| **60.17** | | Information Technology |
| **60.18** | | L.G. Secretariat |
| **60.19** | | Land and Survey Department |
| **60.20** | | Law Department, Director of Prosecution |
| **60.21** | | Legislative Assembly Secretariat |
| **60.22** | | Office of the Council of Ministers |
| **60.23** | | Planninig and Research |
| **60.24** | | Public Works Department |
| **60.25** | | Registration Department |
| **60.26** | | Revenue and Disaster management |
| **60.27** | | Sainic Welfare |
| **60.28** | | School Education |
| **60.29** | | State Election Commission |
| **60.30** | | Town and Country Planning Department |
| **60.31** | | Transport Department |
| **60.32** | | Women and Child Development Department |
| **61** | **Vice-President** | |
| **61.1** | | Vice-President |

केन्द्रीय सूचना आयोग CENTRAL INFORMATION COMMISSION